BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA No.192/2023

IN THE MATTER OF:

Gurdeep Singh & Other ... Applicant

Versus

State of Haryana ... Respondent

REPORT ON BEHALF OF HARYANA STATE POLLUTION CONTROL BOARD IN COMPLIANCE OF ORDER DATED 20.07.2023.

MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal took notice of the complaint letter alleging the pollution caused by the industrial unit, that goes by the moniker of M/s The Shahabad Cooperative Sugar Mill & M/s The Shahabad Cooperative Sugar Mill (Ethanol Plant). Further Hon'ble Tribunal directed that *"In our view, a substantial question relating to environment due to implementation of Scheduled enactment under NGT Act, 2010 has arisen but before taking any further action in the matter, we find it appropriate to obtain a factual action taken report, for the purpose whereof, we constitute a joint Committee comprising State PCB and District Magistrate, Kurukshetra who shall visit the site, collect relevant information and submit a factual report within two months"*

   That upon receipt of the directions from Hon'ble Tribunal through Head Office, HSPCB email dated 18.05.2023, this office wrote a letter to Deputy Commissioner vide letter No.HSPCB/KKR/2023/239 dated 18.05.2023 and again vide letter No.HSPCB/KKR/2023/301 dated 12.06.2023 requesting him for constitution of a joint team as directed by Hon'ble Tribunal.

2. That the team was constituted dated 15.06.2023 vide Endst. No.3894-99 **(Annexure-R/1)** with following members-
   1. Additional Deputy Commissioner, Kurukshetra (Chairman).
   2. SDO(C), Shahabad (Member)
   3. Regional Officer, HSPCB, Kurukshetra (Member Secretary).

As per the site visit conducted by the following members, the detailed report is as follows-

1. Sh. Akhil Pilani, IAS, ADC Kurukshetra (Chairman of the Committee)
2. Sh. Hardik, AEE, HSPCB, RO Kurukshetra Region.

The Shahabad Cooperative Sugar Mill (Ethanol Plant), Shahabad Markanda, Kurukshetra.

- The adjacent ethanol plant to the Sugar Mill is having Consent to Operate (CTO) from HSPCB of 60 Kilo Liter Per Day and a power turbine having capacity of 2.5 megawatt using molasses as raw material. **(Annexure-R/2)**

- The plant operates on biomass/agro-residue as fuel, with incineration boiler having capacity of 20 Tonn Per Hour equipped with Electrostatic Precipitator as the Air Pollution Control Device (APCD).

- The unit has issued a work order for disposal of fly ash with **M/s The Punia Co-operative Labor & Construction Society Ltd., Vill. Abdulgarh, Teh. Barara, Distt. Ambala.**

- The unit is based on Zero Liquid Discharge technology and has provided the PTZ camera on inlet & outlet of Effluent Treatment Plant. A Multi Effect Evaporator is also installed.

- The plant was non operational at the time of inspection, as recent flooding has occurred in the area. The complainants were also contacted telephonically to accompany during the inspection but nobody showed up at the time of inspection.

- No active discharge was found at the time of inspection

- Stagnant over-flown and flood water was observed at the time of inspection. The fact whether the same has contaminated the ground water can only be ascertained post the proper study of the area post water has receded and situation is normal.

- The inspection report is attached as **(Annexure-R/3)**

The Shahabad Cooperative Sugar Mill, Shahabad Markanda, Kurukshetra.

- The unit M/s The Shahabad Cooperative Sugar Mill is having crushing capacity of 5000 Tonns of Cane per Day. The unit is having Consent to operate valid upto 30.09.2024 from HSPCB. **(Annexure-R/4)**

- The unit has provided 02 nos. of Effluent Treatment Plant, upto tertiary treatment having capacity 1250 Kilo Liter per day each. The treated waste water is used for the irrigation purpose.

- The unit is having a Boiler of 125 TPH and the unit has provided an Electro Static Precipitator on boiler as Air Pollution Control Device.

- The unit has issued a work order for disposal of fly ash with **M/s The Punia Co-operative Labor & Construction Society Ltd., Vill. Abdulgarh, Teh. Barara, Distt. Ambala.**

- Unit has provided the online continuous effluent/ emission monitoring system and the data of the same has also been displayed at the website of HSPCB & CPCB.

- Unit was inspected by the Third party team of CPCB for Grossly Polluting Industries (GPI) along with concerned field Officer on 02.02.2022, Show Cause Notice was issued to the unit for the non - compliance observed by third party, after that unit has submitted reply on regarding compliance made by them, after that unit was inspected on 22.12.2022 to verify the facts by the concerned field officer w.r.t. observation of the third party, Sample collected from inlet and outlet of 2 no. Effluent Treatment Plants and boiler stack and as per Analysis Report no. 2273 dated 27.12.2022 for air sample, parameters are withinlimit and as per Analysis Report no. 7999 dated 03.01.2023 and Analysis Report no. 8000 dated 03.01.2023 for 2 no. Effluent Treatment Plants, parameters are within limit. **(Annexure-R/5)**

- Inspection with Third party team of CPCB for Grossly Polluting Industries (GPI) along with Field Officer was done on 16.02.2023 and advisory notice issued to the unit for the recommendation/observation of the team. **(Annexure-R/6)**

- The plant was non operational at the time of inspection, as flooding has occurred in the area.

- No active discharge was found at the time of inspection

- Stagnant over-flown and flood water was observed at the time of inspection. The fact whether the same has contaminated the ground water can only be ascertained post the proper study of the area post water has receded and situation is normal.

- Inspection Report is attached as **(Annexure-R/7).**

Recommendation-

The district Kurukshetra has been declared as flood affected by Revenue and Disaster Management Department, Government of Haryana. The notification is attached as **(Annexure-R/8).**

The industrial units were non operational hence, next date may please be granted so that the sampling and proper inspection can be done.

Further, action can only be recommended post the same.

Since, sugar mill is a seasonal industry, and will operate near the next crushingseason, hence the same can only be sampled and inspected then.

The report is submitted accordingly for kind consideration. It is undertaken to comply with the directions passed by this Hon'ble Tribunal.

Regional Officer
HSPCB,Kurukshetra

District Magistrate
Kurukshetra

Date-20/07/2023

Annexure-R/1

Order

In compliance of Hon'ble NGT Orders dated 28-04-2023(copy enclosed) in OA No. 192/2023- Gurdeep Singh & others V/s State of Haryana, and reference to letter issued by Regional Officer, HSPCB, Kurukshetra bearing office memo No. HSPCB/KKR/2023/239 dated 18-05-2023 (copy enclosed), **I, Shantanu Sharma, I.A.S, Deputy Commissioner, Kurukshetra**, hereby constitute a committee under chairmanship of the Additional Deputy Commissioner, Kurukshetra consisting of following members in this hon'ble NGT matter for visiting the site of plants/units at Shahabad(M) as mentioned in the enclosed orders, collecting relevant information and submit a factual report as per rules/norms to this office within 20 days:-

Sr. No.	Officer	Remarks
1	Additonal Deputy Commissioner , Kurukshetra.	Chairman
2	SDO(C) Shahabad.	Member
3	Regional Officer, HSPCB, Kurukshetra	Member Secretary

Regional Officer, HSPCB, Kurukshetra is hereby directed to do needful for strict compliance of orders of Hon'ble Tribunal & coordinate with concerned departments (if any) and ensure to submit factual report along with detailed comments to this office.

Encl: As above.

Deputy Commissioner,
Kurukshetra

Endst No. 3894-99 /LFA-II dated 15-06-2023

A copy of the above is sent to following for information & further necessary action and compliance as per rules:-

1. The Consultant Judicial, Hon'ble NGT (P.B), New Delhi for information please.
2. Additonal Deputy Commissioner , Kurukshetra.
3. SDO(C) Shahabad.
4. Regional Officer, HSPCB, Kurukshetra w.r.t his office memo No. HSPCB/KKR/2023/239 dated 18-05-2023.
5. PA to DC/CTM

Deputy Commissioner,
Kurukshetra

Annexure-R/2

HARYANA STATE POLLUTION CONTROL BOARD

Regional Officer HSPCB , SCO 13 P, 2nd floor,Sec 17 Urban Estate,Kurukshetra Email-hspcbrokkr@gmail.com

E-mail: hspcb@hry.nic.in

No. HSPCB/Consent/ : 313106521KURCTO17563947 **Dated:07/12/2021**

To.

M/s :The Shahabad Co operative Sugar Mills Limited
Village Jandheri Tehsil Shahabad District Kurukshetra

Subject: Grant of consent to operate to M/s The Shahabad Co operative Sugar Mills Limited.

Please refer to your application no. 17563947 received on dated 2021-11-03 in regional office Kurukshetra.With reference to your above application for consent to operate,M/s The Shahabad Co operative Sugar Mills Limited is here by granted consent as per following specification/Terms and conditions.

Consent Under	BOTH
Period of consent	04/12/2021 - 30/09/2024
Industry Type	Distillery (molasses / grain / yeast based)
Category	RED
Investment(In Lakh)	8971.6201
Total Land Area(Sq. meter)	907682.0
Total Builtup Area(Sq. meter)	522720.0
Quantity of effluent	
1. Trade	590.0 KL/Day
2. Domestic	2.5 KL/Day
Number of outlets	2.0
Mode of discharge	
1. Domestic	Recycling/Reuse in the Manufacturing Process
2. Trade	Recycling/Reuse in the Manufacturing Process
Domestic Effluent Parameters	
1. BOD	30 mg/l
2. COD	250 mg/l
3. TSS	100 mg/l
4. pH Min	5.5 mg/l
5. pH Max	9.0 mg/l
6. Oil & Grease	10.0 mg/l
Trade Effluent Parameters	
1. BOD	30 mg/l
2. COD	250 mg/l
3. TSS	100 mg/l

4. pH Min	5.5 mg/l
5. pH Max	9.0 mg/l
6. Oil & Grease	10.0 mg/l
Number of stacks	1
Height of stack	
1. Boiler Stack	55 Meters
Emission parameters	
1. SPM	150 mg/m3
Product Details	
1. Ethanol	60 Kilo liters/Day
2. Co Generation Power Plant	2.5 Megawatt
Capacity of boiler	
1. incineration Boiler	20 Ton/hr
Type of Furnace	
1. NA	
Type of Fuel	
1. Bagasse	257 MT/day
Raw Material Details	
Molasses	300 Metric Tonnes/Day

Regional Officer, Kurukshetra

Haryana State Pollution Control Board.

Terms and conditions

1. The applicants shall maintain good house keeping both within factory and in the premises. All hose pipelines values, storage tanks etc. shall be leak proof. In plant allowable pollutants levels, if specified by State Board should be met strictly.
2. The applicant/company shall comply with and carry out directive/orders issued by the Board in this consent order at all subsequent times without negligence of his /its part. The applicant/company shall be liable for such legal action against him as per provision of the law/act in case of violation of any order/directives. Issued at any time and or non compliance of the terms and conditions of his consent order.
3. The applicant shall make an application for grant of consent at least 90 days before the date of expiry of this consent.
4. Necessary fee as prescribed for obtaining renewal consent shall be paid by the applicant alongwith the consent application.
5. If due to any technological improvement or otherwise this Board is of opinion that all or any of the conditions referred to above required variation (including the change of any control equipment either in whole or in part) this Board shall after giving the applicant an opportunity of being heard vary all or such condition and there upon the applicant shall be bound to comply with the conditions so varied.
6. The industry shall provide adequate arrangement for fighting the accidental leakages, discharge of any pollutants gas/liquids from the vessels, mechanical equipment etc. which are likely to cause environment pollution.

7. The industry shall comply noise pollution (Regulation and control) Rules, 2000.
8. The industry shall comply all the direction/Rules/Instructions as may be issued by the MOEF/CPCB/HSPCB from time to time.
9. The industry shall ensure that various characteristics of the effluents remain within the tolerance limits as specified in EPA Standard and as amended from time to time and at no time the concentration of any characteristics should exceed these limits for discharge.
10. The industry would immediately submit the revised application to the Board in the event of any change in the raw material in process, mode of treatment/discharge of effluent. In case of change of process at any stage during the consent period, the industry shall submit fresh consent application alongwith the consent to operate fee, if found due, which may be on any account and that shall be paid by the industry and the industry would immediately submit the consent application to the Board in the event of any change during the year in the raw material, quantity, quality of the effluent, mode of discharge, treatment facilities etc.
11. The officer/official of the Board shall reserve the right to access for the inspection of the industry in connection with the various process and the treatment facilities. The consent to operate is subject to review by the Board at any time.
12. Permissible limits for any pollutants mentioned in the consent to operate order should not exceed the concentration permitted in the effluent by the Board.
13. The industry shall pay the balance fee, in case it is found due from the industry at any time later on.
14. If the industry fails to adhere to any of the conditions of this consent to operate order, the consent to operate so granted shall automatically lapse.
15. If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit.
16. The industry shall comply all the Directions/ Rules/Instructions issued from time to time by the Board.

Specific Conditions :

1. That unit will not discharge any kind of treated trade effluent and reuse 100 % treated effluent again into the manufacturing process.
2. That the unit will run and maintain the ETP & APCM efficiently and regularly.
3. That the unit will run and maintain the PTZ camera installed at inlet & outlet of ETP efficiently and regularly and also ensure its connectivity to the server of the Board.
4. That the unit will install the online monitoring device on the stack and its connectivity to the server of HSPCB as well as CPCB
5. The unit will maintain the logbook for ETP & APCM regularly.
6. That the unit will obtain all the necessary permissions/ PLI from the concerned departments, if applicable.
7. That the unit will submit the six-monthly compliance report of environment clearance conditions to the Board.
8. That the unit will dispose of the used oil/ spent oil through registered recycler by HSPCB.
9. That the unit will apply for renewal of consent to operate before 90 days from the expiry of this CTO.
10. That the unit will comply the order/ direction issued by the Hon’ble Supreme Court of India, Punjab & Haryana High Court, NGT, Environment Court or any other court.
11. That the unit will comply with the all the Rules/ Regulations/ Acts/ Notification issued by

CPCB/ HSPCB and MOEF&CC.

12. That the unit will submit the analysis report of ETP & APCM & noise report of DG set within three months.

13. In case, any violations is found at any stage, then this CTO, so granted, shall be revoked without giving show cause notice.

14. That the unit will apply separate application for authorization under HWOM Rules, 2016.

15.Unit will deposit balance fees, if found due, at any stage in future.

Regional Officer, Kurukshetra
Haryana State Pollution Control Board.

R-3

Annexure-R/3

Regional Office, Kurukshetra Region
Haryana State Pollution Control Board
Naraingarh Road, Near Orion Banquet, Ambala City
Website – www.hspcb.gov.in E-Mail - hspcbrokkr@gmail.com

Annexure-A

SPOT INSPECTION REPORT OF THE INDUSTRIES

A	**General Information of unit**		
1.	Name & Address of the unit	:	M/S Shahbad Co-op Sugar Mill Ltd, Vill- Jondhesi Shahbad, Kurukshetra
2.	Email id of the unit/occupier	:	scmsbd1@gmail.com
3.	Telephone Nos.	:	
4.	Fax Nos.	:	
5.	Date & Time of Inspection	:	19/7/23
6.	Category of Unit	:	Red/Orange/Green
7.	Type of Units	:	17 Category/Seriously Polluting /others
8.	Size of unit based upon investment cost of Plant & Machinery	:	Large/Medium/ Small
9.	Name of the representative of the unit with designation present at the time of the inspection.	:	Mr Ramesh Sarpa (Distillery Manager)
10.	Name of the Directors/partners/Proprietor/ Manager/Occupier etc.	:	→ Mr Rajnish Prasad HCS
11.	Detail of products/by product manufactured (with capacity of installation & quantity per annum)	:	- Ethanol (60 KLD)
12.	Detail of Raw Material used (with quantity per annum)	:	→ Molasses 300 MTD as per CTO
13.	Manufacturing Process (in brief)	:	fermentation & distillation
14.	Detail of Machinery installed involving polluting process	:	→
15.	Date of Commissioning of the unit	:	- 21 as told
16.	Status of Consent to Establish	:	→ obtained
17.	Status of Consent to Operate	:	
18.	Status of Authorization under HWM Rules.	:	
B	**Air Pollution**		
1.	Sources of air emissions from process of unit including fugitive emissions with type of Boilers/Furness, capacity & stack height.	:	Boiler (20 TPH) cogen installed Plant.
2.	Status of online monitoring System (Stacks/ AAQ): if applicable	:	
3.	Details about deviation in the details/ stack of Air emission/ type of fuel if any already provided to Board.	:	N/A.

4. Detail of Stacks/ Chimneys/ Vents : 55m approx.

5. Whether Height of all stacks/ Chimneys as per norms :

6. Capacity of D.G. Sets : 1000 KVA

7. Stack height of D.G. Sets above programme and whether as per norms : Yes

8. Status of Acoustic Enclosure on D. G. Sets : Non operational

9. Noise results of DG Sets Monitored during inspection : —

10. Type & Quantity of Fuel used (Separate for each source) : Baggase

11. Status of Air Pollution Control Devices (APCD) :
   (a) Required or Not :
   (b) Provided or Not : ESP. (4 field)
   (c) Detail of APCD provided with detail of all Components. : seemed
   (d) Whether Structurally adequate or Not : adequate as per
   (e) Whether operating APCD Satisfactorily — Non operational : last a/r the SPM results are 89.6mg/m³

12. Whether provided separate flow meters in case of wet scrubber : — N/A

13. Whether maintained Log Book for consumption of Electricity/ Chemicals/ water for APCD. : Yes

14. Detail of treatment of effluent in case of wet scrubber & its mode of disposal. : N/A.

15. Whether provided Sampling arrangements on all stacks /chemneys including DG Sets. :

16. General Remarks :

C Water Consumption

1. Sources of water supply : Ground water

2. Detail of measuring devices provided if any such as flow Meters, V- notch etc. : Yes | at time of i/p.

3. Whether measuring devices has been sealed : Yes

4. Whether maintained the log book for supply of water from all sources & consumption for various uses. : —

5. Detail of Water Consumption per day/ month : 1200 m³/day as per HOWRA NOC from
   (a) Domestic Purpose — 2.5
   (b) Boiler / Cooling
   (c) Industrial use (Easily Biodegradable) — 590
   (d) Industrial use (Not Easily Biodegradable)
   (e) Other

   KLD as per CTO approx. 9/11/21 to 9/11/22.

6. General Remarks : & a/f form.

D Water Pollution

1. Source & processes of Water Pollution including raw water treatment if any : Domestic & trade.

2. No. of outlets for discharge of effluent : Domestic: — Trade: — ZLD.

3. Quality of Effluent in KLD : Domestic: — 2.5 KLD Trade: — 590 / as per CTO

4. Status of Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) : STP ETP

   (a) Required or Not : - Holding Tank : Blowdown

   (b) Installed or Not - Anaerobic digester. : Equalization - MEE. : Neutral - settle

   (c) Detail of STP/ETP Provided (if required) with detail of all components and technology used : - UF : Aerobic CPU

   (d) Whether structurally adequate or not : CRO

   (e) Whether operating STP/ETP Satisfactorily : Non operational

   (f) Whether provided online chemical dozing system/ pH meter : as the unit wasn't operational either.

- NO STP installed in premise

5. Mode of Discharge of effluent : recycled & reused in process : Domestic: Trade:

6. Name of Water recipient body if any : ZLD (as per CTO) : N/A

7. Detail of land in case effluent is discharged for percolation/ irrigation purpose with justification for its 100% utilization. : N/A

8. Status of ZLD as per CPCB directions if applicable : Yes

9. Whether provided flow meters on outlet & inlet of ETP/STP : Yes

10. Whether provided separate electricity meter on ETP/STP : Yes

11. Whether maintained Log Book for consumption of Electricity/ Chemicals/Quantity of effluent. : Yes

12. Status of online monitoring System, if applicable : PTZ camera

13. General Remarks :

E Hazardous Waste Management

1. Category of Hazardous Waste generated as per rules : used oil.

2. Type & Qty. of Hazardous Waste generated : (i) incinerable (ii) recyclable (iii) disposable for landfill (iv) Total

3. Stock-Pile Quantity of Hazardous Waste : Drums

4. Mode of Disposal & treatment of Haz. Waste : used oil recycler.

5. Size of Hazardous waste storage site :

6. Display Board for Hazardous Waste at Factory Gate Provided or not :

7. Whether agreement made with the service provider : Yes.

for disposal of hazardous waste (if yes, give detail with validity

8. Details of Hazardous Waste transported to service provider ——— Not available.

:

F **Hazardous Chemicals Handling & Management and PLI Act, 1991**

1. List & Qty. of Hazardous chemical handled & used: (if any) with threshold quantity :- Ethanol plant was non operational at time of i/p.

2. Whether prepared on site emergency plan and taken Insurance policy under PLI Act, 1991.

3. Name of insurer agency with date & validity of policy :

4. Whether Hazardous chemicals handling & storage: facility is adequate :- Recent flooding has been there in the area.

5. Remarks = Stagnant water, possibly mixed with molass, effluent was found / observed.

:- Plant operates on ZLD as per the CTO so granted.

:- Submitted please

Signature of the representative of the unit

Name & Designation

Distillery Manager

Chief Engineer
60 KLPD Ethanol Plant
The Shahabad Co-op, Sugar Mills Ltd.
Shahabad (M.), Distt. Kurukshetra

Signature of the Officer/Officers of the Board who conducted the inspection
Name & Designation

(Maalik)
AEE

Aman Pilani
(ADO)
19/07/20

Annexure-R/4

HARYANA STATE POLLUTION CONTROL BOARD

Regional office,Kurukshetra,Near the Orion Banquet, Naraingarh Road,baldev nagar, Ambala.Email:-hspcbrokkr@gmail.com

E-mail: hspcb@hry.nic.in

No. HSPCB/Consent/ : 313093921KURCTO16558978 **Dated:09/11/2021**

To.

M/s :The Shahabad Coop Sugar Mills Ltd
Ladwa Road, Shahabad (M)

Subject: Grant of consent to operate to M/s The Shahabad Coop Sugar Mills Ltd.

Please refer to your application no. 16558978 received on dated 2021-10-01 in regional office Kurukshetra.With reference to your above application for consent to operate,M/s The Shahabad Coop Sugar Mills Ltd is here by granted consent as per following specification/Terms and conditions.

Consent Under	BOTH
Period of consent	09/11/2021 - 30/09/2024
Industry Type	Sugar (excluding Khandsari)
Category	RED
Investment(In Lakh)	5680.6401
Total Land Area(Sq. meter)	445154.0
Total Builtup Area(Sq. meter)	242811.0
Quantity of effluent	
1. Trade	295.0 KL/Day
2. Domestic	30.0 KL/Day
Number of outlets	2.0
Mode of discharge	
1. Domestic	PHED sewer leading to 11.5 MLD STP
2. Trade	on land for irrigation
Domestic Effluent Parameters	
1. BOD	30 mg/l
2. COD	250 mg/l
3. TSS	100 mg/l
4. pH min	5.5 mg/l
5. pH max	9.0 mg/l
6. Oil and Grease	10 mg/l
Trade Effluent Parameters	
1. BOD	30 mg/l
2. TSS	100 mg/l
3. pH min	5.5 mg/l

4. pH max	9.0 mg/l
5. Oil and Grease	10 mg/l
Number of stacks	1
Height of stack	
1. Boiler Stack	65 Meter
Emission parameters	
1. SPM	150 mg/m3
Product Details	
1. White Sugar	500 Metric Tonnes/day
Capacity of boiler	
1. Boiler	125 Ton/hr
Type of Furnace	
1. NA	
Type of Fuel	
1. Bagasse	1292
2. Diesel	0.1 KL/day
Raw Material Details	
Sugar Cane	5000 Metric Tonnes/Day

Regional Officer, Kurukshetra

Haryana State Pollution Control Board.

Terms and conditions

1. The applicants shall maintain good house keeping both within factory and in the premises. All hose pipelines values, storage tanks etc. shall be leak proof. In plant allowable pollutants levels, if specified by State Board should be met strictly.
2. The applicant/company shall comply with and carry out directive/orders issued by the Board in this consent order at all subsequent times without negligence of his /its part. The applicant/company shall be liable for such legal action against him as per provision of the law/act in case of violation of any order/directives. Issued at any time and or non compliance of the terms and conditions of his consent order.
3. The applicant shall make an application for grant of consent at least 90 days before the date of expiry of this consent.
4. Necessary fee as prescribed for obtaining renewal consent shall be paid by the applicant alongwith the consent application.
5. If due to any technological improvement or otherwise this Board is of opinion that all or any of the conditions referred to above required variation (including the change of any control equipment either in whole or in part) this Board shall after giving the applicant an opportunity of being heard vary all or such condition and there upon the applicant shall be bound to comply with the conditions so varied.
6. The industry shall provide adequate arrangement for fighting the accidental leakages, discharge of any pollutants gas/liquids from the vessels, mechanical equipment etc. which are likely to cause environment pollution.

7. The industry shall comply noise pollution (Regulation and control) Rules, 2000.
8. The industry shall comply all the direction/Rules/Instructions as may be issued by the MOEF/CPCB/HSPCB from time to time.
9. The industry shall ensure that various characteristics of the effluents remain within the tolerance limits as specified in EPA Standard and as amended from time to time and at no time the concentration of any characteristics should exceed these limits for discharge.
10. The industry would immediately submit the revised application to the Board in the event of any change in the raw material in process, mode of treatment/discharge of effluent. In case of change of process at any stage during the consent period, the industry shall submit fresh consent application alongwith the consent to operate fee, if found due, which may be on any account and that shall be paid by the industry and the industry would immediately submit the consent application to the Board in the event of any change during the year in the raw material, quantity, quality of the effluent, mode of discharge, treatment facilities etc.
11. The officer/official of the Board shall reserve the right to access for the inspection of the industry in connection with the various process and the treatment facilities. The consent to operate is subject to review by the Board at any time.
12. Permissible limits for any pollutants mentioned in the consent to operate order should not exceed the concentration permitted in the effluent by the Board.
13. The industry shall pay the balance fee, in case it is found due from the industry at any time later on.
14. If the industry fails to adhere to any of the conditions of this consent to operate order, the consent to operate so granted shall automatically lapse.
15. If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit.
16. The industry shall comply all the Directions/ Rules/Instructions issued from time to time by the Board.

Specific Conditions :

1. That the unit will not discharge any kind of effluent without treatment. 2. That the unit will comply the order/ direction issued by the Hon'ble Supreme Court of India, Punjab & Haryana High Court, NGT, Environment Court or any other court. 3. That the unit will apply for renewal of consent to operate before 90 days from the expiry of this CTO. 4. That the unit will comply with the all the Rules/ Regulations/ Acts/ Notification issued by CPCB/ HSPCB and MOEF&CC. 5. In case, any violations is found at any stage, then this CTO, so granted, shall be revoked without giving show cause notice. 6. That the unit will not operate the unit in absence of OCEMS at second ETP and will install flow meter with totalizer at ETP Inlet of Both and (will maintain the data for the same) before crushing season, 2021. 7. That the unit will run and maintain the ETP-1, ETP-2 & ESP. 8. That the unit will run and maintain the OCEMS provided under Water & Air. 9. That unit will established the laboratory at ETP before crushing seasons, 2021. 10. That the unit will maintain the logbook of treated effluent from both ETP. 11. That the unit will installed piezometer as per CPCB norms in the factory premises. 12. That the unit will maintain all the flow meter and get it calibrated from time to time & maintain the separate record for water consumption for domestic & industrial purpose. 13. That the unit will construct the RCC impermeable tank for the storage of treated water from the Both ETP plant before crushing seasons, 2021 and will maintain logbook for the same. 15. That the unit will not store the treated water from Both the ETP plant in the Kachha lagoons

and will store the same in the Pucca pits. 16. The unit will comply-with all the shortcomings which resulted in the closure of the unit before the crushing season, 2021.

Regional Officer, Kurukshetra
Haryana State Pollution Control Board.

Form IV

(See Rule 20)

Report No- 2273 **Dated: - 27.12.2022**

I hereby, certify that I **Neeraj Bala** Board Analyst duly appointed under sub section (2) of section 29 of the Air (Prevention and Control of Pollution) Act 1981 received a sample on the **23rd day December of, 2022,** collected by **Sh. Amit, AEE** on dated **22nd day December of, 2022** of **M/s The Shahabad Coop. Sugar Mills Ltd. Shahabad (m), Kurukshetra** for analysis.

Further certify that I have analyzed the above mentioned sample on **23-December-2022** to **27 - December-2022** and declare the result of analysis to be as follows:-

Sr. No.	Parameter Name	Result	Result	Limit
1.	Sample Code	2273		
2.	Name of Plant/ Section #	Boiler		
3.	Stack Attached to #	Boiler		
4.	Normal Operating Schedule (hr/day)#	24 hrs		
5.	Type of Chimney #	R.C.C		
6.	Stack Height from Ground Level #	65 m		
7.	Diameter of the Stack #	3 m		
8.	Stack Temperature (°C) #	130		
9.	Average stack velocity (m/sec) #	7.82		
10.	Quantity of Emission (m/sec)	55.29		
11.	Type of Fuel #	Bagasse		
13.	Suspended particulate matter mg/m3	76.0		150

Method of Testing As per relevant part of Indian Standard Methods for Measurement of Air Pollution IS:11255 (P-1) Stack/IS:5182(P-4) Ambient and Emission regulation part III of Central Pollution Control Board.

The Conditions of the seals, listening and container on receipt was as follows:
Container had its seal found intact and in order, slip on the container had the signature of the representative of the industry and the Board.

Signed this -27.12.2022

Haryana State Pollution Control Board Laboratory,
SCO-115, 1st& 2nd Floor, Sector-25, Panchkula, Haryana
To
The Member Secretary, HSPCB, Panchkula

Neeraj Bala
Board Analyst

Regional Office, Kurkshetra. This test report relate only to the particular sample submitted for testing.

Form J

(See Rule 36)

Report No-7999 **Type of Sample: Legal** **Dated: 03.01.2023**

I hereby, certify that I **Neeraj Bala** Board Analyst duly appointed under sub section (3) of section 53 of the Water (Prevention and Control of Pollution) Act 1974 (06 of 1974), received a sample on the **23rd day of December, 2022**, collected **Sh. Amit, AEE** on dated **22th day of December, 2022** of **M/s The Shahabad Coop. Sugar Mills Ltd. Kurukshetra** for analysis.

Further certify that I have analyzed the above mentioned sample on **23-December-22** to **03- Janauary-2023** and declare the result of analysis to be as follows:

Sr. No.	Parameter Name	Result	Result	Limit	Test Method
1.	Sample Code	11952	11953		
2.	Sample Collected from	Inlet of ETP (old)	Outlet of ETP (old)		
3.	Color	Blackish	L.Brownish		
4.	Odour	Foul	A.Odourless		
5.	pH value	4.33	7.07	5.5-8.5	APHA,4500-H+B
6.	BOD (mg/l)	420.0	16.0	30	IS:3025(P-44)
7.	Total Suspended Solids mg/l	388.0	37.0	100	APHA,2540-D
8.	Oil and Grease (mg/l)	13.5	BDL(DL=2)	10	APHA,5520-B
9.	Conductivity (u S/cm)	3020.0	1080.0	-	Conductometric
10.	Total Dissolved Solid (mg/l)	1640.0	1080.0	2100	

The Conditions of the seals, listening and container on receipt was as follows:
Container had its seal found intact and in order, slip on the container had the signature of the representative of the industry and the Board.

Signed this **03rd day of January,2023**
Haryana State Pollution Control Board Laboratory,
SCO-115, 1st& 2nd Floor, Sector-25, Panchkula, Haryana

Neeraj Bala
Board Analyst

To
The Member Secretary, HSPCB, Panchkula

CC to Regional Office: **Kurukshetra** This test report relate only to the particular sample submitted for testing.

Form J

(See Rule 36)

Report No-8000 **Type of Sample: Legal** **Dated: 03.01.2023**

I hereby, certify that I **Neeraj Bala** Board Analyst duly appointed under sub section (3) of section 53 of the Water (Prevention and Control of Pollution) Act 1974 (06 of 1974), received a sample on the **23rd day of December, 2022**, collected **Sh. Amit, AEE** on dated **22th day of December, 2022** of **M/s The Shahabad Coop. Sugar Mills Ltd. Kurukshetra** for analysis.

Further certify that I have analyzed the above mentioned sample on **23-December-22** to **03- Janauary-2023** and declare the result of analysis to be as follows:

Sr. No.	Parameter Name	Result	Result	Limit	Test Method
1.	Sample Code	11952	11954		
2.	Sample Collected from	Inlet of ETP (new)	Outlet of ETP (new)		
3.	Color	Blackish	L.Brownish		
4.	Odour	Foul	A.Odourless		
5.	pH value	4.33	7.59	5.5-8.5	APHA,4500-H+B
6.	BOD (mg/l)	420.0	15.0	30	IS:3025(P-44)
7.	Total Suspended Solids mg/l	388.0	42.0	100	APHA,2540-D
8.	Oil and Grease (mg/l)	13.5	BDL(DL=2)	10	APHA,5520-B
9.	Conductivity (u S/cm)	3020.0	2020.0	-	Conductometric
10.	Total Dissolved Solid (mg/l)	1640.0	1102.0	2100	

The Conditions of the seals, listening and container on receipt was as follows:
Container had its seal found intact and in order, slip on the container had the signature of the representative of the industry and the Board.

Signed this **03rd day of January,2023**
Haryana State Pollution Control Board Laboratory,
SCO-115, 1st& 2nd Floor, Sector-25, Panchkula, Haryana

To

The Member Secretary, HSPCB, Panchkula

Neeraj Bala
Board Analyst

CC to Regional Office: **Kurukshetra** This test report relate only to the particular sample submitted for testing.

Form IV

(See Rule 20)

Report No- 479 **Dated: - 20.04.2023**

I hereby, certify that I **Neeraj Bala** Board Analyst duly appointed under sub section (2) of section 29 of the Air (Prevention and Control of Pollution) Act 1981 received a sample on the **13th day April of, 2023**, collected by **Sh. Piyush Kumar, Sc.B** on dated **12th day April of, 2023**, of **M/s The Shahabad Cooperative Sugar Mill Limited, Vill. Jagadhari, Shahabad, Kurukshetra** for analysis.

Further certify that I have analyzed the above mentioned sample on **13th day April of, 2023**,to **20th April-2023** and declare the result of analysis to be as follows:-

Sr.	Parameter Name	Result	Result	Limit
1.	Sample Code	479		
2.	Name of Plant/ Section #	Boiler (20 TPH)		
3.	Stack Attached to #	Incinerator		
4.	Normal Operating Schedule (hr/day)#	24 hrs		
5.	Type of Chimney #	RCC		
6.	Stack Height from Ground Level #	55 m		
7.	Diameter of the Stack #	2.4 m		
8.	Stack Temperature (C) #	110		
9.	Average stack velocity (m/sec) #	7.215		
10.	Quantity of Emission (m/sec)	32.6		
11.	Type of Fuel #	Baggass		
12.	Suspended particulate matter	89.6		150

Method of Testing As per relevant part of Indian Standard Methods for Measurement of Air Pollution IS:11255 (P-1) Stack/IS:5182(P-4) Ambient and Emission regulation part III of Central Pollution Control Board.

The Conditions of the seals, listening and container on receipt was as follows:

Container had its seal found intact and in order, slip on the container had the signature of the representative of the industry and the Board.

Signed this 20.04.2023

Haryana State Pollution Control Board Laboratory,
SCO-115, 1st& 2nd Floor, Sector-25, Panchkula, Haryana

To

The Member Secretary, HSPCB, Panchkula

Neeraj Bala
Board Analyst

Regional Office: Kurukshetra. This test report relate only to the particular sample submitted for testing.

This information is provided by the field officer.

Form J

(See Rule 36)

Report No-1239 Type of Sample: Legal Dated: 24.04.2023

I hereby, certify that I **Neeraj Bala** Board Analyst duly appointed under sub section (3) of section 53 of the Water (Prevention and Control of Pollution) Act 1974 (06 of 1974), received a sample on the **13th day of April, 2023**, collected **Sh. Amit, AEE** dated **12th day of April, 2023** of **M/s The Shahabad Cooperative Sugar Mills Limited, Vill. Jandheri, Tehsil- Shahabad, Distt.-Kurukshetra** for analysis.

Further certify that I have analyzed the above mentioned sample on **13-April-2023** to **24- April-2023** and declare the result of analysis to be as follows:

Sr. No.	Parameter Name	Result	Result	Limit	Test Method
1.	Sample Code	1788	1789		
2.	Sample Collected from	Inlet of ETP	Outlet of ETP		
3.	Color	Brownish	Colourless		-
4.	Odour	Foul	Odourless		-
5.	pH value	4.42	7.02	5.5-9.0	APHA,4500H+B(23rd)
6.	BOD (mg/l)	1100.0	17.0	30	IS:3025(Part-44)
7.	COD (mg/l)	4160.0	88.0	250	APHA,5220-B(23rd)
8.	Total Suspended Solids mg/l	1280.0	52.0	100	APHA,2540-D(23rd)
9.	Oil and Grease (mg/l)	16.5	BDL(DL=2)	10	APHA,5520-B(23rd)
10.	Conductivity (u S/cm)	15990.0	1780.0	-	IS:3025(Part-14):2013

The Conditions of the seals, listening and container on receipt was as follows:
Container had its seal found intact and in order, slip on the container had the signature of the representative of the industry and the Board.

Signed this **24th day of April,2023**
Haryana State Pollution Control Board Laboratory,
SCO-115, 1st& 2nd Floor, Sector-25, Panchkula, Haryana

Neeraj Bala
Board Analyst

To
The Member Secretary, HSPCB, Panchkula
CC to Regional Office: **Kurukshetra.** This test report relate only to the particular sample submitted for testing.

INSPECTION REPORT OF SUGAR MILLS DURING CRUSHING SEASON (2021-2022) TO VERIFY THE STATUS OF IMPLEMENTATION OF CHARTER FOR WATER CONSERVATION AND COMPLIANCE VERIFICATION OF DISCHARGE STANDARDS

1. GENERAL INFORMATION **Date of Inspection: 02-Feb-2022**

1	**Unit code**	Y-1665	
2	**Name of the unit with complete postal address**	The Shahabad Co-operative Sugar Mills Ltd, Ladwa Road Shahabad (M) Kurukshetra.	
3	**Name of Contact person**	**Designation**	**Contact No & E- mail**
	Mr. Deepak Kumar Goel	Mfg. consultant/ Chief chemist	**Contact No:** 9466114101 **E- mail:** scsmsbd@gmail.com, scsmsbd1@gmail.com,
	Mr. Sachin Rana	ETP incharge	**Contact No:** 7620884479 **E- mail:** scsmsbd@gmail.com, scsmsbd1@gmail.com,
4	**Spatial Co-ordinates Latitude and longitude (in Decimal format only)**	Latitude: 30.14974317 Longitude: 76.89449156	
5	**Year of commissioning**	**1984**	
6	**Standalone/ integrated (With co-generation) Sugar/ sugar refinery**	5000 TCD Sugar Mills with 24 MW Co-gen Plant	
7	**Co-generation capacity, MW**	24 MW	
8	**License capacity of sugar Mill (TCD)**	5000 TCD	
9	**Average actual crush rate (TCD)**	3932 TCD- (including stoppages) 5060 TCD- (Previous day) ***Refer Annexure-VII***	
10	**Attached Distillery capacity, KLPD**	60 KLPD	
11	**Quantity of Juice/Syrup/BH diversion to distillery, MT/day**	Distillery is in commissioning stage	
12	**Consent status& its Validity with date** (Expired/Applied for renewal/First time applied/Never applied) a. Air Consent	As per reference no. HSPCB/consent/:313093921 KUR CTO 16558978 dated 09.11.2021 valid up to 30.09.2024 ***Refer Annexure-II***	

	b. Water consent	As per reference no. HSPCB/consent/:313093921 KUR CTO 16558978 dated 09.11.2021 valid up to 30.09.2024 ***Refer Annexure-II***
	c. Hazardous Waste Authorization	As per reference no: 313106521 KURHWMSCN 17936309 dated 30.11.2021 ***Refer Annexure-III***
13	**NOC from CGWA & its Validity with date** (Expired/Applied for renewal/First time applied/Never applied)	NOC no; HWRA/NOC/ IND/N/2021/143 dated 09.11.2021 valid up to 09.11.2022 ***Refer Annexure-IV***

2. OPERATIONAL STATUS

S. No.	**Particulars**	
1	**Start period of crushing season**	**18.11.2021**
2	**No. of operational days at the time of inspection**	**75 days**
3	**Operational status during visit (operational/ closed/ temporary closed/ permanent closed)** If non-operational: **a.** Self-closed then collect copy of unit shut down letter duly certified by regional officer of concerned SPCB. **b.** Closure notice by CPCB or SPCB then collect copy of notice and copy of unit shut down letter duly certified by regional officer of concerned SPCB. **c.** Any other reason, then specify and attach supporting documents	**Operational**
4	**Sources of fresh water**	
	a. Bore well/Tube well/ Any other & its No's	Tube well Total 2 Nos
	b. Flow meter Installation at wells (Yes/No)-Yes	Magnetic type Flow meter with totalizer is installed for both tube wells
	c. Reading of Flow Meter during visit	7204 m^3
	d. Any Logbook maintained (Yes/No), if yes, attach.	Yes ***Refer Annexure-VI***
	e. Quantity of water withdrawal (KLD)	1071 KLD- Average 909 KLD-

		(Previous day)	
5	**Fresh water consumption (KLD)- Average**		
	a. Sugar plant: (Process plant) i. Cleaning washing and machinery cooling make-up ii. Spray pond/PCT make-up iii. Any other, such as Cleaning and human requirements including lab requirements	109 M^3 Used cold UGR water and hot water used after cooling treatment in makeup water of Cold UGR Used cold UGR water	
	Total Sugar unit (Utility Section)		
	b. Co-generation/Boiler section: i. WTP –boiler make-up, regeneration, backwash, reject etc. ii. Cooling tower make-up iii. Wet Scrubber make-up iii. Any other, such as ash quenching	350 M^3/day 300 M^3/day N.A N.A (used cold UGR water)	
	Total co-generation unit	650 m^3/day	
	Total Industrial	759 m^3/day	
	c. Residential, etc.	291 m^3/day	
	d. Total fresh water Consumption (KLD)	1050	
	e. Log book maintained (Yes/ No) If any, details to be collected	Yes ***Refer Annexure-IX***	
6	**Specific water consumption, L/t of cane**	200	
7	**Details of Hot & Cold-water recycling system (Yes/No.)**	**Number**	**Capacity**
	a. Details of Hot water UGR.	01	N. A
	b. Cold water UGR and cooling towers	01	2400 m^3
	c. **Hot water**- Location of flow meter & its Installation **(Yes/No)-**	**Flow meter reading**	**Quantity of water (KLD)**
	1. Imbibition water at mills **(Yes/No)-Yes**	1666 m^3	48
	2. Filter cake wash water at rotary vacuum filter **(Yes/No)-Yes**	205 m^3	8.5
	3. Sugar melting, pan boiling, molasses conditioning **(Yes/No)-Yes**	782 m^3	32
	4. Wash water at Centrifugal **(Yes/No)-Yes**	303 m^3	13
	5. Wet Scrubber make-up **(Yes/No)**	N. A	N. A
	6. Boiler make-up in case of low-pressure boiler (Yes/No)	N. A	N. A
	d. **Cold water** -Location of flow meter & its Installation.	N. A	N. A
	1. Power turbine cooling **(Yes/No)-No**	Recycle	N. A
	2. Mills, fibrizer bearing, pumps cooling **(Yes/No)-No**	Recycle	N. A
	3. Wet scrubber make-up **(Yes/No)**	N. A	N. A

	4. Cooling tower of co-generation make-up **(Yes/No)-Yes**	300 m^3/day	NA
	5. SO_2 gas cooling **(Yes/No)-No**	Recycle	NA
	6. B and C massecuite cooling **(Yes/No)-No**	Recycle	NA
	7. Final molasses cooling **(Yes/No)**	N. A.	NA
	8. Others **(Yes/No)**	No	NA
8	**Waste water (Influent) generation (KLD)**		
	a. Process cooling tower /spray pond over flow (for double sulphitation) (SRS Outlet)	Flow meter is installed 300 m^3/day	
	b. Mills, boiling house, D.M./ R.O. Plant boilers etc.	Data is not maintained	
	c. Soda/Acid boiling water (Hazardous)	200 m^3/day	
	d. Co-generation	00	
	e. Brine solution reject after regeneration. (For refine sugar)	N. A	
	f. IER wash water generation.	N. A	
	g. Brine reject from brine recovery system	N. A	
	h. Reject acid after regeneration of IER column.	N. A	
	h. Common / total influent generation.	**759** M^3 per day	
9	**Waste water (Effluent) discharge, KLD**	680.00 (Treated water used in irrigation purpose)	
10	**Specific effluent discharge, L/t of cane**	172.93	
11	**Treated effluent used from lagoon for irrigation, KLD**	500 m^3/day	
12	**Spray pond /PCT overflow**	**Flow meter reading**	**Quantity of water (KLD)**
	a. Flow meter Installation **(Yes/No)**	Yes	300
	b. Provision of separate spray pond overflow treatment (**Yes/No)-No**	No (Treated in ETP)	
	c. Brief description of spray pond over flow treatment process (mention technology as per charter) 1. Separate treatment of spray pond overflow through micro settlers followed by secondary aerobic treatment. 2. Combined treatment of entire effluent through micro settlers after removal of Oil & grease followed by secondary aerobic treatment. 3. Spray pond overflow treatment using anaerobic filters followed by secondary aerobic treatment. 4. Combined treatment of entire effluent using anaerobic filters followed by secondary aerobic treatment.	Spray pond water treated through ETP. Yes No No	

13	**Details of tube cleaning method adopted (chemical/ hydrojet/ any other appropriate method if any), provide details**	Chemical, mechanical	
14	**Availability of Hazardous tank to collect wash water generated during chemical/Mechanical cleaning of evaporator tubes. (Yes/No), if Yes give Details.**	Yes	
15	Condensate polishing system adopted by the factory (for boilers >45 kg/cm^2 steam pressure) (Yes/No)-No	No	
	If yes, then provide the details of condensate polishing system	**No**	
	Quantity of excess condensate used as fresh water, KLD	N.A Hot water used after cooling in Cold water UGR as makeup water	
16	**Construction of small pits with smooth inner surface with ceramic tiles in the centrifugal section. (Yes/No), give details**	Yes	
17	**Mixing arrangement in equalization tank (Yes/No)**	Yes	
18	**Type of aeration in aeration tank** **Diffused/ surface/ any other**	ETP – I diffused and surface aeration, ETP – II diffused and surface aeration	
19	**Tertiary treatment (Yes/No), give Details**	Yes MGF & ACF installed & found working on both ETP	
20	**Schematic diagram of ETP (flow chart to be collected)**	**Yes** ***Refer Annexure-X***	
21	**Rain water harvesting system adopted (Yes/No)**	Yes	
22	**Treatment capacity of ETP (KLD)**	1. ETP Plant-I: 1250 M³/ day 2. ETP Plant-II: 1250 M³/ day	
	Unit with sizes/capacity	**Retention Time/Contact Time (Mentioned in CPCB charter)**	**As per Industry (For each indusial ETP)**
	1. Bar screen Chamber, L x W x H = ------m3	30 minutes	NA
	2. Oil & grease tank, L x W x H = 3.5 m^3 0.5-meter x 3.50 m x 2 meter	45 minutes	13 min
	3. Equalization tank with aeration, L x W x H 7 x 7 x 3.50 m = 170 m3	6 hrs	10 hr

	4. Primary Clarifier, 10 m dia. X 4.50 m= 353 m^3	5-6 hrs	22 hr
	5. Aeration tank- L x W x H = 23 m x 23 m x 3.82 m = 2196	24-28 hrs	17.5
	6. Secondary Clarifier-10.19 m dia. x 4.77 m ht.= 390 m^3	7-8 hrs	24 hr
	7. Sand/multi grade filter, 2 m dia. x 2 m ht. Design basis: Surface loading rate- 12 m^3/m^2/Hr.	-	-
	8. Activated carbon filter, 2 m dia. x 2 m ht. Design basis: Surface loading rate- 12 m^3/m^2/Hr.	-	-
	9. Sludge drying bed,20 m x 20 m x 1.5 m = 600 m^3	-	-
	10. Centrifuge	No	
23	**Any further treatment after ETP (Yes/No)**	No	
24	**Brief processing details (flow chart)**	***Refer Annexure-VIII***	
25	**ETP Analysis (Performance Parameters)**		
26	**As per Record-Logbook**		

27

Sample Analysis	**Effluent flow rate (m^3/hr.)**	**Sulphur/ Sulphate (mg/L)**	**pH**	**COD (mg/L)**	**BOD (mg/L)**	**TSS (mg/L)**	**TDS (mg/L)**	**O & G**	**MLSS (mg/L)**
ETP-1 Inlet	20	-	6.5	3920	-	-	-	-	-
ETP-1 Outlet	17	-	7.6	120	6.8	14.5	-	0.1	350
ETP-2 Inlet	NA	NA	NA	NA	NA	NA	NA	NA	NA
ETP-2 Outlet	14.13		7.8	53.7	7.6	8.20	-	-	-
ETP- 1 Aeration tank	NA	NA	7.6	2160	NA	NA	NA	NA	NA
ETP- 2 Aeration tank	NA	NA	NA	NA	NA	NA	NA	NA	NA
SRS Inlet	NA	NA	7.5	1120	NA	NA	NA	NA	NA
SRS outlet	NA	NA	7.5	120	NA	NA	NA	NA	NA
Lagoon	NA	NA	NA	NA	NA	NA	NA	NA	NA

28	**As per sample taken during the visit**									
29	**Sample Analysis**	**Effluent flow rate (m^3/hr.)**	**Sulphur/ Sulphate (mg/L)**	**pH**	**COD (mg/L)**	**BOD (mg/L)**	**TSS (mg/L)**	**TDS (mg/L)**	**O & G**	**MLSS/MLVSS (mg/L)**

ETP-1 Inlet	18	384.9	4.89	4600	1150	426	2016	15.6	NA
ETP-2 Inlet	NA	314.8	6.94	3850	968	349	1009	23.4	
ETP-1 Outlet	20	144.5	7.45	244	42	94	796	3.2	NA
ETP-2 Outlet	NA	145.2	7.42	204	26	88	803	2.0	NA
ETP-1 Aeration tank	NA	NA	NA	NA	NA	NA	NA	NA	2451/1864
ETP-2 Aeration tank	NA	NA	NA	NA	NA	NA	NA	NA	3897/2914
SRS Inlet	NA	NA	NA	NA	NA	NA	NA	NA	NA
SRS Outlet	NA	NA	NA	NA	NA	NA	NA	NA	NA
Lagoon	NA	122.2	7.33	134	23	65	719	1.5	NA
OCEMS	17	NA	8.28	65	6.8	14.5	NA	NA	NA

Additional parameters for GPIs located in Yamuna main stem states;

Sr. No.	Parameters	ETP Inlet 1/2 (mg/L)	ETP Outlet 1/2 (mg/L)
1	Ammonical Nitrogen	55.2/44.9	10.4/11.3
2	Nitrate	78.5/43.5	7.4/6.8
3	Phosphate	NA	NA
4	Surfactant (MBAS assay)	NA	NA

Refer Annexure-XVI for analysis report along with Form-1

30 **Number of Piezometric wells available in the unit premises: 1 no.**

31 **Groundwater Analysis Report-** Quality of Groundwater is compared with Bureau of Indian Standard (BIS) DRINKING WATER — SPECIFICATION (Second Revision) IS 10500: 2012.

Year of Dug	Depth (meter)	Colour	pH	Total Alkalinity	Total Hardness	COD	TDS	Cl^-	F^-	NO_3	SO_4
Permissible Limit		15	6.5 - 8.5	600	600	-	2000	1000	1.5	45	400
Tested results Borewell-1		BDL	6.79	102	112	ND	433	128.9	ND	2.4	12.6

Groundwater Analysis Report- Quality of Groundwater is compared with Bureau of Indian Standard (BIS) DRINKING WATER — SPECIFICATION (Second Revision) IS 10500: 2012.

Sample	Parameters (all values are in mg/l)													
	As	**Cd**	**Cr**	**Cu**	**Fe**	**Pb**	**Mn**	**Hg**	**Ni**	**Zn**	**Sb**	**Co**	**Se**	**V**
Permissible Limit	0.05	0.003	0.05	1.5	0.3	0.01	0.3	0.001	0.02	15	-	-	0.01	
BW-1	ND	ND	ND	ND	0.26	ND	ND	ND	ND	ND	ND	ND	ND	ND

Refer Annexure-XVI for analysis report along with Form-1

32 **Recipient Drain's Analysis Report-** Quality of discharged effluent (for all parameters as notified under Environment (Protection) Rules, 1986.

Sampling location	Parameters (all values are in mg/L except Clour & pH)								
	Colour	**pH**	**BOD**	**COD**	**TSS**	**TDS**	**Cl^-**	**NO_3**	**NH_3-N**
Up Stream	NA								
Down Stream	NA								

Additional parameters for recipient drain in Yamuna main stem states;

Sr. No.	Parameters	Upstream (mg/L)	Downstream (mg/L)
1	Ammonia	NA	NA
2	Ammonium Nitrate	NA	NA
3	Phosphate	NA	NA
4	Surfactant (MBAS assay)	NA	NA

Status (Comply/Non-comply):

33	**Storage of treated Effluent**	
	a. No. & size of lagoons	4700 m³ - 01 no
	b. Retention time	10 days
	c. Lagoon type- permeable/impermeable	Permeable lagoon
34	**Sludge Handling Process (Yes/No), gives details.**	
	a. Sludge Digestion Method	NA
	b. Sludge Drying Process	04 Nos of sludge drying Beds constructed having capacity of 237.30 M³ at each ETP
	c. Final Disposal of Sludge	Use in agriculture as manure
	d. Whether mechanical sludge handling system installed (yes/ No)	No
35	**Any Hazardous Substances (Yes/No), if yes, give details. (Quantity & way of Disposal)**	Yes Sale to authorised vendor approved by HSPCB for recycling.

36	**Manpower employed for ETP operation & maintenance.**	Environment Manager- no Lab Chemist- 01 Operator- 03 Helper- 02
37	**Details of irrigation system & treated effluent used quantity**	***Refer Annexure-***
	1. Own land area for irrigation (Yes/No),	Yes 26 acres
	2. Farmer land area and their agreement. (Yes/No),	No
	3. Net effluent generation left for Irrigation (KLD)	**No record maintained**
	4. Flow meter to measure amount of water used for irrigation.	No
	5. Distance of land Area from the Unit (Km)	0.5 km
	6. Total Available Area (Hectare)	9.71 Hectare
	7. Soil Texture of land (Sandy, Sandy loam, Loam, Clay loam, Clay)	Sandy loam
	8. Crop area under effluent application	Sugarcane and seasonal crop, Parks,
38	**Cleaning mechanism at Mills and factory floor**	Wet cleaning
39	**Colour coding of pipelines for water distribution network (Yes/No)**	**No**
40	**Mode of disposal (route to reach Ganga)**	Markanda river is passing from the sugar mill about 3 km. No any drain to reach river as total treated effluent is being used for irrigation purpose.

Sewage management section:

41	Quantity of sewage generated (KLD)	No STP is installed by sugar mill
42	STP status	Installed (Yes/No): No Operational (Yes/No): NA
43	Flow meter/ v-notch installed at inlet of STP	Yes/No: No Type: mechanical/digital/electromagnetic etc. Calibration details: Instantaneous Reading:……m^3/hr Totalizer Reading: …….. m^3 Logbook maintained: Yes/No (if yes, last three months logbook data should be collected)
44	Flow meter/ v-notch installed at outlet of STP	Yes/No Type: mechanical/digital/electromagnetic etc. Calibration details:

<table>
<tr><td></td><td></td><td colspan="2">Instantaneous Reading:……m^3/hr
Totalizer Reading: …….. m^3
Logbook maintained: Yes/No (if yes, last three months logbook data should be collected)</td></tr>
<tr><td>45</td><td>Quantity of treated sewage (KLD) (To be calculated from STP inlet logbook)</td><td colspan="2">NA</td></tr>
<tr><td rowspan="2">46</td><td rowspan="2">Quantity of recycled treated sewage (KLD) (Total of last three months)</td><td>In production</td><td>Others</td></tr>
<tr><td>NA</td><td>NA</td></tr>
<tr><td>47</td><td>Quantity of treated sewage discharged (KLD) (To be calculated from ETP outlet logbook)-</td><td colspan="2">NA</td></tr>
<tr><td>48</td><td>Mode of discharge</td><td colspan="2">Open channel/ Underground pipeline/ Surface pipeline</td></tr>
<tr><td>49</td><td>Discharge in</td><td colspan="2">Drain (name)/river (name)/ land</td></tr>
<tr><td>50</td><td colspan="3">Characteristics of Sewage
<table>
<tr><th>Parameter</th><th>STP inlet</th><th>STP outlet</th><th>Discharge Norms (as per consent)</th><th>Compliance Status</th></tr>
<tr><td>pH</td><td>NA</td><td>NA</td><td>NA</td><td>NA</td></tr>
<tr><td>BOD (mg/l)</td><td>NA</td><td>NA</td><td>NA</td><td>NA</td></tr>
<tr><td>COD (mg/l)</td><td>NA</td><td>NA</td><td>NA</td><td>NA</td></tr>
<tr><td>TSS (mg/l)</td><td>NA</td><td>NA</td><td>NA</td><td>NA</td></tr>
<tr><td>TDS (mg/l)</td><td>NA</td><td>NA</td><td>NA</td><td>NA</td></tr>
<tr><td>Colour (PCU)</td><td>NA</td><td>NA</td><td>NA</td><td>NA</td></tr>
</table></td></tr>
<tr><td>51</td><td colspan="2">Overall Compliance Status: Complying/non-complying</td><td>As per analysis report ETP is complying. However, non-complying in case of stored effluent in multiple lagoons</td></tr>
</table>

3. OBSERVATIONS

1. The consented and installed crushing capacity of the sugar mill is 5000 TCD. During the inspection the unit cane crushing rate was 5600 TCD and effluent discharge is 604. 80 KLD.
2. Unit has prepared an ETP adequacy report. However, recommendations of the adequacy report are not implemented. Unit is utilizing 112% of installed crushing and generating excess effluent. It is also observed that installed ETP is inadequate for treatment of effluent generated at 5600 TCD crushing rate.

3. Unit has not installed CPU for treatment of excess condensate. However, a unit has installed a spray pond. The spray pond excess water is laying on the open ground in the factory premise.
4. Unit has constructed sludge drying beds in RCC, it was observed that the bottom of this sludge drying bed is not in RCC which is resulting in effluent percolation and leading to ground water contaminations.
5. There are multiple pipeline interconnections along with a pumping system. However, no current flow is observed during the inspection.
6. Unit has made provision to pass/or recharge effluent into ground through sludge drying bed near sugar processing unit as well as effluent is being charged into ground through rain water harvesting pits.
7. Unit has stored untreated effluent in kaccha pits (total 4 no of kaccha pits were found having storage capacity of about 5,50,000 Lit. each) the effluent volume stored in these lagoons is about 75%, 34% 20% and 85% respectively (% volume).
8. Ample amount of Scrape, plastic material, empty plastic drums etc. is laying in the entire factory premises.
9. Main Effluent carrying channel is damaged at multiple points and effluent is overflowing on the ground in the factory premises before coming to ETP.
10. Unit has not installed any treatment system for treatment of excess spray pond overflow; it is being treated through ETP only.
11. Rain water harvesting and groundwater recharge ponds/pits are implemented in the factory premise. However, it was observed that the unit is using recharging ground with effluents through these pits.
12. Compliance status w. r. t. discharge norms: Non-compliance.
13. Any by-pass observed during visit: The bypass arrangement is observed in multiple locations within the factory premise. No live flow was observed during the visit. However, effluent is stored in the factory premises, this bypass arrangement is suspected to be used to discharge the process effluents into the storage lagoons.
14. Unit has installed a 24 MW co-gen power plant which is attached with a sugar mill. Unit has not installed any treatment system for cooling tower overflow/ CT blowdown at the Co-gene power plant.
15. Unit is withdrawing excess ground water from the borewells no R-3 principle is implemented which may reduce ground water extraction.

16. It is also observed that process effluent is laying onto the open ground in the entire factory premise which may result in mixing of these effluents in the rain water and mixed effluents is contaminating groundwater and may lead to poor quality of ground water. Samples for three different locations are collected during the visit.

17. Unit has installed two no of ETP having capacity of 1250 m3/day each and both were operational, but it is seeming too inadequate for 5500 TCD plant.

18. Unit has installed two ETP plants having capacity 12500 m3/day each. Unit has installed a magnetic type flow meter with a totalizer at ETP inlet and ETP outlet. Unit has also installed separate OCMS at ETP each outlet. Also, the unit has installed an OCEMS stack emissions monitoring device & connected to SPCB/CPCB server.

19. Unit has not installed flow meters at respective places in the sugar processing unit to measure the quantity of effluent generated at point source.

20. The treated water is stored in the lagoon which was constructed at the old ETP plant. Treated water is used for irrigation purposes having a total 26 acre.

21. It is observed that the unit is discharging effluent without any treatment within factory premises.

22. The housekeeping in the overall factory premises including the Boiler, ETP area is very poor, process effluent, sludge, molasses, lime and other process chemicals are laying in the open space on the ground.

23. The stagnant water was observed at both ETP, process plants which also include process effluent which is resulting in groundwater contamination. The samples were collected from this area for further analysis.

24. Unit is constructed with only one RCC lagoon having capacity 4600 m^3 in the factory premises for storage of treated effluent.

25. Unit has a boiler having capacity of 125 TPH. Housekeeping is very poor in this area.

26. Unit has not installed piezometric wells in the factory premises.

27. Unit has not installed STP.

28. Unit has not constructed leachate/or effluent collection system on floor in the sugar processing area.

29. No adequate manpower is employed for the ETP operation.

4. RECOMMENDATIONS:

(Shall specifically indicate compliance w.r.t. observations made in above sections-3 of observations along with additional recommendations if any)

1. Unit has prepared an ETP adequacy report. However, recommendations of the adequacy report are not implemented. It is recommended that unit should prepared a time bound action plant for implementation of recommendation given into the adequacy report.
2. Unit should install a suitable capacity of CPU for treatment of excess condensate.
3. Unit should repair the sludge drying beds at both the ETP plants.
4. It is also recommended unit should remove or discard multiple pipelines along with a pumping system from the ETP premises.
5. Proper care should be taken for the effluent storage tanks so that there should not be any effluent percolation into ground
6. Unit should discontinue rain water harvesting in the unit premises.
7. Unit should treat stored untreated effluent from kaccha pits and treated water will be used for irrigation purpose.
8. Unit should provide proper space for plastic material, empty plastic drums etc. which are laying in the entire factory premises.
9. Make provision of RCC or above ground close piping system for main Effluent carrying channel coming to ETP.
10. Unit should demolish all the ETP bypass arrangements.
11. Unit should install flow meters at respective places in the sugar processing unit to measure the quantity of fresh water used, quantity of effluent generated at point source in the sugar processing area and keep recording data into the logbooks.
12. Unit should improve housekeeping in the overall factory premises including the Boiler, ETP area.
13. The stagnant water /effluent were observed at both ETP area, process plant area. The analysis results are as follows;

Sr. No.	Sample location	Tested Parameter				
		pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	O & G (mg/l)
1	Effluent storage lagoon-1	6.78	1300	5220	220	29.4
2	Effluent storage lagoon-2	7.27	720	2880	160	22.4
3	Effluent storage lagoon-3	7.15	715	2840	164	21.6
4	Effluent storage lagoon-4	7.31	340	2140	150	20.8
5	Stagnant Effluent near ETP	7.37	1250	4940	280	29.6

6	Stagnant Effluent near treated lagoon	7.3	1600	6360	390	40.8

Refer Annexure-XVI

The analysis results of above samples are resulted in violation of effluent discharge norms as per CPCB charter.

14. Unit should install piezometric wells in the factory premises.

15. Unit should also install STP.

16. Unit should construct proper leachate/or effluent collection system on floor in the sugar processing area.

5. INSPECTION TEAM

Sr. No.	Name of inspecting officer	Designation	Organization	Signature with Date
1	Mr. Avinash Deshmukh	Scientist, Dept. of Alcohol Tech. & Biofuels	VSI, Pune	30/03/2022
2	Mr. Shivaraj Patil	Technical Officer, Dept. of Alcohol Tech. & Biofuels	VSI, Pune	30/03/2022
3	Mr. Naresh Kumar	AEE- Kurukshetra, Haryana State	HSPCB, Kurukshetra Region	*For dry report Refer Annexure-XVII*

Flow meter at ETP

Surface aeration at ETP (New ETP)

Effluent on open ground

O & G Trap at ETP inlet

Effluent in factroy premissses

Sludge Drying Bed at ETP

ACF & MGF at New ETP Plant

Effluent storage kaccha lagoon

O & G Trap at New ETP inlet

Spray pond

Flow meeter at ETP

Effluent collection cum equalization tank

Aeration Tank at ETP

Sludge drying bed

Plastic and scrape material on open ground

Effluent sprade on open ground

Effluent in rain waster harwesting pit

Sludge, O & G and effluent on open ground

Aeration at old ETP

Effluent collection Tank

Flow meter at borewell

Effluent charging into the ground near ash pit

Ash Pit


Samsung Triple Camera
TUBE WELL NO 3


Samsung Triple Camera
TUBE WELL NO 3

Scrape material, effluent, sludge laying in open ground

ANNEXURES:

1	Daily manufacturing report (DMR)-***Refer Annexure-VII***
2	Photocopy of data recorded on log books of fresh water abstraction and consumption. - ***Refer Annexure-VI***
3	Recorded laboratory Analysis Report of ETP operational Parameters carried out by the factory- ***Refer Annexure-XV***
4	ETP analysis report carried out as per sample taken during the visit. - ***Refer Annexure-XVI***
5	ETP performance report, if analysis is carried out by external laboratory. - ***Refer Annexure-XV***
6	OCEMS recorded data e.g., flow rate, pH, COD, BOD, TSS etc. sent on CPCB server during the visit. - ***Refer Annexure-XI***
7	Spray pond over flow treatment process details- ***No***
8	Process details- material balance and flow diagram- ***Refer Annexure-VIII***
9	ETP details with flow diagram. - ***Refer Annexure-X***
10	Status of consents & authorization from CPCB/ SPCB- ***Refer Annexure-I, II & III***
11	NOC from CGWA- ***Refer Annexure-IV***
12	Calibration Certificate of Flow meters and OCEMS- ***Refer Annexure-V***
13	Form No. 1- ***Refer Annexure-XVI***

ANNEXURE-I

GOVERNMENT OF HARYANA
STATE ENVIRONMENT IMPACT ASSESSMENT AUTHORITY HARYANA
Bay No. 55-58, Prayatan Bhawan, Sector-2, PANCHKULA.

No. SEIAA/HR/2010 961 Dated: 9-11-10

To

The Managing Director,
The Shahabad Co-op Sugar Mills Ltd.,
Shahabad (M)-136135,
Distt. Kurukshetra, Haryana.

5212
15/11/10

Subject: Environmental Clearance for 24MW C-Generation Plant (A CDM Project) at The Shahabad Coop. Sugar Mills Ltd., Shahabad (M), Haryana.

Dear Sir,

This has reference to your application no. SMS-2010/Engg/1629-30 Dated 09.06.2010 addressed to MS, SEIAA and received on 18.06.2010 for seeking prior environmental clearance for the above project under EIA Notification, 2006. The proposal has been appraised in the meeting of State Expert Appraisal Committee (SEAC) constituted by MOEF-GOI vide notification dated 21.04.08; held on 05.01.2010 on the basis of mandatory documents enclosed with the application viz; Form-1, Project Report, executive summary and proposed Term Of Reference (TOR). The SEAC approved the TOR,s as submitted and included CDM chapter and public hearing chapter for preparation of EIA/ EMP and also noticed certain shortcomings.

The additional clarifications along with EIA/ EMP as per approved TOR,s furnished by the project proponent on 29.06.2010 in response to the observations of SEAC were again taken up in the meeting held on 31.07.2010 as per the procedure prescribed in EIA notification 14.09.06. Certain shortcomings were again noticed and reply to which was received on 27.08.2010 & 22.09.2010 the reply to the shortcomings was again taken up in the 44th meeting of SEAC held on 22.09.2010.

[2] The Committee has examined the application and noted that the proposal is for Setting up of proposed 24 MW Co-generation Power Plant (CDM project) by using baggassy in the existing premises of Shahbad Co-operative Sugar Mills Ltd., Shahbad. The total cost of the project will be Rs.8300 Lakh. The already existing 4 boilers has been abandoning along with existing power turbine in the 24 MW Co-generation Project. A boiler of 125 Ton per hour capacity at working pressure of 87 cm2 along with ESP is being installed with 24 MW power turbines. This boiler and turbine are modern and fuel – efficient. No extra area will be required for setting up the proposed co-generation plant.

[3] The sugar crushing capacity of the unit is 3500 TDC. Major water consumption is in cooling water system. About 3000 KLD water will be taken from existing sugar mill bore-well. A recirculation type cooling tower system using induced draft cooling tower will be provided to reduce cooling water and take from the ground water. About 1000 M3 per day of treated effluent from ETP will be reused and different recirculation system. In 24 MW power generations 6 MW will be used for captive consumption and 18 MW will be released to Haryana grid.

[4] The project activity is listed at S.No. 1 (d) under Category 'B' of schedule of EIA Notification 2006 and the same has been appraised by the SEAC as category B-1 project. The public hearing was also conducted by HSPCB on 25.05.2010.

[5] After considering the facts mentioned above, the SEIAA hereby accord environmental clearance to above project under the provisions of EIA

notification dated 14.09.2006 subject to the compliance of the following conditions:-

GENERAL CONDITIONS:

i) No additional land shall be acquired for any utilities/facilities relating to the proposed project.

ii) The height of the stack shall be as per the standards prescribed under the Environment (Protection) Act, 1986 in this regard with continuous online monitoring system.

iii) Dry ash collection system shall be provided. The project authorities shall adhere to the provisions stipulated in the fly ash notification of September, 1999 and as amended in August, 2003 in regard to fly ash utilization. Fly ash shall be disposed in the ash pond through HCSD mode and bottom ash through medium slurry mode.

iv) The Ash pond shall be provided with lining on all sides.

v) Effective dust suppression measures shall be taken to control SPM levels in the area and to ensure that the ash from the ash pond does not get airborne.

vi) Dust extraction and suppression system and water sprinklers shall be provided for controlling fugitive dust during transportation and other vulnerable areas of the plant.

vii) Water requirement shall not exceed about 3000 KLD and shall be met from the existing bore wells.

viii) Treated effluent conforming to the prescribed standards shall be re-circulated and reused with in the plant area. No effluent shall be discharged outside the plant boundary.

ix) Rain harvesting shall be practiced. A detailed scheme for rain water harvesting to recharge the ground water aquifer shall be prepared in consultation with Central Ground Water Authority/ State ground water Board and a copy of the same shall be submitted within three months to SEIAA/MOEF/ HSPCB.

x) Leq of Noise level shall be limited to 75 dB(A) and regular maintenance of equipment should be undertaken. For people working in high noise area, personal protection devices should be provided.

xi) The PP will plant trees all around the periphery of the projects and along the road sides. Total green area in the project will be minimum 33% of the project area.

xii) First aid and sanitation arrangement shall be made for the drivers and other contract workers during construction phase.

xiii) Regular monitoring of the ambient air quality shall be carried out in and around the power plant and records maintained. The location of monitoring stations and frequency of monitoring shall be decided in consultation with the Haryana Pollution Control Board. Periodic reports shall be submitted to the Regional Office of Ministry of Environment and Forests at Chandigarh.

xiv) The project proponent shall advertise in at least two local newspapers widely circulated in the region around the project one of which shall be in the vernacular language of the locality concerned within seven days from the date of issue of the letter, informing that the project has been accorded environmental clearance and copies of clearance letter are available with the SEIAA, Haryana and may be seen at Web site of the SEIAA, Haryana.

xv) A separate environment management cell with qualified staff shall be set up for implementation of the stipulated environmental safeguards.

xvi) Half yearly report on the status of implementation of the stipulated conditions and environmental safeguards shall be submitted to Regional Officer of MOEF, GOI , SEIAA and Haryana State Pollution Control Board.

xvii) Regional Office of the Ministry of Environment and Forests located at Chandigarh and Haryana State Pollution Control Board will monitor the implementation of the stipulated conditions. A complete set of documents including Environment impact Assessment report and environment management plan along with the additional information submitted from time to time shall be forwarded to the Regional Offices for their use during monitoring.

xviii) Separate funds shall be allocated for implementation of environmental protection measures along with item wise break up. These cost shall be included as part of the project cost. The funds earmarked for the environmental protection measures shall not be diverted for other

purposes and year wise expenditure shall be reported to the MOEF/SEIAA.

Special Conditions:

1. The State Level Environment Impact Assessment Authority reserves the right to revoke the clearance if conditions stipulated are not implemented to the satisfaction of the Authority.

2. The environmental clearance accorded shall be valid for a period of 5 years to start of production / operation by the power plant.

3. In case of any deviation or alteration in the project proposed from that submitted to SEIAA for clearance, a fresh reference shall be made to the SEIAA to assess the adequacy of the conditions (s) imposed and to incorporate additional environmental projection measures required, if any.

4. The above stipulations shall be enforced along with the provisions of the Water (Prevention & Control of Pollution) Act, 1974, the Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986, the manufacturing, storage and import of Hazardous Chemical Rules, 1989, Hazardous Waste (Management & Handling) Rules, 1989, the Public liability Insurance Act, 1991 and rules there under and Environmental Impact Assessment Notification no.1533 (E) dtd.14.9.2006 and any other applicable legislation or restrictions/conditions imposed by any statutory authority.

5. The State Level Environment Impact Assessment Authority reserves the right to add additional safeguard measures subsequently, if found necessary, and to take action including revoking of the environmental clearance under the provisions of the Environment (Protection) Act, 1986 to ensure effective implementation of the suggested safeguard measures in a time bound and satisfactory manner.

All other statutory clearances such as the approvals for storage of diesel from Chief Controller of Explosives, Fire Department, Civil Aviation

Department Forest (Conservation) Act, 1980 and Wildlife (Protection) Act, 1972 etc. shall be obtained, as applicable, by project proponents from the competent authorities. All other safety measure is under taken at site as required under the laws.

7. Legal action shall be initiated under the provisions of Environment (Protection) Act, 1986 against the project proponent if it is found that construction of the project has been started without obtaining environmental clearance.

8. The Project proponent will not violate any judicial orders/pronouncements issued by the Hon'ble Supreme Court/High Courts.

for

Member Secretary,
State Level Environment Impact
Assessment Authority, Haryana, Panchkula.

Endst. No. SEIAA/HR/2010 Dated:.....

A copy of the above is forwarded to the following:

1. The Additional Director (IA Division), MOEF, GOI, CGO Complex, Lodi Road, New Delhi.
2. The Regional office, Ministry of Environment & Forests, Govt. of India, Sector 31, Chandigarh.
3. The Chairman, Haryana State Pollution Control Board, Pkl.

cc

Member Secretary,
State Level Environment Impact
Assessment Authority, Haryana, Panchkula.

ANNEXURE-II

HARYANA STATE POLLUTION CONTROL BOARD

Regional office,Kurukshetra,Near the Orion Banquet, Naraingarh Road,baldev nagar, Ambala.Email;-hspcbrokkr@gmail.com

E-mail: hspcb@hry.nic.in

No. HSPCB/Consent/ : 313093921KURCTO16558978 **Dated:09/11/2021**

To.

M/s :The Shahabad Coop Sugar Mills Ltd
Ladwa Road, Shahabad (M)

Subject: Grant of consent to operate to M/s The Shahabad Coop Sugar Mills Ltd.

Please refer to your application no. 16558978 received on dated 2021-10-01 in regional office Kurukshetra.With reference to your above application for consent to operate,M/s The Shahabad Coop Sugar Mills Ltd is here by granted consent as per following specification/Terms and conditions.

Consent Under	BOTH
Period of consent	09/11/2021 - 30/09/2024
Industry Type	Sugar (excluding Khandsari)
Category	RED
Investment(In Lakh)	5680.6401
Total Land Area(Sq. meter)	445154.0
Total Builtup Area(Sq. meter)	242811.0
Quantity of effluent	
1. Trade	295.0 KL/Day
2. Domestic	30.0 KL/Day
Number of outlets	2.0
Mode of discharge	
1. Domestic	PHED sewer leading to 11.5 MLD STP
2. Trade	on land for irrigation
Domestic Effluent Parameters	
1. BOD	30 mg/l
2. COD	250 mg/l
3. TSS	100 mg/l
4. pH min	5.5 mg/l
5. pH max	9.0 mg/l
6. Oil and Grease	10 mg/l
Trade Effluent Parameters	
1. BOD	30 mg/l
2. TSS	100 mg/l
3. pH min	5.5 mg/l

4. pH max	9.0 mg/l
5. Oil and Grease	10 mg/l
Number of stacks	1
Height of stack	
1. Boiler Stack	65 Meter
Emission parameters	
1. SPM	150 mg/m3
Product Details	
1. White Sugar	500 Metric Tonnes/day
Capacity of boiler	
1. Boiler	125 Ton/hr
Type of Furnace	
1. NA	
Type of Fuel	
1. Bagasse	1292
2. Diesel	0.1 KL/day
Raw Material Details	
Sugar Cane	5000 Metric Tonnes/Day

Regional Officer, Kurukshetra
Haryana State Pollution Control Board.

Terms and conditions

1. The applicants shall maintain good house keeping both within factory and in the premises. All hose pipelines values, storage tanks etc. shall be leak proof. In plant allowable pollutants levels, if specified by State Board should be met strictly.
2. The applicant/company shall comply with and carry out directive/orders issued by the Board in this consent order at all subsequent times without negligence of his /its part. The applicant/company shall be liable for such legal action against him as per provision of the law/act in case of violation of any order/directives. Issued at any time and or non compliance of the terms and conditions of his consent order.
3. The applicant shall make an application for grant of consent at least 90 days before the date of expiry of this consent.
4. Necessary fee as prescribed for obtaining renewal consent shall be paid by the applicant alongwith the consent application.
5. If due to any technological improvement or otherwise this Board is of opinion that all or any of the conditions referred to above required variation (including the change of any control equipment either in whole or in part) this Board shall after giving the applicant an opportunity of being heard vary all or such condition and there upon the applicant shall be bound to comply with the conditions so varied.
6. The industry shall provide adequate arrangement for fighting the accidental leakages, discharge of any pollutants gas/liquids from the vessels, mechanical equipment etc. which are likely to cause environment pollution.

7. The industry shall comply noise pollution (Regulation and control) Rules, 2000.
8. The industry shall comply all the direction/Rules/Instructions as may be issued by the MOEF/CPCB/HSPCB from time to time.
9. The industry shall ensure that various characteristics of the effluents remain within the tolerance limits as specified in EPA Standard and as amended from time to time and at no time the concentration of any characteristics should exceed these limits for discharge.
10. The industry would immediately submit the revised application to the Board in the event of any change in the raw material in process, mode of treatment/discharge of effluent. In case of change of process at any stage during the consent period, the industry shall submit fresh consent application alongwith the consent to operate fee, if found due, which may be on any account and that shall be paid by the industry and the industry would immediately submit the consent application to the Board in the event of any change during the year in the raw material, quantity, quality of the effluent, mode of discharge, treatment facilities etc.
11. The officer/official of the Board shall reserve the right to access for the inspection of the industry in connection with the various process and the treatment facilities. The consent to operate is subject to review by the Board at any time.
12. Permissible limits for any pollutants mentioned in the consent to operate order should not exceed the concentration permitted in the effluent by the Board.
13. The industry shall pay the balance fee, in case it is found due from the industry at any time later on.
14. If the industry fails to adhere to any of the conditions of this consent to operate order, the consent to operate so granted shall automatically lapse.
15. If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit.
16. The industry shall comply all the Directions/ Rules/Instructions issued from time to time by the Board.

Specific Conditions :

1. That the unit will not discharge any kind of effluent without treatment. 2. That the unit will comply the order/ direction issued by the Hon'ble Supreme Court of India, Punjab & Haryana High Court, NGT, Environment Court or any other court. 3. That the unit will apply for renewal of consent to operate before 90 days from the expiry of this CTO. 4. That the unit will comply with the all the Rules/ Regulations/ Acts/ Notification issued by CPCB/ HSPCB and MOEF&CC. 5. In case, any violations is found at any stage, then this CTO, so granted, shall be revoked without giving show cause notice. 6. That the unit will not operate the unit in absence of OCEMS at second ETP and will install flow meter with totalizer at ETP Inlet of Both and (will maintain the data for the same) before crushing season, 2021. 7. That the unit will run and maintain the ETP-1, ETP-2 & ESP. 8. That the unit will run and maintain the OCEMS provided under Water & Air. 9. That unit will established the laboratory at ETP before crushing seasons, 2021. 10. That the unit will maintain the logbook of treated effluent from both ETP. 11. That the unit will installed piezometer as per CPCB norms in the factory premises. 12. That the unit will maintain all the flow meter and get it calibrated from time to time & maintain the separate record for water consumption for domestic & industrial purpose. 13. That the unit will construct the RCC impermeable tank for the storage of treated water from the Both ETP plant before crushing seasons, 2021 and will maintain logbook for the same. 15. That the unit will not store the treated water from Both the ETP plant in the Kachha lagoons

and will store the same in the Pucca pits. 16. The unit will comply-with all the shortcomings which resulted in the closure of the unit before the crushing season, 2021.

Regional Officer, Kurukshetra
Haryana State Pollution Control Board.

UNIVERSAL HYDROLUBES
Village Darar, Indri Road,
Karnal - 132001 (Haryana)
Mob. 9992000602
E-mail : saurabhchem@gmail.com

ANNEXURE-III

UNIVERSAL HYDROLUBES

AGREEMENT

This agreement is made in between:-
M/s Universal Hydrolubes, Indri Road, Village Darar (Karnal)-132001, hereinafter referred to as First Party.

AND

M/s The Shahabad Coop. Sugar Mills Ltd., Shahabad (M) Distt. Kurukshetra -136135, Haryana hereinafter referred to as Second Party.

NOW IT IS HEREBY AGREED AS BELOW :-

1) That the first party has approached to the Second Party that it has been authorized by Haryana State Pollution Control Board vide Regn. No. **HSPCB/Consent/ : HWM/KAR/2019/6786590 Dated: 19/08/2019** to purchase hazardous waste (used oil) valid up to 31/3/2023
2) That the First Party desire to purchase the used oil from the Second Party from time to time depending upon its availability with the Second Party at the prevalent rates mutually agreed upon.
3) That the Second Party has agreed to sell the used oil to the first party on the terms & conditions that the first party shall purchase/transport/store/treat/recycle and dispose of the used oil purchased by it in accordance with Hazardous Waste Management Rules and other applicable pollution control laws enforced from time to time.
4) That the First Party shall comply with the terms and conditions of registration/authorization for purchase/transport and recycling of used oil.
5) That both First & Second Party shall be responsible for maintenance of necessary records pertaining to disposal of used oil and showing the same to the inspecting Authority when demanded.
6) That the Second Party shall sell Used Oil against payment by NEFT only.
7) That the Second Party shall deliver the oil to authorized representative of the First party on the production of Authority Letter.
8) This contract shall remain valid w.e.f.1/07/2021 to 30/06/2022
9) First party has agreed to purchase Used Oil @ rate mutually agreed upon.
10) Used Oil shall be collected after draining free water if any.
11) First party shall take delivery of minimum 5 barrels of used oil meeting specifications prescribed in Schedule under HWM rules.

Second Party

First Party
For UNIVERSAL HYDROLUBES
Prop.

Sale Order

Gram : SUGAR

(O) 01744-240188
(R) 01744-240282
Fax 01744-240118
E-mail : scsmsbd@gmail.com

The Shahabad Coop. Sugar Mills Ltd.,
Shahabad (M) Distt. Kurukshetra, Haryana – 136 135

Ref.No. : SMS-2021/Sales/2034 Dated : 9.7.21.....

To
M/s Universal Hydolubes
Vill. Darar, Indri Road,
Karnal - 132001
Mob. 9992000601-02

Sub. Sale of Used / Waist Lub. Oil.

Dear Sir,

With reference to your quotation received on 1.07.2021 regarding rates for Used / Waste Lub Oil & Used / Waste Turbine/Transformer Oil. We are pleased to sell below given used oils on following rates, terms & conditions:-

Sr. No.	Description	Approx Qty. (in Litre)	Basic Rate Per Litre (In Rs.)
1	Used / Waste Lub Oil. "As is where is bases" only.	300	20/-
2	Used / Waste Turbine/Transformer Oil. "As is where is bases" only.	500	20/-

Terms & Conditions: -

1. Payment :- 100% against delivery.
2. GST:- Extra as applicable.
3. Lifting time:- Immediately.
4. Lubricant rates shall be with drums.
5. The quantity is approximate and may be increased or decreased upto any extend on the sole discretion of the Mill's .
6. Buyer have to provide the authorization certificate by the Haryana State Pollution Control Boards Reprocessor/Re-refiner/Recycler of Hazardous Waste covered under Schedule IV of **hazardous and other wastes (management & transboundary movement) rules 2016.** The Undersigned reserve the right to accept or reject any or all the quotations without assigning any reason.

Managing Director.

Signature of the party with seal

Tax Invoice

e-Invoice

IRN : df50aaf8a9332c79bb7f63dc480b2b85a332b9a989bb550f-762b5ebde86d2aaf
Ack No. : 132110962041862
Ack Date : 9-Jul-21

THE SHAHABAD COOPERATIVE SUGAR MILLS LTD. -2021-22 LADWA ROAD, SHAHABAD MARKANDA KURUKSHETRA 136135 HARYANA GSTIN/UIN: 06AAAAT0381N1ZC State Name : Haryana, Code : 06 E-Mail : SCSMCAO@GMAIL.COM	Invoice No. **2021-22/07/01**	Dated **9-Jul-21**
	Delivery Note **09-07-2021**	Mode/Terms of Payment **CASH**
	Reference No. & Date. **2021-22/07/01 dt. 9-Jul-21**	Other References **CASH RT NO 23254 06 JULY 2021**
	Buyer's Order No. **SMS-2021/SALE/2034**	Dated **9-Jul-21**
	Dispatch Doc No. **GATE PASS ST-48**	Delivery Note Date **9-Jul-21**
	Dispatched through **BY ROAD**	Destination **KARNAL**
	Bill of Lading/LR-RR No. **dt. 9-Jul-21**	Motor Vehicle No. **HR45D6396**
Consignee (Ship to) **UNIVERSAL HYDOLUBES** VILL DARAR, INDRI ROAD KARNAL 132001 GSTIN/UIN : 06AAKPV5202B1Z0 State Name : Haryana, Code : 06	Terms of Delivery	
Buyer (Bill to) **UNIVERSAL HYDOLUBES** VILL DARAR, INDRI ROAD KARNAL 132001 GSTIN/UIN : 06AAKPV5202B1Z0 State Name : Haryana, Code : 06 Place of Supply : Haryana		

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	**SCRAP OIL (LT)** *USED WASTE LUB OIL* *300 LTR*	27109900	**300.00 LT**	20.00	LT	**6,000.00**
2	**SCRAP OIL (LT)** *USED WASTE TURBINE/ TRANSFORMER OIL*	27109900	**500.00 LT**	20.00	LT	**10,000.00**
						16,000.00
	CGST ON SCRAP 9%				9 %	**1,440.00**
	SGST ON SCRAP 9%				9 %	**1,440.00**
	Total		**800.00 LT**			**₹ 18,880.00**

E. & O.E

Amount Chargeable (in words)
INR Eighteen Thousand Eight Hundred Eighty Only

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
	16,000.00	9%	1,440.00	9%	1,440.00	2,880.00
27109900 Total	**16,000.00**		**1,440.00**		**1,440.00**	**2,880.00**

Tax Amount (in words) : **INR Two Thousand Eight Hundred Eighty Only**

for THE SHAHABAD COOPERATIVE SUGAR MILLS LTD. -2021-22

Authorised Signatory

Declaration
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

This is a Computer Generated Invoice

The Shahabad Coop. Sugar Mills Ltd.

Shahabad (M) Kurukshetra

STORE OUTWARD GATE PASS

Sr.No.ST-48 **Dated.09.06.2021**

Non Returnable

Please pass out the following through Sh.SACHIN Rep. of

M/S UNIVERSAL HYDOLUBES
VILL.DARAR INDRI ROAD
KARNAL 132001
GST.NO.06AAKPV5202B1Z0
State: HARYANA

As per order of Sale Order No SMS-2021/SALE/2034 Dated 09.07.2021

Cash Receipt No. 23254 Dated 06.07.2021

Vehicle No. HR45D 6396

Sr.No	Descriptions of Goods	Qty .IN LTR	No.of Packages	Purpose
1	USED WASTE LUB OIL HSN-27109900	300	4 DRUMS	Sold to the party
2	USED WASTE TURBINE /TRANSFORMER OIL HSN-27109900	500		

Prepared by Store Clerk.....

Store Keeper .....

Received the above Material by .....

Authorised Signature

ANNEXURE - IX

हरियाणा सरकार
हरियाणा जल संसाधन प्राधिकरण
Goverment of Haryana
Haryana Water Resources Authority

PERMISSION CERTIFICATE FOR GROUND WATER EXTRACTION

Project Name:	MS THE SHAHABAD CO OPERATIVE SUGAR MILL LTD		
Project Address:	M S SHAHBAD CO OPERATIVE SUGAR MILL JANDHERI VILLAGE JANDHERI BLOCK SHAHBAD MARKANDA HARYANA		
Village/MC:	Jandheri	Tehsil:	Shahbad
District:	KURUKSHETRA	State:	Haryana
Pin Code:	--		
Communication Address:	M S SHAHBAD CO OPERATIVE SUGAR MILL JANDHERI VILLAGE JANDHERI BLOCK SHAHBAD MARKANDA HARYANA		
Address Regional Office:	Sinchai Bhawan, Sector-5, Panchkula		

1. NOC No.: HWRA/NOC/IND/N/2021/143
2. Application No.: HWRA/IND/N/2021/648
3. Category: Industry
4. Project Status: New
5. NOC Type: New

6. Ground Water Extraction Permitted:

Ground Water For	m3/day	m3/year	Valid From	Valid Upto
Fresh Water	1200.00	360000.00	09/11/2021	09/11/2022
Total	**1200.00**	**360000.00**	--	--

7. Details of Ground Water Extraction: Total Existing No.:2 Total Proposed No.:1

	DW	DCB	BW	TW	DW	DCB	BW	TW
Abstraction Structure*	--	--	--	2	--	--	--	1

*DW - Dug Well;DCB - Dug cum Bore Well;BW - Bore Well;TW - Tube Well;DWLR - Digital Water Level Recorder

8. Quantum of ground water recharge(m3/year) --

9. Number of Piezometers (Observation wells) to be constructed/ monitored & Monitoring mechanism

No. of Piezometers	Monitoring Mechanism		
	Manual	DWLR	Telemetery
1	0	1	1

* Terms & conditions are at the back of this page.

Haryana Water Resources Authority, Panchkula CEO

Validity of this NOC shall be subject to compliance of the following mandatory conditions

This NOC for abstraction of ground water, shall be subject to the following terms and conditions

1. NOC is granted to the applicant on the condition that local government water supply agencies are not able to supply the desired quantity of water. In case of supply of water from local agency the applicant shall immediately inform HWRA and reduce the abstraction of ground water accordingly.
2. The applicant shall adopt latest water efficient technologies to reduce dependence on ground water resources by 20% in three years. Compliance report in this regard shall be submitted yearly. The proof of reduction of dependence on ground water shall also be submitted half yearly i.e., at the time of deposit of water abstraction charges of the second quarter.
3. The applicant abstracting ground water between 100-500 kld shall undertake self-annual water audit and those abstracting ground water more than 500 kld shall undertake water audit through organisations authorised by Government of India or HWRA and submit audit reports at the time of renewal of the NOC.
4. Construction of observation well(s) (piezometer(s)) within the premises and installation of appropriate water level monitoring mechanism shall be mandatory for industries drawing or proposing to draw more than 500 kld of ground water and Monitoring of water level shall be done by project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 25 m from the production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well wells Detailed guidelines for design and construction of piezometer is given on the portal. Monthly water level data shall be submitted to the HWRA through the web portal on quarterly basis.
5. The applicant with red category industries as per Haryana State Pollution Control Board shall store the harvested rainwater in surface storage tanks for use in the industry and shall not use the harvested rainwater to recharge ground water, further the applicants under this category shall ensure wellhead protection measures to prevent ground water pollution and will inform the compliance within 3 months.
6. Injection of treated/untreated wastewater/effluents into aquifer system is strictly prohibited.
7. The applicant drawing ground water in safe, semi-critical and critical assessment units shall be required to pay ground water abstraction charges on quarterly basis, applicable as per Tables 5.3A.
8. The applicant drawing ground water in over-exploited assessment units shall be liable to pay ground water restoration charges on quarterly basis, applicable as per Tables 5.3 B.
9. All the tube wells/ground water abstraction structures permitted shall be fixed with digital electromagnetic/ultrasonic water meters, by the industry at its own cost with telemetry system and monthly ground water abstraction data shall be recorded in a logbook. Compliance to this condition shall be reported within one month from the date of issue of this letter. Daily water meter readings to be recorded in a dedicated register and shall be submitted on the web portal to HWRA on quarterly basis or through centralized mechanism evolved by HWRA.
10. The applicant, as per approved proposal, shall implement rainwater harvesting and ground water recharge measures within three months from the date of issuance of this NOC and undertake periodic maintenance of recharge structures. Photographs (with geo tag only) of the recharge structures etc. and compliance of completion of construction of the same along with copy of NOC shall be furnished immediately to the Haryana Water Resources Authority for verification, on the Email ID of the Authority (compliance - hwra@hry.gov.in)
11. The ground water chemical quality shall be monitored twice in a year during pre & post- monsoon period.
12. The monthly ground water level monitoring data in respect of piezometer shall be submitted quarterly to the Haryana Water Resources Authority on regular basis.
13. The applicant shall ensure proper recycling and reuse, including use for green belt, of wastewater after adequate treatment.
14. In case of renewal, application shall be submitted online within 90 days before the expiry of this NOC and abstraction of ground water, after expiry of NOC shall be illegal and liable for legal action as per law.
15. The applicant shall seek prior permissions from HWRA for any increase in daily quantum of groundwater abstraction (i.e. more than the permitted limit in the NOC).
16. Where the applicant granted NOC for abstraction of saline water and the existing well(s) is/are yielding fresh water, the same shall be sealed and new tube well(s) tapping saline water shall be constructed within 3 months of the issuance of NOC or from the date of seal of the fresh water tube well, as the case may be. The applicant shall be also ensuring safe disposal of saline residue, if any.
17. The applicant shall comply with the provisions of the Haryana Water Resources (Conservation, Regulation and Management) Authority Act, 2020, Rules, regulations, guidelines and directions issued thereunder. Non-compliance of these provisions shall be liable for the penalty as per the provisions of the Act, rules and regulations, guidelines and directions issued thereunder.
18. The applicant shall ensure the 100% reuse for non potable usage of self generated waste water after due treatment. He shall also ensure to reuse for non potable usage the Treated Waste Water (other than self generated) as per application and NOC terms & conditions
19. Since, this NOC has been issued on the basis of self-assessment by the applicant and without any site inspection, hence the Authority may inspect the site/unit and documents at any time. In case any material difference is found in the information submitted and the site conditions or documents, the Authority may suspend the NOC granted immediately and may revoke or modify the NOC after giving a notice to the applicant.
20. This NOC is subject to prevailing State Government rules/law of Courts orders related to construction of tube well, ground water withdrawal, construction of recharge or conservation structure/discharge of effluents or any such matters as applicable.
21. The applicant shall comply with the directions/conditions/instructions issued by any Court of law related to the matters concerned with the Authority.
22. The applicant shall report self-compliance duly signed by authorized person along with authorization letter by e-mail to Haryana Water Resources Authority quarterly as well as yearly basis after the issuance of NOC.
23. This NOC does not absolve the applicant of his obligation/requirement to obtain the necessary approvals from the statutory and administrative Authorities/Departments.
24. The issuance of this NOC does not imply that other statutory or administrative clearances shall necessarily be granted to the applicant by the concerned authorities. The concerned Authorities shall act as per their own procedure.
25. The applicant shall immediately inform the HWRA, if any change in the information provided by the applicant in the application form for seeking NOC.
26. This NOC shall not absolve the applicant from any penalty/punishment/environment compensation, which may have been imposed or may be imposed, for abstraction of groundwater during such period, before the issuance of this NOC.
27. In case of non-payment or delayed payment of ground water abstraction/restoration charges, a penal interest @ 18% shall be charged.
28. The necessary compliance shall be submitted to the Authority on the web portal of the Authority i.e. www.hwra.org.in or on the email id compliance-hwra@hry.gov.in.
29. **Impact Assessment report will be submitted within 15 days, arear payment from 24.12.20 will be paid along with next tariff instalment.**

Note: This is computer generated certificate, it can be validated by scanning QR code.

ANNEXURE-I

KROHNE

TEST AND GUARANTEE CERTIFICATE
(EN10204 / 3.1)

274
13-07-21

CLIENT NAME	: SHAHABAD CO-OPERATIVE SUGAR MILLS LTD.			
CERT. NO	: I21403266	DT.	:	17-MAR-21
OA NO	: 701104463	OA DT.	:	14-JAN-21
PO NO	: SMS/PUR/5738	PO DT.	:	2021/01/12
Product	: EMF OPTIFLUX 4000 WITH IFC 100			

1. **Serial No. of the Instrument** : I21403266
2. **Month of Manufacturing** : March -21
3. **Specifications**

C.E Log.

A. Primary Head — **Tag :**

Model	: OPTIFLUX 4000
Meter Size	: DN 100 / 4 "
Pressure Rating	: # 150
Coil Housing	: MS
Flange Material	: CS
Lining	: PTFE
Electrode Material	: HASTELLOY C22
Protection Class	: IP 67
Test Pressure(Bar)	: 27 Time Duration (min) : 2 Result : No leakage
Primary Constant GKL	: 5.4486
Prot. Ring / Material	: SS 316
Approval	: NON EX
Spark Test	: Pass
Isolation Test	: Pass

I-E. PR. Comment. 27/1/21

B. Converter — **Tag :**

Model	: IFC 100
Housing Type	: WALL MOUNTED WITH DISPLAY
Power Supply	: 100-230 VAC, 50HZ 8VA
Approval	: NON EX
Communication	: BASIC I/O
Measuring Range	: 300 T/H
Protection Class	: IP67

GUARANTEE

This is to certify that the above product is guaranteed, for a period of 12 months from the date of commissioning or 18 months from the date of supply whichever is earlier, against defective workmanship.

Authorized Signatory

KROHNE

KROHNE MARSHALL PVT. LTD

FORBES MARSHALL

FLOW CALIBRATION LABORATORY

CALIBRATION CERTIFICATE NO. 21002180

CUSTOMER / END USER : **SHAHABAD CO-OPERATIVE SUGAR MILLS LTD.**		
KROHNE OA NO. :**701104463**	PO NO. :**SMS/PUR/5738**	
INSTRUMENT ; **MAGNETIC FLOW METER**	TYPE :**SEPARATE**	PRIMARY HEAD :**OPTIFLUX 4000**
SERIAL NO :**I21403266**	TAG :-	CONVERTER :**IFC 100 BASIC**
SIZE :**DN 100 / 4 "**	PRESSURE RATING :**# 150**	FLOW RATE :**300T/H**

CALIBRATION METHOD : **Comparison on water Rig by Dynamic Volume Comparison - CM-MMR.**		
CALIBRATION DATE :**27-02-2021**	CALIBRATION FS. :**150 m3/hr**	GKL :**5.4486**
AMBIENT TEMPERATURE :**25 Deg C**	WATER TEMP. :**28.7 Deg C**	

Cali @%.FS Nominal	NOMINAL FLOWRATE , m3/hr.	MEASURED VALUE, m3	REFERENCE VALUE, m3	DEVIATION %
90	135	0.78677	0.78732	-0.07
60	90	0.31681	0.31692	-0.036
30	45	0.26375	0.2636	0.055

CERTIFICATE ISSUED BY : Mr. Tushar Nazare - Technical Manager **SIGNATURE / DATE**

% Deviation is (Measured Volume - Reference Volume) / Reference Volume

TRACEABILITY : The measurements have been executed using standards for which the traceability to (Inter) National standards can be demonstrated.

The Calibration Results relate only to the Instrument Serial number mentioned above.

KROHNE MARSHALL FLOW CAL. LAB. CALIBRATION CERTIFICATE * PUNE-18 *

Plot No. B 14-16,A-34-35-36,H Block, MIDC Estate, Pune Maharashtra
Phone: +91 20 27442020 Fax: +91 20 2744 4040 Email: kcl@krohnemarshall.com

END OF CERTIFICATE

KROHNE

TEST AND GUARANTEE CERTIFICATE

(EN10204 / 3.1)

CLIENT NAME	: SHAHABAD CO-OPERATIVE SUGAR MILLS LTD.		
CERT. NO	: I21403267	DT.	: 17-MAR-21
OA NO	: 701104463	OA DT.	: 14-JAN-21
PO NO	: SMS/PUR/5738	PO DT.	: 2021/01/12

Product : EMF OPTIFLUX 4000 WITH IFC 100

1. Serial No. of the Instrument : I21403267
2. Month of Manufacturing : March -21
3. Specifications

A. Primary Head — Tag :

Model	: OPTIFLUX 4000
Meter Size	: DN 80 / 3 "
Pressure Rating	: # 150
Coil Housing	: MS
Flange Material	: CS
Lining	: PTFE
Electrode Material	: HASTELLOY C22
Protection Class	: IP 67
Test Pressure(Bar)	: 27 Time Duration (min) : 2 Result : No leakage
Primary Constant GKL	: 5.0167
Prot. Ring / Material	: SS 316
Approval	: NON EX
Spark Test	: Pass
Isolation Test	: Pass

B. Converter — Tag :

Model	: IFC 100
Housing Type	: WALL MOUNTED WITH DISPLAY
Power Supply	: 100-230 VAC, 50HZ 8VA
Approval	: NON EX
Communication	: BASIC I/O
Measuring Range	: 15 T/H
Protection Class	: IP67

GUARANTEE

This is to certify that the above product is guaranteed, for a period of 12 months from the date of commissioning or 18 months from the date of supply whichever is earlier, against defective workmanship.

Authorized Signatory

KROHNE

KROHNE MARSHALL PVT. LTD

FORBES MARSHALL

FLOW CALIBRATION LABORATORY

CALIBRATION CERTIFICATE NO. 21001907

CUSTOMER / END USER : SHAHABAD CO-OPERATIVE SUGAR MILLS LTD.		
KROHNE OA NO. :701104463	PO NO. :SMS/PUR/5738	PRIMARY HEAD :OPTIFLUX 4000
INSTRUMENT : MAGNETIC FLOW METER	TYPE :SEPARATE	CONVERTER :IFC 100 BASIC
SERIAL NO :I21403267	TAG :-	FLOW RATE :15T/H
SIZE :DN 80 / 3 "	PRESSURE RATING :# 150	

CALIBRATION METHOD : **Comparison on water Rig by Dynamic Volume Comparison - CM-MMR.**

CALIBRATION DATE :22-02-2021	CALIBRATION FS. :50 m3/hr	GKL :5.0167
AMBIENT TEMPERATURE :25 Deg C	WATER TEMP. :27.6 Deg C	

Cali @%.FS Nominal	NOMINAL FLOWRATE , m3/hr.	MEASURED VALUE, m3	REFERENCE VALUE, m3	DEVIATION %
90	45	0.13097	0.13102	-0.036
60	30	0.08749	0.08737	0.145
30	15	0.0698	0.06989	-0.129

CERTIFICATE ISSUED BY : Mr. Tushar Nazare - Technical Manager **SIGNATURE / DATE**

% Deviation is (Measured Volume - Reference Volume) / Reference Volume

TRACEABILITY : The measurements have been executed using standards for which the traceability to (Inter) National standards can be demonstrated.

The Calibration Results relate only to the Instrument Serial number mentioned above.

KROHNE MARSHALL FLOW CAL. LAB. CALIBRATION CERTIFICATE * PUNE-18 *

Plot No. B 14-16,A-34-35-36,H Block, MIDC Estate, Pune Maharashtra
Phone: +91 20 27442020 Fax: +91 20 2744 4040 Email: kcl@krohnemarshall.com

END OF CERTIFICATE

KROHNE

TEST AND GUARANTEE CERTIFICATE
(EN10204 / 3.1)

CLIENT NAME	: SHAHABAD CO-OPERATIVE SUGAR MILLS LTD.		
CERT. NO	: I21403268	**DT.**	: 17-MAR-21
OA NO	: 701104463	**OA DT.**	: 14-JAN-21
PO NO	: SMS/PUR/5738	**PO DT.**	: 2021/01/12

Product : EMF OPTIFLUX 4000 WITH IFC 100

1. Serial No. of the Instrument : I21403268
2. Month of Manufacturing : March -21
3. Specifications

A. Primary Head — **Tag :**

Model	: OPTIFLUX 4000
Meter Size	: DN 80 / 3 "
Pressure Rating	: # 150
Coil Housing	: MS
Flange Material	: CS
Lining	: PTFE
Electrode Material	: HASTELLOY C22
Protection Class	: IP 67
Test Pressure(Bar)	: 27 Time Duration (min) : 2 Result : No leakage
Primary Constant GKL	: 5.0009
Prot. Ring / Material	: SS 316
Approval	: NON EX
Spark Test	: Pass
Isolation Test	: Pass

B. Converter — **Tag :**

Model	: IFC 100
Housing Type	: WALL MOUNTED WITH DISPLAY
Power Supply	: 100-230 VAC, 50HZ 8VA
Approval	: NON EX
Communication	: BASIC I/O
Measuring Range	: 25 T/H
Protection Class	: IP67

GUARANTEE

This is to certify that the above product is guaranteed, for a period of 12 months from the date of commissioning or 18 months from the date of supply whichever is earlier, against defective workmanship.

Authorized Signatory

KROHNE

KROHNE MARSHALL PVT. LTD

FORBES MARSHALL

FLOW CALIBRATION LABORATORY

CALIBRATION CERTIFICATE NO. 21001908

CUSTOMER / END USER : SHAHABAD CO-OPERATIVE SUGAR MILLS LTD.		
KROHNE OA NO. :701104463	PO NO. :SMS/PUR/5738	
INSTRUMENT : MAGNETIC FLOW METER	TYPE :SEPARATE	PRIMARY HEAD :OPTIFLUX 4000
SERIAL NO :I21403268	TAG :-	CONVERTER :IFC 100 BASIC
SIZE :DN 80 / 3 "	PRESSURE RATING :# 150	FLOW RATE :25T/H
CALIBRATION METHOD : Comparison on water Rig by Dynamic Volume Comparison - CM-MMR.		
CALIBRATION DATE :22-02-2021	CALIBRATION FS. :50 m3/hr	GKL :5.0009
AMBIENT TEMPERATURE :25 Deg C	WATER TEMP. :27.6 Deg C	

Cali @%.FS Nominal	NOMINAL FLOWRATE , m3/hr.	MEASURED VALUE, m3	REFERENCE VALUE, m3	DEVIATION %
90	45	0.13101	0.13102	-0.001
60	30	0.08734	0.08737	-0.03
30	15	0.06991	0.06989	0.038

CERTIFICATE ISSUED BY : Mr. Tushar Nazare - Technical Manager **SIGNATURE / DATE**

% Deviation is (Measured Volume - Reference Volume) / Reference Volume

TRACEABILITY : The measurements have been executed using standards for which the traceability to (Inter) National standards can be demonstrated.

The Calibration Results relate only to the Instrument Serial number mentioned above.

KROHNE MARSHALL FLOW CAL. LAB. CALIBRATION CERTIFICATE * PUNE-18 *

Plot No. B 14-16,A-34-35-36,H Block, MIDC Estate, Pune Maharashtra
Phone: +91 20 27442020 Fax: +91 20 2744 4040 Email: kcl@krohnemarshall.com

END OF CERTIFICATE

KROHNE

TEST AND GUARANTEE CERTIFICATE

(EN10204 / 3.1)

CLIENT NAME	: SHAHABAD CO-OPERATIVE SUGAR MILLS LTD.		
CERT. NO	: I21403269	DT.	: 17-MAR-21
OA NO	: 701104463	OA DT.	: 14-JAN-21
PO NO	: SMS/PUR/5738	PO DT.	: 2021/01/12

Product : EMF OPTIFLUX 4000 WITH IFC 100

1. **Serial No. of the Instrument** : I21403269
2. **Month of Manufacturing** : March -21
3. **Specifications**

A. Primary Head — **Tag :**

Model	: OPTIFLUX 4000
Meter Size	: DN 80 / 3 "
Pressure Rating	: # 150
Coil Housing	: MS
Flange Material	: CS
Lining	: PTFE
Electrode Material	: HASTELLOY C22
Protection Class	: IP 67
Test Pressure(Bar)	: 27 Time Duration (min) : 2 Result : No leakage
Primary Constant GKL	: 4.9621
Prot. Ring / Material	: SS 316
Approval	: NON EX
Spark Test	: Pass
Isolation Test	: Pass

B. Converter — **Tag :**

Model	: IFC 100
Housing Type	: WALL MOUNTED WITH DISPLAY
Power Supply	: 100-230 VAC, 50HZ 8VA
Approval	: NON EX
Communication	: BASIC I/O
Measuring Range	: 20 T/H
Protection Class	: IP67

GUARANTEE

This is to certify that the above product is guaranteed, for a period of 12 months from the date of commissioning or 18 months from the date of supply whichever is earlier, against defective workmanship.

Authorized Signatory

KROHNE

KROHNE MARSHALL PVT. LTD

FORBES MARSHALL

FLOW CALIBRATION LABORATORY

CALIBRATION CERTIFICATE NO. 21001911

CUSTOMER / END USER : **SHAHABAD CO-OPERATIVE SUGAR MILLS LTD.**		
KROHNE OA NO. :**701104463**	PO NO. :**SMS/PUR/5738**	
INSTRUMENT : **MAGNETIC FLOW METER**	TYPE :**SEPARATE**	PRIMARY HEAD :**OPTIFLUX 4000**
SERIAL NO :**I21403269**	TAG :-	CONVERTER :**IFC 100 BASIC**
SIZE :**DN 80 / 3 "**	PRESSURE RATING :**# 150**	FLOW RATE :**20T/H**
CALIBRATION METHOD : **Comparison on water Rig by Dynamic Volume Comparison - CM-MMR.**		
CALIBRATION DATE :**22-02-2021**	CALIBRATION FS. :**50 m3/hr**	GKL :**4.9621**
AMBIENT TEMPERATURE :**25 Deg C**	WATER TEMP. :**27.6 Deg C**	

Cali @%.FS Nominal	NOMINAL FLOWRATE , m3/hr.	MEASURED VALUE, m3	REFERENCE VALUE, m3	DEVIATION %
90	45	0.13094	0.131	-0.045
60	30	0.08799	0.08799	0
30	15	0.04395	0.04392	0.058

CERTIFICATE ISSUED BY : Mr. Tushar Nazare - Technical Manager **SIGNATURE / DATE**

% Deviation is (Measured Volume - Reference Volume) / Reference Volume

TRACEABILITY : The measurements have been executed using standards for which the traceability to (Inter) National standards can be demonstrated.

The Calibration Results relate only to the Instrument Serial number mentioned above.

KROHNE MARSHALL FLOW CAL. LAB. CALIBRATION CERTIFICATE * PUNE-18 *

Plot No. B 14-16,A-34-35-36,H Block, MIDC Estate, Pune Maharashtra
Phone: +91 20 27442020 Fax: +91 20 2744 4040 Email: kcl@krohnemarshall.com

END OF CERTIFICATE

THE SHAHABAD CO-OPERATIVE SUGAR MILL LTD. SHAHABAD (M) KURUKSHETRA HARYANA

DATE: / 20
PAGE No

GROUND WATER ABSTRATION DETAILS

DATE: / 22
PAGE No

Date	Time	Flow Rate	Total Rate	Daily Consuption	Remarks
5/1/22	10AM	0.0	81235	1027	
6/1/22	10AM	0.0	82412	1177	
7/1/22	10AM	0.0	83032	620	
8/1/22	10AM	0.0	83811	779	
9/1/22	10AM	0.0			
10/1/22	10AM	0.0	84974	1163	
11/1/22	10AM	0.0	86264	1290	
12/1/22	10AM	0.0	87222	958	
13/1/22	10AM	0.0	88653	1431	
14/1/22	10AM	0.0	89496	843	
15/1/22	10AM	0.0	90649	1155	
16/1/22			91777	1128	
17/1/22	10AM	0.0	92905	1128	
18/1/22	10AM	0.0	93639	734	
19/1/22	10AM	0.0	94780	1141	

ANNEXURE-VI

SE(M) CE(C) Sourabh J.E

THE SHAHABAD CO-OP
Sugar Mills SHAHABAD (M)

Ground water ... details

DATE: / 20
PAGE NO

Date	time	flow Rate	Total Rate	Daily Conjuction	Remarks
20/1/22	10.00 Am	0.0	95641	861	
21/1/22	10.00 Am	0.0	96712	1071	
22/1/22	10:00 Am	0.0	97757	1045	
23/1/22	10.00Am	0.0	98850	1093	
24/1/22	10-00 Am	00	10	1159	Counter res
25/1/22	10-00 Am	00	663	653	
26/1/22	10-00Am	00	1150	487	
27/1/22	10-00AM	00	2526	1376	
28/1/22	10-00AM	00	3463	937	
29/1/22	10-00 AM	00	4316	853	
30/1/22	10-00 Am	00	5224	908	
31/1/22	10-00 Am	0.0	6133	909	
1/2/22	10.00 AM	0.0	7204	1071	

Sour

THE SHAHABAD CO-OPERATIVE SUGAR MILLS LTD. SHAHABAD (M)
KURUKSHETRA HARYANA
Ground water abstraction

Date	Time	Flow Rate	Total flow	Daily consumption	Remarks
22/12/21	10 AM	0.0	64241	956	
23/12/21	10 AM	0.0	65208	967	
24/12/21	10 Am.	0.0	66344	1136	
25/12/21	10 AM	0.0	67445	1101	
26/12/21	10 Am.	0.0	68888	1443	
27/12/21	10 AM	0.0	70109	1221	
28/12/21	10 AM	0.0	71117	1008	
29/12/21	10 Am	0.0	72535	1418	
30/12/21	10 AM.	0.0	74090	1555	
31/12/21	10 AM	0.0	75511	1421	
1/1/22	10 AM	0.0	76922.	1411	
2/1/22	10 Am	0.0	77961	969	
3/1/22	10 Am	0.6	78973	1012	
4/1/22	10 AM	0.0	80208	1235	

C.E(M) C.E(C) J.E

ANNEXURE-VII

The Shahabad Coop. Sugar Mills Ltd.,Shahabad(M)

Daily Manufacturing Report

Capacity Per day **5000T.C.D.**

Crop Day: **75** Dated: **31-01-2022**

	Cane Crushed Qtls		Sugar Bagged Qtls		Recovery %		Hours Worked		Hours Lost	
	This Year	Last Year	This Year	Last Year	This Year	Last Year	This Year	Last Year	This Year	Last Year
On Date	50600	48800	5100	5300	9.90	10.80	24:00	24:00	0:00	0:00
To Date	2947300	3566300	272400	353650	9.62	10.14	1518:35	1794:30	273:25	149:30

	This Year	Last Year
MACERATION		
1 % Cane	34.30	33.35
2 Fibre %	272.44	259.33
Primary Juice		
1 Brix %	17.68	18.63
2 Pol %	14.32	15.27
3 Purity	81.00	81.96
Mixed Juice		
1 Brix %	13.17	14.25
2 Pol %	10.46	11.45
3 Purity	79.42	80.35
4 NMJ %	107.59	106.07
5 Net Juice %	73.29	72.72
6 Fiber % can	12.59	12.86
Final Molasses		
1 Brix %	91.32	92.82
2 Pol %	27.98	27.96
3 Purity	30.64	30.12
4 % Cane	4.47	4.44
5 Sent Out		
On Date	1579	1843
To Date	134920	159461
Bagasse		
1 % Cane	26.27	26.86
2 Pol %	1.89	1.91
3. Moisture %	49.37	49.37
Press Cake		
1. Pol %	1.65	1.65
2. % Cane	3.00	3.00
Losses % cane		
1. Bagasse	0.50	0.51
2. Press Cake	0.05	0.05
3. Molasses	1.25	1.24
4. Unknow	0.05	0.05
5. Total Losses		
(On date)	1.85	1.85
(To date)	1.94	1.93

	This Year	Last Year
EFFICIENCY FIGURES		
1. Mill Extraction	95.74	95.97
2. Reduced M.E.	95.77	96.10
3. Boiling House Recovery	88.00	88.89
4. R.B.H.R.	91.83	91.98
5. Undiluted Juice lost in Bag/Fibre	31.86	30.95
6. Cane per Tank	83.77	84.14
Capacity Utilization		
(i) Gross	78.95	88.06
(ii) Net	93.16	95.39
Crush Rate in Qtls		
Exluding Stop:	46580	47696
Including Stop:	39473	44028
Hour lost to		
(i) On Date	0.00	0.00
(ii) To Date	15.26	7.69
Total Sugar Lost in cane 100		
(i) On Date	15.74	14.61
(ii) To Date	16.71	15.99

Particulars	Brix %	Pol %	Puirty
Last mill juice	2.13	1.49	69.95
Clarified Juice	13.38	10.68	79.82
Filtrate Juice	10.75	8.26	76.84
Unsulphured Syrup	56.48	45.08	79.82
Sulphured Syrup	56.48	45.08	79.82
A Massecuite	95.97	82.63	86.10
B Massecuite	95.90	70.67	73.69
C Massecuite	100.60	55.13	54.80
C1 Massecuite	0.00	0.00	0.00
A Heavy Molassess	81.73	61.13	74.80
A Light Molassess	78.57	71.03	90.40
B Heavy Molassess	82.90	45.20	54.52
C Light Molassess	74.50	52.33	70.24

Steam Consumption % Cane	
On date	43.78
To Date	45.07

Power Exported Unit (Kwh)		
This Year	On date	324313
	To Date	18895521
Last Year	On date	322436
	To Date	23041252

Grade Wise Sugar Production (Qtls)

SR.No.	Particulars	This Year On Date	This Year To Date	Last Year On Date	Last Year To Date
1	L-30	450	22550	300	18350
2	M-30	3600	191200	3950	260000
3	S-30	1050	58650	1050	75300
	Total	5100	272400	5300	353650

Store Consumption

	%on date	%To date
1 Fire Wood Qtls	0.00	0.01
2 Lime Qtls	0.32	0.30
3 Sulphur	0.08	0.08
4 Lubricant (Ltrs)	0.03	0.52
5 Grease (kgs)	0.00	0.01
6 PP Bags	19.76	19.00
7 Gunny Bags	0.00	0.00
Bagasse Sold % cane	0.00	0.00
Bagasse Pur. % cane	0.00	0.00

HOURS LOST DUE TO

Particulars	On Date	To Date
1. Cane	0:0	33:30
2. Mechanical	0:0	18:40
3. Process	0:0	0:0
4. Gen. and Admn.	0:0	0:0
5. Gen. Cleaning	0:0	50:0
6. Hydro / Electrical	0:0	6:30
7. Miscellaneous	0:0	18:30
8. Bad weather	0:0	146:15
9. Growers Strike	0:0	0:0
Total	0:00	273:25

Mill Stoppage

From	To	Duration
	Total	

Detailed Reason

Variety wise Cane Supply % age

	On date		
	Ratoon	Plant	To date
Early Variet	96.78	0.00	98.53
Mid Variety	3.22	0.00	1.47
Coj 85+oth	0.00	0.00	0.00
Late Variety	0.00	0.00	0.00

LAB INCHARGE CHIEF CHEMIST CHIEF ENGINEER MANAGING DIRECTOR

7709
31-1-22

The Shahabad Coop. Sugar Mills Ltd.,Shahabad(M)

Daily Manufacturing Report

Capacity Per day 5000T.C.D.

Crop Day: 74

Dated: 30-01-2022

	Cane Crushed Qtls		Sugar Bagged Qtls		Recovery %		Hours Worked		Hours Lost	
	This Year	Last Year	This Year	Last Year	This Year	Last Year	This Year	Last Year	This Year	Last Ye
On Date	50500	14800	5050	1700	9.87	10.75	24:00	10:00	0:00	14:
To Date	2896700	3517500	267300	348350	9.61	10.13	1494:35	1770:30	273:25	149:

	This Year	Last Year
MACERATION		
1 % Cane	34.88	32.75
2 Fibre %	275.73	254.07
Primary Juice		
1 Brix %	17.72	18.60
2 Pol %	14.36	15.23
3 Purity	81.04	81.88
Mixed Juice		
1 Brix %	13.07	14.30
2 Pol %	10.38	11.48
3 Purity	79.42	80.28
4 NMJ %	108.10	105.53
5 Net Juice %	73.22	72.78
6 Fiber % can	12.65	12.89
Final Molasses		
1 Brix %	91.2	92
2 Pol %	27.93	28
3 Purity	30.63	30.43
4 % Cane	4.45	4.51
5 Sent Out		
On Date	1720	1710
To Date	133341	157618
Bagasse		
1 % Cane	26.35	26.79
2 Pol %	1.89	1.89
3. Moisture %	49.30	49.16
Press Cake		
1. Pol %	1.65	1.65
2. % Cane	3.00	3.00
Losses % cane		
1. Bagasse	0.50	0.51
2. Press Cake	0.05	0.05
3. Molasses	1.24	1.26
4. Unknow	0.05	0.05
5. Total Losses		
(On date)	1.84	1.87
(To date)	1.94	1.93

	This Year	Last Year
EFFICIENCY FIGURES		
1. Mill Extraction	95.73	95.96
2. Reduced M.E.	95.79	96.10
3. Boiling House Recovery	87.97	88.77
4. R.B.H.R.	91.81	91.93
5. Undiluted Juice lost in Bag/Fibre	31.87	30.63
6. Cane per Tank	81.45	84.09
Capacity Utilization		
(i) Gross	78.64	87.94
(ii) Net	93.03	95.36
Crush Rate in Qtls		
Exluding Stop:	46515	47681
Including Stop:	39322	43969
Hour lost to		
(i) On Date	0.00	58.33
(ii) To Date	15.46	7.79
Total Sugar Lost in cane 100		
(i) On Date	15.70	14.82
(ii) To Date	16.80	16.07

Particulars	Brix %	Pol %	Puirty
Last mill juice	2.11	1.47	69.6
Clarified Juice	13.40	10.70	79.8
Filtrate Juice	10.82	8.32	76.8
Unsulphured Syrup	56.96	45.48	79.8
Sulphured Syrup	56.96	45.48	79.8
A Massecuite	95.70	82.40	86.1
B Massecuite	96.57	72.37	74.9
C Massecuite	101.17	55.43	54.7
C1 Massecuite	0.00	0.00	0.0
A Heavy Molassess	77.40	57.80	74.68
A Light Molassess	74.57	67.13	90.02
B Heavy Molassess	83.93	45.90	54.69
C Light Molassess	72.87	50.47	69.26

Steam Consumption % Cane

On date	43.73
To Date	45.09

Power Exported Unit (Kwh)

This Year	On date	328309
	To Date	18571208
Last Year	On date	146464
	To Date	22718816

Grade Wise Sugar Production (Qtls)

SR.No.	Particulars	This Year On Date	This Year To Date	Last Year On Date	Last Year To Date
1	L-30	550	22100	50	18050
2	M-30	3200	187600	1200	256050
3	S-30	1300	57600	450	74250
	Total	5050	267300	1700	348350

Store Consumption

	%on date	%To date
1 Fire Wood Qtls	0.00	0.01
2 Lime Qtls	0.24	0.30
3 Sulphur	0.08	0.08
4 Lubricant (Ltrs)	0.83	0.53
5 Grease (kgs)	0.00	0.01
6 PP Bags	19.80	19.13
7 Gunny Bags	0.00	0.00
Bagasse Sold % cane	0.00	0.00
Bagasse Pur. % cane	0.00	0.00

HOURS LOST DUE TO

Particulars	On Date	To Date
1. Cane	0:0	33:30
2. Mechanical	0:0	18:40
3. Process	0:0	0:0
4. Gen. and Admn.	0:0	0:0
5. Gen. Cleaning	0:0	50:0
6. Hydro / Electrical	0:0	6:30
7. Miscellaneous	0:0	18:30
8. Bad weather	0:0	146:15
9. Growers Strike	0:0	0:0
Total	0:00	273:25

Mill Stoppage

From	To	Duration
	Total	

Detailed Reason

Variety wise Cane Supply % age

	On date		
	Ratoon	Plant	To date
Early Variet	96.90	0.00	98.53
Mid Variety	3.10	0.00	1.47
Coj 85+oth	0.00	0.00	0.00
Late Variety	0.00	0.00	0.00

LAB INCHARGE CHIEF CHEMIST CHIEF ENGINEER MANAGING DIRECTOR

7709
31-1-22

The Shahabad Coop. Sugar Mills Ltd.,Shahabad(M)

Daily Manufacturing Report

Capacity Per day 5000T.C.D.

Crop Day: 73

Dated: 29-01-2022

	Cane Crushed Qtls		Sugar Bagged Qtls		Recovery %		Hours Worked		Hours Lost	
	This Year	Last Year	This Year	Last Year	This Year	Last Year	This Year	Last Year	This Year	Last Year
On Date	48000	0	5750	0	9.85	0.00	24:00	0:00	0:00	24:00
To Date	2846200	3502700	262250	346650	9.61	10.13	1470:35	1760:30	273:25	135:30

MACERATION	This Year	Last Year
1 % Cane	33.99	0.00
2 Fibre %	268.48	0.00
Primary Juice		
1 Brix %	17.70	0.00
2 Pol %	14.35	0.00
3 Purity	81.07	0.00
Mixed Juice		
1 Brix %	13.15	0.00
2 Pol %	10.45	0.00
3 Purity	79.47	0.00
4 NMJ %	107.06	0.00
5 Net Juice %	73.07	0.00
6 Fiber % can	12.66	0.00
Final Molasses		
1 Brix %	91.35	0
2 Pol %	27.95	0
3 Purity	30.60	0.00
4 % Cane	4.42	0.00
5 Sent Out		
On Date	1815	0
To Date	131621	155908
Bagasse		
1 % Cane	26.50	0.00
2 Pol %	1.93	0.00
3. Moisture %	49.45	0.00
Press Cake		
1. Pol %	1.63	0.00
2. % Cane	3.00	0.00
Losses % cane		
1. Bagasse	0.51	0.00
2. Press Cake	0.05	0.00
3. Molasses	1.24	0.00
4. Unknow	0.05	0.00
5. Total Losses		
(On date)	1.85	0.00
(To date)	1.94	1.93

EFFICIENCY FIGURES	This Year	Last Year
1. Mill Extraction	95.64	0.00
2. Reduced M.E.	95.70	0.00
3. Boiling House Recovery	88.03	0.00
4. R.B.H.R.	91.82	100.00
5. Undiluted Juice lost in Bag/Fibre	32.75	0.00
6. Cane per Tank	83.92	0.00

Capacity Utilization		
(i) Gross	78.34	88.68
(ii) Net	92.90	95.50

Crush Rate in Qtls		
Exluding Stop:	46450	47751
Including Stop:	39168	44338

Hour lost to		
(i) On Date	0.00	100.00
(ii) To Date	15.68	7.15

Total Sugar Lost in cane 100		
(i) On Date	15.81	0.00
(ii) To Date	16.80	16.00

Particulars	Brix %	Pol %	Puirty
Last mill juice	2.14	1.49	69.63
Clarified Juice	13.43	10.73	79.90
Filtrate Juice	10.94	8.38	76.60
Unsulphured Syrup	56.32	45.00	79.90
Sulphured Syrup	56.32	45.00	79.90
A Massecuite	95.90	82.58	86.11
B Massecuite	95.37	71.27	74.73
C Massecuite	100.90	55.73	55.23
C1 Massecuite	0.00	0.00	0.00
A Heavy Molassess	81.03	60.80	75.03
A Light Molassess	75.20	68.67	91.32
B Heavy Molassess	83.30	45.73	54.90
C Light Molassess	71.50	49.93	69.83

Steam Consumption % Cane	
On date	44.18
To Date	44.04

Power Exported Unit (Kwh)		
This Year	On date	295286
	To Date	18242899
Last Year	On date	0
	To Date	22572352

Grade Wise Sugar Production (Qtls)		This Year		Last Year	
SR.No.	Particulars	On Date	To Date	On Date	To Date
1	L-30	450	21550	0	18000
2	M-30	4000	184400	0	254850
3	S-30	1300	56300	0	73800
	Total	5750	262250	0	346650

Store Consumption	%on date	%To date
1 Fire Wood Qtls	0.00	0.01
2 Lime Qtls	0.25	0.30
3 Sulphur	0.07	0.08
4 Lubricant (Ltrs)	0.02	0.53
5 Grease (kgs)	0.00	0.01
6 PP Bags	20.83	19.11
7 Gunny Bags	0.00	0.00
Bagasse Sold % cane	0.00	0.00
Bagasse Pur. % cane	0.00	0.00

HOURS LOST DUE TO		
Particulars	On Date	To Date
1. Cane	0:0	33:30
2. Mechanical	0:0	18:40
3. Process	0:0	0:0
4. Gen. and Admn.	0:0	0:0
5. Gen. Cleaning	0:0	50:0
6. Hydro / Electrical	0:0	6:30
7. Miscellaneous	0:0	18:30
8. Bad weather	0:0	146:15
9. Growers Strike	0:0	0:0
Total	0:00	273:25

Mill Stoppage		
From	To	Duration
	Total	

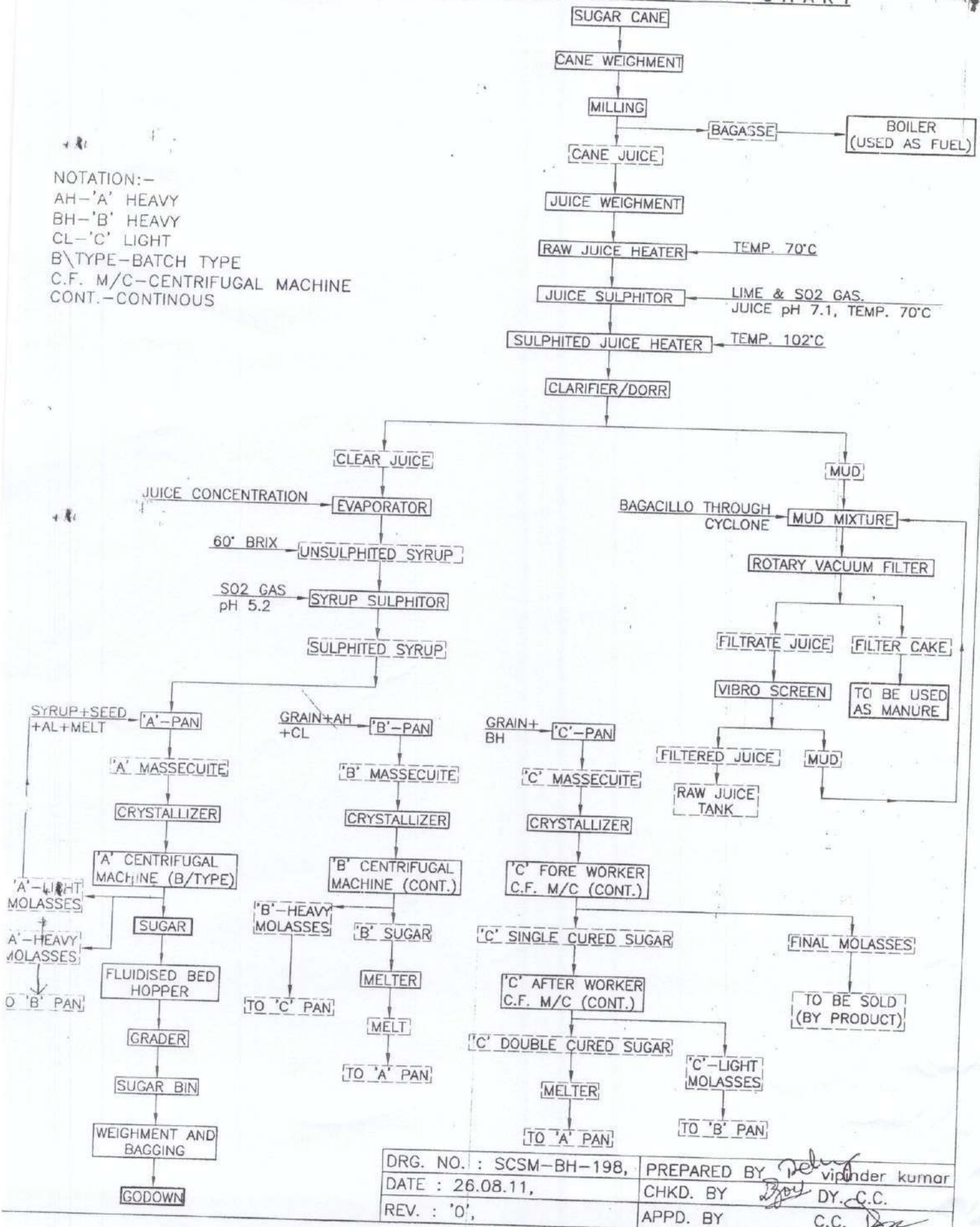
Detailed Reason

Variety wise Cane Supply % age	On date		
	Ratoon	Plant	To date
Early Variet	97.42	0.00	98.62
Mid Variety	2.58	0.00	1.38
Coj 85+oth	0.00	0.00	0.00
Late Variety	0.00	0.00	0.00

LAB INCHARGE CHIEF CHEMIST CHIEF ENGINEER MANAGING DIRECTOR

ANNEXURE - VIII

THE SHAHABAD CO-OP. SUGAR MILLS LTD
SHAHABAD (M)., DISTT.-KURUKSHETRA
MANUFACTURING PROCESS FLOW CHART



NOTATION:-
AH-'A' HEAVY
BH-'B' HEAVY
CL-'C' LIGHT
B\TYPE-BATCH TYPE
C.F. M/C-CENTRIFUGAL MACHINE
CONT.-CONTINOUS

DRG. NO. : SCSM-BH-198,	PREPARED BY vipinder kumar
DATE : 26.08.11,	CHKD. BY DY. C.C.
REV. : '0',	APPD. BY C.C.

Date: / /20
Page:

[WATER CONSUMPTION DAILY REPORT "THE SHAHBAD CO-OPERATIVE MILLS LTD." SHAHABAD (M) 2021-22]

DATED	CANE CRUSHED (TCD)	MECERATION (m^3/Day)	RVF m^3/Day	LIME & CHEMICAL PREPARATION (m^3/Day)	PAN STATION (m^3/Day)	MAGMA MIXTURE (m^3/Day)	MISCELLANOUS (m^3/Day)	CENTRIFUGAL (A+B+C) MACHINE (m^3/Day)	SIGNATURE.
19-11-2021	2700	931	108	89	141	273	60	192	
19-11-2021	3650	1242	116	102	185	299	68	241	
20-11-2021	3000	1015	115	99	157	301	65	209	
21-11-2021	0	0	0	0	0	0	0	0	0
22-11-2021	3900	1324	166	125	160	381	84	264	
23-11-2021	3880	1318	145	134	196	319	83	263	
24-11-2021	4040	1372	171	103	196	392	85	275	
25-11-2021	3650	1253	156	131	200	358	79	249	
26-11-2021	4150	1401	156	140	187	403	90	279	
27-11-2021	4030	1369	151	139	194	392	86	271	
28-11-2021	4560	1541	172	127	237	380	91	303	
29-11-2021	4740	1634	199	136	202	398	101	252	
30-11-2021	4840	1638	197	139	210	405	102	260	
1-12-2021	4850	1428	204	142	242	409	101	323	
2-12-2021	4250	1653	180	135	231	411	90	265	
3-12-2021	4950	1565	206	139	2042	416	92	327	
4-12-2021	4680	1629	197	148	232	441	101.6	311	
5-12-2021	4880	1672	205	153	199	410	104	313	
6-12-2021	4950	1567	180	139	102	461	106	327	
7-12-2021	4870	1575	184	152	239	468	102	322	
8-12-2021	4900	1609	206	149	241	412	101	317	
9-12-2021	4780	1643	185	142	234	430	95	324	
10-12-2021	4430	1497	197	133	230	453	88	317	
11-12-2021	4700	1592	199	152	236	406	90	312	
12-12-2021	4800	1623	202	154	231	416	102	319	
13-12-2021	4900	1575	206	155	237	412	104	310	
14-12-2021	4900	1577	207	158	240	417	101	309	

ANNEXURE-IX

WATER CONSUMPTION OF THE SHAHABAD CO-OPERATIVE SUGAR MILLS Ltd. SHAHABAD (M)

15-12-2021	4600	1655	206	155	240	473	100	324	
16-12-2021	3450	1184	208	158	238	470	105	325	
17-12-2021	4810	1626	174	130	237	442	100	306	
18-12-2021	4850	1633	140	153	274	339.05	75	234	
19-12-2021	4770	1601	202	151	201	461	69	258	
20-12-2021	4780	1603	179	150	238	466	92	222	
21-12-2021	4940	1660	200.8	140	235	399	101	329	
22-12-2021	4710	1585	202	146	231	402	102	316	
23-12-2021	4640	1571	209	131	228.8	424	92	276	
24-12-2021	4500	1512	199	142	221.06	450	101	300	
25-12-2021	4480	1531	195	142	219	447	102	325	
26-12-2021	4830	1667	170	139	240	437	104	315	
27-12-2021	4780	1604	189	151	235	432	95	305	
28-12-2021	4590	1559	209	154	234	413	98	316	
29-12-2021	4750	1602	202	136	194	461	101	312	
30-12-2021	3030	1040	193	99.90	156	446	66	273	
31-12-2021	4040	1373	201	129.2	202	302	87	324	
01-01-2022	4960	1583	232	137	242	393	104	326	
02-01-2022	4920	1638	171	155	239	410	91	301	
03-01-2022	4940	1890	206	141	199	416	93	312	
04-01-2022	4500	1928	208	148	224	435	96	319	
05-01-2022	4680	1585	205	146	230	452	99	311	
06-01-2022	0	0	0	0	0	0	0	0	
07-01-2022	0	0	0	0	0	0	0	0	
08-01-2022	0	0	0	0	0	0	0	0	
09-01-2022	0	0	0	0	0	0	0	0	
10-01-2022	2560	895	112	84.08	125	261.4	57	183	
11-01-2022	3350	1155	122	92.0	120	273	60	171	
12-01-2022	1250	452	82	45.06	76	133	31	106	
13-01-2022	4480	1518	169	128	202	370	83	298	
14-01-2022	4850	1638	183	137	199	405	104	261	
15-01-2022	4440	1597	188.6	140	189	429	82.8	299	

NO Cane due to rain.

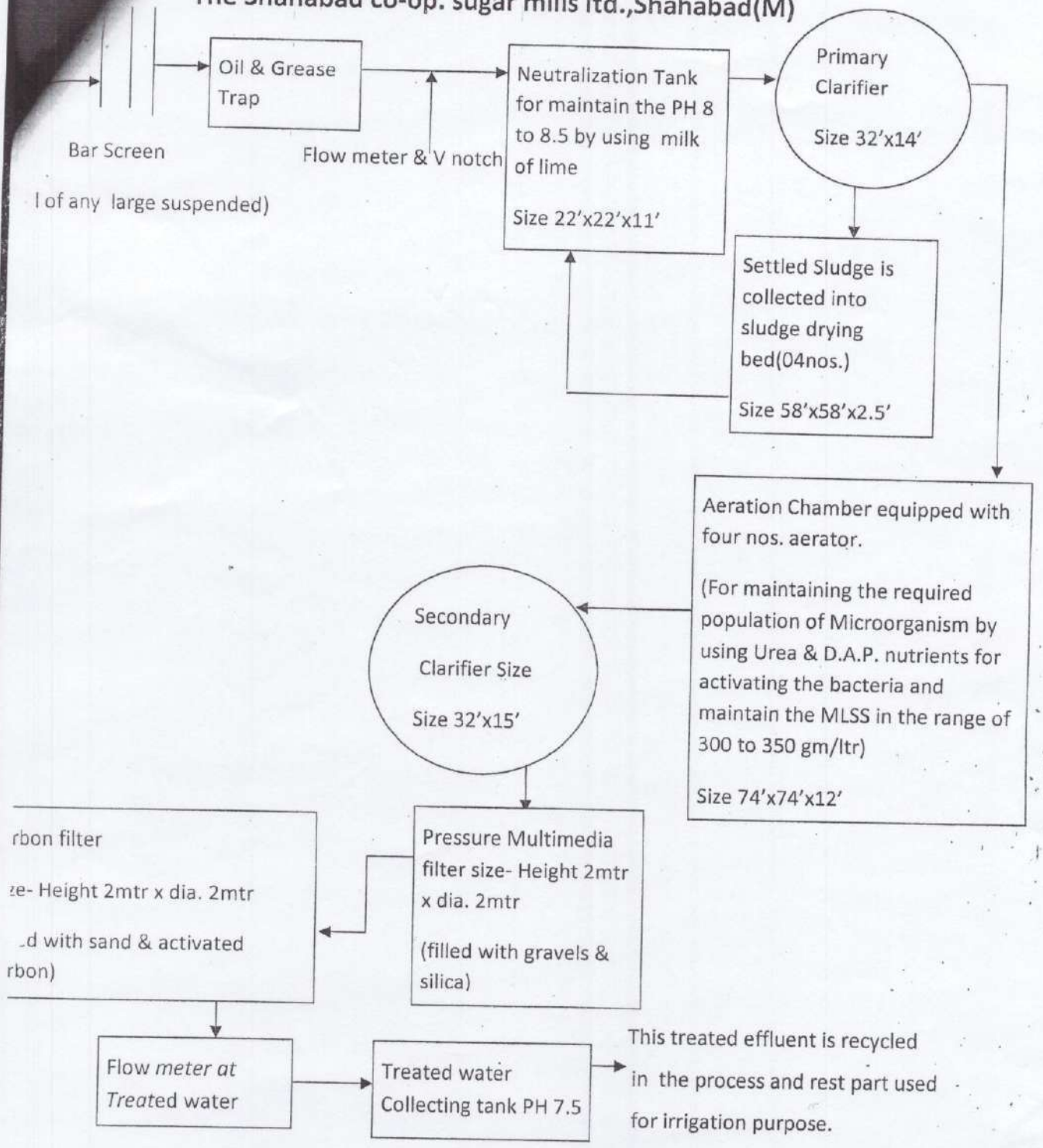
THE SHAHABAD CO-OPERATIVE SUGAR MILLS LTD.

16/01/2022	4770	1550	1604	136	235	400	82	309	
17-01-2022	4960	1596	1458	154	244	416	88	316	
18-01-2022	5010	1605	1698	141	243	422	107	330	
19-01-2022	5000	1610	1659	153	246	450	92	331	
20-01-2022	4920	1598	1638	157	242	471	94	334	
21-01-2022	5050	1623	1437	133	248	423	92.4	329	
22-01-2022	4240	1419	1504	132	210	399	104	280	
23-01-2022	1750	637	811	60	98.0	188	89	135	
24-01-2022	0	0	0	0	0	0	0	0	No cane due to rain
25-01-22	0	0	0	0	0	0	0	0	
26-01-22	1460	540	68	508	85.7	161	35.2	110.6	
27-01-22	5010	1653	192	142	205	420	106.2	270.6	
28-01-22	4950	1603	190	140	202	425	105.0	277	
29-01-22	4800	1624	200	153	226	462	102.0	258	
30-01-22	5050	1626	206	151	235	424	107.0	302	
31-01-22									

ANNEXURE-X

02 No. E.T.P.

The Shahabad co-op. sugar mills ltd.,Shahabad(M)



ow Diagram for treatment of effluent water with online monitoring system

(Effluent treatment plant capacity 1250 M^3/Day each)

The Shahabad Co-operative Sugar Mills Ltd, Shahabad (M)

E. T. P. LOG BOOK

20 21-20 22

Date 01st Nov 2021 — Crop Day.....

SHIFT	pH			Temp. °C			Lime Dosing Kg.	Urea + DAP Kg.	Flow Meter M³		Energy Meter		REMARKS
	Inlet Water	Pri. Cleri.	Sec. Cleri.	Inlet Water	Pri. Cleri.	Sec. Cleri.			On Date	To Date	On Date	To Date	
A	Blower On Continue						150 kg	15 kg			90	14507	Sm
B								7 kg					
C													

Date 02nd Nov 2021 — Crop Day.....

SHIFT	pH			Temp. °C			Lime Dosing Kg.	Urea + DAP Dosing Kg.	Flow Meter M³		Energy Meter		REMARKS
	Inlet Water	Pri. Cleri.	Sec. Cleri.	Inlet Water	Pri. Cleri.	Sec. Cleri.			On Date	To Date	On Date	To Date	
A	Blower On Continue						120 kg	10 kg			90	14510	Sm,
B								+5 kg					
C													

Date 03rd Nov 2021 — Crop Day.....

SHIFT	pH			Temp. °C			Lime Dosing Kg.	Urea + DAP Dosing Kg.	Flow Meter M³		Energy Meter		REMARKS
	Inlet Water	Pri. Cleri.	Sec. Cleri.	Inlet Water	Pri. Cleri.	Sec. Cleri.			On Date	To Date	On Date	To Date	
A	Blower On Continue						100 kg	15 kg +			150	14515	Sm,
B								7 kg					
C													

The Shahabad Co-operative Sugar Mills Ltd, Shahabad (M)

E. T. P. LOG BOOK

2021-2022 Crop Day.....

Date 04th Nov 2021

SHIFT	pH Inlet Water	pH Pri. Cleri.	pH Sec. Cleri.	Temp. °C Inlet Water	Temp. °C Pri. Cleri.	Temp. °C Sec. Cleri.	Lime Dosing Kg.	Urea + DAP Kg.	Flow Meter M³ On Date	Flow Meter M³ To Date	Energy Meter On Date	Energy Meter To Date	REMARKS
A		Blower	On	Continue			80kg	20kg			150	14520	Shubham
B								+10kg					
C													

Date 05th Nov 2021 Crop Day.....

SHIFT	pH Inlet Water	pH Pri. Cleri.	pH Sec. Cleri.	Temp. °C Inlet Water	Temp. °C Pri. Cleri.	Temp. °C Sec. Cleri.	Lime Dosing Kg.	Urea + DAP Dosing Kg.	Flow Meter M³ On Date	Flow Meter M³ To Date	Energy Meter On Date	Energy Meter To Date	REMARKS
A		Blower	On	Continue			120kg	10kg			120	14524	Shubham
B								+5kg					
C													

Date 06th Nov 2021 Crop Day.....

SHIFT	pH Inlet Water	pH Pri. Cleri.	pH Sec. Cleri.	Temp. °C Inlet Water	Temp. °C Pri. Cleri.	Temp. °C Sec. Cleri.	Lime Dosing Kg.	Urea + DAP Dosing Kg.	Flow Meter M³ On Date	Flow Meter M³ To Date	Energy Meter On Date	Energy Meter To Date	REMARKS
A		Blower	On	Continue			110kg	8kg			180	14530	Shr
B								+4kg					
C													

The Shahabad Co-operative Sugar Mills Ltd, Shahabad (M)

E. T. P. LOG BOOK

20 21-20 22 Crop Day.....

Date 07th Nov 2021

SHIFT	pH			Temp. °C			Lime Dosing Kg.	Urea + DAP Kg.	Flow Meter M³		Energy Meter		REMARKS
	Inlet Water	Pri. Cleri.	Sec. Cleri.	Inlet Water	Pri. Cleri.	Sec. Cleri.			On Date	To Date	On Date	To Date	
A	Blower	On Continue					120 kg	10 kg			150	14555	
B								+5 kg					
C													

Date 08th Nov 2021

SHIFT	pH			Temp. °C			Lime Dosing Kg.	Urea + DAP Dosing Kg.	Flow Meter M³		Energy Meter		REMARKS
	Inlet Water	Pri. Cleri.	Sec. Cleri.	Inlet Water	Pri. Cleri.	Sec. Cleri.			On Date	To Date	On Date	To Date	
A	Blower and fan						140 kg	15 kg			150	14540	
B	On Continue							+7 kg					
C													

Date 09th Nov 2021

SHIFT	pH			Temp. °C			Lime Dosing Kg.	Urea + DAP Dosing Kg.	Flow Meter M³		Energy Meter		REMARKS
	Inlet Water	Pri. Cleri.	Sec. Cleri.	Inlet Water	Pri. Cleri.	Sec. Cleri.			On Date	To Date	On Date	To Date	
A	Blower On Continue						120 kg	10 kg			180	14546	
B								+5 kg					
C													

The Ghaziabad Co-operative Sugar Mills Ltd, Ghaziabad (U.P.)

Date 10th Nov 2021

E. T. P. LOG BOOK

2021-2022 Crop Day.....

SHIFT	pH			Temp. °C			Lime Dosing Kg.	Urea + DAP Kg.	Flow Meter M³		Energy Meter		REMARKS
	Inlet Water	Pri. Cleri.	Sec. Cleri.	Inlet Water	Pri. Cleri.	Sec. Cleri.			On Date.	To Date	On Date	To Date	
A	Blower	on	Continue				80 kg	8 kg			120	14550	Shubham
B								+ 4 kg					
C													

Date 11th Nov 2021

Crop Day.....

SHIFT	pH			Temp. °C			Lime Dosing Kg.	Urea + DAP Dosing Kg.	Flow Meter M³		Energy Meter		REMARKS
	Inlet Water	Pri. Cleri.	Sec. Cleri.	Inlet Water	Pri. Cleri.	Sec. Cleri.			On Date	To Date	On Date	To Date	
A	Blower	on	Continue				80 kg	10 kg			150 KWH	14555	Sm
B								+ 5 kg					
C													

Date 12th Nov 2021

Crop Day.....

SHIFT	pH			Temp. °C			Lime Dosing Kg.	Urea + DAP Dosing Kg.	Flow Meter M³		Energy Meter		REMARKS
	Inlet Water	Pri. Cleri.	Sec. Cleri.	Inlet Water	Pri. Cleri.	Sec. Cleri.			On Date	To Date	On Date	To Date	
A	Blower	on	Continue				50 kg	6 kg			150	14560	Sm
B								+ 3 kg					
C													

136 The Shahabad Co-operative Sugar Mills Ltd; Shahabad (M)

E. T. P. LOG BOOK

20 21 - 20 22

Date 13th Nov 2021 Crop Day.....

SHIFT	pH			Temp. °C			Lime Dosing Kg.	Urea + DAP Kg.	Flow Meter M³		Energy Meter		REMARKS
	Inlet Water	Pri. Cleri.	Sec. Cleri.	Inlet Water	Pri. Cleri.	Sec. Cleri.			On Date	To Date	On Date	To Date	
A	Blower On Continue						80 kg	8 kg			150 kwh	14565	
B								+ 4 kg					
C													

Date 14th Nov 2021 Crop Day.....

SHIFT	pH			Temp. °C			Lime Dosing Kg.	Urea + DAP Dosing Kg.	Flow Meter M³		Energy Meter		REMARKS
	Inlet Water	Pri. Cleri.	Sec. Cleri.	Inlet Water	Pri. Cleri.	Sec. Cleri.			On Date	To Date	On Date	To Date	
A	Blower	On Continue					40 kg	10 kg			150 kwh	14570	
B								+ 5 kg					
C													

Date 15th Nov 2021 Crop Day.....

SHIFT	pH			Temp. °C			Lime Dosing Kg.	Urea + DAP Dosing Kg.	Flow Meter M³		Energy Meter		REMARKS
	Inlet Water	Pri. Cleri.	Sec. Cleri.	Inlet Water	Pri. Cleri.	Sec. Cleri.			On Date	To Date	On Date	To Date	
A	Blower	On Continue					120 kg	12 kg			150 kwh	14575	
B								+ 6 kg					
C													

The Shahabad Co-operative Sugar Mills Ltd; Shahabad (M)

E. T. P. LOG BOOK

20 21 / 20 22 Crop Day.....

Date 16th Nov 2021

SHIFT	pH			Temp. °C			Lime Dosing Kg.	Urea + DAP Kg.	Flow Meter M³		Energy Meter		REMARKS
	Inlet Water	Pri. Cleri.	Sec. Cleri.	Inlet Water	Pri. Cleri.	Sec. Cleri.			On Date	To Date	On Date	To Date	
A		Blower	on	Continue			50kg	10kg			150kwH	14580	
B		Sugar	Factory	is started				+5kg					
C		Crushing	of	Sugar Cane	Started.								

Date 17th Nov 2021

SHIFT	pH			Temp. °C			Lime Dosing Kg.	Urea + DAP Dosing Kg.	Flow Meter M³		Energy Meter		REMARKS
	Inlet Water	Pri. Cleri.	Sec. Cleri.	Inlet Water	Pri. Cleri.	Sec. Cleri.			On Date	To Date	On Date	To Date	
A		Blower	on	Continue			60kg	12kg			150kwH	14585	
B		Factory	Stopped	for some time				+6kg					
C				on that day.									

Crop Day.....

Date 18th Nov 2021

SHIFT	pH			Temp. °C			Lime Dosing Kg.	Urea + DAP Dosing Kg.	Flow Meter M³		Energy Meter		REMARKS
	Inlet Water	Pri. Cleri.	Sec. Cleri.	Inlet Water	Pri. Cleri.	Sec. Cleri.			On Date	To Date	On Date	To Date	
A	Factory	started	again										
		Blower	on	Continue			50kg	10kg			150kwH	14590	
B		Washed	water	sent to old ETP				+5kg					
C													

The Shahabad Co-operative Sugar Mills Ltd; Shahabad (M)

E. T. P. LOG BOOK

Date 19th Nov 2021 — 20 21-20 22 — Crop Day..........

SHIFT	pH Inlet Water	pH Pri. Cleri.	pH Sec. Cleri.	Temp. °C Inlet Water	Temp. °C Pri. Cleri.	Temp. °C Sec. Cleri.	Lime Dosing Kg.	Urea + DAP Kg.	Flow Meter M³ On Date	Flow Meter M³ To Date	Energy Meter On Date	Energy Meter To Date	REMARKS
A							100kg	10kt + 5kg			150 Kwh	14590	[signature]
B													
C													

Blower and fan of aeration on continue
Inlet water sent to the old E.T.P

Date 20th Nov 2021 — Crop Day..........

SHIFT	pH Inlet Water	pH Pri. Cleri.	pH Sec. Cleri.	Temp. °C Inlet Water	Temp. °C Pri. Cleri.	Temp. °C Sec. Cleri.	Lime Dosing Kg.	Urea + DAP Dosing Kg.	Flow Meter M³ On Date	Flow Meter M³ To Date	Energy Meter On Date	Energy Meter To Date	REMARKS
A							80kg	12kg +6kg			150kwh	14500	[signature]
B													
C													

Blower and fan of aeration on continue.
Inlet water sent to the old E.T.P

Date 21st Nov 2021 — Crop Day..........

SHIFT	pH Inlet Water	pH Pri. Cleri.	pH Sec. Cleri.	Temp. °C Inlet Water	Temp. °C Pri. Cleri.	Temp. °C Sec. Cleri.	Lime Dosing Kg.	Urea + DAP Dosing Kg.	Flow Meter M³ On Date	Flow Meter M³ To Date	Energy Meter On Date	Energy Meter To Date	REMARKS
A	6.5	8.6	7.6	32	28	26	120kg	8kg+4kg	000 m³	000 m³	270 Kwh	14609	[signature]
B													
C													

The Shahabad Co-operative Sugar Mills Ltd, Shahabad (M)

E. T. P. LOG BOOK

2021-2022

Date 22nd Nov 2021 Crop Day.....

SHIFT	pH			Temp. °C			Lime Dosing Kg.	Urea + DAP Kg.	Flow Meter M³		Energy Meter		REMARKS
	Inlet Water	Pri. Cleri.	Sec. Cleri.	Inlet Water	Pri. Cleri.	Sec. Cleri.			On Date	To Date	On Date	To Date	
A	6.3	8.5	7.3	32°	28°	25°	100kg	6kg + 8kg	100m³	100m³	330kwh	14620	Shubham
B	6.2	8.6	7.4	31°	27°	24°							
C													

Date 23rd Nov 2021 Crop Day.....

SHIFT	pH			Temp. °C			Lime Dosing Kg.	Urea + DAP Dosing Kg.	Flow Meter M³		Energy Meter		REMARKS
	Inlet Water	Pri. Cleri.	Sec. Cleri.	Inlet Water	Pri. Cleri.	Sec. Cleri.			On Date	To Date	On Date	To Date	
A	6.4	8.6	7.5	32°	28°	26°	120kg	8kg + 4kg	150m³	225m³	300kwh	14630	Shubham
B	6.5	8.7	7.4	31°	27°	25°							
C	6.4	8.6	7.4	32°	28°	26°							

Date 24th Nov 2021 Crop Day.....

SHIFT	pH			Temp. °C			Lime Dosing Kg.	Urea + DAP Dosing Kg.	Flow Meter M³		Energy Meter		REMARKS
	Inlet Water	Pri. Cleri.	Sec. Cleri.	Inlet Water	Pri. Cleri.	Sec. Cleri.			On Date	To Date	On Date	To Date	
A	6.5	8.5	7.5	32°	28°	26°	100kg	10kg + 5kg	100 m³	375m³	360	14642	Shubham
B	6.3	8.6	7.6	31°	27°	25°							
C	6.1	8.4	7.4	32°	28°	26°							

E. T. P. LOG BOOK

Date 25th Nov 2021 — 20 21 20 22 — Crop Day.....

SHIFT	pH			Temp. °C			Lime Dosing Kg	Urea + DAP Kg.	Flow Meter M³		Energy Meter		REMARKS
	Inlet Water	Pri. Cleri.	Sec. Cleri.	Inlet Water	Pri. Cleri.	Sec. Cleri.			On Date	To Date	On Date	To Date	
A	6.0	8.5	7.3	31'	28'	25'	200kg	10kg+5kg	125m³	475m³	390 KWH	14655	
B	6.2	8.4	7.4	32	28'	24'							
C	8.3	8.5	7.5	31'	28'	25'							

Date 26th Nov 2021 — Crop Day.....

SHIFT	pH			Temp. °C			Lime Dosing Kg.	Urea + DAP Dosing Kg.	Flow Meter M³		Energy Meter		REMARKS
	Inlet Water	Pri. Cleri.	Sec. Cleri.	Inlet Water	Pri. Cleri.	Sec. Cleri.			On Date	To Date	On Date	To Date	
A	6.1	8.7	7.4	30'	28'	25'	220kg	15kg+7kg	150m³	600m³	450 KWH	14670	
B	6.3	8.6	7.5	31'	28'	24'							
C	6.4	8.5	7.4	32'	28'	25							

Date 27th Nov 2021 — Crop Day.....

SHIFT	pH			Temp. °C			Lime Dosing Kg.	Urea + DAP Dosing Kg.	Flow Meter M³		Energy Meter		REMARKS
	Inlet Water	Pri. Cleri.	Sec. Cleri.	Inlet Water	Pri. Cleri.	Sec. Cleri.			On Date	To Date	On Date	To Date	
A	6.7	8.6	7.4	31'	28'	25'	180kg	8kg+4kg	150m³	750m³	300 KWH	14680	
B	6.3	8.5	7.5	32'	26'	25'							
C	6.4	8.4	7.4	31'	28'	26							

The Shahabad Co-operative Sugar Mills Ltd; Shahabad (M) 141

E. T. P. LOG BOOK

2021-2022

Date 28th Nov 2021 Crop Day.....

SHIFT	pH			Temp. °C			Lime Dosing Kg	Urea + DAP Kg.	Flow Meter M³		Energy Meter		REMARKS
	Inlet Water	Pri. Cleri.	Sec. Cleri.	Inlet Water	Pri. Cleri.	Sec. Cleri.			On Date	To Date	On Date	To Date	
A	6.3	8.7	7.4	31'	28'	25'	200kg	10kg+5kg	200m3	900m3	240kwh	14688	Shubham
B	6.2	8.8	7.5	32'	27	26'							
C	6.4	8.6	7.4	31'	28'	25'							

Date 29th Nov 2021 Crop Day.....

SHIFT	pH			Temp. °C			Lime Dosing Kg.	Urea + DAP Dosing Kg.	Flow Meter M³		Energy Meter		REMARKS
	Inlet Water	Pri. Cleri	Sec. Cleri.	Inlet Water	Pri. Cleri.	Sec. Cleri.			On Date	To Date	On Date	To Date	
A	6.3	8.5	7.3	31'	27'	24'	180kg	6kg+3kg	250 m3	1100 m3	300	14698	Shubham
B	6.5	8.6	7.2	31'	28'	26'							
C	6.4	8.7	7.3	32'	27'	25'							

Date 30th Nov 2021 Crop Day.....

SHIFT	pH			Temp. °C			Lime Dosing Kg.	Urea + DAP Dosing Kg.	Flow Meter M³		Energy Meter		REMARKS
	Inlet Water	Pri. Cleri.	Sec. Cleri.	Inlet Water	Pri. Cleri.	Sec. Cleri.			On Date	To Date	On Date	To Date	
A	6.2	8.6	7.4	32'	28'	24	220kg	8kg+4kg	250m3	1330 m3	390	14710	Shubham
B	6.3	8.5	7.5	31'	27'	26'							
C	6.4	8.6	7.5	32'	28	25							

The Shahabad Co-op. Sugar Mills Ltd, Shahabad (M)

16

Treated Water Analysis Record

Date 03rd Dec 2021 Crop Day

TIME	BOD	COD	PH	TSS	MLSS	Flow m³/hrs	Flow m³/day	Sign.	Remarks
10-11	7.4	49.7	7.9	5.5	36 Y. 1'n				
11-12					30 m/n	10 m³/h			
12-1	7.6	53.7	7.8	8.2			377 m³/day		
1-2									
2-3	7.8	54.5	7.8	8.3					
3-4									
4-5	8.0	56.8	7.9	8.1					
5-6									
6-7	8.3	52.4	7.9	7.9	36 Y 1'n				
7-8					30 m/n	18 m³/h			
8-9	8.4	48.5	7.8	7.8					
9-10									
10-11	8.6	46.7	7.8	7.7					
11-12									
12-1	8.7	43.5	7.9	7.8					
1-2									
2-3	8.8	42.7	7.9	7.9					
3-4									
4-5	8.5	45.6	7.8	7.6	40 Y. 1'n	20 m³/h			
5-6					30 m/n				
6-7	8.4	50.5	7.9	7.2					
7-8									
8-9	8.3	53.4	7.8	7.3					
9-10									

The Shahabad Co-op. Sugar Mills Ltd, Shahabad (M)

Treated Water Analysis Record

Date..... 04th Dec 2021 Crop Day.....

TIME	BOD	COD	PH	TSS	MLSS	Flow m³/hrs	Flow m³/day	Sign.	Remarks
10-11	8.2	54.6	7.9	6.0					
11-12								Shubham	
12-1	8.1	53.5	7.9	6.3	32 Y. I'n	12 m³/h	160 m³/day		
1-2					30 m³/h				
2-3	8.3	54.5	7.8	6.4					
3-4									
4-5	8.6	56.7	7.9	6.7					
5-6									
6-7	9.2	58.5	7.9	8.0					
7-8						4 m³/h			
8-9	9.5	59.6	7.8	7.5	32 Y. I'n				
9-10					30 m³/h				
10-11	9.6	56.5	7.9	7.2					
11-12									
12-1	9.2	52.3	7.8	6.9					
1-2									
2-3	9.1	48.5	7.9	7.4					
3-4						3m³/h			
4-5	9.0	46.6	7.8	7.5	32 Y. I'n				
5-6					30 m³/h				
6-7	8.9	47.5	7.9	7.3					
7-8									
8-9	8.7	48.8	7.8	7.0					
9-10									

The Shahabad Co-op. Sugar Mills Ltd; Shahabad (M)

Treated Water Analysis Record

Date 05/Dec 2021 Crop Day

TIME	BOD	COD	PH	TSS	MLSS	Flow m³/hrs	Flow m³/day	Sign.	Remarks
10-11	8.2	48.5	7.8	6.8					
11-12					35% 1/h	18 m3/h			
12-1	8.3	47.6	7.9	7.0	30 m/h				
1-2							395 m3/h		
2-3	8.2	47.4	7.8	6.8					
3-4									
4-5	8.0	47.2	7.8	7.2					
5-6									
6-7	7.9	47.2	7.8	7.4					
7-8						15 m3/h			
8-9	7.9	47.1	7.8	7.4					
9-10									
10-11	7.8	47.0	7.8	7.5					
11-12									
12-1	7.8	47.0	7.8	7.5					
1-2									
2-3	7.4	47.6	7.8	7.4		14 m3/h			
3-4									
4-5	7.8	46.8	7.8	7.0					
5-6									
6-7	8.1	46.6	7.8	7.0					
7-8									
8-9	8.0	46.4	7.8	7.0					
9-10	[illegible]								

Treated Water Analysis Record

Date 6th dec 2021

Crop Day.....

TIME	BOD	COD	PH	TSS	MLSS	Flow m³/hrs	Flow m³/day	Sign.	Remarks
10-11	6·4	50·1	7·8	7·0					
11-12	6·0	50·2	7·8	7·2		18 M3/h			
12-1	5·4	50·4	7·8	7·4			409 m3/h		
1-2	5·0	51·2	7·8	7·5	38% 1h				
2-3	4·2	51·4	7·8	7·6	30min				
3-4	3·6	51·8	7·8	7·8					
4-5	4·2	51·9	7·8	7·8					
5-6	5·0	54·2	7·4	7·7					
6-7	5·1	54·2	7·4	7·7		20 m3/h			
7-8	5·8	55·6	7·5	7·7					
8-9	6·2	55·6	7·6	7·7					
9-10	6·3	57·2	7·8	8·7					
10-11	7·2	59·4	7·7	8·7					
11-12	7·4	60·4	7·7	8·7					
12-1	7·8	62·2	7·7	8·6					
1-2	7·9	65·9	7·9	8·6					
2-3	8·4	67·4	7·6	8·6		16 m3/h			
3-4	8·6	69·8	7·8	9·8					
4-5	8·9	69·9	7·6	9·6					
5-6	10·0	69·9	7·6	9·6					
6-7	10·2	70·0	7·7	6·8					
7-8	10·3	70·1	7·7	6·2					
8-9	10·4	702	7·7	5·9					
9-10	10·5	70·2	7·7	5·7					

The Shahabad Co-op. Sugar Mills Ltd; Shahabad (M)

Treated Water Analysis Record

Date 07th Dec 2021 Crop Day

TIME	BOD	COD	PH	TSS	MLSS	Flow m³/hrs	Flow m³/day	Sign.	Remarks
10-11	10.2	69.4	7.7	5.5					
11-12					[illegible]	13m3/h			
12-1	10.0	66.7	7.7	5.0			345 m3/h	[signature]	
1-2									
2-3	9.8	64.4	7.7	5.0					
3-4									
4-5	9.6	63.6	7.7	4.8					
5-6					38m3/h	14 m3/h			
6-7	9.2	60.2	7.7	5.0					
7-8									
8-9	9.0	60.1	7.7	5.0					
9-10									
10-11	8.8	60.0	7.6	5.0					
11-12									
12-1	8.8	58.8	7.6	5.2					
1-2									
2-3	8.7	57.4	7.6	5.4	[illegible]	14 m3/h			
3-4									
4-5	8.5	56.3	7.6	5.4					
5-6									
6-7	8.5	56.5	7.7	5.0					
7-8									
8-9	8.5	56.6	7.7	3.4					
9-10									

Treated Water Analysis Record

Date 08/12/2021 Crop Day.....

TIME	BOD	COD	PH	TSS	MLSS	Flow m³ /hrs	Flow m³/day	Sign.	Remarks
10-11	4.8	60.9	7.7	9.1					
11-12									
12-1	4.8	61.2	7.7	9.1		19 m³/h	410 m³		
1-2					40 v. in				
2-3	4.8	61.8	7.6	9.3	30 min				
3-4									
4-5	4.8	63.2	7.6	9.5					
5-6									
6-7	5.0	65.5	7.6	9.8					
7-8									
8-9	5.2	60.2	7.5	9.2		20 m³/h			
9-10					40 v. in				
10-11	5.5	55.0	7.5	8.3	30 min				
11-12									
12-1	6.2	60.0	7.5	8.8					
1-2									
2-3	8.2	65.2	7.5	9.4					
3-4									
4-5	9.0	68.1	7.5	10.0	40 v. in	19 m³/h			
5-6					30 min				
6-7	12.3	70.0	7.5	11.2					
7-8									
8-9	8.2	63.2	7.6	10.2					
9-10									

The Shahabad Co-op. Sugar Mills Ltd; Shahabad (M)

22

Treated Water Analysis Record

Crop Day.....

Date 9/12/21

TIME	BOD	COD	PH	TSS	MLSS	Flow m³/hrs	Flow m³/day	Sign.	Remarks
10-11	3.2	61.1	7.8	9.2					
11-12									
12-1	30	60.2	7.7	9.0			485 m³	Shubham	
1-2					40 Y. 1'h	18 m³/h			
2-3	2.9	58.3	7.6	8.7	30 min				
3-4									
4-5	6.9	60.4	7.7	10.2					
5-6									
6-7	7.8	66.8	7.9	14.6					
7-8									
8-9	11.9	80.0	8.0	18.8					
9-10					42 Y. 1'h	20 m³/h			
10-11	12.0	81.2	7.9	15.4	30 min				
11-12									
12-1	12.2	82.4	7.9	15.0					
1-2									
2-3	12.4	82.8	7.8	14.2					
3-4									
4-5	12.5	83.4	7.8	10.1	42 Y. 1'h	22 m³/h			
5-6					30 min				
6-7	12.7	8.4.8	7.7	10.0					
7-8									
8-9	12.8	85.0	7.9	9.8					
9-10									

Treated Water Analysis Record

Date 10th DEC 2021 Crop Day.....

TIME	BOD	COD	PH	TSS	MLSS	Flow m³/hrs	Flow m³/day	Sign.	Remarks
10-11	12.8	95.1	7.6	10.2					
11-12									
12-1	12.8	96.0	7.6	11.5			435 m³/day		
1-2					44Y.1h	16 m³/h		Shubham	
2-3	12.5	88.2	7.6	13.2	30min				
3-4									
4-5	11.3	88.4	7.5	13.4					
5-8									
6-7	11.5	88.8	7.6	13.2					
7-8									
8-9	11.8	89.3	7.5	13.5	44Y.1h	18 m³/h			
9-10					30min				
10-11	12.0	89.5	7.6	13.6					
11-12									
12-1	12.2	90.1	7.5	13.7					
1-2									
2-3	12.5	90.3	7.6	13.8					
3-4									
4-5	12.8	91.4	7.5	13.4	44Y.1h	20 m³/h			
5-6					30min				
6-7	12.6	92.2	7.5	13.8					
7-8									
8-9	12.5	91.8	7.6	14.1					
9-10	12.3								

... Shahabad Co op. Sugar Mills Ltd, Shahabad (M)

Treated Water Analysis Record

Date 12th Dec 2021

Crop Day.....

TIME	BOD	COD	PH	TSS	MLSS	Flow m³/hrs	Flow m³/day	Sign.	Remarks
10-11	24.8	82.8	7.4	26.3	40%				
11-12					in 30	19 m³/h		Shubham	
12-1	25.3	83.5	7.5	27.4	min		245 m³/h		
1-2									
2-3	25.7	84.8	7.4	28.5					
3-4									
4-5	26.6	85.7	7.4	26.5					
5-6									
6-7	27.4	86.8	7.5	27.5					
7-8					40% in				
8-9	26.9	87.5	7.5	28.4	30 min	18.5 m³/h			
9-10									
10-11	25.4	88.6	7.4	26.5					
11-12									
12-1	25.5	87.7	7.4	27.5					
1-2									
2-3	26.7	88.9	7.5	28.4					
3-4									
4-5	27.4	87.5	7.4	29.5	38% in				
5-6					30 min	17 m³/h			
6-7	28.5	85.4	7.5	27.4					
7-8									
8-9	27.6	83.5	7.4	28.5					
9-10									

Treated Water Analysis Record

Date 13th Dec 2021 Crop Day

TIME	BOD	COD	PH	TSS	MLSS	Flow m³/hrs	Flow m³/day	Sign.	Remarks
10-11	23.5	68.4	7.4	24.5					
11-12								Shubham	
12-1	24.4	69.2	7.5	24.6	44% i'n	16 m3/h	453 m³		
1-2					30 ml/l				
2-3	24.8	69.7	7.4	25.5					
3-4									
4-5	24.9	69.8	7.5	26.8					
5-6									
6-7	25.2	69.5	7.5	27.3					
7-8									
8-9	26.7	70.3	7.5	28.2	45% i'n	17 m³/h			
9-10					30 ml/l				
10-11	26.9	70.4	7.6	27.8					
11-12									
12-1	26.3	70.6	7.6	27.3					
1-2									
2-3	26.0	70.5	7.5	26.9					
3-4					45% i'n				
4-5	25.1	70.8	7.6	26.6	30 ml/l	15.5 m³/h			
5-6									
6-7	24.4	71.5	7.5	26.7					
7-8									
8-9	23.2	72.1	7.6	27.5					
9-10									

ANNEXURE- XI

Old ETP

II

Scan Timestamp	BOD	COD	FlowOut (m3/hr)	InletFlow (m3/hr)	pH	TSS
1/24/2022 11:55	10.1	50.1	0	37.6	7.6	15.2
1/24/2022 11:50	9.8	49.1	0	36.17	7.45	15
1/24/2022 11:45	9.8	49.1	0	31.87	7.45	15.1
1/24/2022 11:40	9.8	49.1	0	35.82	7.45	15.1
1/24/2022 11:35	9.8	49.2	0	42.63	7.45	15.2
1/24/2022 11:30	9.8	49.1	0	30.44	7.44	15.1
1/24/2022 11:25	9.8	49.1	0	25.42	7.44	15.1
1/24/2022 11:20	9.8	49.1	0	25.77	7.43	15.1
1/24/2022 11:15	9.8	49	0	41.55	7.42	15
1/24/2022 11:10	9.8	49.1	0	53.04	7.44	15
1/24/2022 11:05	9.8	49.1	0	69.19	7.45	15.1
1/24/2022 11:00	9.8	49.2	0	44.06	7.46	15.2
1/24/2022 10:55	9.8	49.2	0	41.55	7.47	15.1
1/24/2022 10:50	9.8	49.2	0	46.57	7.47	15.1
1/24/2022 10:40	9.8	49.2	0	78.16	7.47	15.1
1/24/2022 10:35	9.8	49.2	0	53.75	7.47	15.1
1/24/2022 10:30	9.8	49.2	0	54.83	7.48	15.1
1/24/2022 10:25	9.8	49.1	0	52.67	7.49	15.1
1/24/2022 10:20	9.8	49.1	0	50.89	7.49	15
1/24/2022 10:15	9.8	49.1	0	78.51	7.49	15.1
1/24/2022 10:10	9.8	49.1	0	50.89	7.49	15.1
1/24/2022 10:05	9.8	49.2	0	47.65	7.49	15.1
1/24/2022 10:00	9.8	49.2	0	59.5	7.49	15.1
1/24/2022 9:55	9.8	49.1	0	40.49	7.49	15.1
1/24/2022 9:50	9.8	49.1	0	-	7.49	-
1/24/2022 9:45	9.8	49.1	0	46.94	7.49	15.1
1/24/2022 9:40	9.8	49.1	0	24.34	7.49	15
1/24/2022 9:35	9.8	49	23.97	22.91	7.49	15
1/24/2022 9:30	9.8	49	0	22.91	7.49	15
1/24/2022 9:25	9.8	49	0	26.48	7.49	15
1/24/2022 9:20	9.8	49	6.39	0	7.49	14.9
1/24/2022 9:15	9.8	49	6.03	0	7.49	14.9
1/24/2022 9:10	9.8	49	5.68	0	7.49	14.9
1/24/2022 9:05	9.8	48.9	5.68	0	7.49	14.9
1/24/2022 9:00	9.8	48.9	5.68	0	7.5	14.8
1/24/2022 8:55	9.8	48.9	8.9	0	7.5	14.8
1/24/2022 8:50	9.8	48.8	9.27	0	7.5	14.8
1/24/2022 8:45	9.8	48.8	8.9	0	7.5	14.8
1/24/2022 8:40	9.8	48.9	0	0	7.5	14.8
1/24/2022 8:35	9.8	48.9	20.02	0	7.5	14.8
1/24/2022 8:30	9.8	49	28.99	0	7.51	14.9
1/24/2022 8:25	9.8	48.9	11.05	0	7.5	14.9
1/24/2022 8:20	9.8	48.9	0	0	7.5	14.8
1/24/2022 8:15	9.8	48.9	0	0	7.5	14.8
1/24/2022 8:10	9.8	49	3.17	0	7.5	14.9
1/24/2022 8:05	9.8	49	36.17	0	7.49	14.9
1/24/2022 8:00	9.8	49	40.84	0	7.49	14.9
1/24/2022 7:50	9.8	48.9	32.95	0	7.49	14.8
1/24/2022 7:45	9.8	48.9	12.13	0	7.48	14.8
1/24/2022 7:40	9.8	48.9	13.21	0	7.49	14.9
1/24/2022 7:35	9.8	48.9	43	0	7.49	14.8
1/24/2022 7:30	9.7	48.7	40.49	0	7.49	14.7
1/24/2022 7:25	9.7	48.7	40.49	0	7.49	14.7
1/24/2022 7:20	9.8	48.8	39.04	0	7.5	14.7
1/24/2022 7:15	9.8	48.8	44.78	0	7.5	14.7
1/24/2022 7:10	9.8	48.8	41.19	0	7.5	14.7
1/24/2022 7:05	9.8	48.8	40.49	0	7.5	14.7
1/24/2022 7:00	9.8	48.8	26.12	0	7.51	14.7
1/24/2022 6:55	9.8	48.8	20.02	0	7.51	14.7
1/24/2022 6:50	9.8	48.8	0	0	7.51	14.7
1/24/2022 6:45	9.8	48.8	0	0	7.51	14.7
1/24/2022 6:40	9.8	48.7	0	0	7.51	14.6
1/24/2022 6:35	9.7	48.7	0	0	7.5	14.6
1/24/2022 6:30	9.7	48.7	0	0	7.5	14.6
1/24/2022 6:25	9.7	48.7	0	0	7.49	14.5
1/24/2022 6:20	9.7	48.7	0	0	7.49	14.5
1/24/2022 6:15	9.8	48.9	0	0	7.49	14.6
1/24/2022 6:10	9.8	48.9	0	0	7.48	14.6
1/24/2022 6:05	9.8	48.8	0	0	7.46	14.6
1/24/2022 6:00	9.7	48.7	14.65	0	7.46	14.5
1/24/2022 5:55	9.7	48.7	11.78	0	7.46	14.5
1/24/2022 5:50	9.7	48.6	11.05	0	7.46	14.4
1/24/2022 5:45	9.7	48.5	13.21	0	7.46	14.4
1/24/2022 5:40	9.7	48.4	12.49	0	7.46	14.3
1/24/2022 5:35	9.6	47.9	11.41	0	7.46	13.9
1/24/2022 5:30	9.2	45.7	11.05	0	7.47	11.7
1/24/2022 5:25	8.8	44.4	11.78	0	7.47	10.1
1/24/2022 5:20	9.2	46.2	12.84	0	7.47	11.8
1/24/2022 5:15	9.7	48.5	11.41	0	7.47	14.3

1/24/2022 5:10	9.7	48.5	12.49	0	7.48	14.4
1/24/2022 5:05	9.7	48.6	11.78	0	7.48	14.4
1/24/2022 4:55	9.7	48.6	13.21	0	7.49	14.4
1/24/2022 4:50	9.7	48.6	11.78	0	7.49	14.4
1/24/2022 4:45	9.7	48.5	11.41	0	7.49	14.3
1/24/2022 4:40	9.7	48.5	12.49	0	7.49	14.3
1/24/2022 4:35	9.7	48.6	9.62	0	7.49	14.4
1/24/2022 4:30	9.7	48.6	8.54	0	7.5	14.4
1/24/2022 4:25	9.7	48.6	10.7	77.08	7.5	14.3
1/24/2022 4:20	9.7	48.6	11.41	74.57	7.5	14.3
1/24/2022 4:15	9.7	48.7	9.62	76	7.49	14.3
1/24/2022 4:10	9.8	48.8	7.82	88.92	7.46	14.4
1/24/2022 4:05	9.8	48.8	0	72.06	7.45	14.4
1/24/2022 4:00	9.7	48.7	12.13	57.7	7.45	14.4
1/24/2022 3:55	9.7	48.4	15.35	81.38	7.45	14.1
1/24/2022 3:50	9.5	47.3	18.94	0	7.45	13.2
1/24/2022 3:45	8.9	44.7	17.86	0	7.45	10.4
1/24/2022 3:40	9	45.4	3.52	0	7.45	10.8
1/24/2022 3:35	9.6	48.3	7.82	0	7.45	13.8
1/24/2022 3:30	9.7	48.7	12.49	0	7.45	14.4
1/24/2022 3:25	9.7	48.7	14.65	0	7.45	14.4
1/24/2022 3:20	9.7	48.7	14.29	0	7.45	14.4
1/24/2022 3:15	9.7	48.7	16.43	0	7.45	14.4
1/24/2022 3:10	9.7	48.7	16.43	0	7.45	14.4
1/24/2022 3:05	9.8	48.8	15.72	0	7.45	14.4
1/24/2022 3:00	9.7	48.7	15.35	0	7.45	14.4
1/24/2022 2:55	9.7	48.7	15.35	0	7.46	14.4
1/24/2022 2:50	9.7	48.7	17.51	0	7.45	14.4
1/24/2022 2:45	9.7	48.7	16.43	0	7.46	14.4
1/24/2022 2:40	9.8	48.7	16.43	0	7.46	14.4
1/24/2022 2:35	9.7	48.7	15.35	0	7.46	14.4
1/24/2022 2:30	9.7	48.7	16.43	0	7.46	14.4
1/24/2022 2:25	9.7	48.7	16.08	0	7.46	14.4
1/24/2022 2:20	9.8	48.8	15.35	0	7.46	14.4
1/24/2022 2:15	9.7	48.7	15.35	0	7.46	14.4
1/24/2022 2:05	9.8	48.8	15	0	7.46	14.4
1/24/2022 2:00	9.8	48.8	16.43	0	7.46	14.5
1/24/2022 1:55	9.8	48.8	16.08	0	7.46	14.4
1/24/2022 1:50	9.7	48.7	15.72	0	7.46	14.4
1/24/2022 1:45	9.8	48.8	15.72	0	7.46	14.4
1/24/2022 1:40	9.8	48.7	15.72	0	7.46	14.4
1/24/2022 1:35	9.7	48.7	15.35	0	7.46	14.4
1/24/2022 1:30	9.7	48.7	15.72	0	7.46	14.4
1/24/2022 1:25	9.8	48.8	16.08	0	7.46	14.5
1/24/2022 1:20	9.8	48.8	15.72	0	7.46	14.4
1/24/2022 1:15	9.7	48.7	15.72	0	7.46	14.4
1/24/2022 1:10	9.7	48.7	15.72	0	7.46	14.4
1/24/2022 1:05	9.7	48.7	16.08	0	7.46	14.5
1/24/2022 1:00	9.8	48.8	16.08	0	7.46	14.5
1/24/2022 0:55	9.8	48.8	16.43	0	7.46	14.4
1/24/2022 0:50	9.7	48.7	16.08	0	7.46	14.4
1/24/2022 0:45	9.7	48.7	16.08	0	7.45	14.4
1/24/2022 0:40	9.8	48.8	15.72	0	7.44	14.4
1/24/2022 0:35	9.7	48.7	15.72	0	7.44	14.4
1/24/2022 0:30	9.7	48.7	16.43	0	7.43	14.4
1/24/2022 0:25	9.7	48.7	16.43	0	7.42	14.4
1/24/2022 0:20	9.7	48.7	17.16	0	7.42	14.4
1/24/2022 0:15	9.7	48.7	16.8	0	7.41	14.4
1/24/2022 0:10	9.7	48.7	17.16	0	7.41	14.4
1/24/2022 0:05	9.8	48.8	17.16	0	7.41	14.4
1/24/2022 0:00	9.7	48.7	17.86	0	7.41	14.4
1/23/2022 23:55	9.7	48.7	17.16	0	7.41	14.4
1/23/2022 23:50	9.7	48.7	17.51	0	7.4	14.4
1/23/2022 23:45	9.7	48.7	16.8	0	7.4	14.4
1/23/2022 23:40	9.7	48.7	17.16	0	7.41	14.4
1/23/2022 23:35	9.7	48.7	18.24	0	7.43	14.4
1/23/2022 23:30	9.7	48.7	17.51	0	7.45	14.4
1/23/2022 23:25	9.7	48.7	17.16	0	7.46	14.4
1/23/2022 23:15	9.7	48.7	17.51	0	7.46	14.4
1/23/2022 23:10	9.7	48.7	17.16	0	7.46	14.4
1/23/2022 23:05	9.7	48.6	17.51	0	7.46	14.4
1/23/2022 23:00	9.7	48.7	17.51	0	7.46	14.4
1/23/2022 22:55	9.7	48.7	17.51	0	7.46	14.5
1/23/2022 22:50	9.7	48.7	17.16	0	7.46	14.4
1/23/2022 22:45	9.7	48.7	17.16	0	7.46	14.4
1/23/2022 22:40	9.7	48.7	17.51	0	7.46	14.4
1/23/2022 22:35	9.7	48.7	20.02	0	7.46	14.4
1/23/2022 22:30	9.7	48.6	21.1	0	7.46	14.4
1/23/2022 22:25	9.7	48.6	20.39	0	7.46	14.4
1/23/2022 22:20						

1/23/2022 22:15	9.7	48.6	21.45	0	7.46	14.4
1/23/2022 22:10	9.7	48.6	21.1	0	7.45	14.4
1/23/2022 22:05	9.7	48.7	22.18	0	7.45	14.4
1/23/2022 22:00	9.7	48.6	17.51	0	7.44	14.4
1/23/2022 21:55	9.7	48.6	17.16	0	7.43	14.4
1/23/2022 21:50	9.7	48.6	16.8	0	7.43	14.4
1/23/2022 21:45	9.7	48.6	9.27	0	7.42	14.4
1/23/2022 21:40	9.7	48.7	15.72	0	7.41	14.4
1/23/2022 21:35	9.7	48.7	44.06	0	7.41	14.4
1/23/2022 21:30	9.7	48.7	36.9	0	7.4	14.4
1/23/2022 21:25	9.7	48.7	37.25	0	7.41	14.4
1/23/2022 21:20	9.8	48.8	38.33	0	7.42	14.5
1/23/2022 21:15	9.8	48.8	26.85	0	7.44	14.5
1/23/2022 21:10	9.8	48.8	26.12	0	7.45	14.5
1/23/2022 21:05	9.7	48.7	30.44	0	7.45	14.4
1/23/2022 21:00	9.8	48.8	31.15	0	7.45	14.5
1/23/2022 20:55	9.7	48.7	27.2	0	7.44	14.5
1/23/2022 20:50	9.7	48.7	19.31	0	7.43	14.5
1/23/2022 20:45	9.7	48.7	19.31	0	7.43	14.5
1/23/2022 20:40	9.7	48.7	20.02	0	7.43	14.5
1/23/2022 20:35	9.7	48.7	19.67	0	7.43	14.5
1/23/2022 20:30	9.7	48.7	21.45	0	7.45	14.5
1/23/2022 20:20	9.7	48.7	13.92	0	7.47	14.5
1/23/2022 20:15	9.7	48.7	11.41	0	7.48	14.5
1/23/2022 20:10	9.7	48.7	15.72	0	7.48	14.5
1/23/2022 20:05	9.7	48.7	15.35	0	7.48	14.5
1/23/2022 20:00	9.7	48.7	16.08	0	7.48	14.5
1/23/2022 19:55	9.7	48.7	15.72	0	7.47	14.4
1/23/2022 19:50	9.7	48.7	14.29	0	7.48	14.4
1/23/2022 19:45	9.7	48.6	15	0	7.48	14.4
1/23/2022 19:40	9.7	48.6	15	0	7.47	14.4
1/23/2022 19:35	9.7	48.6	15.35	0	7.47	14.4
1/23/2022 19:30	9.7	48.6	13.92	0	7.47	14.4
1/23/2022 19:25	9.7	48.7	24.34	0	7.47	14.4
1/23/2022 19:20	9.7	48.7	32.95	0	7.47	14.4
1/23/2022 19:15	9.7	48.7	35.46	0	7.47	14.4
1/23/2022 19:10	9.7	48.7	36.52	0	7.47	14.5
1/23/2022 19:05	9.7	48.7	16.43	0	7.47	14.5
1/23/2022 19:00	9.7	48.7	16.8	0	7.47	14.4
1/23/2022 18:55	9.7	48.7	16.43	0	7.47	14.5
1/23/2022 18:50	9.7	48.7	16.8	0	7.47	14.5
1/23/2022 18:45	9.7	48.7	16.08	0	7.47	14.5
1/23/2022 18:40	9.8	48.8	15.35	0	7.47	14.5
1/23/2022 18:35	9.7	48.7	15	0	7.47	14.5
1/23/2022 18:30	9.7	48.7	26.48	0	7.47	14.5
1/23/2022 18:25	9.8	48.8	28.28	0	7.46	14.5
1/23/2022 18:20	9.8	48.8	28.64	0	7.46	14.5
1/23/2022 18:15	9.8	48.8	24.34	0	7.46	14.5
1/23/2022 18:10	9.7	48.7	17.86	0	7.45	14.5
1/23/2022 18:05	9.7	48.7	8.54	0	7.46	14.5
1/23/2022 18:00	9.8	48.8	0	0	7.46	14.5
1/23/2022 17:55	9.7	48.7	0	0	7.46	14.5
1/23/2022 17:50	9.7	48.5	0	0	7.45	14.3
1/23/2022 17:45	9.6	47.6	0	0	7.45	13.6
1/23/2022 17:40	9.2	46.1	11.78	0	7.45	11.8
1/23/2022 17:30	9.7	48.7	13.21	0	7.43	14.5
1/23/2022 17:25	9.8	48.8	11.41	0	7.42	14.5
1/23/2022 17:20	9.8	48.8	21.45	0	7.41	14.5
1/23/2022 17:15	9.8	48.8	36.17	0	7.41	14.5
1/23/2022 17:10	9.7	48.7	23.26	0	7.42	14.5
1/23/2022 17:05	9.8	48.8	18.59	0	7.43	14.5
1/23/2022 17:00	9.7	48.7	17.51	0	7.44	14.4
1/23/2022 16:55	9.7	48.6	16.43	0	7.44	14.4
1/23/2022 16:50	9.7	48.6	16.43	0	7.44	14.4
1/23/2022 16:45	9.7	48.6	16.08	0	7.44	14.4
1/23/2022 16:40	9.7	48.6	18.59	0	7.43	14.4
1/23/2022 16:35	9.7	48.6	19.67	0	7.43	14.4
1/23/2022 16:30	9.7	48.6	19.67	0	7.42	14.3
1/23/2022 16:25	9.7	48.6	18.59	0	7.41	14.3
1/23/2022 16:20	9.7	48.6	12.49	0	7.41	14.3
1/23/2022 16:15	9.7	48.6	0	0	7.41	14.4
1/23/2022 16:10	9.7	48.6	25.77	0	7.42	14.4
1/23/2022 16:05	9.7	48.6	27.2	0	7.44	14.4
1/23/2022 16:00	9.7	48.6	0	0	7.45	14.4
1/23/2022 15:55	9.7	48.6	0	0	7.45	14.4
1/23/2022 15:50	9.7	48.6	0	0	7.45	14.4
1/23/2022 15:45	9.7	48.6	0	0	7.45	14.4
1/23/2022 15:40	9.7	48.6	0	0	7.45	14.4
1/23/2022 15:35	9.7	48.6	0	0	7.46	14.4
1/23/2022 15:30	9.7	48.7	0	0	7.46	14.4

1/23/2022 15:25	9.7	48.7	0	0	7.46	14.4
1/23/2022 15:20	9.7	48.7	0	0	7.46	14.4
1/23/2022 15:15	9.7	48.7	0	0	7.45	14.4
1/23/2022 15:10	9.7	48.7	0	0	7.45	14.4
1/23/2022 15:05	9.7	48.7	0	0	7.46	14.4
1/23/2022 15:00	9.7	48.7	0	0	7.46	14.4
1/23/2022 14:55	9.7	48.6	0	0	7.46	14.4
1/23/2022 14:50	9.7	48.6	0	0	7.46	14.4
1/23/2022 14:40	9.7	48.7	0	0	7.45	14.4
1/23/2022 14:35	9.7	48.7	0	0	7.45	14.4
1/23/2022 14:30	9.7	48.5	0	0	7.45	14.3
1/23/2022 14:25	9.6	48	0	0	7.45	13.9
1/23/2022 14:20	9.1	45.3	0	0	7.44	11.4
1/23/2022 14:15	8.4	42.4	0	0	7.43	8
1/23/2022 14:10	8.8	44.5	15	0	7.42	9.9
1/23/2022 14:05	9.7	48.7	12.84	0	7.42	14.5
1/23/2022 14:00	9.7	48.7	37.25	0	7.41	14.4
1/23/2022 13:55	9.7	48.7	38.68	0	7.4	14.4
1/23/2022 13:50	9.7	48.7	35.09	0	7.39	14.4
1/23/2022 13:45	9.7	48.7	27.2	0	7.39	14.4
1/23/2022 13:40	9.7	48.7	-	0	7.4	14.4
1/23/2022 13:35	9.7	48.6	21.83	0	7.41	14.4
1/23/2022 13:30	9.7	48.6	18.94	0	7.41	14.4
1/23/2022 13:25	9.7	48.6	24.69	0	7.42	14.3
1/23/2022 13:20	9.7	48.6	1.73	0	7.42	14.4
1/23/2022 13:15	9.7	48.7	5.68	0	7.42	14.4
1/23/2022 13:10	9.7	48.7	17.16	0	7.42	14.4
1/23/2022 13:05	9.7	48.7	48.02	0	7.42	14.4
1/23/2022 13:00	9.7	48.6	0	0	7.43	14.4
1/23/2022 12:55	9.7	48.6	0	0	7.44	14.4
1/23/2022 12:50	9.7	48.6	0	0	7.44	14.4
1/23/2022 12:45	9.7	48.6	0	0	7.44	14.4
1/23/2022 12:40	9.7	48.7	0	0	7.44	14.4
1/23/2022 12:35	9.7	48.7	0	0	7.43	14.4
1/23/2022 12:30	9.7	48.6	0	0	7.44	14.4
1/23/2022 12:25	9.7	48.6	0	0	7.43	14.4
1/23/2022 12:20	9.7	48.6	33.31	0	7.43	14.4
1/23/2022 12:15	9.7	48.6	16.08	0	7.43	14.4
1/23/2022 12:10	9.7	48.6	18.24	0	7.43	14.4
1/23/2022 12:05	9.7	48.4	22.91	0	7.43	14.3
1/23/2022 12:00	9.6	47.8	0	0	7.43	13.8
1/23/2022 11:55	9.2	45.8	0	0	7.44	11.8
1/23/2022 11:45	9.3	46.9	30.79	0	7.45	12.5
1/23/2022 11:40	9.7	48.7	12.13	0	7.45	14.4
1/23/2022 11:35	9.7	48.7	0	0	7.45	14.4
1/23/2022 11:30	9.7	48.7	0	0	7.45	14.5
1/23/2022 11:25	9.7	48.7	0	0	7.46	14.5
1/23/2022 11:20	9.7	48.7	0	0	7.46	14.4
1/23/2022 11:15	9.7	48.7	0	0	7.46	14.4
1/23/2022 11:10	9.7	48.6	0	0	7.46	14.4
1/23/2022 11:05	9.7	48.6	0	0	7.45	14.4
1/23/2022 11:00	9.7	48.6	0	0	7.46	14.4
1/23/2022 10:55	9.7	48.6	0	0	7.46	14.4
1/23/2022 10:50	9.7	48.6	0	0	7.46	14.4
1/23/2022 10:45	9.7	48.6	0	0	7.47	14.4
1/23/2022 10:40	9.7	48.6	0	0	7.47	14.4
1/23/2022 10:35	9.7	48.6	0	0	7.47	14.4
1/23/2022 10:30	9.7	48.6	0	0	7.47	14.4
1/23/2022 10:25	9.7	48.6	0	0	7.47	14.4
1/23/2022 10:20	9.7	48.6	0	47.3	7.48	14.4
1/23/2022 10:15	9.7	48.6	0	57.7	7.48	14.4
1/23/2022 10:10	9.7	48.6	0	56.64	7.48	14.4
1/23/2022 10:05	9.7	48.6	2.44	66.31	7.47	14.4
1/23/2022 10:00	9.7	48.6	0	0	7.47	14.4
1/23/2022 9:55	9.7	48.6	0	0	7.47	14.4
1/23/2022 9:50	9.7	48.6	0	0	7.47	14.4
1/23/2022 9:45	9.7	48.6	0	0	7.47	14.4
1/23/2022 9:40	9.7	48.6	0	0	7.47	14.4
1/23/2022 9:35	9.7	48.7	0	0	7.47	14.4
1/23/2022 9:30	9.7	48.6	0	0	7.48	14.4
1/23/2022 9:25	9.7	48.6	0	0	7.48	14.4
1/23/2022 9:20	9.7	48.7	9.27	0	7.49	14.4
1/23/2022 9:15	9.7	48.7	9.98	0	7.48	14.4
1/23/2022 9:10	9.7	48.7	11.05	0	7.48	14.4
1/23/2022 9:05	9.7	48.7	11.05	0	7.47	14.4
1/23/2022 8:55	9.7	48.7	22.18	0	7.45	14.5
1/23/2022 8:50	9.7	48.7	12.84	0	7.44	14.4
1/23/2022 8:45	9.7	48.6	12.49	0	7.43	14.4
1/23/2022 8:40	9.7	48.6	13.57	0	7.43	14.4
1/23/2022 8:35	9.7	48.7	12.84	0	7.42	14.4

NEW ETP

Scan Timestamp	BOD (mg/l)	COD (mg/l)	FlowIn (m3/hr)	FlowOut (m3/hr)	pH (pH)	TSS (mg/l)
1/24/2022 11:55	8	37.5	20.64	11.25	7.59	4.7
1/24/2022 11:50	8	37.6	20.64	10.9	7.58	4.6
1/24/2022 11:45	8.1	38.3	20.29	12.7	7.59	4.9
1/24/2022 11:40	8.9	42.3	19.56	11.62	7.59	7.7
1/24/2022 11:35	10.9	50.6	18.48	15.95	7.58	14.9
1/24/2022 11:30	10.8	50.1	17.03	10.17	7.59	14.5
1/24/2022 11:25	10.7	49.8	15.58	16.31	7.59	14.2
1/24/2022 11:20	10.6	49.3	13.05	21.01	7.59	13.8
1/24/2022 11:15	10.4	48.7	11.25	5.11	7.58	13.4
1/24/2022 11:10	10.3	48	9.8	5.11	7.59	12.9
1/24/2022 11:05	10.1	47.2	4.74	5.84	7.59	12.4
1/24/2022 11:00	10	46.4	2.94	5.84	7.59	11.7
1/24/2022 10:55	9.8	45.5	2.94	5.84	7.59	10.9
1/24/2022 10:50	9.6	44.8	2.94	5.84	7.59	10.5
1/24/2022 10:45	9.5	44.1	2.94	6.92	7.59	10
1/24/2022 10:40	9.3	43.4	3.31	7.27	7.59	9.6
1/24/2022 10:35	9.1	42.2	3.31	7.27	7.59	8.6
1/24/2022 10:30	8.9	41.5	4.39	7.64	7.6	8.1
1/24/2022 10:25	8.8	40.8	2.94	7.27	7.6	7.4
1/24/2022 10:15	8.4	39.3	2.58	8.72	7.6	6
1/24/2022 10:10	8.3	38.9	2.94	8.72	7.6	5.6
1/24/2022 10:05	8.6	41.4	2.58	11.62	7.6	6.4
1/24/2022 10:00	10.2	50.4	2.58	12.7	7.6	11.2
1/24/2022 9:55	16.9	81.2	2.58	19.19	7.59	31.9
1/24/2022 9:50	20.1	93.8	18.84	7.27	7.58	41.7
1/24/2022 9:45	20	93.5	19.19	7.99	7.57	41.5
1/24/2022 9:40	20	93.3	15.95	6.56	7.58	41.4
1/24/2022 9:35	19.9	93	2.21	6.92	7.57	41.2
1/24/2022 9:30	19.9	92.8	0	9.45	7.57	41
1/24/2022 9:25	19.8	92.5	0	0	7.55	40.8
1/24/2022 9:20	19.7	92.1	0	0	7.56	40.6
1/24/2022 9:15	19.7	92	0	0	7.57	40.7
1/24/2022 9:10	19.7	91.9	0	0	7.57	40.6
1/24/2022 9:05	19.7	91.7	0	0	7.57	40.4
1/24/2022 9:00	19.6	91.5	0	0	7.55	40.3
1/24/2022 8:55	19.6	91.4	0	0	7.56	40.2
1/24/2022 8:50	19.5	91.1	0	0	7.55	40.1
1/24/2022 8:45	19.5	90.9	0	0	7.56	39.9
1/24/2022 8:40	19.4	90.7	0	0	7.57	39.7
1/24/2022 8:35	19.4	90.6	0	0	7.55	39.7
1/24/2022 8:30	19.4	90.4	0	0	7.54	39.7
1/24/2022 8:25	19.3	90.2	0	0	7.57	39.6
1/24/2022 8:20	19.3	90	0	0	7.58	39.4
1/24/2022 8:15	19.3	89.8	0	0	7.57	39.3
1/24/2022 8:10	19.2	89.6	0	0	7.57	39.2
1/24/2022 8:05	19.2	89.4	0	0	7.56	39
1/24/2022 8:00	19.1	89.1	0	0	7.56	38.8
1/24/2022 7:55	19	88.7	0	0	7.55	38.5
1/24/2022 7:50	19	88.5	0	0	7.55	38.3
1/24/2022 7:45	18.9	88.3	0	0	7.56	38.1
1/24/2022 7:40	18.9	87.9	0	0	7.55	37.9
1/24/2022 7:35	18.8	87.8	0	0	7.54	37.8
1/24/2022 7:25	18.8	87.5	0	0	7.55	37.6
1/24/2022 7:20	18.7	87.4	0	0	7.55	37.4
1/24/2022 7:15	18.7	87.1	0	0	7.55	37.3
1/24/2022 7:10	18.6	86.9	0	0	7.55	37.1
1/24/2022 7:05	18.6	86.7	0	0	7.54	37
1/24/2022 7:00	18.5	86.2	0	0	7.55	36.6
1/24/2022 6:55	18.4	85.9	0	0	7.56	36.4
1/24/2022 6:50	18.4	85.8	0	0	7.55	36.3
1/24/2022 6:45	18.3	85.6	0	0	7.55	36.2
1/24/2022 6:40	18.3	85.5	0	0	7.56	36
1/24/2022 6:35	18.3	85.3	0	0	7.56	35.9
1/24/2022 6:30	18.3	85.2	0	0	7.55	35.7
1/24/2022 6:25	18.2	85	0	0	7.55	35.6
1/24/2022 6:20	18.2	85	0	0	7.54	35.6
1/24/2022 6:15	18.2	84.8	0	0	7.55	35.4

1/24/2022 6:10	18.1	84.6	0	0	7.56	35.3
1/24/2022 6:05	18.1	84.4	0	0	7.56	35.2
1/24/2022 6:00	18	84.2	0	0	7.55	35.1
1/24/2022 5:55	18	84.1	0	0	7.55	35
1/24/2022 5:50	18	83.9	0	0	7.54	34.9
1/24/2022 5:45	17.9	83.6	0	0	7.53	34.7
1/24/2022 5:40	17.9	83.5	0	0	7.54	34.6
1/24/2022 5:35	17.9	83.4	0	0	7.53	34.5
1/24/2022 5:30	17.8	83.2	0	0	7.54	34.4
1/24/2022 5:25	17.8	83	0	0	7.53	34.3
1/24/2022 5:20	17.8	82.9	0	0	7.52	34.1
1/24/2022 5:15	17.7	82.7	0	0	7.53	34
1/24/2022 5:10	17.7	82.5	0	0	7.53	33.8
1/24/2022 5:05	17.7	82.4	0	0	7.54	33.8
1/24/2022 5:00	17.6	82.2	0	0	7.55	33.7
1/24/2022 4:55	17.6	81.9	0	0	7.53	33.5
1/24/2022 4:50	17.5	81.8	0	0	7.54	33.4
1/24/2022 4:45	17.5	81.7	0	0	7.54	33.3
1/24/2022 4:40	17.5	81.6	0	0	7.54	33.2
1/24/2022 4:30	17.4	81.4	0	0	7.55	33.1
1/24/2022 4:25	17.4	81.2	0	0	7.54	33
1/24/2022 4:20	17.4	81	0	0	7.54	32.9
1/24/2022 4:15	17.3	80.9	0	0	7.54	32.7
1/24/2022 4:10	17.3	80.7	0	0	7.53	32.6
1/24/2022 4:05	17.3	80.5	0	0	7.55	32.4
1/24/2022 4:00	17.2	80.3	0	0	7.54	32.3
1/24/2022 3:55	17.2	80.2	0	0	7.54	32.2
1/24/2022 3:50	17.2	80.1	0	0	7.54	32.1
1/24/2022 3:45	17.1	80	0	0	7.55	32
1/24/2022 3:40	17.1	79.8	0	0	7.54	31.9
1/24/2022 3:35	17.1	79.7	0	0	7.54	31.8
1/24/2022 3:30	17	79.4	0	0	7.54	31.6
1/24/2022 3:25	17	79.2	0	0	7.53	31.5
1/24/2022 3:20	17	79.2	0	0	7.52	31.4
1/24/2022 3:15	16.9	79	0	0	7.51	31.3
1/24/2022 3:10	16.9	78.9	0	0	7.52	31.2
1/24/2022 3:05	16.9	78.7	0	0	7.51	31
1/24/2022 3:00	16.8	78.5	0	0	7.5	30.8
1/24/2022 2:55	16.8	78.4	0	0	7.5	30.6
1/24/2022 2:50	16.8	78.2	0	0	7.5	30.6
1/24/2022 2:45	16.7	77.9	0	0	7.51	30.4
1/24/2022 2:40	16.6	77.5	0	0	7.52	30.1
1/24/2022 2:35	16.6	77.4	0	0	7.51	30
1/24/2022 2:30	16.5	77.2	0	0	7.52	29.9
1/24/2022 2:25	16.5	77.1	0	0	7.53	29.9
1/24/2022 2:20	16.6	77.4	0	0	7.53	30
1/24/2022 2:15	16.7	78.1	0	0	7.53	30.6
1/24/2022 2:10	16.7	77.9	0	0	7.52	30.5
1/24/2022 2:05	16.6	77.6	0	0	7.51	30.3
1/24/2022 2:00	16.6	77.4	0	0	7.48	30.2
1/24/2022 1:55	16.5	77.2	0	0	7.49	30.1
1/24/2022 1:50	16.5	77.1	0	0	7.49	30.2
1/24/2022 1:40	16.5	77.2	0	0	7.5	30.6
1/24/2022 1:35	16.5	77	0	0	7.49	30.5
1/24/2022 1:30	16.5	76.8	0	0	7.49	30.4
1/24/2022 1:25	16.4	76.5	0	0	7.48	30.2
1/24/2022 1:20	16.4	76.3	0	0	7.49	30.1
1/24/2022 1:15	16.3	76.2	0	0	7.49	30
1/24/2022 1:10	16.3	76	0	0	7.49	29.9
1/24/2022 1:05	16.2	75.8	0	0	7.5	29.7
1/24/2022 1:00	16.2	75.6	0	0	7.49	29.5
1/24/2022 0:55	16.2	75.5	0	0	7.48	29.5
1/24/2022 0:50	16.2	75.5	0	0	7.49	29.5
1/24/2022 0:45	16.1	75.2	0	0	7.49	29.4
1/24/2022 0:40	16.1	74.9	0	0	7.49	29.2
1/24/2022 0:35	16	74.8	0	0	7.5	29.1
1/24/2022 0:30	16	74.7	0	0	7.5	29.1
1/24/2022 0:25	16	74.6	0	0	7.51	29
1/24/2022 0:20	16	74.5	0	0	7.49	29

1/24/2022 0:15	15.9	74.3	0	0	7.49	28.9
1/24/2022 0:10	15.9	74.1	0	0	7.49	28.8
1/24/2022 0:05	15.9	74	0	0	7.5	28.7
1/24/2022 0:00	15.8	73.6	0	0	7.5	28.5
1/23/2022 23:55	15.7	73.4	0	0	7.49	28.3
1/23/2022 23:50	15.7	73.3	0	0	7.49	28.2
1/23/2022 23:45	15.7	73.1	0	0	7.49	28.1
1/23/2022 23:40	15.6	72.9	0	0	7.5	28
1/23/2022 23:35	15.6	72.8	0	0	7.49	28
1/23/2022 23:30	15.6	72.6	0	0	7.5	27.7
1/23/2022 23:25	15.5	72.1	0	0	7.5	27.4
1/23/2022 23:20	15.4	72.1	0	0	7.48	27.5
1/23/2022 23:15	15.4	72	0	0	7.5	27.6
1/23/2022 23:10	15.4	71.7	0	0	7.5	27.4
1/23/2022 23:05	15.3	71.4	0	0	7.49	27.2
1/23/2022 23:00	15.3	71.3	0	0	7.48	27.1
1/23/2022 22:50	15.2	70.9	0	0	7.47	26.9
1/23/2022 22:45	15.1	70.6	0	0	7.49	26.7
1/23/2022 22:40	15.1	70.3	0	0	7.49	26.5
1/23/2022 22:35	15	70.1	0	0	7.5	26.4
1/23/2022 22:30	15	69.9	0	0	7.48	26.2
1/23/2022 22:25	14.9	69.5	0	0	7.48	25.9
1/23/2022 22:20	14.8	69.2	0	0	7.48	25.7
1/23/2022 22:15	14.8	69	0	0	7.47	25.5
1/23/2022 22:10	14.7	68.8	0	0	7.47	25.4
1/23/2022 22:05	14.7	68.5	0	0	7.47	25.2
1/23/2022 22:00	14.6	68.2	0	0	7.48	25
1/23/2022 21:55	14.6	68	0	0	7.47	24.9
1/23/2022 21:50	14.5	67.7	0	0	7.47	24.7
1/23/2022 21:45	14.5	67.5	0	0	7.48	24.5
1/23/2022 21:40	14.4	67.2	0	0	7.48	24.3
1/23/2022 21:35	14.3	66.9	0	0	7.48	24.1
1/23/2022 21:30	14.3	66.7	0	0	7.47	24
1/23/2022 21:25	14.2	66.4	0	0	7.47	23.8
1/23/2022 21:20	14.2	66.1	0	0	7.47	23.5
1/23/2022 21:15	14.1	65.9	0	0	7.47	23.4
1/23/2022 21:10	14	65.5	0	0	7.47	23.2
1/23/2022 21:05	13.9	65	0	0	7.46	22.9
1/23/2022 21:00	13.8	64.5	0	0	7.48	22.6
1/23/2022 20:55	13.8	64.2	0	0	7.48	22.3
1/23/2022 20:50	13.7	64	0	0	7.47	22.2
1/23/2022 20:45	13.7	64	0	0	7.47	22.4
1/23/2022 20:40	13.7	63.8	0	0	7.47	22.4
1/23/2022 20:35	13.6	63.5	0	0	7.48	22.2
1/23/2022 20:30	13.6	63.2	0	0	7.48	21.8
1/23/2022 20:25	13.4	62.7	0	0	7.47	21.4
1/23/2022 20:20	13.3	62.2	0	0	7.47	21.1
1/23/2022 20:15	13.2	61.7	0	0	7.47	20.8
1/23/2022 20:10	13.2	61.4	0	0	7.47	20.6
1/23/2022 20:05	13.1	61	0	0	7.47	20.4
1/23/2022 19:55	12.9	60.1	0	0	7.47	19.7
1/23/2022 19:50	12.8	59.8	0	0	7.47	19.6
1/23/2022 19:45	12.8	59.6	0	0	7.47	19.7
1/23/2022 19:40	12.8	59.6	-	0	7.47	19.9
1/23/2022 19:35	12.8	59.5	0	0	7.47	20.4
1/23/2022 19:30	12.7	59	0	0	7.48	20.1
1/23/2022 19:25	12.5	58.4	0	0	7.48	19.8
1/23/2022 19:20	12.4	58	0	0	7.48	19.5
1/23/2022 19:15	12.3	57.3	0	0	7.47	19
1/23/2022 19:10	12.2	57.1	0	0	7.48	18.8
1/23/2022 19:05	12.2	56.8	0	0	7.48	18.7
1/23/2022 19:00	12.1	56.6	0	0	7.48	18.5
1/23/2022 18:55	12.1	56.3	0	0	7.48	18.3
1/23/2022 18:50	12	55.8	0	0	7.48	17.9
1/23/2022 18:45	11.9	55.5	0	0	7.48	17.8
1/23/2022 18:40	11.9	55.5	0	0	7.48	18
1/23/2022 18:35	11.9	55.6	0	0	7.48	18.3
1/23/2022 18:30	12	56.2	0	0	7.48	19.1
1/23/2022 18:25	12	55.9	0	0	7.48	18.9

1/23/2022 18:20	11.9	55.5	0	0	7.48	18.7
1/23/2022 18:15	11.9	55.5	0	0	7.48	18.6
1/23/2022 18:10	11.9	55.6	0	0	7.49	18.6
1/23/2022 18:05	11.8	54.9	0	0	7.49	18.2
1/23/2022 18:00	11.6	54	0	0	7.49	17.7
1/23/2022 17:55	11.5	53.5	0	0	7.49	17.6
1/23/2022 17:50	11.4	53.2	0	0	7.49	17.4
1/23/2022 17:45	11.3	-	0	0	7.5	17.1
1/23/2022 17:45	11.3	52.7	0	0	7.5	17
1/23/2022 17:40	11.2	52.2	0	0	7.5	16.6
1/23/2022 17:35	11.1	51.8	0	0	7.5	16.4
1/23/2022 17:30	11	51.3	0	0	7.51	16.1
1/23/2022 17:25	10.9	51	0	0	7.52	16.1
1/23/2022 17:20	10.8	50.5	0	0	7.51	15.7
1/23/2022 17:10	10.7	49.7	0	5.47	7.52	15
1/23/2022 17:05	10.6	49.5	10.9	5.84	7.53	14.8
1/23/2022 17:00	10.6	49.4	11.25	4.39	7.54	14.6
1/23/2022 16:55	10.6	49.3	10.9	4.39	7.54	14.5
1/23/2022 16:50	10.5	49.1	11.62	4.74	7.53	14.3
1/23/2022 16:45	10.5	49	11.25	4.74	7.54	14.2
1/23/2022 16:40	10.4	48.5	10.9	5.84	7.55	14
1/23/2022 16:35	10.3	48.1	10.52	6.56	7.55	13.7
1/23/2022 16:30	10.2	47.6	10.52	6.56	7.55	13.3
1/23/2022 16:25	10.1	47.2	10.52	6.19	7.55	12.8
1/23/2022 16:20	10.1	46.9	13.05	6.19	7.55	12.6
1/23/2022 16:15	10	46.7	17.03	6.19	7.55	12.4
1/23/2022 16:10	9.9	46.1	8.72	6.92	7.56	12
1/23/2022 16:05	9.8	45.7	7.99	7.27	7.56	11.6
1/23/2022 16:00	9.7	45.5	16.31	7.64	7.56	11.4
1/23/2022 15:55	9.7	45.2	22.45	5.11	7.56	11.2
1/23/2022 15:50	9.6	44.9	16.66	7.99	7.56	10.9
1/23/2022 15:45	9.5	44.4	16.66	7.64	7.56	10.6
1/23/2022 15:40	9.4	44	16.66	7.99	7.56	10.3
1/23/2022 15:35	9.4	43.6	16.66	8.37	7.55	10
1/23/2022 15:30	9.3	43.4	17.39	9.45	7.56	9.7
1/23/2022 15:25	9.2	43	17.39	9.8	7.56	9.4
1/23/2022 15:20	9.2	42.8	17.03	10.17	7.56	9.2
1/23/2022 15:15	9.1	42.4	17.39	10.17	7.55	8.8
1/23/2022 15:10	9	42.1	18.11	14.86	7.55	8.5
1/23/2022 15:05	9	41.9	18.11	15.23	7.55	8.4
1/23/2022 15:00	8.9	41.6	17.76	14.5	7.55	8.1
1/23/2022 14:55	8.9	41.4	17.76	13.78	7.55	7.8
1/23/2022 14:50	8.8	41	18.48	15.58	7.55	7.5
1/23/2022 14:45	8.7	40.4	18.48	15.23	7.55	7
1/23/2022 14:40	8.6	39.9	18.11	15.58	7.55	6.6
1/23/2022 14:35	8.4	39.3	18.48	16.66	7.56	6.1
1/23/2022 14:30	8.4	39	18.84	17.76	7.56	5.8
1/23/2022 14:20	8.2	38.1	18.48	17.39	7.56	5.3
1/23/2022 14:15	8	37.2	19.56	17.39	7.56	4.7
1/23/2022 14:10	7.9	36.8	14.5	15.58	7.56	4.4
1/23/2022 14:05	7.8	36.5	14.15	8.72	7.56	4
1/23/2022 14:00	7.9	36.8	6.92	9.45	7.56	4.2
1/23/2022 13:55	8	37.5	6.56	9.45	7.56	4.8
1/23/2022 13:50	8	37.3	7.99	9.8	7.56	4.8
1/23/2022 13:45	7.9	37.1	9.09	9.8	7.56	4.7
1/23/2022 13:40	7.9	36.9	9.45	10.17	7.56	4.3
1/23/2022 13:35	7.9	37.2	11.25	9.8	7.57	4.3
1/23/2022 13:30	8.4	39.3	9.09	18.11	7.56	5.7
1/23/2022 13:25	8.7	40.5	6.92	17.76	7.57	6.7
1/23/2022 13:20	8.6	40	2.21	0	7.56	6.3
1/23/2022 13:15	8.7	40.9	3.66	0	7.57	6.9
1/23/2022 13:10	9.3	43.5	7.99	0	7.57	9
1/23/2022 13:05	9.3	43.5	11.25	126.5	7.57	9.4
1/23/2022 13:00	9.3	43.2	21.72	105.19	7.56	9.3
1/23/2022 12:55	9.2	42.8	22.09	103.74	7.56	9.1
1/23/2022 12:50	9.1	42.5	22.82	107.72	7.57	8.9
1/23/2022 12:45	9.1	42.2	22.82	108.44	7.57	8.7
1/23/2022 12:40	9	41.9	23.54	110.25	7.57	8.4
1/23/2022 12:35	8.9	41.6	0	14.15	7.56	8.3

ANNEXURE - XII

THE SHAHABAD CO-OPERATIVE SUGAR MILLS LTD.

SHAHABAD (M), DISTT- KURUKSHETRA, HR.

No. SMS-2021/Sales/ 5407

Dated:- 9-11-21

M/s Sandhu Fuel Briquette
Opp. Sugar Mills,V.P.O. Chhapra,
Shahabad (M), Kurukshetra
Mob.822177910, 96751-82176
E-Mail- ravindersandhu304@gmail.com

Subject: Order for the sale of Press-mud to be produced during crushing season 2021-22.

With reference to yours tender and subsequent highest Press-mud rates for the crushing season 2021-22, given before the Committee meeting held on 18.10.2021. In this regard, we are pleased to place order for the sale of press mud being produced during the crushing season 2021-22 at the basic rate of Rs. 51100/- (Fifty one thousand one hundred only) taxes & duties extra if any, per one lac qtls. cane crushed on the following terms & conditions: -

1. That you will have to deposit security of Rs. 5,00,000/- (Rs. Five Lakh only) immediately from the issue of this letter on which no interest will be paid. The security amount will be returned to you after completion of contract & finalization of this contract.
2. That in case security money is not deposited by the successful contractor within stipulated period then your earnest money shall be forfeited.
3. Lifting of press mud will be against advance payment either through RTG's or bank draft payable at any branch of the bank at Shahabad (M).
4. Duties & taxes, if any will be levied extra as applicable at the time of lifting of Press-mud.
5. Any Land will not be provided by the Mills to stack the press-mud in Mills premises.
6. The lifting of press mud will be on the basis of "as is where is" subject to availability of press mud.
7. You will carry out the work round the clock from the start of crushing till the closure of the season. The prompt lifting of press-mud will be arranged by you and falling of press-mud on the ground will not be allowed in any case.
8. In case of poor arrangement of lifting or non-arrangement of lifting, the management will have the right to remove the press mud and the entire cost of transportation and labour will be debited to your account. The press mud lifted by the Mills will be the property of the Mills.

9. The Sugar Mills is free to lift press mud for its own use, if required by any University/Research Station or as fertilizer by the cane farmers without paying any amount to you. However, proportionate value of the press mud lifted will be credited to your account.
10. Prompt lifting will be arranged and the press mud will in any case be allowed to fall on the ground. Due to non-lifting of press mud if any loss incurred in Mills that shall be recoverable from you.
11. Press mud will have to be used as manure for agriculture purpose and an affidavit to this effect will have to be furnished by you, before lifting.
12. In case, the lifting of press mud is not found satisfactory, your order can be terminated and order for lifting can be given to any one at your risk and cost.
13. You will arrange all safety measures / precautions to the persons employed & will be fully responsible for any loss or damage / injury to persons / property which may arise during the lifting of press-mud.
14. You will be liable to compliance of the provision of Labour Laws, viz, Minimum Wages Act., ESI, PFF Acts, Contract Labour Act etc., if applicable. And if any violation found on your part you will be fully responsible for that. Mill will not provide the accommodation to your staff / workers engaged by you during the execution of work, you will make your own arrangement to your labour at your own level. You are liable to comply the provision of P.F. Act amended from time-to-time.
15. You will depute one Supervisor permanently at the site during currency of the work for proper supervision.
16. You will submit the list of workers engaged by them for the jobs allotted in the Time Office / Security Gate of the Mills. The list must be contained name, father's name, permanent address and age of workers.
17. You will make the payment to your workers in the presence of Mills H.T.K as per provision of payment of wages act.
18. You will certify on the final payment that you have paid all the dues of your workers & no payment of any worker is balance.
19. You will follow all laws of land.
20. You will not allow to transfer the contract to third party.
21. You will have to maintain cleanliness at the place where the press-mud is produced and the press-mud should not accumulate inside the factory, if the Press-mud accumulate inside the factory then the Mills reserve the right to carry out the same on your risk & cost.
22. Your will not allow to dump the Press-mud in any situation to the bank of G.T. Road, Barara Road & Ladwa Road etc. If any complaint is raised by public /Govt. /pollution board and penalty imposed because of making pollution or dumping at such places then same will be recovered from you i.e. any loss incurred to Mills shall be recoverable from you.

23. You will arrange all safety measures / precautions to the persons employed & will be fully responsible for any damage / injury to persons / property which may arise during the lifting of press-mud.

24. The Board of Administration of the Mills shall have the right to blaick-list the defaulter party from this Mills.

25. You will be liable to comply with all the rule & regulation of the Motor Vehicle Act & the order of Hon'ble Courts at the time of transport of press-mud. Mills Management will not be liable for any legal action against transport for any violation.

26. Dispute, if any arising out of this sale will be referred to the Deputy Commissioner, Kurukshetra Cum-Chairman of the Shahabad Coop. Sugar Mills Ltd. Shahabad, whose decision shall be final and binding on both the parties.

MANAGING DIRECTOR

Copy to: - C.C./C.A.O./Security Officer

CE

ANNEXURE - XIII

WORK ORDER

GST No.06AAAATO381N1ZC

Phone Office:- 01744-240188, 240118
Fax:- 01744-240188, 240118

THE SHAHABAD CO-OPERATIVE SUGAR MILLS LTD.,

SHAHABAD MARKANDA – 136135, DISTT. KURUKSHETRA (HARYANA)

No.SMS-2021/Sales/564.

Dated: -16.11.21.....

M/s The Punia Coop. Labour & Construction Society Ltd.
Vill. Abdulagarh, Teh. Barara,
Distt. Ambala
Mob. 94166-70510

SUB :- **Work order for the lifting of boiler Ash for the season, 2021-22.**

Dear Sir,

Please refer to your tender and subsequent negotiation held with you before Mills Committee in its meeting held on 18.10.2021, we are pleased to place you order on the subject cited above, subject to following rates, terms & conditions:-

S.No.	Description	Basic Rate Per day (24 hrs.) (plus Taxes Extra)
1.01	**ESP Unit Ash-handling for the crushing season 2021-22**	
1	Ash-handling for the crushing season 2021-22 for ash produced on daily basis **(i.e. for 24 hours)** in the Mills. Tenderer have to report one day before in the Mills from the start of the crushing season & steam trials with labour & vehicle for loading.	Rs 5200/-
2	Lifting & cleaning of Boiler Ash from boiler Furnace hoppers & its ground floor area, Air Pre-heater hoppers & its ground floor area, ESP hoppers & its ground floor area and around the all Ash Belt Conveyors,	
3	Ash Screw Conveyors, ID Fans, FD Fans, SA Fans, the surrounding area of RO Plant Feed Pumps, platforms etc. at 125 TPH Boiler.	
4	Loading of ash will be done directly from Ash Silo by Tractor Trolley and to be shifted outside Mills premises. The quantity of ash will be 4 to 5 Ton per hr. approx.	
5	Cleaning of the floor area of Boiler & its surroundings on daily basis. Lifting and shifting of ash from the floor area of ESP and boiler during general cleaning/shutdown of boiler equipments.	
1.02	**Wet Scrubber unit Ash-handling for the crushing season 2021-22**	
1	Ash-handling for the crushing season 2021-22 for ash produced by Wet scrubber unit on daily basis **(i.e. for 24 hours)** in the Mills. Tenderer have to report one day before in the Mills from the start of the wet scrubber unit as intimated by the Mills with labour & vehicle for loading.	Rs 1000/-
2	Lifting/ disposal & cleaning of Boiler Ash from all Ash Belt Conveyors, ash pits, ash clarifiers, cleaning of wet scrubber periodically as & when required by the Mills during the season 2021-22.	

3	Lifting & cleaning of Boiler Ash from boiler Furnace hoppers & its ground floor area, Air Pre-heater hoppers & its ground floor area, ESP hoppers & its ground floor area and around the all Ash Belt Conveyors,	
4	Ash Screw Conveyors, ID Fans, FD Fans, SA Fans, the surrounding area of RO Plant Feed Pumps, platforms etc. at 125 TPH Boiler.	
5	Loading of ash will be done directly from Ash Silo by Tractor Trolley and to be shifted outside Mills premises. The quantity of ash will be 4 to 5 Ton per hr. approx.	
6	Cleaning of the floor area of Boiler & its surroundings on daily basis. Lifting and shifting of ash	
7	Lifting and shifting of ash from the floor area of Wet scrubber unit and boiler during general cleaning/shutdown of boiler equipments.	

Note : **The contractor can claim the bill of ESP Unit for Ash-handling for the crushing season 2021-22 only (i.e. Rs. 5200/- only) & Wet Scrubber unit bill can be claimed only after the start of operation of Wet Scrubber unit (i.e. ESP Rs. 5200+ Wet Scrubber Rs. 1000/- total Rs. 6200/- for both) .**

TERMS & CONDITIONS.

1. You will have to give first offer to those workers of Sirsa Sugar Mills, Sirsa who are willing to do the jobs/work of casual nature.
2. Earnest money Rs.50,000/- will be converted into Security money and will be released after satisfactory completion of work. No interest will be paid on security money.
3. In any case if L-1 party regret to work on negotiated rates, then the Mills Board/Management have the right to award the order to interested L-2 party on L-1 negotiated rates in the interest of the Mills.
4. You will have to make own arrangement of place for dumping the ash.
5. You will not allow to dump the ash in any situation to the bank of G.T. Road, Barara Road & Ladwa Road etc.
6. You will make your own arrangement for lifting of ash. For lifting of ash you will use commercial vehicle i.e. Trucks only or in case of Tractor Trolleys the permission shall be taken as per Govt. Vehicle Act. & to be submitted in the Mills prior to start of the work.
7. You will be liable to comply with all the rule & regulation of the Motor Vehicle Act. & the order of Hon'ble Courts at the time of transport of Ash. Mills management will not be liable for any legal action against transport for any violation. If you violate the conditions, your contract will be terminated.
8. You will deposit the photo copy of three vehicles R.C., Permit & Driver Licence in the Mills within a week from the date of issue of order.
9. You will carry out the work round the clock from the start of crushing till the closure of the season. The prompt lifting of ash will be arranged by you and falling of ash on the ground will not be allowed in any case.
10. You will start the work immediately as & when factory will start its trial & commissioning of cane crushing.
11. The contract will be valid till the end of crushing season, 2021-22.
12. You will not allow to transfer the contract to third party.

13. **Payment**: - 90% will be released fortnightly & balance 10% will be released after successful completion of work after one month of closure of crushing season, 2021-22.

14. G.S.T. will be extra as applicable.

15. TDS will be deducted as per Govt. rules, if any as:

    i. TDS as per Income Tax Rules.

    ii. TDS on supply & Services as per GST rules etc.

16. If you fail to complete the work in time, then Mill reserves the right to complete the work from some other source on your risk & cost without issuing any notice. Due to non-lifting of ash, if any loss incurred to Mills same shall be recovered from you.

17. Mill will not provide the accommodation to your staff / workers engaged by you during the execution of work, you will make your own arrangement to your labour at your own level.

18. You will depute one Supervisor permanently at the site during whole season for proper supervision & all the work will be carried as per the instructions of the Chief Engineer / Shift Engineers.

19. You will deploy sufficient manpower and will submit the list of workers engaged by them for the jobs allotted in the Time Office / Security Gate of the Mills. The list must be contained name, father's name, permanent address and age of workers.

20. You will make the payment to your workers in the presence of Mills H.T.K as per provision of payment of wages act.

21. You will certify on the final payment that you have paid all the dues of your workers & no payment of any worker is balance.

22. You will follow all laws of land.

23. You are liable to comply the provision of P.F. Act amended from time-to-time.

24. You will arrange all safety measures / precautions to the persons employed during the execution of work.

25. You will be fully responsible for any loss or damage / injury to persons / property.

26. You will have to maintain cleanliness at the place where the ash is produced and the ash should not accumulate inside the factory, if the ash accumulate inside the factory then the mill reserve the right to carry out the same on your risk & cost.

27. You will make compliance of the provisions of Labour Laws, viz, Minimum wages Act, ESI, PF Acts, Contract Labour Act etc., if any violation is found on your part, you will be held responsible for the same.

28. If you fail to lift the ash in the running season then your security amount deposited shall be forfeited and no claim or refund whatsoever shall be entertained on this account.

29. The Board of Administration of the Mills shall have the right to black-list the defaulter party from this Mills.

30. The contractor will submit the bill only for operational units i.e ESP unit or both Wet scrubber unit and ESP unit.

31. "You will provide a certificate that the above rates are the lowest possible. And if it comes out that perchance, you had quoted/were to quote lower basic rates in any Standard Sugar Mills in the country; you will intimate the same and refund the difference of value immediately within fifteen days. If you fail to do so and our mills come to know of it through own/other sources, then our mills shall be entitled to claim the amount of double the difference of the cost from you".

32. Dispute, if any arising out of this sale will be referred to the Deputy Commissioner-cum-Chairman of The Shahabad Coop. Sugar Mills Ltd., Shahabad, whose decision shall be final and binding on both the parties.

33. All disputes are subject to Kurukshetra Court Jurisdiction only.

S.S.M. **C.E. (C)** **C.E.(M)** **C.A.O.** **Managing Director.**

Copy to: - CE/CAO/SO/S.Fed.
- HTK : For compliance of provision of Labour Laws.

Note :- E & O. E.
N.B. : Please always quote our purchase order No. and date on the correspondence.
Please acknowledge receipt by the return of post and send your confirmation to the terms and conditions of our supply order.

ANNEXURE-XIV

SUGAR

(O) 01744 - 240
(R) 01744 - 240
Fax 01744 - 240
E-mail scsmsbd@sify.com

The Shahabad Co-Operative Sugar Mills Ltd.

Shahabad (M.), Distt. Kurukshetra, Haryana - 136 135

Mfg/2021-1936

Dated 2-7-21

Subject:- **Irrigation Plan for use/consumption of treated effluent water**

The Shahabad Co-Operative Sugar Mills Ltd., Shahabad(M) have total area of land is 110 Acre. Mills have pucca lagoon for collecting of surplus treated effluent water. In this regard 26 Acre land is used for agriculture purpose i.e. Cane Farm and use for plantation such as Eucalyptus etc. already developed on all surrounding walls of cane Farm, colony park, Parks around Offices & Children Parks (Copy Enclosed). Details of irrigation plan is given below:

Sr. No.	Particular Area for Treated Water	Area
1.	Cane Farm	17 Acre
2.	Colony Park	1.0 Acre
3.	Park Around Offices	8.0 Acre
4.	Children Park	2.0 Acre
	Total Land	28 Acre

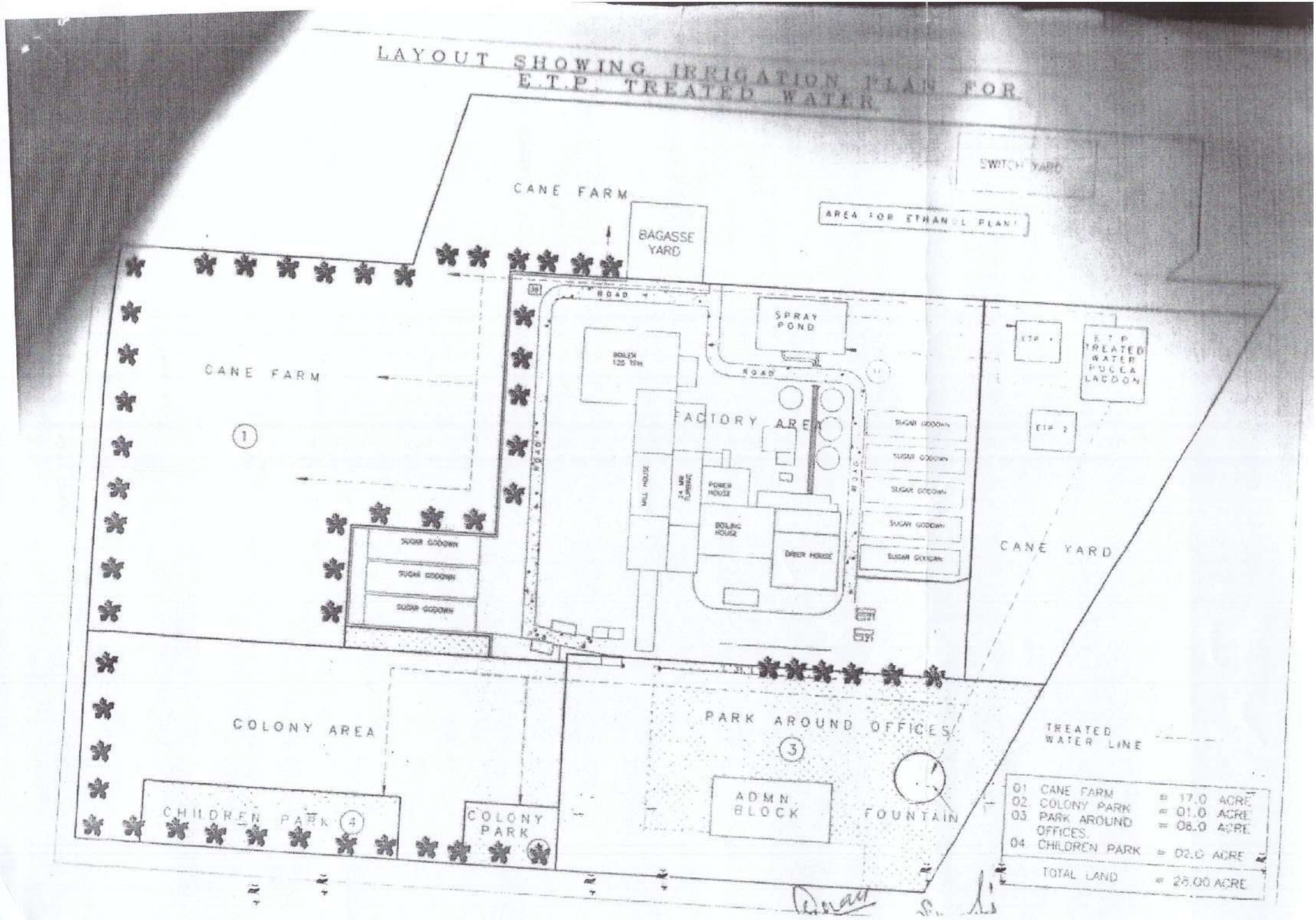
It is further submitted that The Shahabad Co-Operative Sugar Mills Ltd., Shahabad(M) have reused treated water effluent in spray pond as make up water for process use as cold water. Mills is under process to increase Plantation area before coming crushing season.

Thankyou,

C.A.O C.E. C.C. A.C.E.(M) A.C.E. (co-gen)

Dy.C.C Sanitary Incharge Nodal Officer

LAYOUT SHOWING IRRIGATION PLAN FOR E.T.P. TREATED WATER



ANNEXURE- XV

ECOTECH SERVICES INC...
(Analytical Laboratory Division)

ISO/IEC - 17025 : 2017 Accredited Testing Laboratory by NABL Vide Certificate Number TC - 5951

Plot No. 99, Gali No. 4, Navlu Colony, Railway Road, Ballabgarh - 121004, FARIDABAD (INDIA)
Phone : +91-129-2213418, Mobile : 9650160159
E-mail : ecofbd@yahoo.com, info@ecotechservices.in
Website : www.ecotechservices.in

NABL
Certificate No TC-5951
Format No. ESI/NABL/TR/35

TEST REPORT

Test Report Issued To:-	ULR Number	TC-5951-210000004587
M/s The Shahabad Co-Op Sugar Mills Ltd Shahabad (M) -136135, Distt. Kurukshetra (Haryana)	Date of Report	05/01/2022
	Work Order No.	3260
	Period of testing	01/01/2022 to 05/01/2022
	Type of Sample	**ETP Outlet water sample.**
	Date of Receiving	01/01/2022
	Method of Sampling	-
	Customer Ref.	3260
Description of Sample.	One **"Treated Effluent Water"** sample was received by us on 01/01/2022, Marked as **"ETP –Outlet water - Shahabad Co-Op Sugar Mills Ltd".**	
Sample Delivered By.	**M/s Anil Contractor.**	

Test Results.

Sr. No.	Test Parameters	Unit	Test Results	Specification, standard (method) or technique used.	Discharge Limits as Per EPA-1986 / CPCB / HSPCB
1	pH	-	7.34	IS:3025(P-11)	5.5-9.0
2	TSS	mg/l	24	IS:3025 (Part-17)	100max.
3	COD	mg/l	190	IS:3025 (Part-58)	250max.
4	BOD for 3 Days at 27 Deg.C	mg/l	18	IS:3025 (Part-44)	30max.
5	Oil & Grease	mg/l	<0.1	IS:3025 (Part-39)	10max.

Conditions:-

- ✓ **The above mentioned results relates to the tests specified by the customer for the given sample.**
- ✓ **The test report shall not be reproduced except in full, without the written approval of the Laboratory.**
- ✓ **This report is not valid for any publicity/ legal purpose.**
- ✓ **The test sample will be disposed off after two weeks from the date of issue of report.**

----End of report----

Reviewed by:

ECO-TECH SERVICES INC. FARIDABAD

(Authorised Signatory)
Mr. R. Chauhan
(General Manager - Q & T.)

ANNEXURE- XVI

FORM 1

(See rule 7 of the E (P) Rules, 1986)

Notice of intention to have sample analyzed

To,

M/s. Shahabad Co-op. Sugar Mills Ltd,
Ladwa road, Shahabad (M).
Dist. Kurukshetra, (Haryana state)

Take this notice that it is intended to have analyzed the samples of Effluent lagoons & stagnant effluent samples which has been taken today, the 01st day of February 2022 from M/S Shahabad Co-op. Sugar Mills Ltd, Ladwa road, Shahabad (M), Dist. Kurukshetra (Haryana state)

(Name and designation of the person who takes the sample).

1) Mr. A.B. Deshmukh. - VSI, Pune
2) Mr. S.J. Patil - VSI, Pune.
3) Mr. Sachin Rana - Manufacturing Chemist. (Shahabad Co-Op. Sugar Mills Ltd).

Locations of the place where the sample were taken.

1) Effluent Storage Lagoon-1
2) Effluent storage Lagoon-2
3) Effluent storage Lagoon 3
4) Effluent storage Lagoon 4
5) Stagnant Effluent near ETP premises
6) Stagnant Effluent near treated effluent lagoon.
7) Old ETP Inlet
8) Old ETP Aeration
9) Old ETP Outlet
10) New ETP Inlet
11) New ETP Aeration
12) New ETP Outlet.
13) Treated ETP Lagoon
14) Borewell No.1
15) Borewell No.2

(Duplicate samples were given to the unit)

(SEAL)

The Shahabad Co-op. Sugar Mills Ltd
Shahabad Markanda (Kurukshetra)

DATE 01/02/2022

Signature:

Name: Mr. Sachin Rana.

Designation: Manufac. Chemist, (Shahabad Co-Op. Sugar Mills Ltd.)

ANNEXURE- XVI

Centre for Environment And Food Technology Pvt. Ltd.

A Complete Testing Lab

An ISO 9001:2015, ISO 14001:2015, OHSAS 18001:2007, NABL Accredited, FSSAI and MoEF Recognised Testing Lab

Regd. Address - 17, 1st Floor, DLF Industrial Area, Moti Nagar, New Delhi -110015 Ph. No. 011-45012722

Test Report

Party Name	:	**M/s The Shahabad Coop Sugar Mills Ltd., Ladwa road, Shahabad, Dist. Shahabad, (Haryana State)**	Report No.	:	**CEFT| ENV|081**
			Format No.	:	**7.8 F-01**
			Party Reference No.	:	**NIL**
			Reporting Date	:	**15.02.2022**
			Receipt Date	:	**07.02.2022**
Sample Description	:	**Old ETP Inlet (Sugar)**	Sampling Date	:	**03.02.2022**
			Sampling Type	:	**Grab**
			Preservation	:	**Refrigerated**
Sample Given by (Name & Designation)	:	**Party**	Sampling Quantity	:	**1.0 Ltr**
Analysis Completion date:		**07.02.2022 to 14.02.2022**	Parameter Required	:	**As per LSRF**
Analysis Protocol	:	**As Per IS:3025 and CPCB Guideline**	LSRF/Sample ID	:	**CEFT|ENV|2202070081**

TEST RESULT

S. No.	Parameter	Result	Unit	Test- Method
1.	pH (at 25 °C)	4.89	--	IS 3025 (Part-11)
2.	BOD (at 27°C for 3 days)	1150.0	mg/L	IS 3025 (Part-44)
3.	COD	4600.0	mg/L	IS 3025 (Part-58)
4.	Total Suspended Solids	426.0	mg/L	IS 3025 (Part-17)
5.	TDS	2016.0	mg/L	IS 3025 (Part-16)
6.	Oil & Grease	15.6	mg/L	IS 3025 (Part-39)
7.	Sulphate	384.9	mg/L	IS 3025 (Part-24)
8.	Ammonical Nitrogen	55.2	mg/L	IS 3025 (Part-34)
9.	Nitrate	78.5	mg/L	IS 3025 (Part-34)
10.	Total Nitrogen	148.7	mg/L	IS 3025 (Part-34)

Centre for Environment and Food Technology Pvt. Ltd. ★ New Delhi

Authorised Signatory

Note:
1. The test results are related to the sample/tested as identified.
2. The sample will be discarded after retention time of 7 days unless otherwise specified.
3. Any discrepancy found in the test report may be communicated within seven days.
4. This report shall not be reproduced, cannot be used as evidence in the court of law and should not be used in any advertising media without written permission of Directors, CEFT Pvt. Ltd.

Centre for Environment And Food Technology Pvt. Ltd.

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Regd. Address - 17, 1st Floor, DLF Industrial Area, Moti Nagar, New Delhi -110015 Ph. No. 011-45012722

Test Report

Party Name	:	**M/s The Shahabad Coop Sugar Mills Ltd., Ladwa road, Shahabad, Dist. Shahabad, (Haryana State)**	Report No.	:	**CEFT| ENV|082**
			Format No.	:	**7.8 F-01**
			Party Reference No.	:	**NIL**
			Reporting Date	:	**15.02.2022**
			Receipt Date	:	**07.02.2022**
Sample Description	:	**Old ETP Aeration Tank (Sugar)**	Sampling Date	:	**03.02.2022**
			Sampling Type	:	**Grab**
			Preservation	:	**Refrigerated**
Sample Given by (Name & Designation)	:	**Party**	Sampling Quantity	:	**1.0 Ltr**
Analysis Completion date:		**07.02.2022 to 14.02.2022**	Parameter Required	:	**As per LSRF**
Analysis Protocol	:	**As Per IS:3025 and CPCB Guideline**	LSRF/Sample ID	:	**CEFT|ENV|2202070082**

TEST RESULT

S. No.	Parameter	Result	Unit	Test- Method
1.	MLSS	2451.0	mg/L	As per CPCB Guidelines
2.	MLVSS	1864.0	mg/L	As per CPCB Guidelines

Centre for Environment and Food Technology Pvt. Ltd.

Authorised Signatory

Note:
1. The test results are related to the sample/tested as identified.
2. The sample will be discarded after retention time of 7 days unless otherwise specified.
3. Any discrepancy found in the test report may be communicated within seven days.
4. This report shall not be reproduced, cannot be used as evidence in the court of law and should not be used in any advertising media without written permission of Directors, CEFT Pvt. Ltd.
5. The Court Jurisdiction will be Delhi.

Centre for Environment And Food Technology Pvt. Ltd.

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An ISO 9001:2015, ISO 14001:2015, OHSAS 18001:2007, NABL Accredited, FSSAI and MoEF Recognised Testing Lab

Regd. Address - 17, 1st Floor, DLF Industrial Area, Moti Nagar, New Delhi -110015 Ph. No. 011-45012722

Test Report

Party Name	:	**M/s The Shahabad Coop Sugar Mills Ltd., Ladwa road, Shahabad, Dist. Shahabad, (Haryana State)**	Report No.	:	**CEFT| ENV|083**
			Format No.	:	**7.8 F-01**
			Party Reference No.	:	**NIL**
			Reporting Date	:	**15.02.2022**
			Receipt Date	:	**07.02.2022**
Sample Description	:	**Old ETP Outlet(Sugar)**	Sampling Date	:	**03.02.2022**
			Sampling Type	:	**Grab**
			Preservation	:	**Refrigerated**
Sample Given by (Name & Designation)	:	**Party**	Sampling Quantity	:	**1.0 Ltr**
Analysis Completion date:		**07.02.2022 to 14.02.2022**	Parameter Required	:	**As per LSRF**
Analysis Protocol	:	**As Per IS:3025 and CPCB Guideline**	LSRF/Sample ID	:	**CEFT|ENV|2202070083**

TEST RESULT

S. No.	Parameter	Result	Unit	Test- Method	Limits as per CPCB/ CREP	
1.	pH (at 25 ^{0}C)	7.45	--	IS 3025 (Part-11)	5.5-8.5	
2.	BOD (at 27°C for 3 days)	42.0	mg/L	IS 3025 (Part-44)	30 (In surface water)	100 (On Land)
3.	COD	244.0	mg/L	IS 3025 (Part-58)	250	
4.	Total Suspended Solids	94.0	mg/L	IS 3025 (Part-17)	30 (In surface water)	100 (On Land)
5.	TDS	796.0	mg/L	IS 3025 (Part-16)	2100	
6.	Oil & Grease	3.2	mg/L	IS 3025 (Part-39)	10	
7.	Sulphate	144.5	mg/L	IS 3025 (Part-24)	Not Specified	
8.	Ammonical Nitrogen	10.4	mg/L	IS 3025 (Part-34)	50	
9.	Nitrate	7.4	mg/L	IS 3025 (Part-34)	10	
10.	Total Nitrogen	20.3	mg/L	IS 3025 (Part-34)	Not Specified	

Centre for Environment and Food Technology Pvt. Ltd. New Delhi

Authorised Signatory

Note:
1. The test results are related to the sample/tested as identified.
2. The sample will be discarded after retention time of 7 days unless otherwise specified.
3. Any discrepancy found in the test report may be communicated within seven days.
4. This report shall not be reproduced, cannot be used as evidence in the court of law and should not be used in any advertising media without written permission of Directors, CEFT Pvt. Ltd.

Centre for Environment And Food Technology Pvt. Ltd.

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Regd. Address - 17, 1st Floor, DLF Industrial Area, Moti Nagar, New Delhi -110015 Ph. No. 011-45012722

Test Report

Party Name	:	**M/s The Shahabad Coop Sugar Mills Ltd., Ladwa road, Shahabad, Dist. Shahabad, (Haryana State)**	Report No.	:	**CEFT| ENV|084**
			Format No.	:	**7.8 F-01**
			Party Reference No.	:	**NIL**
			Reporting Date	:	**15.02.2022**
			Receipt Date	:	**07.02.2022**
Sample Description	:	**New ETP Inlet (Sugar)**	Sampling Date	:	**03.02.2022**
			Sampling Type	:	**Grab**
			Preservation	:	**Refrigerated**
Sample Given by (Name & Designation)	:	**Party**	Sampling Quantity	:	**1.0 Ltr**
Analysis Completion date:		**07.02.2022 to 14.02.2022**	Parameter Required	:	**As per LSRF**
Analysis Protocol	:	**As Per IS:3025 and CPCB Guideline**	LSRF/Sample ID	:	**CEFT|ENV|2202070084**

TEST RESULT

S. No.	Parameter	Result	Unit	Test- Method
1.	pH (at 25 ^{0}C)	6.94	--	IS 3025 (Part-11)
2.	BOD (at 27°C for 3 days)	968.0	mg/L	IS 3025 (Part-44)
3.	COD	3850.0	mg/L	IS 3025 (Part-58)
4.	Total Suspended Solids	349.0	mg/L	IS 3025 (Part-17)
5.	TDS	1009.0	mg/L	IS 3025 (Part-16)
6.	Oil & Grease	23.4	mg/L	IS 3025 (Part-39)
7.	Sulphate	314.8	mg/L	IS 3025 (Part-24)
8.	Ammonical Nitrogen	44.9	mg/L	IS 3025 (Part-34)
9.	Nitrate	43.5	mg/L	IS 3025 (Part-34)
10.	Total Nitrogen	98.8	mg/L	IS 3025 (Part-34)

Centre for Environment and Food Technology Pvt. Ltd. ★ New Delhi

Authorised Signatory

Note:
1. The test results are related to the sample/tested as identified.
2. The sample will be discarded after retention time of 7 days unless otherwise specified.
3. Any discrepancy found in the test report may be communicated within seven days.
4. This report shall not be reproduced, cannot be used as evidence in the court of law and should not be used in any advertising media without written permission of Directors, CEFT Pvt. Ltd.

Centre for Environment And Food Technology Pvt. Ltd.

A Complete Testing Lab

An ISO 9001:2015, ISO 14001:2015, OHSAS 18001:2007, NABL Accredited, FSSAI and MoEF Recognised Testing Lab

Regd. Address - 17, 1st Floor, DLF Industrial Area, Moti Nagar, New Delhi -110015 Ph. No. 011-45012722

Test Report

Party Name	:	**M/s The Shahabad Coop Sugar Mills Ltd., Ladwa road, Shahabad, Dist. Shahabad, (Haryana State)**	Report No.	:	**CEFT| ENV|085**
			Format No.	:	**7.8 F-01**
			Party Reference No.	:	**NIL**
			Reporting Date	:	**15.02.2022**
			Receipt Date	:	**07.02.2022**
Sample Description	:	**New ETP Aeration Tank (Sugar)**	Sampling Date	:	**03.02.2022**
			Sampling Type	:	**Grab**
			Preservation	:	**Refrigerated**
			Sampling Quantity	:	**1.0 Ltr**
Sample Given by (Name & Designation)	:	**Party**	Parameter Required	:	**As per LSRF**
Analysis Completion date:		**07.02.2022 to 14.02.2022**	LSRF/Sample ID	:	**CEFT|ENV|2202070085**
Analysis Protocol	:	**As Per IS:3025 and CPCB Guideline**			

TEST RESULT

S. No.	Parameter	Result	Unit	Test- Method
1.	MLSS	3897.0	mg/L	As per CPCB Guildelines
2.	MLVSS	2914.0	mg/L	As per CPCB Guildelines

For Centre for Environment and Food Technology Pvt. Ltd. New Delhi

Authorised Signatory

Note:
1. The test results are related to the sample/tested as identified.
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3. Any discrepancy found in the test report may be communicated within seven days.
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Regd. Address - 17, 1st Floor, DLF Industrial Area, Moti Nagar, New Delhi -110015 Ph. No. 011-45012722

Test Report

Party Name	:	**M/s The Shahabad Coop Sugar Mills Ltd., Ladwa road, Shahabad, Dist. Shahabad, (Haryana State)**	Report No.	:	**CEFT| ENV|086**
			Format No.	:	**7.8 F-01**
			Party Reference No.	:	**NIL**
			Reporting Date	:	**15.02.2022**
			Receipt Date	:	**07.02.2022**
Sample Description	:	**New ETP Outlet(Sugar)**	Sampling Date	:	**03.02.2022**
			Sampling Type	:	**Grab**
			Preservation	:	**Refrigerated**
			Sampling Quantity	:	**1.0 Ltr**
Sample Given by (Name & Designation)	:	**Party**			
Analysis Completion date:		**07.02.2022 to 14.02.2022**	Parameter Required	:	**As per LSRF**
Analysis Protocol	:	**As Per IS:3025 and CPCB Guideline**	LSRF/Sample ID	:	**CEFT|ENV|2202070086**

TEST RESULT

S. No.	Parameter	Result	Unit	Test- Method	Limits as per CPCB/ CREP	
1.	pH (at 25 °C)	7.42	--	IS 3025 (Part-11)	5.5-8.5	
2.	BOD (at 27°C for 3 days)	26.0	mg/L	IS 3025 (Part-44)	30 (In surface water)	100 (On Land)
3.	COD	204.0	mg/L	IS 3025 (Part-58)	250	
4.	Total Suspended Solids	88.0	mg/L	IS 3025 (Part-17)	30 (In surface water)	100 (On Land)
5.	TDS	803.0	mg/L	IS 3025 (Part-16)	2100	
6.	Oil & Grease	2.0	mg/L	IS 3025 (Part-39)	10	
7.	Sulphate	145.2	mg/L	IS 3025 (Part-24)	Not Specified	
8.	Ammonical Nitrogen	11.3	mg/L	IS 3025 (Part-34)	50	
9.	Nitrate	6.8	mg/L	IS 3025 (Part-34)	10	
10.	Total Nitrogen	22.5	mg/L	IS 3025 (Part-34)	Not Specified	

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Test Report

Party Name	:	**M/s The Shahabad Coop Sugar Mills Ltd., Ladwa road, Shahabad, Dist. Shahabad, (Haryana State)**	Report No.	:	**CEFT| ENV|087**
			Format No.	:	**7.8 F-01**
			Party Reference No.	:	**NIL**
			Reporting Date	:	**15.02.2022**
			Receipt Date	:	**07.02.2022**
Sample Description	:	**Treated Effluent Lagoon (Sugar)**	Sampling Date	:	**03.02.2022**
			Sampling Type	:	**Grab**
			Preservation	:	**Refrigerated**
Sample Given by (Name & Designation)	:	**Party**	Sampling Quantity	:	**1.0 Ltr**
Analysis Completion date:		**07.02.2022 to 14.02.2022**	Parameter Required	:	**As per LSRF**
Analysis Protocol	:	**As Per IS:3025 and CPCB Guideline**	LSRF/Sample ID	:	**CEFT|ENV|2202070087**

TEST RESULT

S. No.	Parameter	Result	Unit	Test- Method
1.	pH (at 25 ^{0}C)	7.33	--	IS 3025 (Part-11)
2.	BOD (at 27°C for 3 days)	23.0	mg/L	IS 3025 (Part-44)
3.	COD	164.0	mg/L	IS 3025 (Part-58)
4.	Total Suspended Solids	65.0	mg/L	IS 3025 (Part-17)
5.	TDS	719.0	mg/L	IS 3025 (Part-16)
6.	Oil & Grease	1.5	mg/L	IS 3025 (Part-39)
7.	Sulphate	122.2	mg/L	IS 3025 (Part-24)
8.	Ammonical Nitrogen	10.1	mg/L	IS 3025 (Part-34)
9.	Nitrate	6.1	mg/L	IS 3025 (Part-34)

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Test Report

Party Name	:	**M/s The Shahabad Coop Sugar Mills Ltd., Ladwa road, Shahabad, Dist. Shahabad, (Haryana State)**	Report No.	:	**CEFT| ENV|088**
			Format No.	:	**7.8 F-01**
			Party Reference No.	:	**NIL**
			Reporting Date	:	**15.02.2022**
			Receipt Date	:	**07.02.2022**
Sample Description	:	**Borewell No.1 (Sugar)**	Sampling Date	:	**03.02.2022**
			Sampling Type	:	**Grab**
			Preservation	:	**Refrigerated**
Sample Given by (Name & Designation)	:	**Party**	Sampling Quantity	:	**1.0 Ltr**
Analysis Completion date:		**07.02.2022 to 14.02.2022**	Parameter Required	:	**As per LSRF**
Analysis Protocol	:	**As Per IS:3025 and CPCB Guideline**	LSRF/Sample ID	:	**CEFT|ENV|2202070088**

TEST RESULT

S. No.	Parameter	Result	Unit	Limits of IS:10500 -2018		Test-Method
				Requirement (Acceptable Limit)	Permissible limit in the Absence of Alternate Source	
1.	pH (at 25 ^{0}C)	6.79	--	6.5 to 8.5	No Relaxation	IS: 3025 (Part-11)
2.	Colour, (Max.)	BDL	Hazen	5	15	IS: 3025 (Part-4)
3.	Total Dissolved Solids, (Max.)	433.0	mg/l	500	2000	IS: 3025 (Part-16)
4.	Total Hardness as $CaCO_3$, (Max)	112.0	mg/l	200	600	IS: 3025 (Part-21)
5.	Alkalinity as $CaCO_3$, (Max.)	102.0	mg/l	200	600	IS: 3025 (Part-23)
6.	Chloride as Cl, (Max.)	128.9	mg/l	250	1000	IS: 3025 (Part-32)
7.	COD	ND	mg/l	Not Specified		IS: 3025 (Part-58)
8.	Sulphate as SO_4,(Max.)	12.6	mg/l	200	400	IS: 3025 (Part-24)
9.	Nitrate as NO_3, (Max.)	2.4	mg/l	45	No Relaxation	IS 3025 (Part-34)
10.	Fluoride as F, (Max.)	ND	mg/l	1	1.5	IS 3025 (Part-60)
11.	Iron as Fe, (Max.)	0.26	mg/l	0.3	No Relaxation	IS 3025 (Part-53)
12.	Zinc as Zn, (Max.)	ND	mg/l	5	15	IS 3025 (Part-49)
13.	Copper as Cu, (Max.)	ND	mg/l	0.05	1.5	IS 3025 (Part-42)
14.	Chromium as Cr, (Max.)	ND	mg/l	0.05	No Relaxation	IS 3025 (Part-52)
15.	Cadmium as Cd, (Max.)	ND	mg/l	0.003	No Relaxation	IS 3025 (Part-41)

Note : ND= Not Detected
BDL=Below Detection Limit

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6. Customer complaint register is available at the laboratory.

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Test Report

Sample No CEFT|ENV|2202070088					Report No. CEFT|088	
S. No.	Parameter	Result	Unit	Limits of IS:10500 -2018		Test-Method
				Requirement (Acceptable Limit)	Permissible limit in the Absence of Alternate Source	
16.	Manganese as Mn, (Max.)	ND	mg/l	0.1	0.3	IS: 3025 (Part-59)
17.	Lead as Pb, (Max.)	ND	mg/l	0.01	No Relaxation	IS: 3025 (Part-47)
18.	Arsenic as As, (Max.)	ND	mg/l	0.01	No Relaxation	IS: 3025 (Part-2)
19.	Mercury as Hg, (Max.)	ND	mg/l	0.001	No Relaxation	IS: 3025 (Part-48)
20.	Selenium as Se, (Max.)	ND	mg/l	0.01	No Relaxation	APHA 23rd Edition
21.	Antimony as Sb	ND	mg/l	Not Specified		APHA 23rd Edition
22.	Nickel as Ni, (Max.)	ND	mg/l	0.02	No Relaxation	IS: 3025 (Part-54)

Note : ND= Not Detected

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Test Report

Party Name	:	**M/s The Shahabad Coop Sugar Mills Ltd., Ladwa road, Shahabad, Dist. Shahabad, (Haryana State)**	Report No.	:	**CEFT| ENV|074**
			Format No.	:	**7.8 F-01**
			Party Reference No.	:	**NIL**
			Reporting Date	:	**15.02.2022**
			Receipt Date	:	**07.02.2022**
Sample Description	:	**Effluent Storage Lagoon-1 (Sugar)**	Sampling Date	:	**01.02.2022**
			Sampling Type	:	**Grab**
			Preservation	:	**Refrigerated**
Sample Given by (Name & Designation)	:	**Party**	Sampling Quantity	:	**1.0 Ltr**
Analysis Completion date:		**07.02.2022 to 14.02.2022**	Parameter Required	:	**As per LSRF**
Analysis Protocol	:	**As Per IS:3025 and CPCB Guideline**	LSRF/Sample ID	:	**CEFT|ENV|2202070074**

TEST RESULT

S. No.	Parameter	Result	Unit	Test- Method
1.	pH (at 25 °C)	6.78	--	IS 3025 (Part-11)
2.	BOD (at 27°C for 3 days)	1300	mg/L	IS 3025 (Part-44)
3.	COD	5220	mg/L	IS 3025 (Part-58)
4.	Total Suspended Solids	220	mg/L	IS 3025 (Part-17)
5.	TDS	900	mg/L	IS 3025 (Part-16)
6.	Oil & Grease	29.4	mg/L	IS 3025 (Part-39)
7.	Sulphate	523.3	mg/L	IS 3025 (Part-24)
8.	Ammonical Nitrogen	72.1	mg/L	IS 3025 (Part-34)
9.	Nitrate	83.4	mg/L	IS 3025 (Part-34)

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Test Report

Party Name	:	**M/s The Shahabad Coop Sugar Mills Ltd., Ladwa road, Shahabad, Dist. Shahabad, (Haryana State)**	Report No.	:	**CEFT| ENV|075**
			Format No.	:	**7.8 F-01**
			Party Reference No.	:	**NIL**
			Reporting Date	:	**15.02.2022**
			Receipt Date	:	**07.02.2022**
Sample Description	:	**Effluent Storage Lagoon-2 (Sugar)**	Sampling Date	:	**01.02.2022**
			Sampling Type	:	**Grab**
			Preservation	:	**Refrigerated**
			Sampling Quantity	:	**1.0 Ltr**
Sample Given by (Name & Designation)	:	**Party**			
Analysis Completion date:		**07.02.2022 to 14.02.2022**	Parameter Required	:	**As per LSRF**
Analysis Protocol	:	**As Per IS:3025 and CPCB Guideline**	LSRF/Sample ID	:	**CEFT|ENV|2202070075**

TEST RESULT

S. No.	Parameter	Result	Unit	Test- Method
1.	pH (at 25 °C)	7.27	--	IS 3025 (Part-11)
2.	BOD (at 27°C for 3 days)	720	mg/L	IS 3025 (Part-44)
3.	COD	2880	mg/L	IS 3025 (Part-58)
4.	Total Suspended Solids	160	mg/L	IS 3025 (Part-17)
5.	TDS	900	mg/L	IS 3025 (Part-16)
6.	Oil & Grease	22.4	mg/L	IS 3025 (Part-39)
7.	Sulphate	296.5	mg/L	IS 3025 (Part-24)
8.	Ammonical Nitrogen	46.5	mg/L	IS 3025 (Part-34)
9.	Nitrate	63.8	mg/L	IS 3025 (Part-34)

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Test Report

Party Name	:	**M/s The Shahabad Coop Sugar Mills Ltd., Ladwa road, Shahabad, Dist. Shahabad, (Haryana State)**	Report No.	:	**CEFT| ENV|077**
			Format No.	:	**7.8 F-01**
			Party Reference No.	:	**NIL**
			Reporting Date	:	**15.02.2022**
			Receipt Date	:	**07.02.2022**
Sample Description	:	**Effluent Storage Lagoon-3 (Sugar)**	Sampling Date	:	**01.02.2022**
			Sampling Type	:	**Grab**
			Preservation	:	**Refrigerated**
Sample Given by (Name & Designation)	:	**Party**	Sampling Quantity	:	**1.0 Ltr**
Analysis Completion date:		**07.02.2022 to 14.02.2022**	Parameter Required	:	**As per LSRF**
Analysis Protocol	:	**As Per IS:3025 and CPCB Guideline**	LSRF/Sample ID	:	**CEFT|ENV|2202070077**

TEST RESULT

S. No.	Parameter	Result	Unit	Test- Method
1.	pH (at 25 °C)	7.15	--	IS 3025 (Part-11)
2.	BOD (at 27°C for 3 days)	715	mg/L	IS 3025 (Part-44)
3.	COD	2840	mg/L	IS 3025 (Part-58)
4.	Total Suspended Solids	164	mg/L	IS 3025 (Part-17)
5.	TDS	907	mg/L	IS 3025 (Part-16)
6.	Oil & Grease	21.6	mg/L	IS 3025 (Part-39)
7.	Sulphate	298.1	mg/L	IS 3025 (Part-24)
8.	Ammonical Nitrogen	46.2	mg/L	IS 3025 (Part-34)
9.	Nitrate	62.9	mg/L	IS 3025 (Part-34)

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Test Report

Party Name	:	**M/s The Shahabad Coop Sugar Mills Ltd., Ladwa road, Shahabad, Dist. Shahabad, (Haryana State)**	Report No.	:	**CEFT| ENV|078**
			Format No.	:	**7.8 F-01**
			Party Reference No.	:	**NIL**
			Reporting Date	:	**15.02.2022**
			Receipt Date	:	**07.02.2022**
Sample Description	:	**Effluent Storage Tank-4 (Sugar)**	Sampling Date	:	**01.02.2022**
			Sampling Type	:	**Grab**
			Preservation	:	**Refrigerated**
Sample Given by (Name & Designation)	:	**Party**	Sampling Quantity	:	**1.0 Ltr**
Analysis Completion date:		**07.02.2022 to 14.02.2022**	Parameter Required	:	**As per LSRF**
Analysis Protocol	:	**As Per IS:3025 and CPCB Guideline**	LSRF/Sample ID	:	**CEFT|ENV|2202070078**

TEST RESULT

S. No.	Parameter	Result	Unit	Test- Method
1.	pH (at 25 °C)	7.31	--	IS 3025 (Part-11)
2.	BOD (at 27°C for 3 days)	540	mg/L	IS 3025 (Part-44)
3.	COD	2140	mg/L	IS 3025 (Part-58)
4.	Total Suspended Solids	150	mg/L	IS 3025 (Part-17)
5.	TDS	897	mg/L	IS 3025 (Part-16)
6.	Oil & Grease	20.8	mg/L	IS 3025 (Part-39)
7.	Sulphate	300.5	mg/L	IS 3025 (Part-24)
8.	Ammonical Nitrogen	43.1	mg/L	IS 3025 (Part-34)
9.	Nitrate	58.7	mg/L	IS 3025 (Part-34)

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Test Report

Party Name	:	**M/s The Shahabad Coop Sugar Mills Ltd., Ladwa road, Shahabad, Dist. Shahabad, (Haryana State)**	Report No.	:	**CEFT| ENV|079**
			Format No.	:	**7.8 F-01**
			Party Reference No.	:	**NIL**
			Reporting Date	:	**15.02.2022**
			Receipt Date	:	**07.02.2022**
Sample Description	:	**Stagnant Effluent from ETP Premises (Sugar)**	Sampling Date	:	**01.02.2022**
			Sampling Type	:	**Grab**
			Preservation	:	**Refrigerated**
Sample Given by (Name & Designation)	:	**Party**	Sampling Quantity	:	**1.0 Ltr**
Analysis Completion date:		**07.02.2022 to 14.02.2022**	Parameter Required	:	**As per LSRF**
Analysis Protocol	:	**As Per IS:3025 and CPCB Guideline**	LSRF/Sample ID	:	**CEFT|ENV|2202070079**

TEST RESULT

S. No.	Parameter	Result	Unit	Test- Method
1.	pH (at 25 ^{0}C)	7.37	--	IS 3025 (Part-11)
2.	BOD (at 27°C for 3 days)	1250	mg/L	IS 3025 (Part-44)
3.	COD	4940	mg/L	IS 3025 (Part-58)
4.	Total Suspended Solids	280	mg/L	IS 3025 (Part-17)
5.	TDS	955	mg/L	IS 3025 (Part-16)
6.	Oil & Grease	29.6	mg/L	IS 3025 (Part-39)
7.	Sulphate	433.2	mg/L	IS 3025 (Part-24)
8.	Ammonical Nitrogen	39.6	mg/L	IS 3025 (Part-34)
9.	Nitrate	52.3	mg/L	IS 3025 (Part-34)

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Test Report

Party Name	:	**M/s The Shahabad Coop Sugar Mills Ltd., Ladwa road, Shahabad, Dist. Shahabad, (Haryana State)**	Report No.	:	**CEFT| ENV|080**
			Format No.	:	**7.8 F-01**
			Party Reference No.	:	**NIL**
			Reporting Date	:	**15.02.2022**
			Receipt Date	:	**07.02.2022**
Sample Description	:	**Stagnant Effluent Near Treated Lagoon (Sugar)**	Sampling Date	:	**01.02.2022**
			Sampling Type	:	**Grab**
			Preservation	:	**Refrigerated**
Sample Given by (Name & Designation)	:	**Party**	Sampling Quantity	:	**1.0 Ltr**
Analysis Completion date:		**07.02.2022 to 14.02.2022**	Parameter Required	:	**As per LSRF**
Analysis Protocol	:	**As Per IS:3025 and CPCB Guideline**	LSRF/Sample ID	:	**CEFT|ENV|2202070080**

TEST RESULT

S. No.	Parameter	Result	Unit	Test- Method
1.	pH (at 25 °C)	7.3	--	IS 3025 (Part-11)
2.	BOD (at 27°C for 3 days)	1600	mg/L	IS 3025 (Part-44)
3.	COD	6360	mg/L	IS 3025 (Part-58)
4.	Total Suspended Solids	390	mg/L	IS 3025 (Part-17)
5.	TDS	2151	mg/L	IS 3025 (Part-16)
6.	Oil & Grease	40.8	mg/L	IS 3025 (Part-39)
7.	Sulphate	456.9	mg/L	IS 3025 (Part-24)
8.	Ammonical Nitrogen	63.4	mg/L	IS 3025 (Part-34)
9.	Nitrate	86.5	mg/L	IS 3025 (Part-34)

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2. The sample will be discarded after retention time of 7 days unless otherwise specified.
3. Any discrepancy found in the test report may be communicated within seven days.
4. This report shall not be reproduced, cannot be used as evidence in the court of law and should not be used in any advertising media without written permission of Directors, CEFT Pvt. Ltd.
5. The Court Jurisdiction will be Delhi.

ANNEXURE: XVII

Dry Report on Joint inspection of HSPCB- Ambala region and TPA-VSI, Pune under GPI-2021

For

M/s. The Shahabad Coop Sugar Mills Ltd., Ladwa road, Shababad (M) (Y-1665)

Date of Inspection: 2. Feb. 2022

The visit observations are as follows:

1. The consented and installed crushing capacity of the sugar mill is 5000 TCD. During the inspection the unit cane crushing rate was 5600 TCD and effluent discharge is 604. 80 KLD.
2. Unit has prepared an ETP adequacy report. However, recommendations of the adequacy report are not implemented. Unit is utilizing 112% of installed crushing and generating excess effluent. It is also observed that installed ETP is inadequate for treatment of effluent generated at 5600 TCD crushing rate.
3. Unit has not installed CPU for treatment of excess condensate. However, a unit has installed a spray pond. The spray pond excess water is laying on the open ground in the factory premise.
4. Unit has constructed sludge drying beds in RCC. it was observed that the bottom of this sludge drying bed is not in RCC which is resulting in effluent percolation and leading to ground water contaminations.
5. There are multiple pipeline interconnections along with a pumping system. However, no current flow is observed during the inspection.
6. Unit has made provision to pass/or recharge effluent into ground through sludge drying bed near sugar processing unit as well as effluent is being charged into ground through rain water harvesting pits.
7. Unit has stored untreated effluent in kaccha pits (total 4 no of kaccha pits were found having storage capacity of about 5,50,000 Lit. each) the effluent volume stored in these lagoons is about 75%, 34% 20% and 85% respectively (% volume).
8. Ample amount of Scrape, plastic material, empty plastic drums etc. is laying in the entire factory premises.
9. Main Effluent carrying channel is damaged at multiple points and effluent is overflowing on the ground in the factory premises before coming to ETP.
10. Unit has not installed any treatment system for treatment of excess spray pond overflow; it is being treated through ETP only.
11. Rain water harvesting and groundwater recharge ponds/pits are implemented in the factory premise. However, it was observed that the unit is using recharging ground with effluents through these pits.

2/02/2022 02/02/2022 02/02/2022

12. Compliance status w. r. t. discharge norms: Non-compliance.
13. Any by-pass observed during visit: The bypass arrangement is observed in multiple locations within the factory premise. No live flow was observed during the visit. However, effluent is stored in the factory premises, this bypass arrangement is suspected to be used to discharge the process effluents into the storage lagoons.
14. Unit has installed a 24 MW co-gen power plant which is attached with a sugar mill. Unit has not installed any treatment system for cooling tower overflow/ CT blowdown at the Co-gene power plant.
15. Unit is withdrawing excess ground water from the borewells no R-3 principle is implemented which may reduce ground water extraction.
16. It is also observed that process effluent is laying onto the open ground in the entire factory premise which may result in mixing of these effluents in the rain water and mixed effluents is contaminating groundwater and may lead to poor quality of ground water. Samples for three different locations are collected during the visit.
17. Unit has installed two no of ETP having capacity of 1250 m3/day each and both were operational, but it is seeming too inadequate for 5500 TCD plant.
18. Unit has installed two ETP plants having capacity 1250 m3/day each. Unit has installed a magnetic type flow meter with a totalizer at ETP inlet and ETP outlet. Unit has also installed separate OCMS at ETP each outlet. Also, the unit has installed an OCEMS stack emissions monitoring device & connected to SPCB/CPCB server.
19. Unit has not installed flow meters at respective places in the sugar processing unit to measure the quantity of effluent generated at point source.
20. The treated water is stored in the lagoon which was constructed at the old ETP plant. Treated water is used for irrigation purposes having a total 26 acre.
21. It is observed that the unit is discharging effluent without any treatment within factory premises.
22. The housekeeping in the overall factory premises including the Boiler, ETP area is very poor, process effluent, sludge, molasses, lime and other process chemicals are laying in the open space on the ground.
23. The stagnant water was observed at both ETP, process plants which also include process effluent which is resulting in groundwater contamination. The samples were collected from this area for further analysis.
24. Unit is constructed with only one RCC lagoon having capacity 4600 m^3 in the factory premises for storage of treated effluent.

2/02/2022 02/02/2022 02/02/2022

25. Unit has a boiler having capacity of 125 TPH. Housekeeping is very poor in this area.

26. Unit has not installed piezometric wells in the factory premises.

27. Unit has not installed STP.

28. Unit has not constructed leachate/or effluent collection system on floor in the sugar processing area.

29. No adequate manpower is employed for the ETP operation.

Inspection Team members					
Sr. No.	**Name of inspecting officer**	**Designation**	**Organization**	**Signature with Date**	**Remark, If any**
1	Mr. Avinash Deshmukh	Scientist, Nodal officer, (Sugar & Distillery Sector)	VSI, Pune	02/02/22	
2	Mr. Shivaraj Patil	Technical Officer	VSI, Pune	02/02/2022	
3	Mr. Naresh Kumar	AEE- Kurukshetra, Haryana State	HSPCB, Kurukshetra Region	02/02/22	

INSPECTION REPORT OF SUGAR MILLS DURING CRUSHING SEASON (2022-2023) TO VERIFY THE STATUS OF IMPLEMENTATION OF CHARTER FOR WATER CONSERVATION AND COMPLIANCE VERIFICATION OF DISCHARGE STANDARDS

1. GENERAL INFORMATION **Date of Inspection: 16-Feb.-2023**

1	**Unit code**	Y-1665	
2	**Name of the unit with complete postal address**	The Shahabad Co-operative Sugar Mills Ltd, Ladwa Road Shahabad (M) Kurukshetra.	
3	**Name of Contact person**	**Designation**	**Contact No & E- mail**
	Mr. Manish Agrawal	Chief chemist	**Contact No:** 9466114101 **E- mail:** scsmsbd@gmail.com, scsmsbd1@gmail.com
	Mr. Sachin Rana	ETP in charge	**Contact No:** 7620884479 **E- mail:** scsmsbd@gmail.com, scsmsbd1@gmail.com
4	**Spatial Co-ordinates Latitude and longitude (in Decimal format only)**	**Latitude:** 30.15364900 Longitude: 76.89242830	
5	**Year of commissioning**	**1984**	
6	**Standalone/ integrated (With co-generation) Sugar/ sugar refinery**	5000 TCD Sugar Mills with 24 MW Co-gen Plant	
7	**Co-generation capacity, MW**	24 MW	
8	**License capacity of sugar Mill (TCD)**	5000 TCD	
9	**Average actual crush rate (TCD)**	4128 TCD- (including stoppages) 4696 TCD- (Previous day) ***Refer Annexure-VII***	
10	**Attached Distillery capacity, KLPD**	60 KLPD (Under Commissioning)	
11	**Quantity of Juice/Syrup/BH diversion to distillery, MT/day**	Distillery is in commissioning stage	
12	**Consent status & its Validity with date** (Expired/Applied for renewal/First time applied/Never applied) a. Air Consent	As per reference no. HSPCB/consent/:313093921 KUR CTO 16558978 dated 09.11.2021 valid up to 30.09.2024 ***Refer Annexure-II***	

	b. Water consent	As per reference no. HSPCB/consent/:313093921 KUR CTO 16558978 dated 09.11.2021 valid up to 30.09.2024 ***Refer Annexure-II***
	c. Hazardous Waste Authorization	As per reference no: SMS-2021/Sales/20234 ***Refer Annexure-II-A***
13	**NOC from CGWA & its Validity with date** (Expired/Applied for renewal/First time applied/Never applied)	NOC no; HWRA/NOC/ IND/N/2021/143 dated 09.11.2021 valid up to 09.11.2022 ***Refer Annexure-II***

2. OPERATIONAL STATUS

S. No.	**Particulars**	
1	**Start period of crushing season**	**18.11.2021**
2	**No. of operational days at the time of inspection**	**91 days**
3	**Operational status during visit (operational/ closed/ temporary closed/ permanent closed)** If non-operational: **a.** Self-closed then collect copy of unit shut down letter duly certified by regional officer of concerned SPCB. **b.** Closure notice by CPCB or SPCB then collect copy of notice and copy of unit shut down letter duly certified by regional officer of concerned SPCB. **c.** Any other reason, then specify and attach supporting documents	**Operational**
4	**Sources of fresh water**	
	a. Bore well/Tube well/ Any other & its No's	Tube well Total 2 Nos
	b. Flow meter Installation at wells (Yes/No)-Yes	Digital type flow meters with totalizer are installed on both tube wells
	c. Reading of Flow Meter during visit	90. 90 m^3/h 778957.99 m^3
	d. Any Logbook maintained (Yes/No), if yes, attach.	Yes ***Refer Annexure-IV***
	e. Quantity of water withdrawal (KLD)	750 KLD- Average 996 KLD- (Previous day)
5	**Fresh water consumption (KLD)- Average**	
	a. Sugar plant: (Process plant)	114 M^3

	i. Cleaning washing and machinery cooling make-up ii. Spray pond/PCT make-up iii. Any other, such as Cleaning and human requirements including lab requirements	Used cold UGR water and hot water used after cooling treatment in makeup water of Cold UGR Used cold UGR water	
	Total Sugar unit (Utility Section)	360	
	b. Co-generation/Boiler section: i. WTP –boiler make-up, regeneration, backwash, reject etc. ii. Cooling tower make-up iii. Wet Scrubber make-up iii. Any other, such as ash quenching	310 M^3/day 280 M^3/day N.A N.A (used cold UGR water)	
	Total co-generation unit	590 m^3/day	
	Total Industrial	950 m^3/day	
	c. Residential, etc.	Logbook not maintained	
	d. Total fresh water Consumption (KLD)	950	
	e. Log book maintained (Yes/ No) If any, details to be collected	Yes ***Refer Annexure-IV***	
6	**Specific water consumption, L/t of cane**	202.30	
7	**Details of Hot & Cold-water recycling system (Yes/No.)**	**Number**	**Capacity**
	a. Details of Hot water UGR.	01	N. A
	b. Cold water UGR and cooling towers	01	2400 m^3
	c. **Hot water**- Location of flow meter & its Installation **(Yes/No)-**	**Flow meter reading**	**Quantity of water (KLD)**
	1. Imbibition water at mills **(Yes/No)-Yes**	9346 m^3	43
	2. Filter cake wash water at rotary vacuum filter **(Yes/No)-Yes**	NA	180 m
	3. Sugar melting, pan boiling, molasses conditioning **(Yes/No)-Yes**	NA	NA
	4. Wash water at Centrifugal **(Yes/No)-Yes**	NA	NA
	5. Wet Scrubber make-up **(Yes/No)**	N. A	N. A
	6. Boiler make-up in case of low-pressure boiler (Yes/No)	N. A	N. A
	d. **Cold water** -Location of flow meter & its Installation.	N. A	N. A
	1. Power turbine cooling **(Yes/No)-No**	Recycle	N. A
	2. Mills, fibrizer bearing, pumps cooling **(Yes/No)-No**	Recycle	N. A
	3. Wet scrubber make-up **(Yes/No)**	N. A	N. A
	4. Cooling tower of co-generation make-up **(Yes/No)-Yes**	260 m^3/day	NA
	5. SO_2 gas cooling **(Yes/No)-No**	Recycle	NA

	6. B and C massecuite cooling **(Yes/No)-No**	Recycle	NA
	7. Final molasses cooling **(Yes/No)**	N. A.	NA
	8. Others **(Yes/No)**	No	NA
8	**Waste water (Influent) generation (KLD)**		
	a. Process cooling tower /spray pond over flow (for double sulphitation) (SRS Outlet)	Flow meter is installed 240 m^3/day	
	b. Mills, boiling house, D.M./ R.O. Plant boilers etc.	Data is not maintained	
	c. Soda/Acid boiling water (Hazardous)	170 m^3/day	
	d. Co-generation	00	
	e. Brine solution reject after regeneration. (For refine sugar)	N. A	
	f. IER wash water generation.	N. A	
	g. Brine reject from brine recovery system	N. A	
	h. Reject acid after regeneration of IER column.	N. A	
	h. Common / total influent generation.	**780** M^3 per day	
9	**Waste water (Effluent) discharge, KLD**	0 (treated water use in irrigation purpose & spray pond make up water)	
10	**Specific effluent discharge, L/t of cane**	166.00	
11	**Treated effluent used from lagoon for irrigation, KLD**	630 m^3/day	
12	**Spray pond /PCT overflow**	**Flow meter reading**	**Quantity of water (KLD)**
	a. Flow meter Installation **(Yes/No)**	Yes	300
	b. Provision of separate spray pond overflow treatment (**Yes/No)-No**	No (Treated in ETP)	
	c. Brief description of spray pond over flow treatment process (mention technology as per charter) 1. Separate treatment of spray pond overflow through micro settlers followed by secondary aerobic treatment. 2. Combined treatment of entire effluent through micro settlers after removal of Oil & grease followed by secondary aerobic treatment. 3. Spray pond overflow treatment using anaerobic filters followed by secondary aerobic treatment. 4. Combined treatment of entire effluent using anaerobic filters followed by secondary aerobic treatment.	Spray pond water treated through ETP. Yes No No	
13	**Details of tube cleaning method adopted (chemical/ hydro jet/ any other appropriate method if any), provide details**	Chemical, mechanical	

14	**Availability of Hazardous tank to collect wash water generated during chemical/Mechanical cleaning of evaporator tubes. (Yes/No), if Yes give Details.**	Yes	
15	Condensate polishing system adopted by the factory (for boilers >45 kg/cm^2 steam pressure) (Yes/No)-No	No	
	If yes, then provide the details of condensate polishing system	**No**	
	Quantity of excess condensate used as fresh water, KLD	N.A Hot water used after cooling in Cold water UGR as makeup water	
16	**Construction of small pits with smooth inner surface with ceramic tiles in the centrifugal section. (Yes/No), give details**	Yes	
17	**Mixing arrangement in equalization tank (Yes/No)**	Yes	
18	**Type of aeration in aeration tank Diffused/ surface/ any other**	ETP – I diffused and surface aeration, ETP – II diffused and surface aeration	
19	**Tertiary treatment (Yes/No), give Details**	Yes MGF & ACF installed & found working on both ETP	
20	**Schematic diagram of ETP (flow chart to be collected)**	**Yes** ***Refer Annexure-VII***	
21	**Rain water harvesting system adopted (Yes/No)**	Yes	
22	**Treatment capacity of ETP (KLD)**	1. ETP Plant-I: 1250 M³/ day 2. ETP Plant-II: 1250 M³/ day	
	Unit with sizes/capacity	**Retention Time/Contact Time (Mentioned in CPCB charter)**	**As per Industry (For each indusial ETP)**
	1. Bar screen Chamber, L x W x H = ------m^3	30 minutes	NA
	2. Oil & grease tank, L x W x H = 3.5 m^3 0.5-meter x 3.50 m x 2 meter	45 minutes	13 min
	3. Equalization tank with aeration, L x W x H 7 x 7 x 3.50 m = 170 m^3	6 hrs	10 hr
	4. Primary Clarifier, 10 m dia. X 4.50 m= 353 m^3	5-6 hrs	22 hr

	5. Aeration tank- L x W x H = 23 m x 23 m x 3.82 m = 2196	24-28 hrs	17.5
	6. Secondary Clarifier-10.19 m dia. x 4.77 m ht.= 390 m^3	7-8 hrs	24 hr
	7. Sand/multi grade filter, 2 m dia. x 2 m ht. Design basis: Surface loading rate- 12 m^3/m^2/Hr.	-	-
	8. Activated carbon filter, 2 m dia. x 2 m ht. Design basis: Surface loading rate- 12 m^3/m^2/Hr.	-	-
	9. Sludge drying bed,20 m x 20 m x 1.5 m = 600 m^3	-	-
	10. Centrifuge	No	
23	**Any further treatment after ETP (Yes/No)**	No	
24	**Brief processing details (flow chart)**	***Refer Annexure-VII***	
25	**ETP Analysis (Performance Parameters)**		
26	**As per Record-Logbook -*Refer Annexure-VII***		

27

Sample Analysis	**Effluent flow rate (m^3/hr.)**	**Sulphur/ Sulphate (mg/L)**	**pH**	**COD (mg/L)**	**BOD (mg/L)**	**TSS (mg/L)**	**TDS (mg/L)**	**O & G**	**MLSS (mg/L)**
Old ETP Inlet	5.72	-	8.4	---	-	-	-	-	-
Old ETP-Outlet	17	-	7.4	81.2	12.8	20.1	-	----	-----
New ETP Inlet	16.36	NA	6.0	NA	NA	NA	NA	NA	NA
New ETP Outlet	26.00		7.4	81.2	12.8	20.1	-	-	-
New ETP Aeration tank	NA	NA	7.6	2160	NA	NA	NA	NA	NA
Old ETP Aeration tank	NA	NA	NA	NA	NA	NA	NA	NA	NA
SRS Inlet	NA	NA	NA	NA	NA	NA	NA	NA	NA
SRS outlet	NA	NA	NA	NA	NA	NA	NA	NA	NA
Lagoon	16.3	---	7.1	80.3	9.2	20.1	---	---	----

28	**As per sample taken during the visit**

29

Sample Analysis	**Effluent flow rate (m^3/hr.)**	**Sulphur / Sulphate (mg/L)**	**pH**	**COD (mg/L)**	**BOD (mg/L)**	**TSS (mg/L)**	**TDS (mg/L)**	**O & G**	**MLSS/MLVSS (mg/L)**
Old ETP Inlet	19.8	360	4.67	1450	460	280	1065	24.6	------
New ETP Inlet	18.36	360	4.67	1450	460	280	1065	24.6	------
Old ETP Outlet	16.40	38.6	7.10	248	26	38	775	2.4	---------

New ETP Outlet	26.00	31.6	7.06	180	28	40	652	2.1	
Old ETP Aeration tank	NA	NA	7.20	NA	NA	NA	NA	NA	3812/1740
New ETP Aeration tank	NA	NA	7.32	NA	NA	NA	NA	NA	3400/1652
SRS Inlet	NA	NA	NA	NA	NA	NA	NA	NA	NA
SRS Outlet	NA	NA	NA	NA	NA	NA	NA	NA	NA
Lagoon	NA	41.8	7.05	245	29	52	781	4.3	NA
New ETP OCEMS	29.44	----	7.71	69.51	8.91	33.95	----	---	-----
Old ETP OCEMS	20.61	----	8.02	73.87	15.31	28.83	-----	----	-----

Additional parameters for GPIs located in Yamuna main stem states;

Sr. No.	Parameters	ETP Inlet (mg/L) Old ETP/New ETP	ETP Outlet (mg/L) Old ETP/New ETP
1	Ammonium Nitrate	23.4	18.1/14.5
2	Nitrate	----	-----
3	Phosphate	12.6	6.2/4.9
4	Surfactant (MBAS assay)	6.8	1.8/2.9

Refer Annexure-XII for analysis report along with Form-1

30 **Number of Piezometric wells available in the unit premises: 1 no. Refer Annexure-X**

31 **Groundwater Analysis Report-** Quality of Groundwater is compared with Bureau of Indian Standard (BIS) DRINKING WATER — SPECIFICATION (Second Revision) IS 10500: 2012.

Year of Dug	Depth (meter)	Colour	pH	Total Alkalinity	Total Hardness	COD	TDS	Cl^-	F^-	NO_3	SO_4
Permissible Limit		15	6.5-8.5	600	600	-	2000	1000	1.5	45	400
Tested results Borewell-1		BDL	7.86	435	315	BDL	442	44.98	ND	31.4	62.8

Groundwater Analysis Report- Quality of Groundwater is compared with Bureau of Indian Standard (BIS) DRINKING WATER — SPECIFICATION (Second Revision) IS 10500: 2012.

Sample	Parameters (all values are in mg/l)												
	As	Cd	Cr	Cu	Fe	Pb	Mn	Hg	Ni	Zn	Sb	Co	Se	V

Permissible Limit	0.05	0.003	0.05	1.5	0.3	0.01	0.3	0.001	0.02	15	-	-	0.01	
BW-1	ND	ND	ND	0.3	ND	ND	ND	ND	ND	ND	ND	ND	ND	ND

Refer Annexure-XVI for analysis report along with Form-1

Recipient Drain's Analysis Report- Quality of discharged effluent (for all parameters as notified under Environment (Protection) Rules, 1986.

Sampling location	Parameters (all values are in mg/L except Clour & pH)								
	Colour	**pH**	**BOD**	**COD**	**TSS**	**TDS**	**Cl^-**	**NO_3**	**NH_3-N**
Up Stream	NA								
Down Stream	NA								

32 **Additional parameters for recipient drain in Yamuna main stem states;**

Sr. No.	Parameters	Upstream (mg/L)	Downstream (mg/L)
1	Ammonia	NA	NA
2	Ammonium Nitrate	NA	NA
3	Phosphate	NA	NA
4	Surfactant (MBAS assay)	NA	NA

Status (Comply/Non-comply):

33	**Storage of treated Effluent**	
	a. No. & size of lagoons	4700 m^3 - 01 no
	b. Retention time	10 days
	c. Lagoon type- permeable/impermeable	impermeable lagoon
34	**Sludge Handling Process (Yes/No), gives details.**	
	a. Sludge Digestion Method	NA
	b. Sludge Drying Process	04 Nos of sludge drying Beds constructed having capacity of 237.30 M^3 at each ETP
	c. Final Disposal of Sludge	Use in agriculture as manure
	d. Whether mechanical sludge handling system installed (yes/ No)	No
35	**Any Hazardous Substances (Yes/No), if yes, give details. (Quantity & way of Disposal)**	Yes Sale to authorised vendor approved by HSPCB for recycling.
36	**Manpower employed for ETP operation & maintenance.**	Environment Manager- no Lab Chemist- 01 Operator- 03

		Helper- 02
37	**Details of irrigation system & treated effluent used quantity**	***Refer Annexure-VIII***
	1. Own land area for irrigation (Yes/No),	Yes 28 acres
	2. Farmer land area and their agreement. (Yes/No),	No
	3. Net effluent generation left for Irrigation (KLD)	**No record maintained**
	4. Flow meter to measure amount of water used for irrigation.	No
	5. Distance of land Area from the Unit (Km)	0.5 km
	6. Total Available Area (Hectare)	9.71 Hectare
	7. Soil Texture of land (Sandy, Sandy loam, Loam, Clay loam, Clay)	Sandy loam
	8. Crop area under effluent application	Sugarcane and seasonal crop, Parks,
38	**Cleaning mechanism at Mills and factory floor**	Wet cleaning
39	**Colour coding of pipelines for water distribution network (Yes/No)**	**No**
40	**Mode of disposal (route to reach Ganga)**	Markanda river is passing from the sugar mill about 3 km. No any drain to reach river as total treated effluent is being used for irrigation purpose.

Sewage management section:

41	Quantity of sewage generated (KLD)	No STP is installed by sugar mill
42	STP status	Installed (Yes/No): No Operational (Yes/No): NA
43	Flow meter/ v-notch installed at inlet of STP	Yes/No: No Type: mechanical/digital/electromagnetic etc. Calibration details: Instantaneous Reading:……m^3/hr Totalizer Reading: …….. m^3 Logbook maintained: Yes/No (if yes, last three months logbook data should be collected)
44	Flow meter/ v-notch installed at outlet of STP	Yes/No Type: mechanical/digital/electromagnetic etc. Calibration details: Instantaneous Reading:……m^3/hr Totalizer Reading: …….. m^3 Logbook maintained: Yes/No (if yes, last three months logbook data should be collected)

<table>
<tr><td>45</td><td>Quantity of treated sewage (KLD) (To be calculated from STP inlet logbook)</td><td colspan="2">NA</td></tr>
<tr><td rowspan="2">46</td><td rowspan="2">Quantity of recycled treated sewage (KLD) (Total of last three months)</td><td>In production</td><td>Others</td></tr>
<tr><td>NA</td><td>NA</td></tr>
<tr><td>47</td><td>Quantity of treated sewage discharged (KLD) (To be calculated from ETP outlet logbook)-</td><td colspan="2">NA</td></tr>
<tr><td>48</td><td>Mode of discharge</td><td colspan="2">Open channel/ Underground pipeline/ Surface pipeline</td></tr>
<tr><td>49</td><td>Discharge in</td><td colspan="2">Drain (name)/river (name)/ land</td></tr>
<tr><td>50</td><td colspan="3">Characteristics of Sewage
<table>
<tr><th>Parameter</th><th>STP inlet</th><th>STP outlet</th><th>Discharge Norms (as per consent)</th><th>Compliance Status</th></tr>
<tr><td>pH</td><td>NA</td><td>NA</td><td>NA</td><td>NA</td></tr>
<tr><td>BOD (mg/l)</td><td>NA</td><td>NA</td><td>NA</td><td>NA</td></tr>
<tr><td>COD (mg/l)</td><td>NA</td><td>NA</td><td>NA</td><td>NA</td></tr>
<tr><td>TSS (mg/l)</td><td>NA</td><td>NA</td><td>NA</td><td>NA</td></tr>
<tr><td>TDS (mg/l)</td><td>NA</td><td>NA</td><td>NA</td><td>NA</td></tr>
<tr><td>Colour (PCU)</td><td>NA</td><td>NA</td><td>NA</td><td>NA</td></tr>
</table></td></tr>
<tr><td>51</td><td colspan="2">Overall Compliance Status: Complying/non-complying</td><td>Complying</td></tr>
</table>

3. OBSERVATIONS

1. Inspection was carried out with the representative of HSPCB Kurukhatra region.
2. The consented and installed crushing capacity of the sugar mill is 5000 TCD. During the inspection crushing rate was 4950 TCD and effluent discharge is 700 KLD.
3. The sugar mill is attached with 60 KLPD molasses-based distillery. Installed distillery is not considered in the GPI inspection yet. Team has not visited to the distillery unit.
4. Sugar unit has prepared an ETP adequacy report. However, recommendations of the adequacy report are not implemented. It is also observed that installed ETP is inadequate for treatment of effluent generated at 5000 TCD crushing rate.
5. Unit has not installed CPU for treatment of excess condensate. However, a unit has installed a spray pond. The spray pond excess water is laying on the open ground in the factory premise.
6. Unit has constructed sludge drying beds in RCC, it was observed that the bottom of this sludge drying bed is not in RCC which is resulting in effluent percolation and leading to ground water contaminations.
7. The ETP sludge, sludge from effluent carrying gutters is laying nearby area of the sugar mill.
8. There are multiple pipeline interconnections along with a pumping system at ETP and sugar processing area. However, no current flow is observed.
9. Main Effluent carrying channel is damaged at multiple points and effluent is overflowing on the ground in the factory premises before coming to ETP.
10. Unit has not installed any treatment system for treatment of excess spray pond overflow; it is being treated through ETP only.
11. Compliance status w. r. t. discharge norms: Compliance.
12. Any by-pass observed during visit: The bypass arrangement is observed in multiple locations within the factory premise. No live flow was observed during the visit.
13. Unit has installed a 24 MW co-gen power plant which is attached with a sugar mill. Unit has not installed any treatment system for cooling tower overflow/ CT blowdown at the Co-gene power plant.
14. It is also observed that housekeeping is very poor in the processing area, process effluent is laying onto the open ground in the entire factory premise which may result in mixing of these effluents in the rain water and mixed effluents is contaminating groundwater and may lead to poor quality of ground water.

15. Unit has installed two no of ETP having capacity of 1250 m3/day each and both were operational, but it is seeming too inadequate for 5000 TCD plant. Need to upgrade the installed ETP.
16. Unit has installed a digital type flow meter with a totalizer at ETP inlet and ETP outlet. Unit has also installed separate OCMS at each ETP outlet. Also, the unit has installed an OCEMS stack emissions monitoring device & connected to SPCB/CPCB server.
17. Unit has not installed flow meters at respective places in the sugar processing unit to measure the quantity of effluent generated at point source.
18. The treated water is stored in the lagoon which was constructed at the old ETP plant. Treated water is used for irrigation purposes having a total 28 acre.
19. The housekeeping in the overall factory premises including the Boiler, ETP area is very poor, process effluent, sludge, molasses, lime, and other process chemicals are laying in the open space on the ground.
20. Unit is constructed with only one RCC lagoon having capacity 4600 m3 in the factory premises for storage of treated effluent.
21. Unit has a boiler having capacity of 125 TPH. Housekeeping is very poor in this area.
22. Unit has installed piezometric well in the factory premises.
23. Unit has not installed STP. However, domestic effluent is being treated through STP plant installed by city corporation.
24. Unit has not constructed a leachate/or effluent collection system on the floor in the sugar processing area.
25. The housekeeping is very poor in factory premises, ETP area, molasses storage tank area, spray pond area etc.

4. RECOMMENDATIONS:

(Shall specifically indicate compliance w.r.t. observations made in above sections-3 of observations along with additional recommendations if any)

1. Unit has prepared an ETP adequacy report. However, recommendations of the adequacy report are not implemented. It is recommended that unit should prepared a time bound action plant for implementation of recommendation given into the adequacy report.
2. Unit should install a suitable capacity of CPU for treatment of excess condensate.
3. Unit shall install flow meters at respective places in the sugar processing unit to measure the quantity of fresh water used, quantity of effluent generated at point source in the sugar processing area and keep recording data into the logbooks.

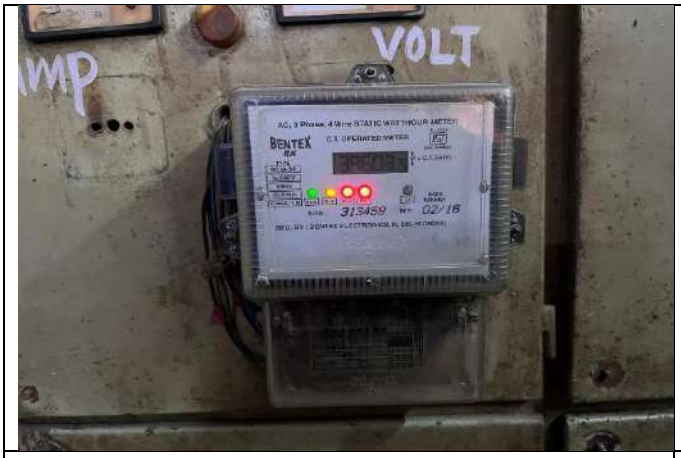
4. Unit should improve housekeeping in the overall factory premises including the Boiler, ETP area.
5. Unit should construct proper leachate/or effluent collection system on floor in the sugar processing area.
6. Unit shall improve the performance of spray pond and corrective actions to from damage area of it and maintain the spray pond in a proper manner to reduce water losses from it.

5. INSPECTION TEAM

Sr. No.	Name of inspecting officer	Designation	Organization	Signature with Date
1	Mr. Avinash Deshmukh	Scientist, Dept. of Alcohol Tech. & Biofuels	VSI, Pune	 **14/04/2023**
2	Mr. Shivaraj Patil	Technical Officer, Dept. of Alcohol Tech. & Biofuels	VSI, Pune	 **14/04/2023**
3	Mr. Amit	AEE- Kurukshetra, Haryana State	HSPCB, Kurukshetra Region	***Refer Annexure-XII***

Photographs of ETP

Flow meter at Old ETP inlet	Old ETP outlet flow meter
	
ACF & MGF at ETP	**Aeration Tank at ETP**
	
Electricity Meter at ETP	**Spray ponds**



Flow meeter at ETP inlet

OCMS at ETP outlet

Effluent Collection Tank

Oil & grease trap

Inspection Team

ANNEXURES:

1	Daily manufacturing report (DMR)-***Refer Annexure-V***
2	Photocopy of data recorded on log books of fresh water abstraction and consumption. - ***Refer Annexure-IV***
3	Recorded laboratory Analysis Report of ETP operational Parameters carried out by the factory- ***Refer Annexure-VII***
4	ETP analysis report carried out as per sample taken during the visit. - ***Refer Annexure-XII***
5	ETP performance report, if analysis is carried out by external laboratory. - ***Refer Annexure-XII***
6	OCEMS recorded data e.g., flow rate, pH, COD, BOD, TSS etc. sent on CPCB server during the visit. - ***Refer Annexure-XII***
7	Spray pond over flow treatment process details- ***No***
8	Process details- material balance and flow diagram- ***Refer Annexure-VI***
9	ETP details with flow diagram. - ***Refer Annexure-VII***
10	Status of consents & authorization from CPCB/ SPCB- ***Refer Annexure-I, II***
11	NOC from CGWA- ***Refer Annexure-II***
12	Calibration Certificate of Flow meters and OCEMS- ***No***
13	Form No. 1- ***Refer Annexure-XII***

Annexure-I

HARYANA STATE POLLUTION CONTROL BOARD

Regional office,Kurukshetra,Near the Orion Banquet, Naraingarh Road,baldev nagar, Ambala.Email:-hspcbrokkr@gmail.com
E-mail: hspcb@hry.nic.in

C.C/CE(3) & 10-11-21 MD

No. HSPCB/Consent/ : 313093921KURCTO16559978 Dated:09/11/2021

To.

M/s :The Shahabad Coop Sugar Mills Ltd
Ladwa Road, Shahabad (M)

6839 10-11-21

Subject: Grant of consent to operate to M/s The Shahabad Coop Sugar Mills Ltd.

Please refer to your application no. 16558978 received on dated 2021-10-01 in regional office Kurukshetra With reference to your above application for consent to operate,M/s The Shahabad Coop Sugar Mills Ltd is here by granted consent as per following specification/Terms and conditions.

Consent Under	BOTH
Period of consent	09/11/2021 - 30/09/2024
Industry Type	Sugar (excluding Khandsari)
Category	RED
Investment(In Lakh)	5680.6401
Total Land Area(Sq. meter)	445154.0
Total Builtup Area(Sq. meter)	242811.0
Quantity of effluent	
1. Trade	295.0 KL/Day
2. Domestic	30.0 KL/Day
Number of outlets	2.0
Mode of discharge	
1. Domestic	PHED sewer leading to 11.5 MLD STP
2. Trade	on land for irrigation
Domestic Effluent Parameters	
1. BOD	30 mg/l
2. COD	250 mg/l
3. TSS	100 mg/l
4. pH min	5.5 mg/l
5. pH max	9.0 mg/l
6. Oil and Grease	10 mg/l
Trade Effluent Parameters	
1. BOD	30 mg/l
2. TSS	100 mg/l
3. pH min	5.5 mg/l

4. pH max	9.0 mg/l
5. Oil and Grease	10 mg/l
Number of stacks	1
Height of stack	
1. Boiler Stack	65 Meter
Emission parameters	
1. SPM	150 mg/m3
Product Details	
1. White Sugar	500 Metric Tonnes/day
Capacity of boiler	
1. Boiler	125 Ton/hr
Type of Furnace	
1. NA	
Type of Fuel	
1. Bagasse	1292
2. Diesel	0.1 KL/day
Raw Material Details	
Sugar Cane	5000 Metric Tonnes/Day

HARYANA STATE

Regional Officer, Kurukshetra
Haryana State Pollution Control Board

Terms and conditions

1. The applicants shall maintain good house keeping both within factory and in the premises. All hose pipelines values, storage tanks etc. shall be leak proof. In plant allowable pollutants levels, if specified by State Board should be met strictly.
2. The applicant/company shall comply with and carry out directive/orders issued by the Board in this consent order at all subsequent times without negligence of his /its part. The applicant/company shall be liable for such legal action against him as per provision of the law/act in case of violation of any order/directives. Issued at any time and or non compliance of the terms and conditions of his consent order.
3. The applicant shall make an application for grant of consent at least 90 days before the date of expiry of this consent.
4. Necessary fee as prescribed for obtaining renewal consent shall be paid by the applicant alongwith the consent application.
5. If due to any technological improvement or otherwise this Board is of opinion that all or any of the conditions referred to above required variation (including the change of any control equipment either in whole or in part) this Board shall after giving the applicant an opportunity of being heard vary all or such condition and there upon the applicant shall be bound to comply with the conditions so varied.
6. The industry shall provide adequate arrangement for fighting the accidental leakages, discharge of any pollutants gas/liquids from the vessels, mechanical equipment etc. which are likely to cause environment pollution.

7. The industry shall comply noise pollution (Regulation and control) Rules, 2000.
8. The industry shall comply all the direction/Rules/Instructions as may be issued by the MOEF/CPCB/HSPCB from time to time.
9. The industry shall ensure that various characteristics of the effluents remain within the tolerance limits as specified in EPA Standard and as amended from time to time and at no time the concentration of any characteristics should exceed these limits for discharge.
10. The industry would immediately submit the revised application to the Board in the event of any change in the raw material in process, mode of treatment/discharge of effluent. In case of change of process at any stage during the consent period, the industry shall submit fresh consent application alongwith the consent to operate fee, if found due, which may be on any account and that shall be paid by the industry and the industry would immediately submit the consent application to the Board in the event of any change during the year in the raw material, quantity, quality of the effluent, mode of discharge, treatment facilities etc.
11. The officer/official of the Board shall reserve the right to access for the inspection of the industry in connection with the various process and the treatment facilities. The consent to operate is subject to review by the Board at any time.
12. Permissible limits for any pollutants mentioned in the consent to operate order should not exceed the concentration permitted in the effluent by the Board.
13. The industry shall pay the balance fee, in case it is found due from the industry at any time later on.
14. If the industry fails to adhere to any of the conditions of this consent to operate order, the consent to operate so granted shall automatically lapse.
15. If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit.
16. The industry shall comply all the Directions/ Rules/Instructions issued from time to time by the Board.

Specific Conditions :

1. That the unit will not discharge any kind of effluent without treatment. 2. That the unit will comply the order/ direction issued by the Hon'ble Supreme Court of India, Punjab & Haryana High Court, NGT, Environment Court or any other court. 3. That the unit will apply for renewal of consent to operate before 90 days from the expiry of this CTO. 4. That the unit will comply with the all the Rules/ Regulations/ Acts/ Notification issued by CPCB/ HSPCB and MOEF&CC. 5. In case, any violations is found at any stage, then this CTO, so granted, shall be revoked without giving show cause notice. 6. That the unit will not operate the unit in absence of OCEMS at second ETP and will install flow meter with totalizer at ETP Inlet of Both and (will maintain the data for the same) before crushing season, 2021. 7. That the unit will run and maintain the ETP-1, ETP-2 & ESP. 8. That the unit will run and maintain the OCEMS provided under Water & Air. 9. That unit will established the laboratory at ETP before crushing seasons, 2021. 10. That the unit will maintain the logbook of treated effluent from both ETP. 11. That the unit will installed piezometer as per CPCB norms in the factory premises. 12. That the unit will maintain all the flow meter and get it calibrated from time to time & maintain the separate record for water consumption for domestic & industrial purpose. 13. That the unit will construct the RCC impermeable tank for the storage of treated water from the Both ETP plant before crushing seasons, 2021 and will maintain logbook for the same. 15. That the unit will not store the treated water from Both the ETP plant in the Kachha lagoons

and will store the same in the Pucca pits. 16. The unit will comply-with all the shortcomings which resulted in the closure of the unit before the crushing season, 2021.

Regional Officer, Kurukshetra
Haryana State Pollution Control Board.

HARYANA STATE

Annexure - II

16

हरियाणा सरकार
हरियाणा जल संसाधन प्राधिकरण
Goverment of Haryana
Haryana Water Resources Authority

PERMISSION CERTIFICATE FOR GROUND WATER EXTRACTION

Project Name:	M S THE SHAHABAD CO OPERATIVE SUGAR MILL LTD		
Project Address:	M S SHAHBAD CO OPERATIVE SUGAR MILL JANDHERI VILLAGE JANDHERI BLOCK SHAHBAD MARKANDA HARYANA		
Village/MC:	Jandheri	Tehsil:	Shahbad
District:	KURUKSHETRA	State:	Haryana
Pin Code:	–		
Communication Address:	M S SHAHBAD CO OPERATIVE SUGAR MILL JANDHERI VILLAGE JANDHERI BLOCK SHAHBAD MARKANDA HARYANA		
Address Regional Office:	Sinchai Bhewan, Sector-5, Panchkula		

1. NOC No.: HWRA/NOC/IND/N/2021/143
2. Application No.: HWRA/IND/N/2021/648
3. Category: Industry
4. Project Status: New
5. NOC Type: New
6. Ground Water Extraction Permitted:

Ground Water For	m3/day	m3/year	Valid From	Valid Upto
Fresh Water	1200.00	360000.00	09/11/2021	09/11/2022
Total	1200.00	360000.00	--	--

7. Details of Ground Water Extraction: Total Existing No.:2 Total Proposed No.:1

	DW	DCB	BW	TW	DW	DCB	BW	TW
Abstraction Structure*	–	–	–	2	–	–	–	1

*DW - Dug Well;DCB - Dug cum Bore Well;BW - Bore Well;TW - Tube Well DWLR - Digital Water Level Recorder

8. Quantum of ground water recharge(m3/year) –
9. Number of Piezometers (Observation wells) to be constructed/ monitored & Monitoring mechanism

No. of Piezometers	Monitoring Mechanism		
	Manual	DWLR	Telemetery
1	0	1	1

* Terms & conditions are at the back of this page.

Validity of this NOC shall be subject to compliance of the following mandatory conditions

This NOC for abstraction of ground water, shall be subject to the following terms and conditions:

1. NOC is granted for the application on the condition that [illegible] water. In case of supply of water [illegible] water are [illegible]
2. The applicant shall adopt latest water efficient technologies to reduce [illegible] Compliance report in this regard shall be submitted [illegible] HWRA and [illegible] half yearly [illegible] at the time of deposit of water [illegible] ground water [illegible]
3. The applicant abstracting ground water [illegible] more than [illegible] KLD shall undertake water audit through its [illegible] reports at the time of renewal of the NOC.
4. Construction of observation wells/piezometers [illegible] within the premises and installation of appropriate water level [illegible] well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the [illegible] and construction of piezometer as given on the portal. Monthly water level data shall be [illegible] the HWRA through the web portal on quarterly basis.
5. The applicant with [illegible] industries as per Haryana State Pollution Control Board shall [illegible] storage tanks for use in the [illegible] shall ensure [illegible] protection measures to [illegible] ground water.
6. [illegible] ground water pollution [illegible]
7. The applicant abstracting ground water [illegible] charges on quarterly basis, applicable as per Table [illegible]
8. The applicant drawing ground water [illegible] shall be required to pay ground water abstraction basis, applicable as per Table [illegible]
9. All the tube wells/ground water abstraction structures permitted shall be fitted with digital flow meters [illegible] telemetry system and monthly ground water abstraction data shall be recorded in a [illegible] this condition shall be reported within one month from the date of issue of this NOC. [illegible] dedicated register and shall be submitted on the web portal to HWRA on quarterly basis [illegible] HWRA.
10. The applicant, as per approved proposal, shall implement rainwater harvesting and ground water recharge [illegible] from the date of issuance of this NOC and undertake periodic maintenance of recharge structures. Photographs [illegible] recharge structures and compliance and completion of construction of the same along with copy of NOC shall be [illegible] to the Haryana Water Resources Authority for verification, on the Email ID of the Authority [illegible]
11. The ground water chemical quality shall be monitored twice in a year during pre & post monsoon period.
12. The monthly ground water level monitoring data in respect of piezometer shall be submitted quarterly to the Haryana Water Resources Authority on regular basis.
13. The applicant shall ensure proper recycling and reuse, including use for green belt, of waste water [illegible]
14. In case of renewal, application shall be submitted [illegible] days before the expiry of this NOC and after expiry of NOC shall be [illegible] and liable for legal action as per law.
15. The applicant shall seek prior permission from HWRA for any increase in daily quantum of groundwater [illegible] permitted limit in the NOC.
16. Where the applicant granted NOC for abstraction of saline water and the existing well(s) [illegible] sealed and new tube well(s) tapping saline water shall be constructed within [illegible] months of the issuance of NOC [illegible] the fresh water tube well, as the case may be. The applicant shall be [illegible] disposal of saline [illegible]
17. The applicant shall comply with the provisions of the Haryana Water Resources (Conservation, Regulation and Management) Authority Act, 2020, [illegible], regulations, guidelines and directions issued thereunder. Non-compliance of these provisions shall be liable for the penalty as per the provisions of the Act, rules and regulations, guidelines and directions issued thereunder.
18. The applicant shall [illegible] for non potable usage of self generated waste water after due treatment [illegible] ensure to use for non potable usage the Treated Waste Water (other than self generated) as per application [illegible] conditions.
19. Since, this NOC has been issued on the basis of self-assessment by the applicant and without any site inspection, [illegible] the Authority may inspect the [illegible] and documents at any time. In case any material difference is found in the information submitted and the site conditions or documents, the Authority may suspend the NOC granted immediately and may revoke or modify the NOC after giving a notice to the applicant.
20. This NOC is subject to prevailing State Government rules/law of Court orders related to construction of tube well, ground water withdrawal, construction of recharge or conservation structure/discharge of effluents or any such matters as applicable.
21. The applicant shall comply with the directions/guidelines/instructions issued by any Court of law related to the matters connected with the Authority.
22. The applicant shall report self-compliance duly signed by authorized person along with authorization letter by e-mail to Haryana Water Resources Authority quarterly as well as yearly basis after the issuance of NOC.
23. This NOC does not absolve the applicant of his obligations/requirement to obtain the necessary of permits from the statutory and administrative Authorities/Departments.
24. The issuance of this NOC does not imply that other statutory or administrative clearances shall necessarily be granted to the applicant by the concerned authorities. The concerned Authorities shall act as per their own procedure.
25. The applicant shall immediately inform the HWRA, if any change in the information as provided by the applicant in the application form for seeking NOC.
26. This NOC shall not absolve the applicant from any penalty/punishment/environmental compensation, which may have been imposed or may be imposed, for abstraction of ground water during such period, before the issuance of this NOC.
27. In case of non-payment or delayed payment of ground water abstraction/extraction charges, a penal interest of [illegible]% shall be charged.
28. The necessary compliance shall be submitted to the Authority on the web portal of the Authority i.e. [illegible] or the email of compliance-hwra@hry.gov.in.
29. **Impact Assessment report will be submitted within 15 days, arrear payment from 24.12.20 will be paid along with next tariff instalment.**

[illegible]

Annexure-III

Sale Order

Gram : SUGAR

(O) 01744-240188
(R) 01744-240282
Fax 01744-240118
E-mail : scsmsbd@gmail.com

The Shahabad Coop. Sugar Mills Ltd.,

Shahabad (M) Distt. Kurukshetra, Haryana – 136 135

Ref. No. : SMS-2022/Sales/ 3927

Dated: 13.10.2022

To
M/s Universal Hydolubes
Vill. Darar, Indri Road,
Karnal - 132001
Mob. 9992000601-02

Sub. Sale of Used / Waste Lub. Oil.

With reference to your quotation dated 27.09.2022 regarding rates for Used / Waste Lub Oil. We are pleased to sell below given used oil on following rates, terms & conditions:-

Sr. No.	Description	Approx. Qty. (in Litre)	Basic Rate Per Litre (in Rs.)
1	Used / Waste Lub Oil. "As is where is bases" only.	800	20/-

Terms & Conditions: -

1. Payment: - 100% against delivery.
2. GST: - Extra as applicable.
3. Lifting time: - Immediately.
4. Lubricant rates shall be with drums.
5. The quantity is approximate and may be increased or decreased upto any extend on the sole discretion of the Mill's.
6. Buyer have to provide the authorization certificate by the Haryana State Pollution Control Boards Reprocessor/Re-refiner/Recycler of Hazardous Waste covered under Schedule IV of hazardous and other wastes (management & trans boundary movement) rules 2016. The Undersigned reserve the right to accept or reject any or all the quotations without assigning any reason.

SSM

CAO

CE

Managing Director.

e-Way Bill

E-Way Bill No:	3315 1281 3065
E-Way Bill Date:	19/10/2022 05:10 PM
Generated By:	06AAA AT038 1N1ZC - THE SHAHBAD CO-OP SUGAR MILLS
Valid From:	19/10/2022 05:10 PM [60Kms]
Valid Until:	20/10/2022

Part - A

GSTIN of Supplier	06AAAAT0381N1ZC,THE SHAHBAD CO-OP SUGAR MILLS
Place of Dispatch	Kurukshetra,HARYANA-136135
GSTIN of Recipient	06AAK PV320 2B1Z0 ,Universal Hydrolubes
Place of Delivery	Village DARAR,HARYANA-132001
Document No.	2022-23/322
Document Date	19/10/2022
Transaction Type:	Regular
Value of Goods	19068.8
HSN Code	27109900 - OLD USED WASTE LUB OIL 4 DRUM X 200 LTR 800 LTR WITH DRUM
Reason for Transportation	Outward - Supply
Transporter	

Part - B

Mode	Vehicle / Trans Doc No & Dt.	From	Entered Date	Entered By	CEWB No. (If any)	Multi Vehicle (If any)
Road	HR45C9965	Kurukshetra	19/10/2022 05:10 PM	06AAAAT0381N1ZC	-	-

The Shahabad Coop. Sugar Mills Ltd.

Shahabad (M) Kurukshetra

STORE OUTWARD GATE PASS

Sr.No.ST-26

Non Returnable

Dated.19.10.2022

Please pass out the following through Sh. RMK21 Rep. of

M/S UNIVERSAL HYDROLUBES INDRI ROAD VILLAGE DARAR
KARNAL HARYANA 132001
State: HARYANA (INDIA)
GST NO: 06AAKPV5202B1ZO

As per order of Sale order No SMS-2022/SALES/3927 Dated: 13.10.2022

Cash Receipt No.(1) 24069 Dated: 19.10.2022

Vehicle No. HR45C 9985

Sr.No	Descriptions of Goods	Qty .IN LTR	No. of Packages	Purpose
1	OLD USED WASTE LUB OIL 4 DRUM X 200 LTR = 800 LTR WITH DRUM TOTAL WT. 775 KGS	800 LTR	Loose	Sold to the party

Prepared by Store Clerk .....

Store Keeper .....

Received the above Material by .....

Authorised Signature

Tax Invoice

FSSAI LIC. No. 10015064000506

e-Invoice

IRN : 9de51f033acdf190e0346bcf81913e30561396f83bdf782a-87b68fbcace74997
Ack No. : 132213375474772
Ack Date : 19-Oct-22

THE SHAHABAD COOPERATIVE SUGAR MILLS LTD 2022-23 LADWA ROAD, SHAHABAD MARKANDA KURUKSHETRA 136135 HARYANA GSTIN/UIN: 06AAAAT0381N1ZC State Name : Haryana, Code : 06 E-Mail : SCSMCAO@GMAIL.COM	Invoice No. 2022-23/S22	Dated 19-Oct-22
	Delivery Note GATE PASS NO. ST-26	Mode/Terms of Payment AXIS BANK
	Reference No. & Date.	Other References CASH RECEIPT NO. 24068 DT.19-10-22
Consignee (Ship to) UNIVERSAL HYDOLUBES VILL DARAR, INDRI ROAD KARNAL 132001 GSTIN/UIN : 06AAKPV5202B1Z0 State Name : Haryana, Code : 06	Buyer's Order No. SMS-2022/SALES/3927	Dated 13-Oct-22
	Dispatch Doc No.	Delivery Note Date 19-Oct-22
	Dispatched through BY ROAD	Destination KARNAL
Buyer (Bill to) UNIVERSAL HYDOLUBES VILL DARAR, INDRI ROAD KARNAL 132001 GSTIN/UIN : 06AAKPV5202B1Z0 State Name : Haryana, Code : 06	Bill of Lading/LR-RR No.	Motor Vehicle No. HR45C0085
	Terms of Delivery	

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	SCRAP OIL (LT) *OLD USED WASTE LUB OIL* *4 DRUM X 200 LTR = 800 LTR* *WITH DRUM* *TOTAL WT. 775 KGS*	27109900	800.00 LT	20.00	LT	16,000.00
	CGST ON SCRAP 9%			9 %		1,440.00
	SGST ON SCRAP 9%			9 %		1,440.00
	TCS ON SCRAP 1%					188.80
	Total		800.00 LT			19,068.80

Amount Chargeable (in words) ₹ 19,068.80

INR Nineteen Thousand Sixty Eight and Eighty paise Only

E. & O.E

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
27109900	16,000.00	9%	1,440.00	9%	1,440.00	2,880.00
Total	16,000.00		1,440.00		1,440.00	2,880.00

Tax Amount (in words) : **INR Two Thousand Eight Hundred Eighty Only**

Declaration

We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for THE SHAHABAD COOPERATIVE SUGAR MILLS LTD 2022-23

Authorised Signatory

This is a Computer Generated Invoice

Sahabad (M) Borewell water.

Ground water flow meter

Annexure - IV

Date	Time	Flow Rate	Total Flow	Daily
22/12/2022	10 Am	0.0	1740	781
23/12/2022	10 Am	0.0	2390	650
24/12/2022	10 Am	0.0	3092	702
25/12/2022	10 Am	0.0	3772	680
26/12/2022	10 Am	0.0	4595	823
27/12/2022	10 Am	0.0	5385	790
28/12/2022	10 Am	0.0	6223	838
29/12/2022	10 Am	0.0	7045	822
30/12/2022	10 Am	0.0	7813	768
31/12/2022	10 Am	0.0	8642	829
01/01/2023	10 Am	0.0	9420	778
02/01/2023	10 Am	0.0	10340	920
03/01/2023	10 Am	0.0	11333	993
04/01/2023	10 Am	0.0	12340	1007
05/01/23	10 Am	0.0	13240	900
06/01/23	10 Am	0.0	14221	981

Shakeland (M)

(Ground water flow meter)

Date	Time	Flow Rate	Total Flow	Daily
07/01/2023	10 Am	0.0	14731	510
08/01/2023	10 Am	0.0	15270	539
09/01/2023	10 Am	0.0	16158	888
10/01/2023	10 Am	0.0	17367	909
11/01/2023	10 Am	0.0	18127	760
12/01/2023	10 Am	0.0	19007	880
13/01/2023	10 Am	0.0	19582	575
14/01/2023	10 Am	0.0	20759	877
15/01/2023	10 Am	0.0	21758	999
16/01/2023	10 Am	0.0	22778	1020
17/01/2023	10 Am	0.0	23748	970
18/01/2023	10 Am	0.0	24270	522
19/01/2023	10 Am	0.0	25393	523
20/01/2023	10 Am	0.0	26164	771
21/01/2023	10 Am	0.0	27108	944
22/01/2023	10 Am	0.0	27943	835

[illegible]

Shahabad (M)

Ground water Flow Meter

Date	Time	Flow Rate	Total Flow	Daily Consumption
23/01/2023	10 Am	0.0	25788	845
24/01/2023	10 Am	0.0	27348	560
25/01/2023	10 Am	0.0	27907	557
26/01/2023	10 Am	0.0	30687	780
27/01/2023	10 Am	0.0	31743	1056
28/01/2023	10 Am	0.0	32708	965
29/01/2023	10 Am	0.0	33458	750
30/01/2023	10 Am	0.0	34336	878
31/01/2023	10 Am	0.0	35249	913
1/02/2023	10 Am	0.0	36035	786
2/02/2023	10 Am	0.0	36928	893
3/02/2023	10 Am	0.0	37725	797
4/02/2023	10 Am	0.0	38380	655
5/02/2023	10 Am	0.0	39115	735
6/02/2023	10 Am	0.0	39852	737
7/02/2023	10 Am	0.0	40747	895

Stakeholder (M)

General water flow meter

Date	Time	Flow Rate	Total flow	Daily Consumption
8/02/2023	10 Am	0.0	41671	824
9/02/2023	10 Am	0.0	42347	778
10/02/2023	10 Am	0.0	43314	965
11/02/2023	10 Am	0.0	44177	863
12/02/2023	10 Am	0.0	45107	930
13/02/2023	10 Am	0.0	46050	943
14/02/2023	10 Am	0.0	46793	813
15/02/2023	10 Am	0.0	47917	996
16/02/2023	10 Am	0.0	48917	1000

The Shahabad Coop. Sugar Mills Ltd.,Shahabad(M)

Daily Manufacturing Report

Capacity Per day 5000T.C.D.

Annexure-V

Crop Day: 91

Dated: 14-02-2023

	Cane Crushed Qtls		Sugar Bagged Qtls		Recovery %		Hours Worked		Hours Lost	
	This Year	Last Year	This Year	Last Year	This Year	Last Year	This Year	Last Year	This Year	Last Year
On Date	48000	49500	5000	5150	10.65	10.20	24:00	24:00	0:00	0:00
To Date	3747000	3539800	354600	331450	9.76	9.68	1914:55	1819:65	263:05	308:05

	This Year	Last Year
MACERATION		
1 % Cane	36.67	34.65
2 Fibre %	287.61	269.86
Primary Juice		
1 Brix %	18.22	18.10
2 Pol %	14.72	14.79
3 Purity	80.79	81.71
Mixed Juice		
1 Brix %	13.98	13.43
2 Pol %	11.06	10.76
3 Purity	79.11	80.12
4 NMJ %	109.72	107.33
5 Net Juice %	73.05	72.68
6 Fiber % can	12.75	12.84
Final Molasses		
1 Brix %	87.9	89.7
2 Pol %	27.05	27.72
3 Purity	30.77	30.90
4 % Cane	5.11	4.51
5 Sent Out		
On Date	2592	2394
To Date	189741	163780
Bagasse		
1 % Cane	26.51	26.89
2 Pol %	1.89	1.96
3. Moisture %	49.17	49.45
Press Cake		
1. Pol %	1.65	1.68
2. % Cane	3.00	3.00
Losses % cane		
1. Bagasse	0.50	0.53
2. Press Cake	0.05	0.05
3. Molasses	1.38	1.25
4. Unknow	0.05	0.05
5. Total Losses		
(On date)	1.98	1.88
(To date)	1.98	1.93

	This Year	Last Year
EFFICIENCY FIGURES		
1. Mill Extraction	96.04	95.61
2. Reduced M.E.	96.13	95.74
3. Boiling House Recovery	87.73	88.31
4. R.B.H.R.	91.80	91.69
5. Undiluted Juice lost in Bag/Fibre	31.03	32.27
6. Cane per Tank	79.34	82.78
Capacity Utilization		
(i) Gross	82.58	79.85
(ii) Net	93.92	93.36
Crush Rate in Qtls		
Exluding Stop:	46962	46681
Including Stop:	41289	39923
Hour lost to		
(i) On Date	0.00	0.00
(ii) To Date	12.08	14.48
Total Sugar Lost in cane 100		
(i) On Date	15.66	15.56
(ii) To Date	16.94	16.62

Particulars	Brix %	Pol %	Puirty
Last mill juice	1.97	1.37	69.54
Clarified Juice	14.03	11.16	79.54
Filtrate Juice	9.92	7.54	76.01
Unsulphured Syrup	56.28	44.76	79.53
Sulphured Syrup	56.28	44.76	79.53
A Massecuite	95.80	83.20	86.85
B Massecuite	96.20	73.07	75.96
C Massecuite	100.87	55.23	54.75
C1 Massecuite	98.05	62.50	63.74
A Heavy Molassess	80.10	61.93	77.32
A Light Molassess	74.73	68.63	91.84
B Heavy Molassess	84.57	46.13	54.55
C Light Molassess	72.37	51.63	71.34

Steam Consumption % Cane

On date	44.42
To Date	46.13

Power Exported Unit (Kwh)

This Year	On date	304402
	To Date	22362924
Last Year	On date	318615
	To Date	22872514

Grade Wise Sugar Production (Qtls)

SR.No.	Particulars	This Year On Date	This Year To Date	Last Year On Date	Last Year To Date
1	L-30	550	24100	500	27450
2	M-30	3550	269250	3450	230100
3	S-30	900	61250	1200	73900
	Total	5000	354600	5150	331450

Store Consumption

	%on date	%To date
1 Fire Wood Qtls	0.00	0.01
2 Lime Qtls	0.25	0.29
3 Sulphur	0.06	0.07
4 Lubricant (Ltrs)	0.44	0.68
5 Grease (kgs)	0.01	0.03
6 PP Bags	20.83	19.48
7 Gunny Bags	0.00	0.00
Bagasse Sold % cane	0.00	0.00
Bagasse Pur. % cane	0.00	0.00

HOURS LOST DUE TO

Particulars	On Date	To Date
1. Cane	0:0	55:10
2. Mechanical	0:0	3:0
3. Process	0:0	0:0
4. Gen. and Admn.	0:0	0:0
5. Gen. Cleaning	0:0	44:0
6. Hydro / Electrical	0:0	9:55
7. Miscellaneous	0:0	0:0
8. Bad weather	0:0	0:0
9. Growers Strike	0:0	151:0
Total	0:00	263:05

Mill Stoppage

From	To	Duration
	Total	

Detailed Reason

Variety wise Cane Supply % age

	On date		
	Ratoon	Plant	To date
Early Variet	94.62	0.00	97.24
Mid Variety	5.04	0.00	2.48
Col 85+oth	0.00	0.00	0.00
Late Variety	0.34	0.00	0.28

LAB INCHARGE CHIEF CHEMIST

The Shahabad Coop. Sugar Mills Ltd.,Shahabad(M)

Daily Manufacturing Report

Capacity Per day 5000T.C.D.

Crop Day: 92

Dated: 15-02-2023

	Cane Crushed Qtls		Sugar Bagged Qtls		Recovery %		Hours Worked		Hours Lost	
	This Year	Last Year	This Year	Last Year	This Year	Last Year	This Year	Last Year	This Year	Last Year
On Date	46000	49500	5000	5200	10.70	10.26	23:30	24:00	0:30	0:00
To Date	3793000	3589300	359600	336650	9.77	9.69	1938:25	1843:55	263:35	308:05

MACERATION	This Year	Last Year
1 % Cane	38.68	34.62
2 Fibre %	306.74	269.90
Primary Juice		
1 Brix %	18.25	18.05
2 Pol %	14.72	14.77
3 Purity	80.66	81.83
Mixed Juice		
1 Brix %	13.79	13.46
2 Pol %	10.89	10.80
3 Purity	78.97	80.24
4 NMJ %	111.94	107.27
5 Net Juice %	73.26	72.75
6 Fiber % can	12.61	12.79
Final Molasses		
1 Brix %	87.23	89.53
2 Pol %	26.85	27.65
3 Purity	30.78	30.88
4 % Cane	5.21	4.46
5 Sent Out		
On Date	2764	2373
To Date	192495	166153
Bagasse		
1 % Cane	26.29	26.82
2 Pol %	1.95	1.98
3. Moisture %	49.23	49.48
Press Cake		
1. Pol %	1.64	1.68
2. % Cane	3.00	3.00
Losses % cane		
1. Bagasse	0.51	0.53
2. Press Cake	0.05	0.05
3. Molasses	1.40	1.23
4. Unknow	0.04	0.05
5. Total Losses		
(On date)	2.00	1.86
(To date)	1.98	1.93

EFFICIENCY FIGURES	This Year	Last Year
1. Mill Extraction	95.98	95.63
2. Reduced M.E.	96.02	95.74
3. Boiling House Recovery	87.78	88.44
4. R.B.H.R.	91.90	91.71
5. Undiluted Juice lost in Bag/Fibre	31.98	32.75
6. Cane per Tank	74.92	82.64

Capacity Utilization		
(i) Gross	82.68	80.06
(ii) Net	93.92	93.44

Crush Rate in Qtls		
Exluding Stop:	46962	46718
Including Stop:	41341	40029

Hour lost to		
(i) On Date	2.08	0.00
(ii) To Date	11.97	14.32

Total Sugar Lost in cane 100		
(i) On Date	15.75	15.35
(ii) To Date	16.84	16.61

Particulars	Brix %	Pol %	Puirty
Last mill juice	1.98	1.38	69.70
Clarified Juice	14.04	11.15	79.42
Filtrate Juice	10.07	7.66	76.07
Unsulphured Syrup	56.16	44.60	79.42
Sulphured Syrup	56.16	44.60	79.42
A Massecuite	95.80	83.15	86.80
B Massecuite	95.70	72.83	76.10
C Massecuite	101.83	55.70	54.70
C1 Massecuite	99.60	62.90	63.22
A Heavy Molassess	79.67	61.30	76.94
A Light Molassess	66.73	60.83	91.16
B Heavy Molassess	85.67	46.80	54.63
C Light Molassess	73.13	51.17	69.97

Steam Consumption % Cane	
On date	48.03
To Date	45.10

Power Exported Unit (Kwh)		
This Year	On date	304956
	To Date	22667880
Last Year	On date	322618
	To Date	23195132

Grade Wise Sugar Production (Qtls)

SR.No.	Particulars	This Year On Date	This Year To Date	Last Year On Date	Last Year To Date
1	L-30	500	24600	450	27900
2	M-30	3750	273000	3350	233450
3	S-30	750	62000	1400	76300
	Total	5000	359600	5200	336650

Store Consumption

	%on date	%To date
1 Fire Wood Qtls	0.00	0.01
2 Lime Qtls	0.26	0.29
3 Sulphur	0.09	0.07
4 Lubricant (Ltrs)	0.00	0.67
5 Grease (kgs)	0.00	0.02
6 PP Bags	21.74	19.61
7 Gunny Bags	0.00	0.00
Bagasse Sold % cane	0.00	0.00
Bagasse Pur. % cane	0.00	0.00

HOURS LOST DUE TO

Particulars	On Date	To Date
1. Cane	0:0	55:10
2. Mechanical	0:0	3:0
3. Process	0:0	0:0
4. Gen. and Admn.	0:0	0:0
5. Gen. Cleaning	0:0	44:0
6. Hydro / Electrical	0:0	9:55
7. Miscellaneous	0:30	0:30
8. Bad weather	0:0	0:0
9. Growers Strike	0:0	151:0
Total	0:30	263:35

Mill Stoppage		
From	To	Duration
8.40 p.m	9.10 p.m	0.30 hrs
	Total	

Detailed Reason

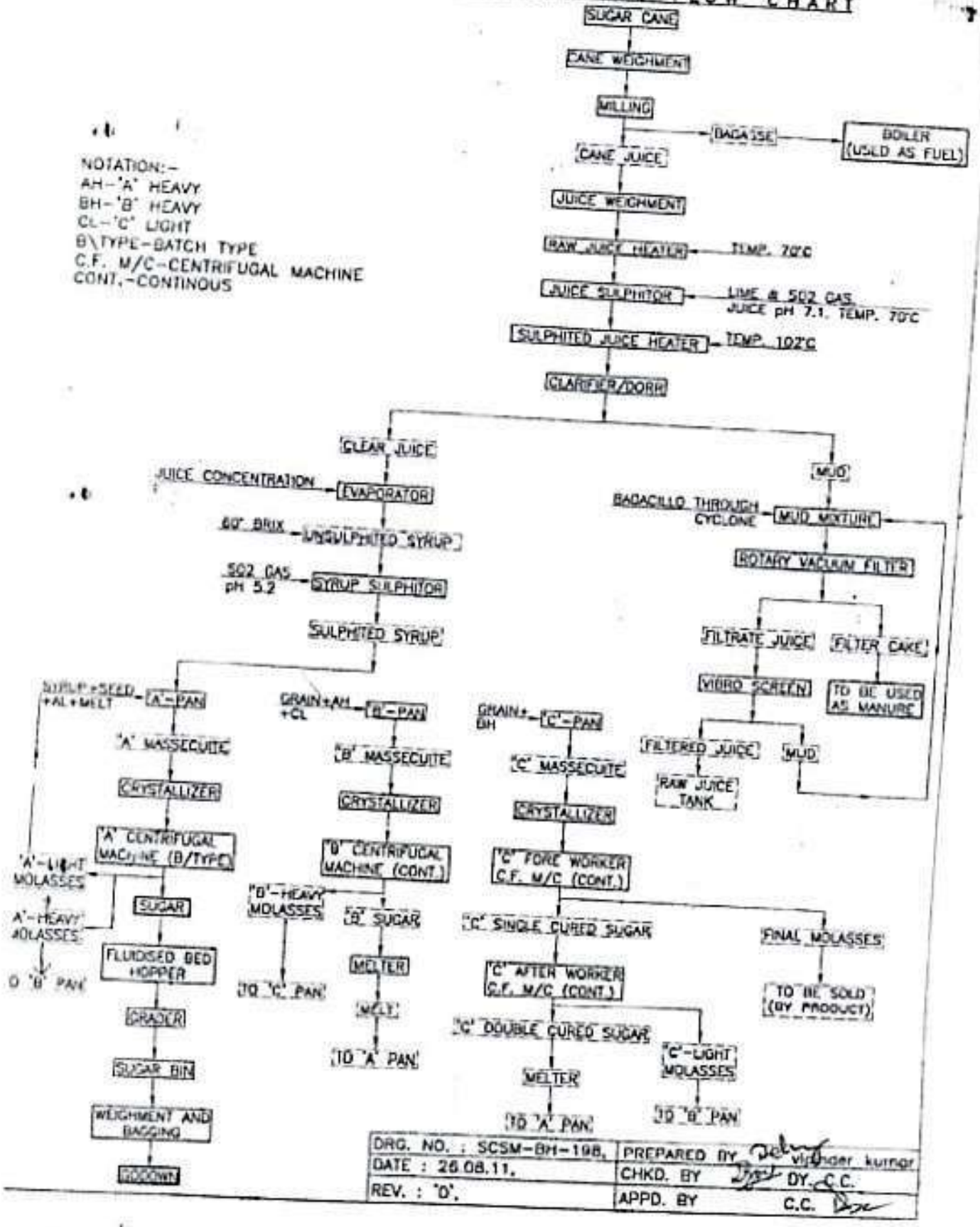
Clear juice line leakage attended.

Variety wise Cane Supply % age

	On date		
	Ratoon	Plant	To date
Early Variet	95.31	0.00	97.24
Mid Variety	3.85	0.00	2.48
Co[85-oth	0.00	0.00	0.00
Late Variety	0.84	0.00	0.28

~~ANNEXURE-VII~~ Annexure-VI

THE SHAHABAD CO-OP. SUGAR MILLS LTD
SHAHABAD (M)., DISTT.-KURUKSHETRA
MANUFACTURING PROCESS FLOW CHART



NOTATION:-
AH-'A' HEAVY
BH-'B' HEAVY
CL-'C' LIGHT
B\TYPE-BATCH TYPE
C.F. M/C-CENTRIFUGAL MACHINE
CONT.-CONTINOUS

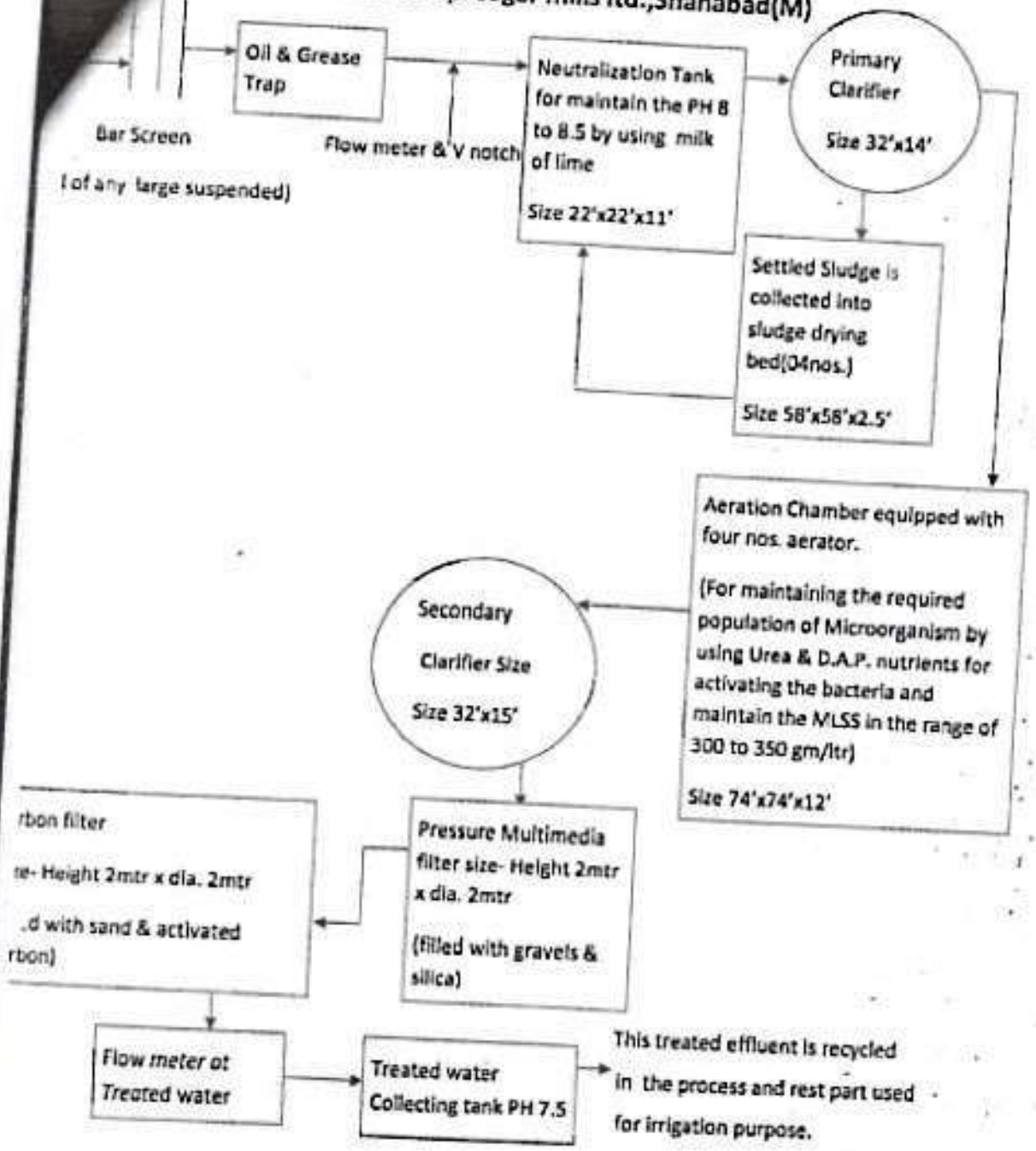
DRG. NO. : SCSM-BH-198,	PREPARED BY vijender kumar
DATE : 26.08.11,	CHKD. BY DY. C.C.
REV. : '0',	APPD. BY C.C.

~~ANNEXURE-X~~

02 No. E.T.P.

Annexure-VII

The Shahabad co-op. sugar mills ltd.,Shahabad(M)



w Diagram for treatment of effluent water with online monitoring system

(Effluent treatment plant capacity 1250 M^3/Day each)

The Shahabad Co-op. Sugar Mills Ltd; Shahabad (M)

Treated Water Analysis Record

Date 10/3/23 | Crop Day........

TIME	BOD		COD		PH		TDS		MLSS		Flow m³/hr		Flow m³/day		Sign.	Remarks
10-11	11.9	12.5	97.1	81.2	7.2	7.4	20.1	21.8								
11-12									3012	3071	16m³	10m³	253	241		
12-1	11.9	12.9	89.3	91.2	7.3	7.5	21.7	22.9	3000	3000						[illegible]
1-2																
2-3	11.7	12.7	89.4	91.9	7.4	7.8	21.7	20.8								
3-4																
4-5	11.9	13.8	90.4	90.9	7.5	7.6	21.9	20.9								
5-6																
6-7	11.7	13.8	89.9	89.6	7.7	7.8	21.8	20.8								
7-8																
8-9	11.8	14.2	89.3	92.4	7.6	7.2	21.9	20.8								
9-10																
10-11	12.7	14.7	91.4	91.9	7.2	7.2	20.1	20.7			9m³	9m³				
11-12																
12-1	12.8	14.8	96.2	96.9	7.1	7.2	20.9	21.1								
1-2																
2-3	10.9	9.9	92.3	92.4	7.2	7.3	20.3	21.2								
3-4																
4-5	12.7	9.8	92.9	91.9	7.3	7.2	20.8	21.3								
5-6																
6-7	13.8	9.5	91.3	92.8	7.1	7.1	21.7	21.9								
7-8																
8-9	13.9	8.8	91.9	99.1	7.1	7.2	21.8	21.8								
9-10											10m³	10m³				

ZEC

Date 1/2/22

Treated Water Analysis Record

One Day..........

TIME	BOD		COD		PH		TSS		MLSS		Flow m³/hr		Flow m³/day		Sign	Remarks
10-11	7.2	7.3•	63.9	63.0	7.8	7.7	20.3	21.2	30/4	34/15	13.2m³	13.5m³	316	465		
11-12									3ml	30ml						
12-1	7.1	6.9	72.1	59.5	7.2	7.6	20.4	21.2								[illegible]
1-2																
2-3	7.3	6.9	75.2	59.9	7.3	7.7	21.4	21.4								
3-4																
4-5	6.9	6.9	75.9	59.9	7.4	7.7	22.3	21.5								
5-6																
6-7	7.2	6.2	69.1	61.4	7.9	7.8	22.4	22.9								
7-8																
8-9	11.2	7.2	62.1	61.9	7.6	7.8	21.3	22.8								
9-10																
10-11	13.6	7.9	62.9	64.2	7.9	7.9	22.4	22.9			12.9m³	12m³				
11-12																
12-1	13.9	9.1	62.9	74.3	7.8	7.9	22.5	22.7								
1-2																
2-3	14.1	9.3	64.3	79.1	7.9	7.9	22.6	29.4								
3-4																
4-5	14.2	9.4	64.8	81.2	7.8	7.8	22.7	23.9								
5-6																
6-7	14.9	9.8	74.1	82.9	7.9	7.7	22.3	21.4								
7-8																
8-9	15.1	7.9	78.4	83.8	7.9	7.6	22.7	21.3			13m³	14.1m³				
9-10																

The Shahabad Co-op. Sugar Mills Ltd; Shahabad (M)

Treated Water Analysis Record

Date 12/2/23 Crop Day .....

TIME	BOD		COD		PH		TSS		MLSS		Flow m³/hr		Flow m³/day		Sign.	Remarks
10-11	11.9	9.2	69.2	80.3	7.2	7.1	21.7	20.1	30%	30%	163	150	392	380		
11-12																
12-1	8.9	19.3	69.4	80.3	7.3	7.3	20.1	20.9	30mm	30mm						Adjustment
1-2																
2-3	8.7	19.4	67.5	80.9	7.2	7.4	21.1	16.4								
3-4																
4-5	8.6	14.9	74.1	82.3	7.4	7.5	21.9	17.5								
5-6																
6-7	9.1	9.1	75.3	84.3	7.3	7.2	20.8	17.9								
7-8																
8-9	9.2	9.5	76.2	84.9	7.2	7.1	20.9	18.9								
9-10																
10-11	9.4	11.1	84.3	92.3	7.3	7.4	20.8	18.8								
11-12											154	153				
12-1	11.3	11.2	86.4	92.8	7.2	7.5	20.8	17.1								
1-2																
2-3	12.7	11.5	90.1	104.1	7.1	7.6	21.9	19.3								
3-4																
4-5	13.2	14.1	91.3	141.3	7.2	7.7	21.3	19.2								
5-6																
6-7	14.1	14.3	91.4	141.2	7.3	7.6	21.4	19.4								
7-8																
8-9	13.7	14.8	92.4	141.3	7.4	7.5	21.5	19.5								
9-10											149	146				

Date 13/7/23

Treated Water Analysis Record

Cap. Day.............

TIME	BOD		COD		PH		TSS		MLSS		Flow of Air		Flow m³/Day		Sign.	Remarks
10-11	9.9	11.2	59.2	79.1	7.1	7.2	21.1	19.3	[illegible]	[illegible]	[illegible]	23m3	418	594		
11-12									30min	30min						Ahmad
12-1	9.8	11.3	59.4	79.3	7.3	7.4	21.2	19.4								
1-2																
2-3	9.3	11.9	59.9	79.4	7.5	7.6	21.3	19.5								
3-4																
4-5	9.2	11.3	89.1	79.8	7.4	7.3	20.1	19.6								
5-6																
6-7	9.1	12.2	89.9	79.9	7.8	7.7	22.5	19.7								
7-8																
8-9	9.2	12.4	89.3	81.3	7.5	7.8	20.1	19.9								
9-10																
10-11	9.3	12.5	99.9	81.9	7.4	7.6	20.3	20.1								
11-12											16.4m3	22m3				
12-1	9.4	12.6	79.7	81.3	7.5	7.4	20.9	20.8								
1-2																
2-3	9.9	14.7	79.8	82.7	7.3	7.2	21.3	20.3								
3-4																
4-5	10.3	14.9	79.9	82.9	7.1	7.3	22.4	20.1								
5-6																
6-7	11.3	15.1	110.7	91.1	7.4	7.6	22.5	20.9								
7-8																
8-9	12.8	13.1	112.8	92.7	7.1	7.3	24.1	21.1								
9-10											17.4m3	20m3				

Date: 11/2/23

... Sugar Mills Ltd; Shahabad (M)

Treated Water Analysis Record

Day: ...

TIME	BOD		COD		PH		TSS		MLSS		Flow m³/hr		Flow m³/day		Sign.	Remark
10-11	14.7	12.9	70.9	69.3	7.9	8.	22.1	20.2	3[illegible]	3[illegible]	20m³	13.5m³	480	324		
11-12									3[illegible]	3[illegible]						
12-1	15.8	8.9	69.1	69.9	7.8	7.9	21.3	20.9								
1-2																
2-3	15.9	8.8	69.4	69.8	7.7	7.8	20.4	21.3								
3-4																
4-5	15.9	8.7	71.2	70.2	7.4	7.6	20.5	21.4								
5-6																
6-7	16.1	9.2	74.3	71.3	7.5	7.7	20.3	21.5								
7-8																
8-9	16.3	9.3	74.8	104.7	7.6	7.6	20.4	21.9								
9-10																
10-11	16.4	9.4	74.6	108.1	7.2	7.5	20.5	21.3								
11-12											20m³	13m³				
12-1	18.2	9.6	71.7	109.9	7.3	7.9	21.6	21.4								
1-2																
2-3	18.4	9.7	71.8	98.2	7.9	7.8	21.4	21.5								
3-4																
4-5	14.1	8.7	70.1	96.1	7.9	7.9	22.8	22.9								
5-6																
6-7	14.3	8.9	79.4	96.3	7.8	7.9	22.9	22.4								
7-8																
8-9	14.7	8.3	78.8	96.4	7.7	7.8	20.1	22.5								
9-10											25m³	15.5m³				

Date 15/2/23

Treated Water Analysis Record

Cow Day..........

TIME	BOD		COD		PH		TSS		MLSS		Flow m³/hrs		Flow m³/day		Sign.	Remarks
10-11	15.1	9.1	72.8	63.6	8.0	7.1	26.1	26.3	[illegible]	[illegible]	[illegible]	[illegible]	160	191		
11-12	11.8								30min	min						
12-1	11.8	9.6	74.1	68.2	7.9	7.4	25.8	21.2								
1-2																
2-3	11.6	10.1	78.2	72.8	7.6	7.5	30.4	24.2								
3-4																
4-5	11.1	12.1	77.1	78.8	7.4	7.3	30.1	22.0								
5-6																
6-7	12.4	11.6	76.1	80.1	7.6	7.3	27.4	26.1								
7-8																
8-9	10.2	13.0	80.2	83.4	7.2	7.4	26.4	26.4	[illegible]	[illegible]	[illegible]	[illegible]				
9-10									30min	30min						
10-11	11.6	11.8	80.1	81.2	7.5	7.5	28.2	24.2								
11-12																
12-1	10.6	12.4	79.6	84.4	7.6	7.4	26.1	22.4								
1-2																
2-3	10.8	9.8	78.7	83.7	7.6	7.8	26.4	20.2								
3-4																
4-5	11.2	9.9	77.6	86.7	7.6	7.2	27.0	21.4								
5-6																
6-7	11.4	10.2	83.4	78.1	7.5	7.6	29.0	21.7	[illegible]	[illegible]	[illegible]	[illegible]				
7-8									[illegible]	[illegible]						
8-9	11.6	13.4	80.6	90.2	7.4	7.8	28.4	31.2								
9-10																

ECOTECH SERVICES INC...

(Analytical Laboratory Division)

ISO/IEC - 17025 : 2017 Accredited Testing Laboratory by NABL Vide Certificate Number TC - 5951.

Plot No. 33, Gali No. 04, [illegible] Colony, Railway Station Road, [illegible] 121 [illegible], Faridabad (Haryana)
Phone No. +91-12[illegible], M: [illegible]
E-mail : [illegible]
Website : www.ecotechservices.in
MSME No. : [illegible]-HR-03-0021597

NABL
Certificate No TC-5951
Format No. ESI/NABL/TR/[illegible]

TEST REPORT

Test Report Issued To:-		ULR Number	TC-5951-23000006797
M/s The Shahabad Co-Op Sugar Mills Ltd Shahabad (M) -136135, Distt. Kurukshetra (Haryana)		Date of Report	23/01/2023
		Work Order No.	ESI/22-23/0815
		Period of testing	19/01/2023 to 23/01/2023
		Type of Sample	OLD-ETP Outlet water.
		Date of Receiving	19/01/2023
		Customer Ref.	ESI/22-23/0515
Description of Sample.	One **"Treated Effluent Water"** sample was received by us on 19/01/2023, Marked as **"OLD- ETP –Outlet water - Shahabad Co-Op Sugar Mills Ltd".**		
Sample Delivered By.	**M/s Anil Contractor.**		

Test Results.

Sr. No.	Test Parameters	Unit	Test Results	Specification, standard (method) or technique used.	Discharge Limits as Per EPA-1986 / CPCB / HSPCB
1	pH	-	8.04	IS:3025 (P-11)	5.5-9.0
2	TSS	mg/l	38	IS:3025 (Part-17)	100
3	COD	mg/l	205	IS:3025 (Part-58)	250
4	BOD for 3 Days at 27 Deg.C	mg/l	24	IS:3025 (Part-44)	30
5	Oil & Grease	mg/l	<0.01	IS:3025 (Part-39)	10

Conditions:-

- ✓ The above mentioned results relates to the tests specified by the customer for the given sample.
- ✓ The test report shall not be reproduced except in full, without the written approval of the Laboratory.
- ✓ This report is not valid for any publicity/ legal purpose.
- ✓ The test sample will be disposed off after two weeks from the date of issue of report.

---End of report---

Reviewed by:

(Authorized Signatory)
Mr. R. Chauhan
(General Manager - Q & T)

ECOTECH SERVICES INC...
(Analytical Laboratory Division)

ISO IEC - 17025 : 2017 Accredited Testing Laboratory by NABL Vide Certificate Number TC - 5951

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MSME No. : UDYAM-HR-03-0021607

NABL
Certificate No TC-5951
Format No ES/NABL/TR/05

TEST REPORT

Test Report Issued To:-		ULR Number	TC-5951-230000006796
M/s The Shahabad Co-Op Sugar Mills Ltd Shahabad (M) -136135, Distt. Kurukshetra (Haryana)		Date of Report	23/01/2023
		Work Order No.	ESI/22-23/0815
		Period of testing	19/01/2023 to 23/01/2023
		Type of Sample	NEW-ETP Outlet water.
		Date of Receiving	19/01/2023
		Customer Ref.	ESI/22-23/0815
Description of Sample.	One "Treated Effluent Water" sample was received by us on 19/01/2023, Marked as "NEW- ETP –Outlet water - Shahabad Co-Op Sugar Mills Ltd".		
Sample Delivered By.	M/s Anil Contractor.		

Test Results.

Sr. No.	Test Parameters	Unit	Test Results	Specification, standard (method) or technique used.	Discharge Limits as Per EPA-1986 / CPCB / HSPCB
1	pH	-	7.35	IS:3025(P-11)	5.5-9.0
2	TSS	mg/l	12	IS:3025 (Part-17)	100
3	COD	mg/l	180	IS:3025 (Part-58)	250
4	BOD for 3 Days at 27 Deg.C	mg/l	20	IS:3025 (Part-44)	30
5	Oil & Grease	mg/l	<0.01	IS:3025 (Part-39)	10

Conditions:-

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- ✓ The test sample will be disposed off after two weeks from the date of issue of report.

----End of report----

Reviewed by:

(Authorised Signatory)
Mr. R. C. Chauhan

ECOTECH SERVICES INC...
(Analytical Laboratory Division)
ISO/IEC - 17025 : 2017 Accredited Testing Laboratory
by NABL Vide Certificate Number TC - 5951

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Website: www.ecotechservices.in
MSME No.: UDYAM-HR-03-0021507

NABL
Certificate No TC-5951

TEST REPORT

Test Report Issued To:-	ULR Number	TC-5951-230000006674
M/s The Shahabad Co-Op Sugar Mills Ltd Shahabad (M) -136135, Distt. Kurukshetra (Haryana)	Date of Report	07/01/2023
	Work Order No.	ESI/22-23/0749
	Period of testing	02/01/2023 to 05/01/2023
	Type of Sample	ETP Outlet water sample.
	Date of Receiving	02/01/2023
	Customer Ref.	ESI/22-23/0749
Description of Sample.	One "Treated Effluent Water" sample was received by us on 02/01/2023, Marked as "ETP -Outlet water - Shahabad Co-Op Sugar Mills Ltd".	
Sample Delivered By.	M/s Anil Contractor.	

Test Results.

Sr. No.	Test Parameters	Unit	Test Results	Specification, standard (method) or technique used.	Discharge Limits as Per EPA-1986 / CPCB / HSPCB
1	pH	-	7.56	IS:3025(P-11)	5.5-9.0
2	TSS	mg/l	10	IS:3025 (Part-17)	100
3	COD	mg/l	150	IS:3025 (Part-58)	250
4	BOD for 3 Days at 27 Deg.C	mg/l	18	IS:3025 (Part-44)	30
5	Oil & Grease	mg/l	<0.01	IS:3025 (Part-39)	10

Conditions:-

- ✓ The above mentioned results relates to the tests specified by the customer for the given sample.
- ✓ The test report shall not be reproduced except in full, without the written approval of the Laboratory.
- ✓ This report is not valid for any publicity/ legal purpose.
- ✓ The test sample will be disposed off after two weeks from the date of issue of report.

---End of report---

Reviewed by:

Authorised Signatory
Mr. R. Chauhan
(General Manager - Q & T)

ECOTECH SERVICES INC...
(Analytical Laboratory Division)

ISO/IEC - 17025 : 2017 Accredited Testing Laboratory
By NABL Vide Certificate Number TC - 5951

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E-mail : ecolab@yahoo.com, info@ecotechservices.in
Website : www.ecotechservices.in

NABL
Certificate No TC-5951

TEST REPORT

Test Report Issued To:-		ULR Number	TC-5951-220000006525
M/s The Shahabad Co-Op Sugar Mills Ltd Shahabad (M) -136135, Distt. Kurukshetra (Haryana)		Date of Report	07/12/2022
		Work Order No.	ESI/22-23/0636
		Period of testing	03/12/2022 to 07/12/2022
		Type of Sample	ETP Outlet water sample.
		Date of Receiving	03/12/2022
		Customer Ref.	ESI/22-23/0636
Description of Sample.	One "Treated Effluent Water" sample was received by us on 03/12/2022, Marked as "ETP –Outlet water - Shahabad Co-Op Sugar Mills Ltd".		
Sample Delivered By.	M/s Anil Contractor.		

Test Results.

Sr. No.	Test Parameters	Unit	Test Results	Specification, standard (method) or technique used.	Discharge Limits as Per EPA-1986 / CPCB / HSPCB
1	pH	-	7.35	IS:3025(P-11)	5.5-9.0
2	TSS	mg/l	8.0	IS:3025 (Part-17)	100
3	COD	mg/l	140	IS:3025 (Part-58)	250
4	BOD for 3 Days at 27 Deg.C	mg/l	16	IS:3025 (Part-44)	30
5	Oil & Grease	mg/l	<0.01	IS:3025 (Part-39)	10

Conditions:-

- ✓ The above mentioned results relates to the tests specified by the customer for the given sample.
- ✓ The test report shall not be reproduced except in full, without the written approval of the Laboratory.
- ✓ This report is not valid for any publicity/ legal purpose.
- ✓ The test sample will be disposed off after two weeks from the date of issue of report.

----End of report----

ECOTECH SERVICES INC...

New ETP

The Shahabad Co-operative Sugar Mills Ltd; Shahabad (M)

E. T. P. LOG BOOK

Date 30-01-23   20 .. - 20 ..   Crop Day 1

SHIFT	pH Inlet Water	pH Pri. Clari.	pH Sec. Clari.	Temp. °C Inlet Water	Temp. °C Pri. Clari.	Temp. °C Sec. Clari.	Lime Dosing Kg	Urea + DAP Kg	Flow Meter M³ On Date	Flow Meter M³ To Date	Energy Meter On Date	Energy Meter To Date	REMARKS
A	6.0	8.4	7.4	32	31	30	110 Kg	814 Kg	382	69636	600	20052	[illegible]
B	6.2	9.5	7.5	31	30	29							
C	6.4	8.6	7.2	30	29	28							

Date 31-01-23   Crop Day ......

SHIFT	pH Inlet Water	pH Pri. Clari.	pH Sec. Clari.	Temp. °C Inlet Water	Temp. °C Pri. Clari.	Temp. °C Sec. Clari.	Lime Dosing Kg	Urea + DAP Dosing Kg	Flow Meter M³ On Date	Flow Meter M³ To Date	Energy Meter On Date	Energy Meter To Date	REMARKS
A	5.8	8.2	7.4	32	31	30	200Kg	844Kg	367	70018	540	20072	[illegible]
B	6.0	8.4	7.6	31	30	29							
C	5.9	8.0	7.4	31	30	29							

Date 1/2/23   Crop Day ......

SHIFT	pH Inlet Water	pH Pri. Clari.	pH Sec. Clari.	Temp. °C Inlet Water	Temp. °C Pri. Clari.	Temp. °C Sec. Clari.	Lime Dosing Kg	Urea + DAP Dosing Kg	Flow Meter M³ On Date	Flow Meter M³ To Date	Energy Meter On Date	Energy Meter To Date	REMARKS
A	6.2	8.1	7.2	32	31	30	200kg	844kg	170	70385	540	20090	Ashwani
B	6.3	8.4	7.4	32	31	30							
C	6.4	8.5	7.6	31	30	29							

The Shahabad Co-operative Sugar Mills Ltd; Shahabad (M)

E. T. P. LOG BOOK

Date 2/12/22 .... 20 ...-20 ... Crop Day ....

SHIFT	pH Inlet Water	pH Pri. Clari.	pH Sec. Clari.	Temp. °C Inlet Water	Temp. °C Pri. Clari.	Temp. °C Sec. Clari.	Lime Dosing Kg	Urea + DAP Kg	Flow Meter M³ On Date	Flow Meter M³ To Date	Energy Meter On Date	Energy Meter To Date	REMARKS
A	5.6	8.6	7.6	32	31	30	800kg	8+4kg	492	70455	540	20081	[signature]
B	6.2	8.4	7.4	32	31	30							
C	6.0	8.5	7.4	31	30	29							

Date 03/12/2022 .... Crop Day ....

SHIFT	pH Inlet Water	pH Pri. Clari.	pH Sec. Clari.	Temp. °C Inlet Water	Temp. °C Pri. Clari.	Temp. °C Sec. Clari.	Lime Dosing Kg	Urea + DAP Dosing Kg	Flow Meter M³ On Date	Flow Meter M³ To Date	Energy Meter On Date	Energy Meter To Date	REMARKS
A	6.0	8.4	7.6	32	31	30	900kg	6+2kg	490	70940	480	20561	[signature]
B	5.8	8.2	7.4	32	31	30							[signature]
C	6.4	8.6	7.5	33	32	31							

Date 04/12/2022 .... Crop Day ....

SHIFT	pH Inlet Water	pH Pri. Clari.	pH Sec. Clari.	Temp. °C Inlet Water	Temp. °C Pri. Clari.	Temp. °C Sec. Clari.	Lime Dosing Kg	Urea + DAP Dosing Kg	Flow Meter M³ On Date	Flow Meter M³ To Date	Energy Meter On Date	Energy Meter To Date	REMARKS
A	6.2	8.6	7.6	32	31	30	900kg	5+4kg	495	71430	480	20142	[signature]
B	5.9	8.4	7.4	31	30	29							
C	6.0	8.0	7.5	30	29	28							

The Shahabad Co-operative Sugar Mills Ltd; Shahabad (M)

E. T. P. LOG BOOK

Date 6/02/2023 — 20 ..-20 .. — Crop Day 3

SHIFT	pH			Temp. °C			Lime Dosing Kg	Urea + DAP Kg	Flow Meter M³		Energy Meter		REMARKS
	Inlet Water	Pri. Clari.	Sec. Clari.	Inlet Water	Pri. Clari.	Sec. Clari.			On Date	To Date	On Date	To Date	
A	58	8.4	7.2	32	31	30	50kg	61.5kg	340	71925	540	20178	
B	60	8.4	7.4	31	30	29							
C	59	8.6	7.6	30	29	28							

Date 7/2/23 — Crop Day

SHIFT	pH			Temp. °C			Lime Dosing Kg	Urea + DAP Dosing Kg	Flow Meter M³		Energy Meter		REMARKS
	Inlet Water	Pri. Clari.	Sec. Clari.	Inlet Water	Pri. Clari.	Sec. Clari.			On Date	To Date	On Date	To Date	
A	61	8.1	7.1	32	31	30	50kg	81.5kg	340	72261	600	20176	
B	64	8.2	7.2	31	30	29							
C	66	8.5	7.4	30	29	28							

Date 8/2/23 — Crop Day

SHIFT	pH			Temp. °C			Lime Dosing Kg	Urea + DAP Dosing Kg	Flow Meter M³		Energy Meter		REMARKS
	Inlet Water	Pri. Clari.	Sec. Clari.	Inlet Water	Pri. Clari.	Sec. Clari.			On Date	To Date	On Date	To Date	
A	58	8.6	7.4	32	31	30	50kg	41.5 Kg	320	72603	570	20176	
B	56	8.4	7.5	31	30	29							
C	61	8.2	7.4	32	31	30							

E. T. P. LOG BOOK

Date 8-01-2013

SHIFT	pH			Temp. °C			Lime Dosing Kg	Urea + DAP Kg	Flow Meter M³		Energy Meter		REMARKS
	Inlet Water	Pri. Clari.	Sec. Clari.	Inlet Water	Pri. Clari.	Sec. Clari.			On Date	To Date	On Date	To Date	
A	5.8	8.4	7.6	32	31	30	600 Kg	84 Kg	209	71923	570	20315	
B	6.0	8.8	7.2	32	30	29							
C	6.2	8.4	7.4	31	30	29							

Date 9/1/2013

SHIFT	pH			Temp. °C			Lime Dosing Kg	Urea + DAP Dosing Kg	Flow Meter M³		Energy Meter		REMARKS
	Inlet Water	Pri. Clari.	Sec. Clari.	Inlet Water	Pri. Clari.	Sec. Clari.			On Date	To Date	On Date	To Date	
A	6.0	8.4	7.5	32	31	30	800kg	84 kg	531	73232	520	20234	
B	5.9	8.4	7.7	32	31	30							
C	5.7	8.2	7.8	31	30	29							

Date 9/1/13

SHIFT	pH			Temp. °C			Lime Dosing Kg	Urea + DAP Dosing Kg	Flow Meter M³		Energy Meter		REMARKS
	Inlet Water	Pri. Clari.	Sec. Clari.	Inlet Water	Pri. Clari.	Sec. Clari.			On Date	To Date	On Date	To Date	
A	6.3	8.5	7.2	32	31	30	700kg	84 kg	241	73763	540	20257	
B	6.2	8.6	7.3	32	31	30							
C	6.4	8.7	7.6	31	30	29							

The Shahabad Co-operative Sugar Mills Ltd; Shahabad (M)

E. T. P. LOG BOOK

Date 11/2/23   20 ... -20 ...   Crop Day 35

SHIFT	pH Inlet Water	pH Pri. Clari.	pH Sec. Clari.	Temp. °C Inlet Water	Temp. °C Pri. Clari.	Temp. °C Sec. Clari.	Lime Dosing Kg	Urea + DAP Kg	Flow Meter M³ On Date	Flow Meter M³ To Date	Energy Meter On Date	Energy Meter To Date	REMARKS
A	6.2	8.5	7.6	30	29	28	800kg	8+4kg	465	74004	540	20269	Ashwani
B	6.3	8.4	7.7	29	28	28							[signature]
C	6.2	8.2	7.9	32	31	30							

Date 12/2/23   Crop Day

SHIFT	pH Inlet Water	pH Pri. Clari.	pH Sec. Clari.	Temp. °C Inlet Water	Temp. °C Pri. Clari.	Temp. °C Sec. Clari.	Lime Dosing Kg	Urea + DAP Dosing Kg	Flow Meter M³ On Date	Flow Meter M³ To Date	Energy Meter On Date	Energy Meter To Date	REMARKS
A	6.2	8.4	7.7	30	29	28	800kg	8+4kg	380	74469	540	20287	Ashwani
B	6.3	8.3	7.9	31	30	29							
C	6.5	8.6	7.6	30	29	28							

Date 13/2/23   Crop Day

SHIFT	pH Inlet Water	pH Pri. Clari.	pH Sec. Clari.	Temp. °C Inlet Water	Temp. °C Pri. Clari.	Temp. °C Sec. Clari.	Lime Dosing Kg	Urea + DAP Dosing Kg	Flow Meter M³ On Date	Flow Meter M³ To Date	Energy Meter On Date	Energy Meter To Date	REMARKS
A	6.2	8.3	7.8	30	29	28	800kg	8+4kg	554	74849	660	20310	Ashwani
B	6.4	9.4	7.9	29	28	27							[signature]
C	6.5	8.3	7.8	29	28	27							

The Shahabad Co-operative Sugar Mills Ltd; Shahabad (M)

36

Date 14/2/23

E. T. P. LOG BOOK

20 .. - 20 ...

Crop Day........

SHIFT	pH Inlet Water	pH Pri. Clari.	pH Sec. Clari.	Temp. °C Inlet Water	Temp. °C Pri. Clari.	Temp. °C Sec. Clari.	Lime Dosing Kg	Urea + DAP Kg	Flow Meter M³ On Date	Flow Meter M³ To Date	Energy Meter On Date	Energy Meter To Date	REMARKS
A	6.2	8.3	7.5	32	31	30	800kg	844kg	326	75105	540	20333	[illegible]
B	6.3	8.4	7.9	32	31	30							
C	6.5	8.6	7.8	30	29	29							

Date 15/02/2023

Crop Day........

SHIFT	pH Inlet Water	pH Pri. Clari.	pH Sec. Clari.	Temp. °C Inlet Water	Temp. °C Pri. Clari.	Temp. °C Sec. Clari.	Lime Dosing Kg	Urea + DAP Dosing Kg	Flow Meter M³ On Date	Flow Meter M³ To Date	Energy Meter On Date	Energy Meter To Date	REMARKS
A	5.9	7.5	7.4	32	31	30	800kg	844kg	291	15729	540	20350	[illegible]
B	6.1	7.7	7.2	32	31	29							
C	6.2	7.8	7.5	31	30	29							

Date 16/02/2023

Crop Day........

SHIFT	pH Inlet Water	pH Pri. Clari.	pH Sec. Clari.	Temp. °C Inlet Water	Temp. °C Pri. Clari.	Temp. °C Sec. Clari.	Lime Dosing Kg	Urea + DAP Dosing Kg	Flow Meter M³ On Date	Flow Meter M³ To Date	Energy Meter On Date	Energy Meter To Date	REMARKS
A	6.2	7.8	7.4	31	30	29	750kg	844kg		76020		20369	
B													
C													

old ETP.

E. T. P. LOG BOOK

Date 30-01-23 (32 written above) | 20 ... - 20 ... | Crop Day......

SHIFT	pH Inlet Water	pH Pri. Clari.	pH Sec. Clari.	Temp. °C Inlet Water	Temp. °C Pri. Clari.	Temp. °C Sec. Clari.	Lime Dosing Kg	Urea + DAP Kg	Flow Meter M³ On Date	Flow Meter M³ To Date	Energy Meter On Date	Energy Meter To Date	REMA
A	6.0	8.4	7.6	32	31	30	190 kg	8+4 kg	191	4626	690	39167	[illegible]
B	6.2	8.6	7.4	31	30	29							
C	6.4	8.5	7.5	30	29	28							

Date 31-01-23 | Crop Day......

SHIFT	pH Inlet Water	pH Pri. Clari.	pH Sec. Clari.	Temp. °C Inlet Water	Temp. °C Pri. Clari.	Temp. °C Sec. Clari.	Lime Dosing Kg	Urea + DAP Dosing Kg	Flow Meter M³ On Date	Flow Meter M³ To Date	Energy Meter On Date	Energy Meter To Date	REMA
A	5.8	8.2	7.4	32	31	30	180 kg	6+3 kg	109	4873	600	39190	[illegible]
B	5.6	8.4	7.6	34	33	32							
C	6.6	8.6	7.5	33	32	31							

Date 01-02-23 | Crop Day......

SHIFT	pH Inlet Water	pH Pri. Clari.	pH Sec. Clari.	Temp. °C Inlet Water	Temp. °C Pri. Clari.	Temp. °C Sec. Clari.	Lime Dosing Kg	Urea + DAP Dosing Kg	Flow Meter M³ On Date	Flow Meter M³ To Date	Energy Meter On Date	Energy Meter To Date	REMA
A	6.0	8.2	7.5	32	31	30	190 kg	2+4 kg	112	4976	570	39210	[illegible]
B	6.1	8.3	7.3	33	32	31							
C	6.2	8.4	7.6	33	32	31							

E. T. P. LOG BOOK

Date 2/2/23 — 20 — 20 — Crop Day .....

SHIFT	pH			Temp. °C			Lime Dosing Kg	Urea + DAP Kg	Flow Meter M³		Energy Meter		REMARKS
	Inlet Water	Pri. Clari.	Sec. Clari.	Inlet Water	Pri. Clari.	Sec. Clari.			On Date	To Date	On Date	To Date	
A	5.8	8.4	7.6	31	30	29	800Kg	844Kg	7th	5038	8th	39229	
B	6.1	8.6	7.4	32	31	30							
C	6.3	8.5	7.5	31	30	29							

Date 3/2/2023 — Crop Day .....

SHIFT	pH			Temp. °C			Lime Dosing Kg	Urea + DAP Dosing Kg	Flow Meter M³		Energy Meter		REMARKS
	Inlet Water	Pri. Clari.	Sec. Clari.	Inlet Water	Pri. Clari.	Sec. Clari.			On Date	To Date	On Date	To Date	
A	6.0	8.6	7.6	31	30	29	800Kg	844Kg	4730	5348	8th	39258	
B	5.9	8.4	7.4	32	31	30							
C	5.7	8.2	7.3	31	30	29							

Date 4/2/2023 — Crop Day .....

SHIFT	pH			Temp. °C			Lime Dosing Kg	Urea + DAP Dosing Kg	Flow Meter M³		Energy Meter		REMARKS
	Inlet Water	Pri. Clari.	Sec. Clari.	Inlet Water	Pri. Clari.	Sec. Clari.			On Date	To Date	On Date	To Date	
A	5.9	8.4	7.5	32	31	30	800Kg	844Kg	4730	6818	8th	39285	
B	6.2	8.5	7.6	31	30	29							
C	6.4	8.9	7.4	32	31	30							

E. T. P. LOG BOOK

20 ... / 20 ...

Date 03/12/2022 — Crop Day...

SHIFT	pH			Temp. °C			Lime Dosing Kg	Urea + DAP Kg	Flow Meter M³		Energy Meter		REM
	Inlet Water	Pri. Clari.	Sec. Clari.	Inlet Water	Pri. Clari.	Sec. Clari.			On Date	To Date	On Date	To Date	
A	5.8	8.0	7.6	32	30	29	80Kg	84Kg	955	6468	690	39312	
B	6.0	8.2	7.4	31	30	28							
C	6.2	8.4	7.6	32	31	30							

Date 4/12/22 — Crop Day...

SHIFT	pH			Temp. °C			Lime Dosing Kg	Urea + DAP Dosing Kg	Flow Meter M³		Energy Meter		REM
	Inlet Water	Pri. Clari.	Sec. Clari.	Inlet Water	Pri. Clari.	Sec. Clari.			On Date	To Date	On Date	To Date	
A	6.3	8.1	7.6	33	32	31	80Kg	84Kg	391	6423	750	39395	
B	6.3	8.4	7.7	32	31	30							
C	6.4	8.5	7.5	31	30	29							

Date 5/12/22 — Crop Day...

SHIFT	pH			Temp. °C			Lime Dosing Kg	Urea + DAP Dosing Kg	Flow Meter M³		Energy Meter		REMA
	Inlet Water	Pri. Clari.	Sec. Clari.	Inlet Water	Pri. Clari.	Sec. Clari.			On Date	To Date	On Date	To Date	
A	5.9	8.4	7.4	32	31	30	80Kg	64Kg	372	6814	210	39361	
B	6.1	8.3	7.2	32	31	30							
C	6.3	8.5	7.6	31	30	29							

E. T. P. LOG BOOK

Date: 08/01/2023 | 20 ... 20 .... | Crop Day .....

SHIFT	pH			Temp. °C			Lime Dosing Kg	Urea + DAP Kg	Flow Meter M³		Energy Meter		REMARKS
	Inlet Water	Pri. Clari.	Sec. Clari.	Inlet Water	Pri. Clari.	Sec. Clari.			On Date	To Date	On Date	To Date	
A	6.2	8.6	7.4	32	31	30	80kg	84kg	274	7182	780	39298	Ashwani
B	5.9	8.4	7.4	32	31	30							
C	6.1	8.5	7.5	31	30	29							

Date: 09/01/2023 | Crop Day .....

SHIFT	pH			Temp. °C			Lime Dosing Kg	Urea + DAP Dosing Kg	Flow Meter M³		Energy Meter		REMARKS
	Inlet Water	Pri. Clari.	Sec. Clari.	Inlet Water	Pri. Clari.	Sec. Clari.			On Date	To Date	On Date	To Date	
A	5.9	8.6	7.4	32	31	30	80kg	64kg	478	7533	785	39414	Ashwani
B	6.0	8.3	7.5	32	31	29							
C	6.1	8.4	7.4	31	30	29							

Date: 10/01/2023 | Crop Day .....

SHIFT	pH			Temp. °C			Lime Dosing Kg	Urea + DAP Dosing Kg	Flow Meter M³		Energy Meter		REMARKS
	Inlet Water	Pri. Clari.	Sec. Clari.	Inlet Water	Pri. Clari.	Sec. Clari.			On Date	To Date	On Date	To Date	
A	6.3	8.4	7.5	31	30	29	80kg	64kg	253	7971 + 8043	750	39459	Ashwani
B	6.4	8.3	7.4	32	31	30							
C	6.3	8.4	7.3	32	30	29							

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E. T. P. LOG BOOK

Date 11/2/23 — 20 ... 20 ... — Crop Day ....

SHIFT	pH Inlet Water	pH Pri. Clari.	pH Sec. Clari.	Temp. °C Inlet Water	Temp. °C Pri. Clari.	Temp. °C Sec. Clari.	Lime Dosing Kg	Urea + DAP Kg	Flow Meter M³ On Date	Flow Meter M³ To Date	Energy Meter On Date	Energy Meter To Date	REMARKS
A	6.3	8.2	7.6	30	29	28	300kg	316kg	316	8223	900	39464	Ashwani
B	6.4	8.3	7.2	29	29	28							
C	6.1	8.4	7.3	30	29	27							

Date 12/2/23 — Crop Day ....

SHIFT	pH Inlet Water	pH Pri. Clari.	pH Sec. Clari.	Temp. °C Inlet Water	Temp. °C Pri. Clari.	Temp. °C Sec. Clari.	Lime Dosing Kg	Urea + DAP Dosing Kg	Flow Meter M³ On Date	Flow Meter M³ To Date	Energy Meter On Date	Energy Meter To Date	REMARKS
A	6.1	8.3	7.6	31	30	29	300kg	314kg	392	8541	900	39494	Ashwani
B	6.4	8.2	7.5	30	29	28							
C	6.5	8.3	7.6	29	28	27							

Date 13/2/23 — Crop Day ....

SHIFT	pH Inlet Water	pH Pri. Clari.	pH Sec. Clari.	Temp. °C Inlet Water	Temp. °C Pri. Clari.	Temp. °C Sec. Clari.	Lime Dosing Kg	Urea + DAP Dosing Kg	Flow Meter M³ On Date	Flow Meter M³ To Date	Energy Meter On Date	Energy Meter To Date	REMARKS
A	6.3	8.3	7.7	31	30	29	300kg	348kg	418	8933	570	39524	Ashwani
B	6.4	8.2	7.6	31	30	30							
C	6.5	8.4	7.7	31	30	29							

E. T. P. LOG BOOK

20 ... - 20 ...

Date 14/2/23

Crop Day......

SHIFT	pH Inlet Water	pH Pri. Clari.	pH Sec. Clari.	Temp. °C Inlet Water	Temp. °C Pri. Clari.	Temp. °C Sec. Clari.	Lime Dosing Kg	Urea + DAP Kg	Flow Meter M³ On Date	Flow Meter M³ To Date	Energy Meter On Date	Energy Meter To Date	REMARKS
A	6.0	8.1	7.1	32	31	30	750kg	844kg	480	9351	690	39553	–
B	5.8	8.1	7.3	32	31	30							[signature]
C	5.8	8.2	7.4	32	30	29							

Date 15/2/23

Crop Day......

SHIFT	pH Inlet Water	pH Pri. Clari.	pH Sec. Clari.	Temp. °C Inlet Water	Temp. °C Pri. Clari.	Temp. °C Sec. Clari.	Lime Dosing Kg	Urea + DAP Dosing Kg	Flow Meter M³ On Date	Flow Meter M³ To Date	Energy Meter On Date	Energy Meter To Date	REMARKS
A	5.9	8.0	7.4	32	31	30	800kg	844kg	360	9831	750	39576	[signature]
B	6.1	7.8	7.2	32	31	30							
C	5.8	7.9	7.5	31	30	29							

Date 16/02/2023

Crop Day......

SHIFT	pH Inlet Water	pH Pri. Clari.	pH Sec. Clari.	Temp. °C Inlet Water	Temp. °C Pri. Clari.	Temp. °C Sec. Clari.	Lime Dosing Kg	Urea + DAP Dosing Kg	Flow Meter M³ On Date	Flow Meter M³ To Date	Energy Meter On Date	Energy Meter To Date	REMARKS
A	6.1	7.8	7.4	32	31	30	800kg	844kg		10091		39602	
B													
C													

Industry Dashboard	
Industry Name	The Shahabad Co-op Sugar Mills Ltd.
Category	Sugar
Address	Ladwa Road, Shahabd Markanda, Kurukshetra, Kurukshetra, Haryana-136135
Station Name	New_ETP_Outlet
Emmision	Effluent
From	13-Feb-2023 00:00:00
To	13-Feb-2023 23:59:59
Interval	1 Hours
Function	Average

Scan Timestamp	BOD (mg/l)	COD (mg/l)	FlowOut (m3/hr)	pH (pH)	TSS (mg/l)
13-Feb-2023 00:00:00	9.46	72.31	19.36	7.77	35.85
13-Feb-2023 01:00:00	10.23	76.09	19.68	7.76	38.38
13-Feb-2023 02:00:00	10.80	78.99	20.28	7.76	40.10
13-Feb-2023 03:00:00	11.11	80.56	1.84	7.75	41.18
13-Feb-2023 04:00:00	11.31	81.54	0.00	7.74	41.77
13-Feb-2023 05:00:00	11.53	82.73	0.00	7.75	42.39
13-Feb-2023 06:00:00	11.53	82.61	0.00	7.75	42.60
13-Feb-2023 07:00:00	11.13	80.68	6.74	7.76	43.12
13-Feb-2023 08:00:00	10.77	78.83	6.46	7.77	42.30
13-Feb-2023 09:00:00	6.48	57.60	0.00	7.76	27.00
13-Feb-2023 10:00:00	6.45	57.21	0.00	7.75	26.85
13-Feb-2023 11:00:00	6.78	58.83	0.00	7.74	27.63
13-Feb-2023 12:00:00	6.97	59.87	6.03	7.75	28.20
13-Feb-2023 13:00:00	7.13	60.61	10.80	7.75	28.63
13-Feb-2023 14:00:00	6.67	58.42	17.75	7.74	27.43
13-Feb-2023 15:00:00	6.52	57.61	17.36	7.73	27.04
13-Feb-2023 16:00:00	6.77	58.81	19.77	7.73	27.74
13-Feb-2023 17:00:00	7.06	60.29	1.71	7.71	28.51
13-Feb-2023 18:00:00	7.33	61.60	3.53	7.72	29.12
13-Feb-2023 19:00:00	7.58	62.83	22.78	7.72	29.75
13-Feb-2023 20:00:00	7.82	64.09	29.87	7.72	30.32
13-Feb-2023 21:00:00	8.13	65.56	29.89	7.69	31.27
13-Feb-2023 22:00:00	8.48	67.38	29.68	7.69	32.55
13-Feb-2023 23:00:00	8.91	69.51	29.44	7.71	33.95

Industry Dashboard	
Industry Name	The Shahabad Co-op Sugar Mills Ltd.
Category	Sugar
Address	Ladwa Road, Shahabd Markanda, Kurukshetra, Kurukshetra, Haryana-136135
Station Name	New ETP Outlet
Emmision	Effluent
From	12-Feb-2023 00:00:00
To	12-Feb-2023 23:59:59
Interval	1 Hours
Function	Average

Scan Timestamp	BOD (mg/l)	COD (mg/l)	FlowOut (m3/hr)	pH (pH)	TSS (mg/l)
12-Feb-2023 00:00:00	8.88	69.42	25.29	7.63	35.85
12-Feb-2023 01:00:00	8.86	69.30	28.33	7.64	36.10
12-Feb-2023 02:00:00	7.46	62.38	28.32	7.64	32.22
12-Feb-2023 03:00:00	7.43	62.17	27.84	7.64	32.18
12-Feb-2023 04:00:00	7.47	62.30	29.64	7.64	32.76
12-Feb-2023 05:00:00	7.56	62.80	29.95	7.63	33.38
12-Feb-2023 06:00:00	7.58	62.89	30.19	7.63	33.23
12-Feb-2023 07:00:00	8.00	64.96	24.75	7.62	34.48
12-Feb-2023 08:00:00	8.55	67.73	19.72	7.64	35.54
12-Feb-2023 09:00:00	6.22	56.21	20.77	7.76	25.80
12-Feb-2023 10:00:00	6.02	55.18	0.00	7.69	25.22
12-Feb-2023 11:00:00	6.14	55.64	0.00	7.70	25.42
12-Feb-2023 12:00:00	6.64	58.17	0.00	7.69	26.59
12-Feb-2023 13:00:00	6.94	59.68	12.86	7.68	27.76
12-Feb-2023 14:00:00	6.52	57.61	21.93	7.73	26.50
12-Feb-2023 15:00:00	6.10	55.56	15.77	7.75	25.36
12-Feb-2023 16:00:00	6.10	55.54	13.88	7.74	25.34
12-Feb-2023 17:00:00	6.10	55.63	12.72	7.73	25.39
12-Feb-2023 18:00:00	6.10	55.62	9.80	7.72	25.38
12-Feb-2023 19:00:00	6.34	56.68	0.00	7.70	26.03
12-Feb-2023 20:00:00	7.17	60.68	6.19	7.71	28.35
12-Feb-2023 21:00:00	7.92	64.58	18.58	7.73	30.66
12-Feb-2023 22:00:00	8.36	66.78	19.44	7.75	32.17
12-Feb-2023 23:00:00	8.91	69.48	18.94	7.76	33.87

Industry Dashboard	
Industry Name	The Shahabad Co-op Sugar Mills Ltd.
Category	Sugar
Address	Ladwa Road, Shahabd Markanda, Kurukshetra, Kurukshetra, Haryana-136135
Station Name	New_ETP_Outlet
Emmision	Effluent
From	11-Feb-2023 00:00:00
To	11-Feb-2023 23:59:59
Interval	1 Hours
Function	Average

Scan Timestamp	BOD (mg/l)	COD (mg/l)	FlowOut (m3/hr)	pH (pH)	TSS (mg/l)
11-Feb-2023 00:00:00	6.94	59.65	0.00	7.55	28.30
11-Feb-2023 01:00:00	7.19	60.92	0.00	7.55	28.88
11-Feb-2023 02:00:00	7.41	62.04	0.00	7.55	29.34
11-Feb-2023 03:00:00	7.58	62.90	0.00	7.55	29.70
11-Feb-2023 04:00:00	7.77	63.84	0.00	7.55	30.02
11-Feb-2023 05:00:00	7.93	64.60	0.00	7.55	30.30
11-Feb-2023 06:00:00	8.08	65.37	39.58	7.55	30.62
11-Feb-2023 07:00:00	8.18	65.98	24.83	7.55	30.85
11-Feb-2023 08:00:00	8.28	66.44	18.44	7.55	31.08
11-Feb-2023 09:00:00	8.53	67.53	10.83	7.58	31.86
11-Feb-2023 10:00:00	7.14	60.82	0.00	7.70	29.31
11-Feb-2023 11:00:00	6.62	58.08	0.00	7.71	28.25
11-Feb-2023 12:00:00	6.78	58.93	0.00	7.70	29.09
11-Feb-2023 13:00:00	6.89	59.40	0.00	7.68	29.45
11-Feb-2023 14:00:00	6.69	58.49	19.78	7.64	29.01
11-Feb-2023 15:00:00	6.40	57.08	24.56	7.63	27.86
11-Feb-2023 16:00:00	6.49	57.42	13.63	7.60	28.09
11-Feb-2023 17:00:00	6.92	59.55	17.99	7.59	29.22
11-Feb-2023 18:00:00	7.51	62.53	1.32	7.58	30.53
11-Feb-2023 19:00:00	7.72	63.59	1.05	7.57	31.03
11-Feb-2023 20:00:00	7.93	64.66	20.02	7.57	31.50
11-Feb-2023 21:00:00	8.06	65.38	23.96	7.58	31.72
11-Feb-2023 22:00:00	8.78	68.81	25.73	7.61	34.41
11-Feb-2023 23:00:00	8.86	69.43	30.57	7.62	35.67

Industry Dashboard	-
Industry Name	The Shahabad Co-op Sugar Mills Ltd.
Category	Sugar
Address	Ladwa Road, Shahabd Markanda, Kurukshetra, Kurukshetra, Haryana-136135
Station Name	New_ETP_Outlet
Emmision	Effluent
From	10-Feb-2023 00:00:00
To	10-Feb-2023 23:59:59
Interval	1 Hours
Function	Average

Scan Timestamp	BOD (mg/l)	COD (mg/l)	FlowOut (m3/hr)	pH (pH)	TSS (mg/l)
10-Feb-2023 00:00:00	10.48	77.36	30.03	7.59	40.69
10-Feb-2023 01:00:00	11.45	82.21	31.29	7.59	43.67
10-Feb-2023 02:00:00	12.35	86.68	33.28	7.60	46.79
10-Feb-2023 03:00:00	11.88	84.86	30.40	7.60	45.30
10-Feb-2023 04:00:00	6.95	59.71	32.53	7.62	28.56
10-Feb-2023 05:00:00	6.48	57.41	32.80	7.61	27.16
10-Feb-2023 06:00:00	6.44	57.21	33.39	7.61	27.03
10-Feb-2023 07:00:00	6.38	56.94	17.62	7.61	26.86
10-Feb-2023 08:00:00	6.23	56.22	9.62	7.57	26.19
10-Feb-2023 09:00:00	6.30	56.40	10.35	7.58	26.19
10-Feb-2023 10:00:00	6.34	56.73	10.73	7.58	26.40
10-Feb-2023 11:00:00	6.35	56.74	11.71	7.58	26.44
10-Feb-2023 12:00:00	6.33	56.71	12.08	7.57	26.53
10-Feb-2023 13:00:00	6.40	57.01	6.62	7.57	26.72
10-Feb-2023 14:00:00	6.34	56.75	0.00	7.57	26.63
10-Feb-2023 15:00:00	6.46	57.27	2.04	7.55	26.99
10-Feb-2023 16:00:00	6.50	59.47	1.44	7.54	28.38
10-Feb-2023 17:00:00	7.28	61.78	0.25	7.55	29.17
10-Feb-2023 18:00:00	7.46	62.38	0.00	7.55	29.55
10-Feb-2023 19:00:00	7.75	63.78	0.73	7.57	30.19
10-Feb-2023 20:00:00	6.83	59.29	14.59	7.54	28.18
10-Feb-2023 21:00:00	6.10	55.54	7.86	7.56	26.00
10-Feb-2023 22:00:00	6.18	55.85	2.48	7.56	26.30
10-Feb-2023 23:00:00	6.62	58.02	0.00	7.55	27.60

Industry Dashboard	
Industry Name	The Shahabad Co-op Sugar Mills Ltd
Category	Sugar
Address	Ladwa Road, Shahabd Markanda, Kurukshetra, Kurukshetra, Haryana-136135
Station Name	New_ETP_Outlet
Emmision	Effluent
From	09-Feb-2023 00:00:00
To	09-Feb-2023 23:59:59
Interval	1 Hours
Function	Average

Scan Timestamp	BOD (mg/l)	COD (mg/l)	FlowOut (m3/hr)	pH (pH)	TSS (mg/l)
09-Feb-2023 00:00:00	6.68	58.36	12.63	7.67	27.89
09-Feb-2023 01:00:00	6.78	58.88	0.00	7.66	28.20
09-Feb-2023 02:00:00	7.43	62.17	0.00	7.64	30.20
09-Feb-2023 03:00:00	8.14	65.65	0.00	7.62	31.98
09-Feb-2023 04:00:00	8.60	67.95	17.10	7.62	33.28
09-Feb-2023 05:00:00	7.86	64.35	28.69	7.66	31.12
09-Feb-2023 06:00:00	6.54	57.69	17.67	7.67	27.07
09-Feb-2023 07:00:00	6.45	57.31	5.59	7.66	26.67
09-Feb-2023 08:00:00	6.67	58.39	13.42	7.66	27.37
09-Feb-2023 09:00:00	6.69	58.38	11.25	7.66	27.35
09-Feb-2023 10:00:00	6.76	58.83	12.43	7.66	27.74
09-Feb-2023 11:00:00	6.73	58.69	15.03	7.65	28.02
09-Feb-2023 12:00:00	6.50	57.56	12.49	7.65	27.50
09-Feb-2023 13:00:00	6.50	57.51	9.28	7.64	27.57
09-Feb-2023 14:00:00	6.59	57.93	9.20	7.64	27.98
09-Feb-2023 15:00:00	6.81	59.06	15.71	7.63	28.74
09-Feb-2023 16:00:00	6.55	57.83	18.31	7.55	28.27
09-Feb-2023 17:00:00	7.77	63.73	8.56	7.62	30.56
09-Feb-2023 18:00:00	8.33	66.60	0.00	7.58	31.76
09-Feb-2023 19:00:00	8.68	68.41	0.00	7.57	32.54
09-Feb-2023 20:00:00	7.23	61.20	19.61	7.62	29.97
09-Feb-2023 21:00:00	7.39	61.93	22.00	7.62	31.65
09-Feb-2023 22:00:00	8.55	67.75	24.85	7.59	35.06
09-Feb-2023 23:00:00	9.41	72.03	29.16	7.58	37.45

old ETP.

Industry Dashboard	
Industry Name	The Shahabad Co-op Sugar Mills Ltd.
Category	Sugar
Address	Ladwa Road, Shahabd Markanda, Kurukshetra, Kurukshetra, Haryana-136135
Station Name	Old_ETP_Outlet
Emmision	Effluent
From	13-Feb-2023 00:00:00
To	13-Feb-2023 23:59:59
Interval	1 Hours
Function	Average

Scan Timestamp	BOD	COD	FlowOut (m3/hr)	InletFlow (m3/hr)	pH	TSS
13-Feb-2023 00:00:00	15.56	75.01	10.79	-	8.34	28.51
13-Feb-2023 01:00:00	15.52	74.90	10.95	-	8.36	28.50
13-Feb-2023 02:00:00	15.51	74.93	10.27	-	8.37	28.50
13-Feb-2023 03:00:00	15.50	74.86	9.61	-	8.39	28.54
13-Feb-2023 04:00:00	15.50	74.78	9.18	-	8.39	28.50
13-Feb-2023 05:00:00	15.49	74.63	27.28	-	8.40	28.50
13-Feb-2023 06:00:00	15.40	74.33	28.54	-	8.41	28.42
13-Feb-2023 07:00:00	15.40	74.27	28.65	-	8.43	28.39
13-Feb-2023 08:00:00	15.40	74.23	29.50	-	8.23	28.40
13-Feb-2023 09:00:00	15.40	74.21	17.42	-	7.94	28.40
13-Feb-2023 10:00:00	15.41	74.36	1.22	-	7.95	28.45
13-Feb-2023 11:00:00	15.48	74.59	0.00	-	7.99	28.59
13-Feb-2023 12:00:00	15.55	74.98	3.07	-	8.05	28.84
13-Feb-2023 13:00:00	15.60	75.17	11.67	-	8.10	28.90
13-Feb-2023 14:00:00	15.58	75.08	17.32	-	8.17	28.92
13-Feb-2023 15:00:00	15.50	74.86	22.61	-	8.26	28.83
13-Feb-2023 16:00:00	15.50	74.88	21.77	-	8.24	28.90
13-Feb-2023 17:00:00	15.54	74.99	21.92	-	7.82	28.93
13-Feb-2023 18:00:00	16.59	80.01	10.23	-	7.87	30.72
13-Feb-2023 19:00:00	15.64	75.41	12.30	-	7.91	29.15
13-Feb-2023 20:00:00	15.47	74.57	18.90	-	7.94	28.96
13-Feb-2023 21:00:00	15.38	74.12	22.15	-	7.97	28.88
13-Feb-2023 22:00:00	15.30	73.74	19.40	-	8.00	28.82
13-Feb-2023 23:00:00	15.31	73.87	20.61	-	8.02	28.83

Industry Dashboard	
Industry Name	The Shahabad Co-op Sugar Mills Ltd.
Category	Sugar
Address	Ladwa Road, Shahabd Markanda, Kurukshetra, Kurukshetra, Haryana-136135
Station Name	Old_ETP_Outlet
Emmision	Effluent
From	12-Feb-2023 00:00:00
To	12-Feb-2023 23:59:59
Interval	1 Hours
Function	Average

Scan Timestamp	BOD	COD	FlowOut (m3/hr)	InletFlow (m3/hr)	pH	TSS
12-Feb-2023 00:00:00	15.59	75.02	9.29	-	8.71	28.34
12-Feb-2023 01:00:00	15.60	75.27	8.83	-	8.71	28.41
12-Feb-2023 02:00:00	15.68	75.56	8.87	-	8.72	28.43
12-Feb-2023 03:00:00	15.70	75.68	8.99	-	8.72	28.31
12-Feb-2023 04:00:00	15.76	76.01	8.31	-	8.73	28.35
12-Feb-2023 05:00:00	15.80	76.13	13.29	-	8.73	28.38
12-Feb-2023 06:00:00	15.80	76.13	21.52	-	8.74	28.54
12-Feb-2023 07:00:00	15.77	76.00	32.85	-	8.74	28.54
12-Feb-2023 08:00:00	15.72	75.85	16.32	-	8.73	28.33
12-Feb-2023 09:00:00	15.83	76.31	5.37	-	8.74	28.50
12-Feb-2023 10:00:00	15.70	75.72	11.56	-	8.33	28.32
12-Feb-2023 11:00:00	15.70	75.57	9.88	-	8.15	28.35
12-Feb-2023 12:00:00	15.64	75.43	19.24	-	8.05	28.34
12-Feb-2023 13:00:00	15.60	75.15	29.25	-	7.87	28.30
12-Feb-2023 14:00:00	15.60	75.09	28.93	-	7.93	28.36
12-Feb-2023 15:00:00	15.59	75.03	13.41	-	8.01	28.40
12-Feb-2023 16:00:00	15.58	75.00	19.06	-	8.09	28.40
12-Feb-2023 17:00:00	15.57	74.99	12.74	-	8.15	28.40
12-Feb-2023 18:00:00	15.51	74.90	9.85	-	8.21	28.40
12-Feb-2023 19:00:00	15.50	74.88	1.01	-	8.25	28.40
12-Feb-2023 20:00:00	15.56	74.98	4.50	-	8.28	28.43
12-Feb-2023 21:00:00	15.61	75.09	12.83	-	8.30	28.51
12-Feb-2023 22:00:00	15.61	75.16	11.97	-	8.32	28.53
12-Feb-2023 23:00:00	15.57	75.01	11.80	-	8.33	28.50

Industry Dashboard	
Industry Name	The Shahabad Co-op Sugar Mills Ltd.
Category	Sugar
Address	Ladwa Road, Shahabd Markanda, Kurukshetra, Kurukshetra, Haryana-136135
Station Name	Old_ETP_Outlet
Emmision	Effluent
From	11-Feb-2023 00:00:00
To	11-Feb-2023 23:59:59
Interval	1 Hours
Function	Average

Scan Timestamp	BOD	COD	FlowOut (m3/hr)	InletFlow (m3/hr)	pH	TSS
11-Feb-2023 00:00:00	20.28	130.35	5.77	-	8.18	49.53
11-Feb-2023 01:00:00	20.38	131.03	17.12	-	8.18	49.63
11-Feb-2023 02:00:00	20.45	131.47	16.51	-	8.19	49.66
11-Feb-2023 03:00:00	20.50	131.91	17.20	-	8.20	49.69
11-Feb-2023 04:00:00	23.47	151.20	11.07	-	8.21	58.04
11-Feb-2023 05:00:00	20.97	134.91	5.47	-	8.21	50.83
11-Feb-2023 06:00:00	20.80	133.74	0.00	-	8.21	50.47
11-Feb-2023 07:00:00	20.83	134.00	5.04	-	8.22	50.76
11-Feb-2023 08:00:00	20.79	133.59	15.35	-	7.80	50.71
11-Feb-2023 09:00:00	20.63	132.62	15.51	-	7.31	50.42
11-Feb-2023 10:00:00	20.45	109.56	19.89	-	8.00	45.43
11-Feb-2023 11:00:00	18.90	96.06	33.14	-	7.99	40.67
11-Feb-2023 12:00:00	15.60	75.23	12.68	-	8.06	27.81
11-Feb-2023 13:00:00	15.55	75.00	12.22	-	8.16	27.78
11-Feb-2023 14:00:00	15.56	75.00	12.70	-	8.27	27.80
11-Feb-2023 15:00:00	15.57	74.98	19.29	-	8.37	27.78
11-Feb-2023 16:00:00	15.53	74.90	25.33	-	8.47	27.77
11-Feb-2023 17:00:00	16.86	81.36	20.17	-	8.55	29.90
11-Feb-2023 18:00:00	16.53	79.63	0.14	-	8.60	29.28
11-Feb-2023 19:00:00	16.09	77.61	0.66	-	8.64	28.86
11-Feb-2023 20:00:00	16.05	77.34	12.63	-	8.66	28.93
11-Feb-2023 21:00:00	15.75	75.94	7.66	-	8.68	28.49
11-Feb-2023 22:00:00	15.64	75.44	9.49	-	8.69	28.42
11-Feb-2023 23:00:00	15.52	74.89	9.31	-	8.70	28.31

Industry Dashboard	
Industry Name	The Shahabad Co-op Sugar Mills Ltd.
Category	Sugar
Address	Ladwa Road, Shahabd Markanda, Kurukshetra, Kurukshetra, Haryana 136135
Station Name	Old_ETP_Outlet
Emmision	Effluent
From	10-Feb-2023 00:00:00
To	10-Feb-2023 23:59:59
Interval	1 Hours
Function	Average

Scan Timestamp	BOD	COD	FlowOut (m3/hr)	InletFlow (m3/hr)	pH	TSS
10-Feb-2023 00:00:00	18.53	119.19	25.13	-	8.72	47.15
10-Feb-2023 01:00:00	18.63	119.78	22.52	-	8.72	47.23
10-Feb-2023 02:00:00	18.72	120.28	22.09	-	8.73	47.28
10-Feb-2023 03:00:00	18.80	120.83	20.94	-	8.73	47.33
10-Feb-2023 04:00:00	18.88	121.34	18.08	-	8.73	47.38
10-Feb-2023 05:00:00	18.93	121.75	24.02	-	8.72	47.40
10-Feb-2023 06:00:00	19.00	122.02	41.73	-	8.69	47.40
10-Feb-2023 07:00:00	19.06	122.58	39.20	-	8.72	47.43
10-Feb-2023 08:00:00	19.20	123.53	9.51	-	8.69	47.55
10-Feb-2023 09:00:00	19.30	124.07	9.36	-	8.70	47.64
10-Feb-2023 10:00:00	19.39	124.55	9.07	-	8.71	47.69
10-Feb-2023 11:00:00	19.48	125.26	8.83	-	8.71	47.89
10-Feb-2023 12:00:00	19.60	125.94	8.39	-	8.73	48.10
10-Feb-2023 13:00:00	20.03	128.73	14.95	-	7.84	49.50
10-Feb-2023 14:00:00	19.72	126.57	0.00	-	7.86	48.24
10-Feb-2023 15:00:00	19.76	127.05	0.00	-	7.91	48.66
10-Feb-2023 16:00:00	19.76	127.02	0.00	-	7.99	48.87
10-Feb-2023 17:00:00	19.60	126.13	31.34	-	8.06	48.68
10-Feb-2023 18:00:00	19.70	126.60	31.76	-	8.11	48.73
10-Feb-2023 19:00:00	19.81	127.39	0.19	-	8.10	48.86
10-Feb-2023 20:00:00	19.93	128.12	0.29	-	8.11	49.18
10-Feb-2023 21:00:00	20.04	128.80	25.01	-	8.13	49.34
10-Feb-2023 22:00:00	20.10	129.18	8.30	-	8.15	49.40
10-Feb-2023 23:00:00	20.16	129.68	2.82	-	8.17	49.43

Industry Dashboard	
Industry Name	The Shahabad Co-op Sugar Mills Ltd.
Category	Sugar
Address	Ladwa Road, Shahabd Markanda, Kurukshetra, Kurukshetra, Haryana-136135
Station Name	Old_ETP_Outlet
Emmision	Effluent
From	09-Feb-2023 00:00:00
To	09-Feb-2023 23:59:59
Interval	1 Hours
Function	Average

Scan Timestamp	BOD	COD	FlowOut (m3/hr)	InletFlow (m3/hr)	pH	TSS
09-Feb-2023 00:00:00	17.60	113.10	20.25	-	8.37	45.04
09-Feb-2023 01:00:00	17.60	113.33	19.13	-	8.37	45.07
09-Feb-2023 02:00:00	17.65	113.49	19.87	-	8.37	45.09
09-Feb-2023 03:00:00	17.70	113.73	20.44	-	8.38	45.10
09-Feb-2023 04:00:00	17.70	113.96	19.76	-	8.39	45.10
09-Feb-2023 05:00:00	17.72	114.04	20.27	-	8.39	45.10
09-Feb-2023 06:00:00	17.83	114.44	12.43	-	8.39	45.16
09-Feb-2023 07:00:00	17.91	115.13	0.00	-	8.39	45.35
09-Feb-2023 08:00:00	18.06	116.04	0.00	-	8.39	45.82
09-Feb-2023 09:00:00	18.11	116.45	12.15	-	8.39	46.19
09-Feb-2023 10:00:00	18.12	116.42	12.45	-	8.40	46.11
09-Feb-2023 11:00:00	18.10	116.33	16.00	-	8.43	46.05
09-Feb-2023 12:00:00	18.10	116.45	14.60	-	8.44	46.05
09-Feb-2023 13:00:00	18.17	116.72	9.02	-	8.44	46.08
09-Feb-2023 14:00:00	18.23	117.25	5.28	-	8.49	46.17
09-Feb-2023 15:00:00	18.43	118.48	7.40	-	8.56	46.69
09-Feb-2023 16:00:00	18.62	119.87	13.18	-	8.61	47.22
09-Feb-2023 17:00:00	20.01	128.63	8.78	-	8.66	50.98
09-Feb-2023 18:00:00	18.60	119.53	9.27	-	8.71	46.98
09-Feb-2023 19:00:00	18.60	119.45	0.44	-	8.70	47.00
09-Feb-2023 20:00:00	18.60	119.43	8.74	-	8.72	47.14
09-Feb-2023 21:00:00	18.60	119.51	16.66	-	8.72	47.27
09-Feb-2023 22:00:00	18.52	119.03	11.35	-	8.74	47.15
09-Feb-2023 23:00:00	18.50	118.97	17.57	-	8.73	47.16

Annexure-VIII

Gram : SUGAR

(O) 01744 - 240188
(R) 01744 - 240282
Fax : 01744 - 240118
E-mail : ecsmsbd@sify.com

The Shahabad Co-Operative Sugar Mills Ltd.

Shahabad (M.), Distt. Kurukshetra, Haryana - 136 135

Ref. No. SMS/ Mfg./2021-1936

Dated 2.7.21

Subject:- Irrigation Plan for use/consumption of treated effluent water

The Shahabad Co-Operative Sugar Mills Ltd., Shahabad(M) have total area of land is 110 Acre. Mills have pucca lagoon for collecting of surplus treated effluent water. In this regard 26 Acre land is used for agriculture purpose i.e. Cane Farm and use for plantation such as Eucalyptus etc. already developed on all surrounding walls of cane Farm, colony park, Parks around Offices & Children Parks (Copy Enclosed). Details of irrigation plan is given below:

Sr. No.	Particular Area for Treated Water	Area
1.	Cane Farm	17 Acre
2.	Colony Park	1.0 Acre
3.	Park Around Offices	8.0 Acre
4.	Children Park	2.0 Acre
	Total Land	28 Acre

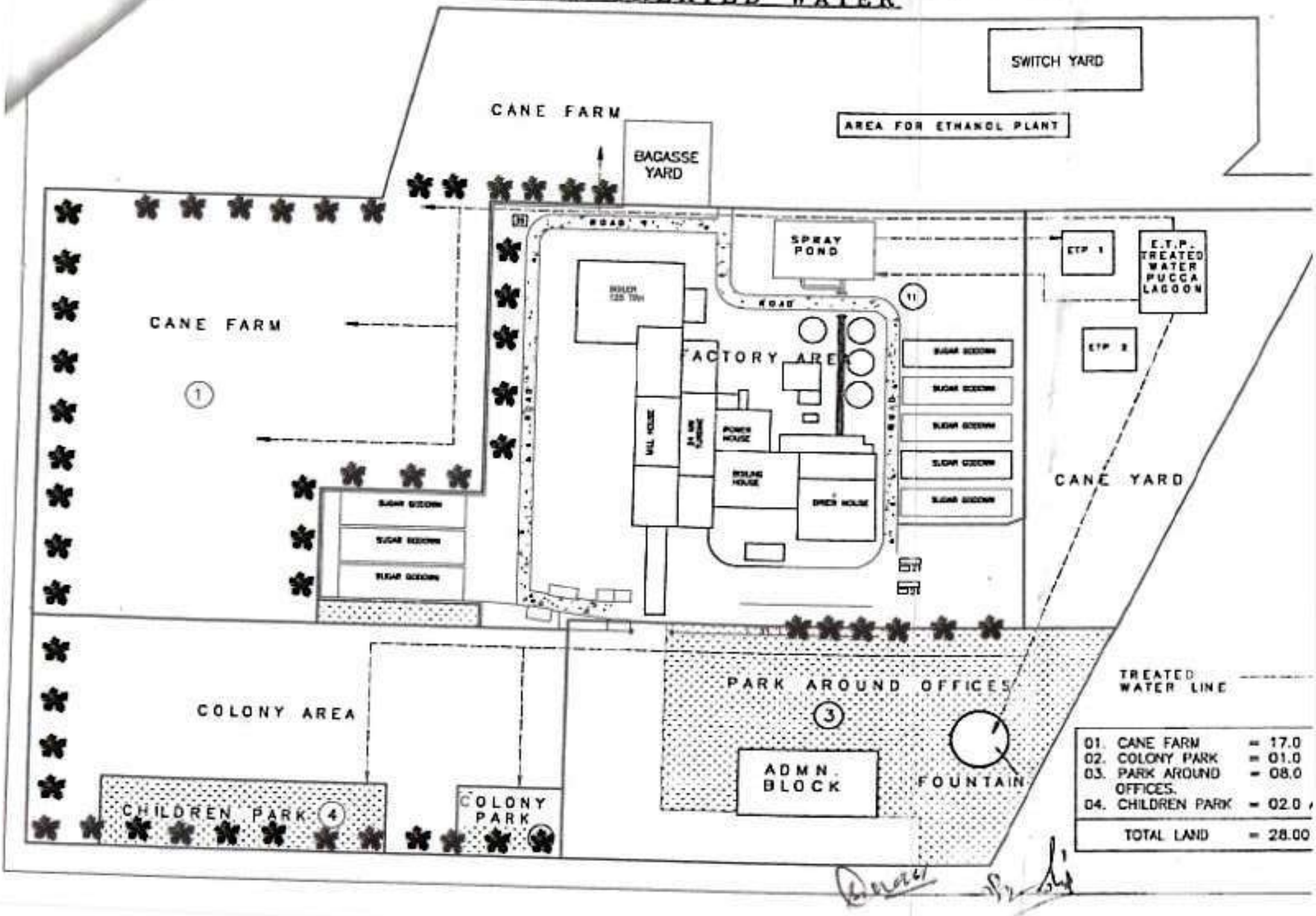
It is further submitted that The Shahabad Co-Operative Sugar Mills Ltd., Shahabad(M) have reused treated water effluent in spray pond as make up water for process use as cold water. Mills is under process to increase Plantation area before coming crushing season.

Thankyou,

C.A.O C.E. C.C. A.C.E.(M) A.C.E. (co-gen)

Dy.C.C Sanitary Incharge Nodal Officer

LAYOUT SHOWING IRRIGATION PLAN FOR E.T.P. TREATED WATER



Annexure - IX

WORK ORDER

GST No.06AAAATO381N1ZC

Phone Office:- 01744-240188, 240118
Fax:- 01744-240188, 240118

THE SHAHABAD CO-OPERATIVE SUGAR MILLS LTD.,

SHAHABAD MARKANDA – 136135, DISTT. KURUKSHETRA (HARYANA)

No.SMS-2022/Sales/5044
Dated:- 20.11.2022

M/s The Punia Coop. Labour & Construction Society Ltd.
Vill. Abdulagarh, Teh. Barara,
Distt. Ambala
Mob. 94166-70510

SUB :- **Work order for the lifting of boiler Ash for the season, 2022-23.**

Dear Sir,

Please refer to your tender and subsequent negotiation held with you before Mills Committee in its meeting held on 13.10.2022, we are pleased to place you order on the subject cited above, subject to following rates, terms & conditions:-

S.No.	Description	Basic Rate Per day (24 hrs.) (plus Taxes Extra)
1.01	**ESP Unit Ash-handling for the crushing season 2022-23**	
1	Ash-handling for the crushing season 2022-23 for ash produced on daily basis (i.e. for 24 hours) in the Mills. Tenderer have to report one day before in the Mills from the start of the crushing season & steam trials with labour & vehicle for loading.	3150
2	Lifting & cleaning of Boiler Ash from boiler Furnace hoppers & its ground floor area, Air Pre-heater hoppers & its ground floor area, ESP hoppers & its ground floor area and around the all Ash Belt Conveyors,	
3	Ash Screw Conveyors, ID Fans, FD Fans, SA Fans, the surrounding area of RO Plant Feed Pumps, platforms etc. at 125 TPH Boiler.	
4	Loading of ash will be done directly from Ash Silo by Tractor Trolley & to be shifted outside Mills premises. The quantity of ash will be 4 to 5 Ton per hr. approx.	
5	Regular Cleaning of the floor area of Boiler & its surroundings on daily basis. Lifting and shifting of ash from the floor area of ESP and boiler during general cleaning/shutdown of boiler equipments.	
1.02	**Wet Scrubber unit Ash-handling for the crushing season 2022-23**	
1	Ash-handling for the crushing season 2022-23 for ash produced by Wet scrubber unit on daily basis (i.e. for 24 hours) in the Mills. Tenderer have to report one day before in the Mills from the start of the wet scrubber unit as intimated by the Mills with labour & vehicle for loading.	0
2	Lifting & cleaning of Boiler Ash Produced from wet scrubber unit & its ash pits, ash clarifiers, ash screw conveyors etc.	

3	Lifting & cleaning of Boiler Ash from boiler Furnace hoppers & its ground floor area, Air Pre-heater hoppers & its ground floor area, ESP hoppers & its ground floor area and around the all Ash Belt Conveyors, Ash Screw Conveyors, ID Fans, FD Fans, SA Fans, the surrounding area of RO Plant Feed Pumps, platforms etc. at 125 TPH Boiler.	
4	Loading of ash will be done directly from Ash Silo by Tractor Trolley and to be shifted outside Mills premises. The quantity of ash will be 4 to 5 Ton per hr. approx.	
5	Regular Cleaning of the floor area of Boiler, ESP & its surroundings, wet scrubber & its surroundings.	
6	Lifting & shifting of ash from floor area of Wet scrubber, ESP & Boiler boiler during general cleaning/shutdown of boiler equipments.	

Note : **The contractor can claim the bill of ESP Unit for Ash-handling for the crushing season 2022-23 only (i.e. Rs. 3150/- only) & Wet Scrubber unit bill can be claimed only after the start of operation of Wet Scrubber unit (i.e. ESP Rs. 3150+ Wet Scrubber Rs. 0/- total Rs. 3150/- for both) .**

TERMS & CONDITIONS.

1. You will have to give first offer to those workers of Sirsa Sugar Mills, Sirsa who are willing to do the jobs/work of casual nature.
2. Earnest money Rs.50,000/- will be converted into Security money of the successful tenderer and will be released after satisfactory completion of work. No interest will be paid on security money.
3. In any case if L-1 party regret to work on negotiated rates, then the Mills Board/Management have the right to award the order to interested L-2 party on L-1 negotiated rates in the interest of the Mills.
4. You will have to make own arrangement of place for dumping the ash.
5. You will not allow to dump the ash in any situation to the bank of G.T. Road, Barara Road & Ladwa Road etc. If any complaint is raised by public/Govt/pollution board and penalty imposed because of making pollution or dumping at such places then same will be recovered from you. Any loss incurred to Mills shall be recoverable from you.
6. You will make your own arrangement for the lifting of ash and you will use commercial vehicle for lifting of ash i.e. Trucks only or in case of Tractor Trolleys the permission shall be taken as per Govt. Vehicle Act. & to be submitted in the Mills prior to start of the work.
7. You will be liable to comply with all the rule & regulation of the Motor Vehicle Act. & the order of Hon'ble Courts at the time of transport of Ash. Mills management will not be liable for any legal action against transport for any violation. If you violate the conditions, your contract will be terminated.
8. You will deposit the photo copy of three vehicles R.C., Permit & Driver Licence in the Mills within a week from the date of issue of order.
9. You will carry out the work round the clock from the start of crushing till the closure of the season. The prompt lifting of ash will be arranged by you and falling of ash on the ground will not be allowed in any case.
10. You will start the work immediately as & when factory will start its trial & commissioning of cane crushing.
11. The contract will be valid till the end of crushing season, 2022-23.

13. **Payment:** - 90% will be released fortnightly & balance 10% will be released after successful completion of work after one month of closure of crushing season, 2022-23.

14. G.S.T. will be extra as applicable.

15. TDS will be deducted as per Govt. rules, if any as:

    i. TDS as per Income Tax Rules.

    ii. TDS on supply & Services as per GST rules etc.

16. If you fail to complete the work in time, then Mill reserves the right to complete the work from some other source on your risk & cost without issuing any notice. Due to non-lifting of ash, if any loss incurred to Mills same shall be recovered from you.

17. Mill will not provide the accommodation to your staff / workers engaged by you during the execution of work, you will make your own arrangement to your labour at your own level.

18. You will depute one Supervisor permanently at the site during whole season for proper supervision & all the work will be carried as per the instructions of the Chief Engineer / Shift Engineers.

19. You will deploy sufficient manpower and will submit the list of workers engaged by them for the jobs allotted in the Time Office / Security Gate of the Mills. The list must be contained name, father's name, permanent address and age of workers.

20. You will make the payment to your workers in the presence of Mills H.T.K as per provision of payment of wages act.

21. You will certify on the final payment that you have paid all the dues of your workers & no payment of any worker is balance.

22. You will follow all laws of land.

23. You are liable to comply the provision of P.F. Act amended from time-to-time.

24. You will arrange all safety measures / precautions to the persons employed during the execution of work.

25. You will be fully responsible for any loss or damage / injury to persons / property.

26. You will have to maintain cleanliness at the place where the ash is produced and the ash should not accumulate inside the factory, if the ash accumulate inside the factory then the mill reserve the right to carry out the same on your risk & cost.

27. You will make compliance of the provisions of Labour Laws, viz, Minimum wages Act, ESI, PF Acts, Contract Labour Act etc., if any violation is found on your part, you will be held responsible for the same.

28. If you fail to lift the ash in the running season then your security amount deposited shall be forfeited and no claim or refund whatsoever shall be entertained on this account.

29. The Board of Administration of the Mills shall have the right to black-list the defaulter party from this Mills.

30. The contractor will submit the bill only for operational units i.e ESP unit or both Wet scrubber unit and ESP unit.

31. "You will provide a certificate that the above rates are the lowest possible. And if it comes out that perchance, you had quoted/were to quote lower basic rates in any Standard Sugar Mills in the country you will intimate the same and refund the difference of value immediately within fifteen days. If you fail to do so and our mills come to know of it through own/other sources, then our mills shall be entitled to claim the amount of double the difference of the cost from you".

32. Dispute, if any arising out of this sale will be referred to the Deputy Commissioner-cum-Chairman of The Shahabad Coop. Sugar Mills Ltd., Shahabad, whose decision shall be final and binding on both the parties.

33. All disputes are subject to Kurukshetra Court Jurisdiction only.

S.S.M. C.E. C.A.O. Managing Director.

Copy to: - CE/CAO/SO/S.Fed.
- IITK : For compliance of provision of Labour Laws.

Note :- E & O. E.

N.B. : Please always quote our purchase order No. and date on the correspondence.
Please acknowledge receipt by the return of post and send your confirmation to the terms and conditions of our supply order.

Annexure - X

Annexure - X

Date	Time	Piezometer Reading	Ground level	Remark
24/12/22	10 Am	81.3	57.7	
25/12/22	10Am	81.3	57.7	
26/12/22	10 Am	81.3	57.7	
27/12/22	10Am	81.4	57.6	
28/12/22	10Am	81.4	57.6	
29/12/22	10Am	81.4	57.6	
30/12/22	10Am	81.5	57.5	
31/12/22	10Am	81.5	57.5	
01/01/23	10Am	81.5	57.5	
02/01/23	10Am	81.5	57.5	
03/01/23	10 Am	81.5	57.5	
04/01/23	10Am	81.5	57.5	
05/01/23	10Am	81.4	57.4	
06/01/23	10 Am	81.3	57.3	

DATE: / / 20
PAGE No.

Date	Time	Flowmeter reading	Groundwater	Remark
07/01/2023	10 Am	81.7	57.3	
8/01/2023	10 Am	81.7	57.3	
9/01/2023	10 Am	81.8	57.2	
10/01/2023	10 Am	81.9	57.1	
11/01/2023	10 Am	81.9	57.1	
12/01/23	10 Am	81.9	57.1	
13/01/23	10 Am	81.9	57.1	
14/01/23	10 Am	82.0	57	
15/01/23	10 Am	81.9	57.1	
16/01/23	10 Am	81.9	57.1	
17/01/23	10 Am	81.9	57.1	
18/01/23	10 Am	81.9	57.1	
19/01/23	10 Am	82.0	57	
20/01/23	10 Am	81.9	57.1	

Date	Time	Flowmeter reading
21/01/23	10 Am	[illegible]
22/01/23	10 Am	82.[illegible]
23/01/23	10 Am	82.[illegible]
24/01/23	10 Am	[illegible]
25/01/23	10 Am	82.2
26/01/23	10 Am	82.2
27/01/23	10 Am	82.2
28/01/23	10 Am	82.2
29/01/23	10 Am	82.2
30/01/23	10 Am	82.2
31/01/23	10 Am	82.3
1/01/23	10 Am	82.3
2/01/23	10 Am	82.3
3/01/23	10 Am	82.3

Date	Time	[illegible] reading	[illegible] Ground level	Remark
21/01/23	10 Am	82.1	52.1	
22/01/23	10 Am	82.0	51	
23/01/23	10 Am	82.1	56.9	
24/01/23	10 Am	82.2	56.9	
25/01/23	10 Am	82.2	56.9	
26/01/23	10 Am	82.2	56.8	
27/01/23	10 Am	82.2	56.8	
28/01/23	10 Am	82.2	56.8	
29/01/23	10 Am	82.2	56.8	
30/01/23	10 Am	82.2	56.8	
31/01/23	10 Am	82.3	56.7	
1/01/23	10 Am	82.3	56.7	
2/01/23	10 Am	82.3	56.7	
3/01/23	10 Am	82.3	56.7	

Date	Time	Piezo meter Reading	Strain level	Remarks
4/02/23	10 Am	82.2	56.9	
5/02/23	10 Am	82.2	56.8	
6/02/23	10 Am	82.1	56.9	
7/02/23	10 Am	82.1	56.9	
8/02/23	10 Am	82.1	56.9	
9/02/23	10 Am	82.0	57	
10/02/23	10 Am	81.9	57.1	
11/02/23	10 Am	81.7	57.3	
12/02/23	10 Am	81.7	57.3	
13/02/23	10 Am	81.8	57.2	
14/02/23	10 Am	81.8	57.2	
15/02/23	10 Am	81.8	57.2	
16/02/23	10 Am	81.9	57.1	

Annexure-XI

Gram : SUGAR

(O) 01744-240188
(R) 01744-240282
Fax 01744-240118
E-mail : scamsbd@gmail.com

The Shahabad Co-operative Sugar Mills Ltd.,
Shahabad (M) Distt. Kurukshetra, Haryana – 136 135

Ref.No. : SMS-2022/Mfg./2148

Dated : 3/8/22

To

The Regional Office,
Haryana State Pollution Control Board,
Kurukshetra.

Email:- hspcbrokkr@gmail.com

Subject: - Regarding Show cause notice u/s 33- A for closure & 27 for revocation of CTO of Water (Prevention and Control of Pollution) Act, 1974 & u/s 31- A for closure & 21(4) for revocation of CTO Air (Prevention & Control of Pollution) Act, 1981

With reference to your office letter no. HSPCB/KKR/2022/484 dated 5-7-2022 which was received through mail on 20 July 2022 regarding the above cited subject, it is submitted that the point wise clarification along-with relevant documents are attached herewith.

Please find the Online Continuous Effluent Monitoring System (OCEMS) data transfer copy on the site of HSPCB/CPCB from 01-02-2022 to 03-02-2022 for references & record in which the uploaded data of that period of sampling has been uploaded & found well within the prescribed limit as issued by HSPCB/CPCB from time to time. Under the light of stated facts, you are requested to consider the reply in line & file the same.

MANAGING DIRECTOR

Received
Haryana State Pollution Control Board
Kurukshetra, Region
4/8/2022

The Shahabad Co-op Sugar Mills Ltd. Shahabad (M)

Annexure:-

Status of compliance of show cause notice for closure under section 33-A of water (Prevention & control of Pollution) Act, 1974, vide letter no. HSPCB/KKR/2022/484 dated 05.07.2022 & received on dated 20.07.2022.

Sr no	Objections raised by HSPCB	Compliance carried by the Mills
1	The Consented and installed crushing capacity of the sugar mill is 5000 TCD. During the inspection the unit case crushing rate was 5600 TCD and effluent discharge is 540 KLD.	i). Mills has Cane crushed 4740 TCD dated 02.02.2022 (DMR copy enclosed at Annexu A) ii). Mills has discharge the treated water as per prescribed norms issued guidelines HSPCB/CPCB. (RTDMS data copy enclosed Annexure :-B)
2	Unit has prepared an ETP adequacy report. However, recommendations of the adequacy report are not implemented. Unit is utilizing 112% of installed crushing and generating excess effluent. It is also observed that installed ETP is inadequate for treatment of effluent generated at 5600 TCD crushing rate.	Mills has already prepared the adequacy report from vasant data Sugar Institute vide let No. 1559 dated 18.06.2021 and Mills utilize the crushing capacity within limit i. 94.8%.Capacity utilisation 82.34% including stoppage (RT-8C page no. 8) report for th crushing season 2021-22.(Copy Enclosed Annexure :-C)
3	Unit has not installed CPU for treatment of excess condensate. However, a unit has installed a spray pond. The spray pond excess water is laying on the open ground in the factory premises.	Mills has already placed the order for condensate polishing unit, anaerobic system to M/s Green force Pvt. Ltd. Chandigarh vide mills letter no. 6063 dated 29.11.2021. The work is under progress. (Copy enclosed Annexure:-D)
4.	Unit has constructed sludge drying beds in RCC, it was observed that the bottom of this sludge drying bed is not in RCC which is resulting in effluent percolation and leading to ground-water contamination.	Mills sludge beds are well in condition and mills assure to you no contamination of water from sludge beds. (Copy enclosed Annexure :-E) ATTACHED PICS OF sludge bed

5	There are multiple pipeline interconnections along with a pumping system. However, no current flow is observed during the inspection.	Mills has collect all effluent generated from the Sugar Mill through common drain of ETP and then feed in to both ETP through separately installed magnetic flow meter for the treatment.(Copy enclosed Annexure :-F) Attached line diagram for effluent flow mill to ETP & THEREAFTER
6	Unit has made provision to pass/or recharge effluent into ground through sludge drying bed near sugar processing unit as well as effluent is being charged into ground through rain water harvesting pits.	Mills has assured that no effluent recharge in rain water harvesting system and all water recharge in rain water harvesting system. Mills made fool proof arrangement for such intermixing or contamination. Has attached.
7.	Unit has stored untreated effluent in kaccha pits (total 4 no. of kaccha pits were found having storage capacity of about 5,50,000 Lit. each) the effluent volume stored in these lagoons is about 75%, 34%, 20% and 85% respectively (% volume)	Mills has started treating of lagoon water through ETP and used this treated water for purpose of irrigation. Mill has placed an order for ETP operation through work order 5542. (Copy enclosed Annexure :-G)
8.	Ample amount of Scrape, plastic material, empty plastic drums etc. is laying in the entire factory premises.	Housekeeping in the Mills premises has been done, Mereover M.S scrap shifted to the scrap yard. (Copy enclosed Annexure :-H) Pics attached
9.	Main Effluent carrying channel is damaged at multiple points and effluent is overflowing on the ground in the factory premises before coming to ETP.	Main effluent carrying drain has been repaired.
10	Unit has not installed any treatment system for treatment of excess spray pond overflow. It is being treated through ETP only.	Mills has granted the permission from Haryana Sugar Fed, Panchkula for installation of spray pond over flow water treatment plant and started procurement process. (Copy enclosed Annexure:-I) Letter attached

11	Rain water harvesting and groundwater recharge pondspits are implemented in the factory premise. However, it was observed that the unit is using recharging ground with effluents through these pits.	Mills has 8 no. rain water in mills premises for recharge rain water only harvesting p near Technical Block, Dispensary, Care Office, Cane Carrier, M D Residence, Bio Lal Store etc. Only use of rain water.
12	Compliance status w.r.t. discharge norms; Non-compliance.	Mill is has discharge the treated effluent water produced from Effluent treatment plant a norms issued guidelines by the HSPCB/CPCB. (Copy Endosed Annexure :-J) Test report & data report are attached.
13	Any by-pass observed during visit: the bypass arrangement is observed in multiple locations within the factory premise. No live flow was observed during the visit. However, effluent is stored in the factory premises; this bypass arrangement is suspected to be used to discharge the process effluents into the storage lagoons.	Mills has no bypass arrangements in the premises.
14	Unit has installed a 24 MW co-gen power plant which is attached with a sugar mill. Unit has not installed any treatment system for cooling tower overflow/CT blow down at the Co-generation power plant.	Related to engineering department. Mill has installed zero liquid discharge unit for treati of cooling tower blow down water and same being used for make up water for cooli tower. (Copy Enclosed Annexure:-O)
15	Unit is withdrawing excess ground water from the bore wells no R-3 principal is implemented which may reduce ground water extraction.	Mills has working on R-3 principal to reduce ground water extraction. Mill has cooli tower blow down treatment unit for recycling the water & Mill has unit of condensa cooling treatment and reuse it. (Copy Enclosed Annexure:-O)
16	It is also observed that process effluent is lying onto the open ground in the entire factory premise which may result in mixing of these effluents in the rain water and mixed effluent is contaminating groundwater and may lead to poor quality of ground water. Samples for three different locations are collected during the visit.	During the visit of 3rd party committee that time heavy rain fall resulting rain water fall o ground. (Copy Enclosed Annexure :-K)

17	Unit has installed two no of ETP having capacity of 1250 m³/day each and both were operational, but it is seeming too inadequate for 5500 TCD plant.	Mills has two no. ETP each having capacity 1250 M³/day are working smoothly season 2021-22. The RTDNS data is uploaded at the server of HSPCB/CPCB site. Enclosed Annexure :-B)
18	Unit has installed two ETP plants having capacity of 1250 m³/day each. Unit has installed a magnetic type flow meter with a totalizer at ETP Inlet and ETP outlet. Unit has also installed separate OCEMS at ETP each. Outlet. Also, the unit has installed an OCEMS stack emissions monitoring device & connected to SPCB/CPCB server.	yes
19	Unit has not installed flow meters at respective places in the sugar processing unit to measure the quantity of effluent generated at point source.	Mills already installed the flow meter on both ETP equilization pump delivery line and maintain and keeping report in ETP logbook. (Copy Enclosed Annexure :-L)
20	The treated water is stored in the lagoon which was constructed at the old ETP plant. Treated water is used for irrigation purposes having a total 26 acre.	Mills has stored the treated water of both ETP in RCC Pucca pit at Old ETP. The st treated water used in mills premises Parks and Cane Farm for irrigation purpose. (C Enclosed Annexure :-M)
21	It is observed that the unit is discharging effluent without any treatment within factory premises.	Mill has assured to you all generated effluent treated through both ETP and stored treat effluent water in RCC Pucca Pit for irrigation purpose. (Copy Enclosed Annexure :-M)
22	The housekeeping in the overall factory premises including the Boiler, ETP area is very poor, process effluent, sludge, molasses, lime and other process chemicals are lying in the open space on the ground.	Housekeeping in the Mills premises and both ETP has been done. It is a routine proces (Copy Enclosed Annexure :-F) Pics are attached

23	The stagnant water was observed at both ETP, process plants which also include process effluent which is resulting in groundwater contamination. The samples were collected from this area for further analysis.	During the 3rd party team visit heavy rain fall in Shahabad (M) so rain water accumula ground floor after that this water lifted by pump treated as per norm HSPCB/CPCB (Copy Enclosed Annexure :-K)
24	Unit is constructed with only one RCC lagoon having capacity 4600 M³ in the factory premises for storage of treated effluent.	Mills has already RCC lagoon for storage of treated water. (Copy Enclosed Annexure :-
25	Unit has a boiler having capacity of 125 TPH. Housekeeping is very poor in this area.	Housekeeping in the Mills premises near 125TPH Boiler has been done. (Copy Enc Annexure :-H)
26	Unit has not installed piezometric wells in the factory premises.	Mills has already installed the piezometric in the premises and record maintai properly.(Copy enclosed). (Copy Enclosed Annexure :-N)
27	Unit has not installed STP.	Domestic effluent generated from the Sugar Mill residence Colony sent to the sewe water treatment plant. (STP) of PWD public health engineering department.
28	Unit has not constructed a leachate/or effluent collection system on the floor in the sugar processing area.	Mills has no. effluents in the processing area. (Copy Enclosed Annexure :-H)
29	No adequate manpower is employed for the ETP operation.	Mills both ETP working well and comply the all norms issued guidelines by CPCB/HSPC
Recommendation of the 3rd party committee :-		
1	Unit has prepared an ETP adequacy report .However recommendation of the adequacy report are not implemented. It is recommended that unit should prepare a time bound action plant for implementation of recommendation given into the adequacy report.	Mills has placed the order on recommendation of ETP adequacy report for condensa polishing unit, anaerobic system to M/s Green force Pvt. Ltd. Chandigarh vide mills let no. 6063 dated 29.11.2021. The work is under progress.(Copy enclosed Annexure :-D)
2.	Unit should install a suitable capacity of CPU for treatment of excess condensate	Mills has placed an order to the agency for installation of CPU unit. (Works und progress).

3.	Unit Should repair the sludge drying beds in both the ETP plants.	Mills sludge beds are well in condition and mills assure to you no contamination of from sludge beds. (Copy Enclosed Annexure :-E)
4.	It is also recommended unit should remove or discard multiple pipelines along with a pumping system from the ETP premises.	Mills has removed the multiple pipe line of pumping system. (Copy Enclosed Annex F)
5.	Proper care should be taken for the effluent storage tanks so that there should not be any effluent percolation into ground.	PICS ATTACHED Mills every year clean the treated effluent water RCC storage tank and checked & repa it if required to avoid any percolation into ground.
6.	Unit should discontinue rain water harvesting in the unit premises.	There is no rain water harvesting system in the unit premises at the effluent treatment pla
7.	Unit should treat stored untreated effluent from Kaccha pits and treated water will be used for irrigation purpose.	Mills has startedtreating of untreated effluent from kaccha pit through ETP and treat water used in the irrigation purpose.
8.	Unit should provide proper space for plastic material, empty plastic drum etc.which is lying in the entire factory premises.	Mills has allocated a specified space for keeping plastic material and empty plastic drur (Copy Enclosed Annexure:-O)
9.	Make provision of RCC or above ground close piping system for main Effluent carrying channel coming to ETP.	Mills will be cover the main effluent carrying channel coming to ETP before start th crushing season i.e.2022-23.
10.	Unit Should demolish all the ETP bypass arrangements.	Mills has no ETP bypass arrangement.
11.	Unit should install flow meters at respective places in the sugar processing unit to measure the quantity of fresh water used, quantity of effluent generated at point source in the sugar processing area and keep recording data into logbook.	Mills had installed flow meters at respective place in the Sugar processing unit measure and effluent generated point. Mills has continuously keeping and monitoring record into logbook. (Copy Enclosed Annexure :-L)

12.	Unit should improve housekeeping in the overall factory premises including the Boiler, ETP area	Mills has cleaned the factory premises including boiler and ETP. (Copy Enclosed Annexure :-H)
13.	The stagnant water effluent were observed at both ETP area, process plant area. The analysis results are as follow	Mills has started treating of lagoon water through ETP and used this treated water for purpose of irrigation. Mills has placed an order for ETP operation during the next crushing season 2022. (Copy Enclosed)
14.	Unit Should install piezometerio wells in the factory premises.	Mills has installed piezometeric and continuously monitoring and keeping record in logbook.(Copy Enclosed Annexure :-N)
15.	Unit should also install STP.	Domestic effluent generated from the Sugar mill residence colony sent to the newer sewage treatment plant (STP) of PWD public health engineering department.
16.	Unit should construct proper leachate /or effluent collection system on floor In the sugar processing area.	Mills has no effluent on the floor of the sugar processing area. (Copy Enclosed Annexure :-H)

Sr. No.	Sample Location	Tested Parameter Result/Unit		
		BOD (mg/l)	TSS (mg/l)	O& G(mg/l)
1.	Effluent Storage lagoon -1	1300	220	29.4
2.	Effluent Storage lagoon -2	720	160	22.4
3.	Effluent Storage lagoon -3	715	164	21.6
4.	Effluent Storage lagoon -4	340	150	20.8
5.	Stagnant Effluent near -ETP	1250	280	29.6
6.	Stagnant Effluent near treated lagoon	1690	390	40.8

C.C.

Mfg. Chemist / H.P.

Annexure XII

FORM 1

(See rule 7 of the E (P) Rules, 1986)

Notice of intention to have sample analyzed

To,

M/s. The Shahabad Co-op. Sugar Mills Ltd,
Ladwa Road, Shahabad.
Dist. Kurukshetra (Haryana State)

Take this notice that it is intended to have analyzed the samples of ..sugar mill ETP.. & Borewell water samples..... which has been taken today, the ..16th.. day of ..February.....2023. from M/S The Shahabad Co-op. Sugar Mills Ltd, Ladwa Road, Shahabad., Dist. Kurukshetra.....

(Name and designation of the person who takes the sample).

1) Mr. A.B. Deshmukh - Scientist – Deshmukh
2) Mr. S.J. Patil – Technical Officer Patil
3) Mr. Amit – AEE-HSPCB, Kurukshetra. 16/2

Locations of the place where the sample were taken.

1) ETP Inlet (Old/New)
2) ETP Aeration Tank (Old)
3) ETP Outlet (Old)
4) ETP Aeration Tank (New)
5) ETP Outlet (New)
6) Treated Effluent Lagoon
7) Spray Pond Condensate
8) Borewell No. 1
9) Borewell No. 2

(Duplicate samples were given to the unit)

(SEAL)

Chief Chemist
The Shahabad Co-op. Sugar Mills Ltd.,
Shahabad Markanda (Haryana)

DATE 16/02/2023

Signature:

Name: Mr. Munish Agrawal

Designation: Chief Chemist.
M/s The Shahabad ...

Centre for Environment and Food Technology Pvt. Ltd.
An ISO 9001; 2015, ISO 45001; 2018 (OHSAS); ISO/IEC 17025; 2017
NABL & IQAS Accredited, FSSAI and MoEF Recognized Testing Lab

Test Report

Party Name	:	**M/s The Shahabad Coop Sugar Mills Ltd., Ladwa road, Shahabad, Dist. Kurukshetra. (Haryana state)**	**Report No.**	:	**CEFT| ENV|320**
			Format No.	:	**7.8 F-01**
			Party Reference No.	:	**NIL**
			Reporting Date	:	**23.02.2023**
			Receipt Date	:	**17.02.2023**
			Sampling Date	:	**16.02.2023**
Sample Description	:	**ETP Inlet (Old/New)**	**Sampling Type**	:	**-**
Sample Given By	:	**Party**	**Preservation**	:	**Refrigerated**
Analysis Completion Date	:	**17.02.2023 to 22.02.2023**	**Sample Quantity**	:	**1 LTR**
Analysis Protocol	:	**As per IS:3025 and CPCB Guideline**	**Sample ID No.**	:	**CEFT| ENV|2302170320**

Test Result

Sr. No.	Parameter	Result	Unit	Test- Method
1	pH (at 25 ^{0}C)	**4.67**	--	IS 3025 (Part-11)
2	Total Suspended Solids	**280**	mg/L	IS 3025 (Part-17)
3	TDS	**1065**	mg/L	IS 3025 (Part-16)
4	BOD (at 27oC for 3 days)	**460**	mg/L	IS 3025 (Part-44)
5	Chemical Oxygen Demand	**1450**	mg/L	IS 3025 (Part-58)
6	Oil & Grease	**24.6**	mg/L	IS 3025 (Part-39)
7	Sulphate	**360**	mg/L	IS 3025 (Part-24)
8	Ammonium Nitrate	**23.4**	mg/L	IS 3025 (Part-34)
9	Surfactants (MBAS)	**6.8**	mg/L	IS 3025 (Part-68)
10	Ammonia	**9.2**	mg/L	IS 3025 (Part-34)
11	Phosphate	**12.6**	mg/L	IS 3025 (Part-31)

****End of the Report****

Note : 1. The test results are related to the sample/ tested as identified.
2. The sample will be discarded after retention time of 7 days unless otherwise specified.
3. Any Discrepancy found in the test report may be communicated within seven days.
4. This report shall not be reproduced, cannot be used as evidence in the court of law and should be used in any advertising media without written permission of CEO, CEFT Pvt. Ltd.
5. The Court Jurisdiction will be Delhi.
6. Customer complaint register is available at the laboratory.

HEMANT SINGH
Digitally signed by HEMANT SINGH
Date: 2023.04.01 12:40:42 +05'30'

Authorized Signatory

Centre for Environment and Food Technology Pvt. Ltd.
An ISO 9001; 2015, ISO 45001; 2018 (OHSAS); ISO/IEC 17025; 2017
NABL & IQAS Accredited, FSSAI and MoEF Recognized Testing Lab

Test Report

Party Name	:	**M/s The Shahabad Coop Sugar Mills Ltd., Ladwa road, Shahabad, Dist. Kurukshetra. (Haryana state)**	**Report No.**	:	**CEFT|ENV|321**
			Format No.	:	**7.8 F-01**
			Party Reference No.	:	**NIL**
			Reporting Date	:	**23.02.2023**
			Receipt Date	:	**17.02.2023**
			Sampling Date	:	**16.02.2023**
Sample Description	:	**Aeration Tank**	**Sampling Type**	:	**-**
Sample Given By	:	**Party**	**Preservation**	:	**Refrigerated**
Analysis Completion Date	:	**17.02.2023 to 22.02.2023**	**Sampling Quantity**	:	**1 LTR**
Analysis Protocol	:	**As Per IS:3025 and CPCB Guideline**	**LSRF/ Sample ID**	:	**CEFT|ENV|2302170321**

Test Result

Sr. No.	Parameter	Result	Test- Method
1	pH	**7.20**	IS 3025 (Part-11)
2	MLSS	**3812**	As per CPCB Guideline
3	MLVSS	**1740**	As per CPCB Guideline

****End of the Report****

Note : 1. The test results are related to the sample/ tested as identified.
2. The sample will be discarded after retention time of 7 days unless otherwise specified.
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5. The Court Jurisdiction will be Delhi.
6. Customer complaint register is available at the laboratory.

HEMANT SINGH
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Date: 2023.04.01 12:41:12 +05'30'

Authorized Signatory

Centre for Environment and Food Technology Pvt. Ltd.
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NABL & IQAS Accredited, FSSAI and MoEF Recognized Testing Lab

Test Report

Party Name	:	M/s The Shahabad Coop Sugar Mills Ltd., Ladwa road, Shahabad, Dist. Kurukshetra. (Haryana state)	**Report No.**	:	CEFT| ENV|322
			Format No.	:	7.8 F-01
			Party Reference No.	:	NIL
			Reporting Date	:	23.02.2023
			Receipt Date	:	17.02.2023
			Sampling Date	:	16.02.2023
Sample Description	:	ETP Outlet (Old)	**Sampling Type**	:	-
Sample Given By	:	Party	**Preservation**	:	Refrigerated
Analysis Completion Date	:	17.02.2023 to 21.02.2023	**Sample Quantity**	:	1 LTR
Analysis Protocol	:	As per IS:3025 and CPCB Guideline	**Sample ID No.**	:	CEFT| ENV|2302170322

Test Result

Sr. No.	Parameter	Result	Unit	Limit As Per CPCB	Test- Method
1	pH (at 25 ^{0}C)	**7.10**	--	5.5-9.0	IS 3025 (Part-11)
2	Total Suspended Solids	**38**	mg/L	100	IS 3025 (Part-17)
3	TDS	**775**	mg/L	2100	IS 3025 (Part-16)
4	BOD (at 27oC for 3 days)	**26**	mg/L	30	IS 3025 (Part-44)
5	Chemical Oxygen Demand	**248**	mg/L	-	IS 3025 (Part-58)
6	Oil & Grease	**2.4**	mg/L	10	IS 3025 (Part-39)
7	Sulphate	**38.6**	mg/L	Not Specified	IS 3025 (Part-24)
8	Ammonium Nitrate	**18.1**	mg/L	Not Specified	IS 3025 (Part-34)
9	Surfactants (MBAS)	**1.8**	mg/L	Not Specified	IS 3025 (Part-68)
10	Ammonia	**5.2**	mg/L	Not Specified	IS 3025 (Part-34)
11	Phosphate	**6.2**	mg/L	Not Specified	IS 3025 (Part-31)

****End of the Report****

Note : 1. The test results are related to the sample/ tested as identified.
2. The sample will be discarded after retention time of 7 days unless otherwise specified.
3. Any Discrepancy found in the test report may be communicated within seven days.
4. This report shall not be reproduced, cannot be used as evidence in the court of law and should be used in any advertising media without written permission of CEO, CEFT Pvt. Ltd.
5. The Court Jurisdiction will be Delhi.
6. Customer complaint register is available at the laboratory.

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Test Report

Party Name	:	M/s The Shahabad Coop Sugar Mills Ltd., Ladwa road, Shahabad, Dist. Kurukshetra. (Haryana state)	**Report No.**	:	CEFT|ENV|323
			Format No.	:	7.8 F-01
			Party Reference No.	:	NIL
			Reporting Date	:	23.02.2023
			Receipt Date	:	17.02.2023
			Sampling Date	:	16.02.2023
Sample Description	:	ETP Aeration Tank (New)	**Sampling Type**	:	-
Sample Given By	:	Party	**Preservation**	:	Refrigerated
Analysis Completion Date	:	17.02.2023 to 22.02.2023	**Sampling Quantity**	:	1 LTR
Analysis Protocol	:	As Per IS:3025 and CPCB Guideline	**LSRF/ Sample ID**	:	CEFT|ENV|2302170323

Test Result

Sr. No.	Parameter	Result	Test- Method
1	pH	7.32	IS 3025 (Part-11)
2	MLSS	3400	As per CPCB Guideline
3	MLVSS	1652	As per CPCB Guideline

****End of the Report****

Note : 1. The test results are related to the sample/ tested as identified.
2. The sample will be discarded after retention time of 7 days unless otherwise specified.
3. Any Discrepancy found in the test report may be communicated within seven days.
4. This report shall not be reproduced, cannot be used as evidence in the court of law and should be used in any advertising media without written permission of CEO, CEFT Pvt. Ltd.
5. The Court Jurisdiction will be Delhi.
6. Customer complaint register is available at the laboratory.

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Digitally signed by HEMANT SINGH
Date: 2023.04.01 12:41:59 +05'30'

Authorized Signatory

Centre for Environment and Food Technology Pvt. Ltd.
An ISO 9001; 2015, ISO 45001; 2018 (OHSAS); ISO/IEC 17025; 2017
NABL & IQAS Accredited, FSSAI and MoEF Recognized Testing Lab

Test Report

Party Name	:	M/s The Shahabad Coop Sugar Mills Ltd., Ladwa road, Shahabad, Dist. Kurukshetra. (Haryana state)	**Report No.**	:	CEFT| ENV|324
			Format No.	:	7.8 F-01
			Party Reference No.	:	NIL
			Reporting Date	:	23.02.2023
			Receipt Date	:	17.02.2023
			Sampling Date	:	16.02.2023
Sample Description	:	ETP Outlet (New)	**Sampling Type**	:	-
Sample Given By	:	Party	**Preservation**	:	Refrigerated
Analysis Completion Date	:	17.02.2023 to 21.02.2023	**Sample Quantity**	:	1 LTR
Analysis Protocol	:	As per IS:3025 and CPCB Guideline	**Sample ID No.**	:	CEFT| ENV|2302170324

Test Result

Sr. No.	Parameter	Result	Unit	Limit As Per CPCB	Test- Method
1	pH (at 25 ^{0}C)	**7.06**	--	5.5-9.0	IS 3025 (Part-11)
2	Total Suspended Solids	**40**	mg/L	100	IS 3025 (Part-17)
3	TDS	**652**	mg/L	2100	IS 3025 (Part-16)
4	BOD (at 27oC for 3 days)	**28**	mg/L	30	IS 3025 (Part-44)
5	Chemical Oxygen Demand	**180**	mg/L	-	IS 3025 (Part-58)
6	Oil & Grease	**2.1**	mg/L	10	IS 3025 (Part-39)
7	Sulphate	**31.6**	mg/L	Not Specified	IS 3025 (Part-24)
8	Ammonium Nitrate	**14.5**	mg/L	Not Specified	IS 3025 (Part-34)
9	Surfactants (MBAS)	**2.9**	mg/L	Not Specified	IS 3025 (Part-68)
10	Ammonia	**5.0**	mg/L	Not Specified	IS 3025 (Part-34)
11	Phosphate	**4.9**	mg/L	Not Specified	IS 3025 (Part-31)

****End of the Report****

Note : 1. The test results are related to the sample/ tested as identified.
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3. Any Discrepancy found in the test report may be communicated within seven days.
4. This report shall not be reproduced, cannot be used as evidence in the court of law and should be used in any advertising media without written permission of CEO, CEFT Pvt. Ltd.
5. The Court Jurisdiction will be Delhi.
6. Customer complaint register is available at the laboratory.

HEMANT SINGH
Digitally signed by HEMANT SINGH
Date: 2023.04.01 12:42:22 +05'30'

Authorized Signatory

Centre for Environment and Food Technology Pvt. Ltd.
An ISO 9001; 2015, ISO 45001; 2018 (OHSAS); ISO/IEC 17025; 2017
NABL & IQAS Accredited, FSSAI and MoEF Recognized Testing Lab

Test Report

Party Name	:	**M/s The Shahabad Coop Sugar Mills Ltd., Ladwa road, Shahabad, Dist. Kurukshetra. (Haryana state)**	**Report No.**	:	**CEFT| ENV|325**
			Format No.	:	**7.8 F-01**
			Party Reference No.	:	**NIL**
			Reporting Date	:	**23.02.2023**
			Receipt Date	:	**17.02.2023**
			Sampling Date	:	**16.02.2023**
Sample Description	:	**Treated Effluent Lagoon**	**Sampling Type**	:	**-**
Sample Given By	:	**Party**	**Preservation**	:	**Refrigerated**
Analysis Completion Date	:	**17.02.2023 to 22.02.2023**	**Sample Quantity**	:	**1 LTR**
Analysis Protocol	:	**As per IS:3025 and CPCB Guideline**	**Sample ID No.**	:	**CEFT| ENV|2302170325**

Test Result

Sr. No.	Parameter	Result	Unit	Test- Method
1	pH (at 25 ^{0}C)	**7.05**	--	IS 3025 (Part-11)
2	Total Suspended Solids	**52**	mg/L	IS 3025 (Part-17)
3	TDS	**781**	mg/L	IS 3025 (Part-16)
4	BOD (at 27oC for 3 days)	**29**	mg/L	IS 3025 (Part-44)
5	Chemical Oxygen Demand	**245**	mg/L	IS 3025 (Part-58)
6	Oil & Grease	**4.3**	mg/L	IS 3025 (Part-39)
7	Sulphate	**41.8**	mg/L	IS 3025 (Part-24)
8	Ammonium Nitrate	**14.6**	mg/L	IS 3025 (Part-34)
9	Surfactants (MBAS)	**3.2**	mg/L	IS 3025 (Part-68)
10	Ammonia	**6.7**	mg/L	IS 3025 (Part-34)
11	Phosphate	**5.8**	mg/L	IS 3025 (Part-31)

****End of the Report****

Note : 1. The test results are related to the sample/ tested as identified.
2. The sample will be discarded after retention time of 7 days unless otherwise specified.
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HEMANT SINGH
Digitally signed by HEMANT SINGH
Date: 2023.04.01 12:42:42 +05'30'

Authorized Signatory

Centre for Environment and Food Technology Pvt. Ltd.
An ISO 9001; 2015, ISO 45001; 2018 (OHSAS); ISO/IEC 17025; 2017
NABL & IQAS Accredited, FSSAI and MoEF Recognized Testing Lab

Test Report

Party Name	:	M/s The Shahabad Coop Sugar Mills Ltd., Ladwa road, Shahabad, Dist. Kurukshetra. (Haryana state)	**Report No.**	:	CEFT| ENV|326
			Format No.	:	7.8 F-01
			Party Reference No.	:	NIL
			Reporting Date	:	23.02.2023
			Receipt Date	:	17.02.2023
			Sampling Date	:	16.02.2023
Sample Description	:	Spray Pond Condensate	**Sampling Type**	:	-
Sample Given By	:	Party	**Preservation**	:	Refrigerated
Analysis Completion Date	:	17.02.2023 to 21.02.2023	**Sample Quantity**	:	1 LTR
Analysis Protocol	:	As per IS:3025 and CPCB Guideline	**Sample ID No.**	:	CEFT| ENV|2302170326

Test Result

Sr. No.	Parameter	Result	Unit	Test- Method
1	pH (at 25 ^{0}C)	8.44	--	IS 3025 (Part-11)
2	Total Suspended Solids	142	mg/L	IS 3025 (Part-17)
3	TDS	1753	mg/L	IS 3025 (Part-16)
4	BOD (at 27oC for 3 days)	530	mg/L	IS 3025 (Part-44)
5	Chemical Oxygen Demand	1820	mg/L	IS 3025 (Part-58)
6	Oil & Grease	12.7	mg/L	IS 3025 (Part-39)
7	Sulphate	244	mg/L	IS 3025 (Part-24)
8	Ammonium Nitrate	13.6	mg/L	IS 3025 (Part-34)
9	Surfactants (MBAS)	5.2	mg/L	IS 3025 (Part-68)
10	Ammonia	68.4	mg/L	IS 3025 (Part-34)
11	Phosphate	9.8	mg/L	IS 3025 (Part-31)

****End of the Report****

Note : 1. The test results are related to the sample/ tested as identified.
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Digitally signed by HEMANT SINGH
Date: 2023.04.01 12:43:26 +05'30'

Authorized Signatory

Centre for Environment and Food Technology Pvt. Ltd.
An ISO 9001; 2015, ISO 45001; 2018 (OHSAS); ISO/IEC 17025; 2017
NABL & IQAS Accredited, FSSAI and MoEF Recognized Testing Lab

Test Report

Party Name	:	**M/s The Shahabad Coop Sugar Mills Ltd., Ladwa road, Shahabad, Dist. Kurukshetra. (Haryana state)**	**Report No.**	:	**CEFT| ENV|327**
			Format No.	:	**7.8 F-01**
			Party Reference No.	:	**NIL**
			Reporting Date	:	**23.02.2023**
			Receipt Date	:	**17.02.2023**
Sample Description	:	**Borewell No.1**	**Sampling Date**	:	**16.02.2023**
Sample Given By	:	**Party**	**Sampling Type**	:	**-**
(Name & Designation)	:		**Preservation**	:	**Refrigerated**
Analysis Completion Date	:	**17.02.2023 to 22.02.2023**	**Sampling Quantity**	:	**1 LTR**
Analysis Protocol	:	**As Per IS:3025 and CPCB Guideline**	**LSRF/ Sample ID**	:	**CEFT|ENV|2302170327**

Test Result

Sr. No.	Parameter	Result	Unit	Limits of IS:10500-2018		Test- Method
				Requirement (Acceptable limit)	Permissible Limit in the Absence of Alternate Source	
1	Colour	**BDL**	CPU	5	15	IS 3025 (Part-4)
2	pH (at 25 ^{0}C)	**7.86**	--	6.5-8.5		IS 3025 (Part-11)
3	TDS	**442**	mg/L	500	2000	IS 3025 (Part-16)
4	Alkalinity as $CaCO_3$, (Max.)	**435**	mg/l	200	600	IS: 3025 (Part-23)
5	Chloride as Cl, (Max.)	**44.98**	mg/l	250	1000	IS: 3025 (Part-32)
6	Fluoride as F, (Max.)	**ND**	mg/l	1	1.5	IS 3025 (Part-60)
7	Total Hardness as $CaCO_3$, (Max)	**315**	mg/l	200	600	IS: 3025 (Part-21)
8	Nitrate as NO_3, (Max.)	**31.4**	mg/l	45	No Relaxation	IS 3025 (Part-34)
9	Sulphate as SO_4,(Max.)	**62.8**	mg/l	200	400	IS: 3025 (Part-24)
10	Chromium as Cr, (Max.)	**0.01**	mg/l	0.05	No Relaxation	IS 3025 (Part-52)
11	Cadmium as Cd, (Max.)	**ND**	mg/l	0.003	No Relaxation	IS 3025 (Part-41)
12	Iron as Fe, (Max.)	**0.3**	mg/l	1.0	No Relaxation	IS 3025 (Part-53)
13	Mercury as Hg, (Max.)	**ND**	mg/l	0.001	No Relaxation	IS: 3025 (Part-48)
14	Nickel as Ni, (Max.)	**ND**	mg/l	0.02	No Relaxation	IS: 3025 (Part-54)
15	Zinc as Zn, (Max.)	**ND**	mg/l	5	15	IS 3025 (Part-49)
16	Copper as Cu, (Max.)	**ND**	mg/l	0.05	1.5	IS 3025 (Part-42)
17	Lead as Pb, (Max.)	**ND**	mg/l	0.01	No Relaxation	IS: 3025 (Part-47)
18	Arsenic as As, (Max.)	**ND**	mg/l	0.01	No Relaxation	IS: 3025 (Part-2)
19	Manganese as Mn, (Max.)	**ND**	mg/l	0.1	0.3	IS: 3025 (Part-59)

Note : 1. The test results are related to the sample/ tested as identified.
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HEMANT SINGH
Digitally signed by HEMANT SINGH
Date: 2023.04.01 12:43:52 +05'30'

Authorized Signatory

Test Report

20	Selenium as Se, (Max.)	**ND**	mg/l	0.01	No Relaxation	APHA 23rd Edition
21	Antimony as Sb	**ND**	mg/l	Not Specified		APHA 23rd Edition
22	Cobalt	**ND**	mg/l	Not Specified		APHA 23rd Edition
23	Vanadium	**ND**	mg/l	Not Specified		APHA 23rd Edition
24	Chemical Oxygen Demand	**BDL**	mg/l	Not Specified		IS: 3025 (Part-58)

****End of the Report****

Note : 1. The test results are related to the sample/ tested as identified.
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Date: 2023.04.01 12:44:08 +05'30'

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Centre for Environment and Food Technology Pvt. Ltd.
An ISO 9001; 2015, ISO 45001; 2018 (OHSAS); ISO/IEC 17025; 2017
NABL & IQAS Accredited, FSSAI and MoEF Recognized Testing Lab

Test Report

Party Name	:	**M/s The Shahabad Coop Sugar Mills Ltd., Ladwa road, Shahabad, Dist. Kurukshetra. (Haryana state)**	**Report No.**	:	**CEFT| ENV|328**
			Format No.	:	**7.8 F-01**
			Party Reference No.	:	**NIL**
			Reporting Date	:	**23.02.2023**
			Receipt Date	:	**17.02.2023**
Sample Description	:	**Borewell No.2**	**Sampling Date**	:	**16.02.2023**
Sample Given By	:	**Party**	**Sampling Type**	:	**-**
(Name & Designation)	:		**Preservation**	:	**Refrigerated**
Analysis Completion Date	:	**17.02.2023 to 22.02.2023**	**Sampling Quantity**	:	**1 LTR**
Analysis Protocol	:	**As Per IS:3025 and CPCB Guideline**	**LSRF/ Sample ID**	:	**CEFT|ENV|2302170328**

Test Result

Sr. No.	Parameter	Result	Unit	Limits of IS:10500-2018		Test- Method
				Requirement (Acceptable limit)	Permissible Limit in the Absence of Alternate Source	
1	Colour	**BDL**	CPU	5	15	IS 3025 (Part-4)
2	pH (at 25 ^{0}C)	**7.70**	--	6.5-8.5		IS 3025 (Part-11)
3	TDS	**418**	mg/L	500	2000	IS 3025 (Part-16)
4	Alkalinity as $CaCO_3$, (Max.)	**430**	mg/l	200	600	IS: 3025 (Part-23)
5	Chloride as Cl, (Max.)	**49.98**	mg/l	250	1000	IS: 3025 (Part-32)
6	Fluoride as F, (Max.)	**ND**	mg/l	1	1.5	IS 3025 (Part-60)
7	Total Hardness as $CaCO_3$, (Max)	**320**	mg/l	200	600	IS: 3025 (Part-21)
8	Nitrate as NO_3, (Max.)	**24.2**	mg/l	45	No Relaxation	IS 3025 (Part-34)
9	Sulphate as SO_4,(Max.)	**58.1**	mg/l	200	400	IS: 3025 (Part-24)
10	Chromium as Cr, (Max.)	**0.02**	mg/l	0.05	No Relaxation	IS 3025 (Part-52)
11	Cadmium as Cd, (Max.)	**ND**	mg/l	0.003	No Relaxation	IS 3025 (Part-41)
12	Iron as Fe, (Max.)	**0.4**	mg/l	1.0	No Relaxation	IS 3025 (Part-53)
13	Mercury as Hg, (Max.)	**ND**	mg/l	0.001	No Relaxation	IS: 3025 (Part-48)
14	Nickel as Ni, (Max.)	**ND**	mg/l	0.02	No Relaxation	IS: 3025 (Part-54)
15	Zinc as Zn, (Max.)	**ND**	mg/l	5	15	IS 3025 (Part-49)
16	Copper as Cu, (Max.)	**ND**	mg/l	0.05	1.5	IS 3025 (Part-42)
17	Lead as Pb, (Max.)	**ND**	mg/l	0.01	No Relaxation	IS: 3025 (Part-47)
18	Arsenic as As, (Max.)	**ND**	mg/l	0.01	No Relaxation	IS: 3025 (Part-2)
19	Manganese as Mn, (Max.)	**ND**	mg/l	0.1	0.3	IS: 3025 (Part-59)

Note : 1. The test results are related to the sample/ tested as identified.
2. The sample will be discarded after retention time of 7 days unless otherwise specified.
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HEMANT SINGH
Digitally signed by HEMANT SINGH
Date: 2023.04.01 12:44:30 +05'30'

Authorized Signatory

Test Report

20	Selenium as Se, (Max.)	**ND**	mg/l	0.01	No Relaxation	APHA 23rdEdition
21	Antimony as Sb	**ND**	mg/l	Not Specified		APHA 23rdEdition
22	Cobalt	**ND**	mg/l	Not Specified		APHA 23rdEdition
23	Vanadium	**ND**	mg/l	Not Specified		APHA 23rdEdition
24	Chemical Oxygen Demand	**BDL**	mg/l	Not Specified		IS: 3025 (Part-58)

****End of the Report****

Note : 1. The test results are related to the sample/ tested as identified.
2. The sample will be discarded after retention time of 7 days unless otherwise specified.
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HEMANT SINGH
Digitally signed by HEMANT SINGH
Date: 2023.04.01 12:44:46 +05'30'

Authorized Signatory

Annexure-II-A

Sale Order

Gram : SUGAR

(O) 01744-240188
(R) 01744-240282
Fax 01744-240118
E-mail : scsmsbd@gmail.com

The Shahabad Coop. Sugar Mills Ltd.,

Shahabad (M) Distt. Kurukshetra, Haryana – 136 135

Ref.No. : SMS-2021/Sales/2034 Dated : 9.7.21.....

To
M/s Universal Hydolubes
Vill. Darar, Indri Road,
Karnal - 132001
Mob. 9992000601-02

Sub. Sale of Used / Waist Lub. Oil.

Dear Sir,

With reference to your quotation received on 1.07.2021 regarding rates for Used / Waste Lub Oil & Used / Waste Turbine/Transformer Oil. We are pleased to sell below given used oils on following rates, terms & conditions:-

Sr. No.	Description	Approx Qty. (in Litre)	Basic Rate Per Litre (In Rs.)
1	Used / Waste Lub Oil. "As is where is bases" only.	300	20/-
2	Used / Waste Turbine/Transformer Oil. "As is where is bases" only.	500	20/-

Terms & Conditions: -

1. Payment :- 100% against delivery.
2. GST:- Extra as applicable.
3. Lifting time:- Immediately.
4. Lubricant rates shall be with drums.
5. The quantity is approximate and may be increased or decreased upto any extend on the sole discretion of the Mill's .
6. Buyer have to provide the authorization certificate by the Haryana State Pollution Control Boards Reprocessor/Re-refiner/Recycler of Hazardous Waste covered under Schedule IV of **hazardous and other wastes (management & transboundary movement) rules 2016**. The Undersigned reserve the right to accept or reject any or all the quotations without assigning any reason.

Managing Director.

Signature of the party with seal

Tax Invoice

e-Invoice

IRN : df50aaf8a9332c79bb7f63dc480b2b85a332b9a989bb550f-762b5ebde86d2aaf
Ack No. : 132110962041862
Ack Date : 9-Jul-21

THE SHAHABAD COOPERATIVE SUGAR MILLS LTD. -2021-22 LADWA ROAD, SHAHABAD MARKANDA KURUKSHETRA 136135 HARYANA GSTIN/UIN: 06AAAAT0381N1ZC State Name : Haryana, Code : 06 E-Mail : SCSMCAO@GMAIL.COM	Invoice No.: **2021-22/07/01** | Dated: **9-Jul-21** Delivery Note: **09-07-2021** | Mode/Terms of Payment: **CASH** Reference No. & Date.: **2021-22/07/01 dt. 9-Jul-21** | Other References: **CASH RT NO 23254 06 JULY 2021** Buyer's Order No.: **SMS-2021/SALE/2034** | Dated: **9-Jul-21** Dispatch Doc No.: **GATE PASS ST-48** | Delivery Note Date: **9-Jul-21** Dispatched through: **BY ROAD** | Destination: **KARNAL** Bill of Lading/LR-RR No.: **dt. 9-Jul-21** | Motor Vehicle No.: **HR45D6396** Terms of Delivery
Consignee (Ship to) **UNIVERSAL HYDOLUBES** VILL DARAR, INDRI ROAD KARNAL 132001 GSTIN/UIN : 06AAKPV5202B1Z0 State Name : Haryana, Code : 06	
Buyer (Bill to) **UNIVERSAL HYDOLUBES** VILL DARAR, INDRI ROAD KARNAL 132001 GSTIN/UIN : 06AAKPV5202B1Z0 State Name : Haryana, Code : 06 Place of Supply : Haryana	

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	**SCRAP OIL (LT)** *USED WASTE LUB OIL* *300 LTR*	27109900	**300.00 LT**	20.00	LT	**6,000.00**
2	**SCRAP OIL (LT)** *USED WASTE TURBINE/ TRANSFORMER OIL*	27109900	**500.00 LT**	20.00	LT	**10,000.00**
						16,000.00
	CGST ON SCRAP 9%				9 %	**1,440.00**
	SGST ON SCRAP 9%				9 %	**1,440.00**
	Total		**800.00 LT**			**₹ 18,880.00**

E. & O.E

Amount Chargeable (in words)
INR Eighteen Thousand Eight Hundred Eighty Only

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
27109900	16,000.00	9%	1,440.00	9%	1,440.00	2,880.00
Total	**16,000.00**		**1,440.00**		**1,440.00**	**2,880.00**

Tax Amount (in words) : **INR Two Thousand Eight Hundred Eighty Only**

for THE SHAHABAD COOPERATIVE SUGAR MILLS LTD. -2021-22

Authorised Signatory

Declaration
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

This is a Computer Generated Invoice

The Shahabad Coop. Sugar Mills Ltd.

Shahabad (M) Kurukshetra

STORE OUTWARD GATE PASS

Sr.No.ST-48 **Dated.09.06.2021**

Non Returnable

Please pass out the following through Sh.SACHIN Rep. of

M/S UNIVERSAL HYDOLUBES
VILL.DARAR INDRI ROAD
KARNAL 132001
GST.NO.06AAKPV5202B1Z0
State: HARYANA

As per order of Sale Order No SMS-2021/SALE/2034 Dated 09.07.2021

Cash Receipt No. 23254 Dated 06.07.2021

Vehicle No. HR45D 6396

Sr.No	Descriptions of Goods	Qty .IN LTR	No.of Packages	Purpose
1	USED WASTE LUB OIL HSN-27109900	300	4 DRUMS	Sold to the party
2	USED WASTE TURBINE /TRANSFORMER OIL HSN-27109900	500		

Prepared by Store Clerk.....

Store Keeper .....

Received the above Material by .....

Authorised Signature

Annexure-R/7

Regional Office, Kurukshetra Region
Haryana State Pollution Control Board
Naraingarh Road, Near Orion Banquet, Ambala City
Website – www.hspcb.gov.in E-Mail - hspcbrokkr@gmail.com

Annexure-A

SPOT INSPECTION REPORT OF THE INDUSTRIES

A General Information of unit

1.	Name & Address of the unit	:	M/S Shahbad Co-op Sugar Mills Ltd Jadeva Road Shahbad KKR
2.	Email id of the unit/occupier	:	is@gmail.com
3.	Telephone Nos.	:	
4.	Fax Nos.	:	
5.	Date & Time of Inspection	:	19/7/23
6.	Category of Unit	:	Red/Orange/Green
7.	Type of Units	:	17 Category/Seriously Polluting /others
8.	Size of unit based upon investment cost of Plant & Machinery	:	Large/ Medium/ Small
9.	Name of the representative of the unit with designation present at the time of the inspection.	:	Mr Manish Aggarwal (Chief Chemist)
10.	Name of the Directors/partners/Proprietor/ Manager/Occupier etc.	:	Mr Rajnish Prasad.
11.	Detail of products/by product manufactured (with capacity of installation & quantity per annum)	:	Sugar, MCS
12.	Detail of Raw Material used (with quantity per annum)	:	Sugar cane.
13.	Manufacturing Process (in brief)	:	Crushing & processing
14.	Detail of Machinery installed involving polluting process	:	8 4 as field
15.	Date of Commissioning of the unit	:	
16.	Status of Consent to Establish	:	as per record.
17.	Status of Consent to Operate	:	
18.	Status of Authorization under HWM Rules.	:	

B Air Pollution

1.	Sources of air emissions from process of unit including fugitive emissions with type of Boilers/Furness, capacity & stack height.	:	Boiler 125 TPH
2.	Status of online monitoring System (Stacks/ AAQ): if applicable	:	installed
3.	Details about deviation in the details/ stack of Air emission/ type of fuel if any already provided to Board.	:	N/A

4.	Detail of Stacks/ Chimneys/ Vents	:	Boiler Stack 65m approx
5.	Whether Height of all stacks/ Chimneys as per norms	:	
6.	Capacity of D.G. Sets	:	1010 KVA
7.	Stack height of D.G. Sets above programme and whether as per norms	:	
8.	Status of Acoustic Enclosure on D. G. Sets	:	— Yes
9.	Noise results of DG Sets Monitored during inspection	:	- Non operation
10.	Type & Quantity of Fuel used (Separate for each source)	:	— Bagasse.
11.	Status of Air Pollution Control Devices (APCD)	:	
	(a) Required or Not	:	= Required
	(b) Provided or Not	:	= Provided
	(c) Detail of APCD provided with detail of all Components.	:	- ESP.
	(d) Whether Structurally adequate or Not	:	- Sugar mill closed
	(e) Whether operating APCD Satisfactorily	:	
12.	Whether provided separate flow meters in case of wet scrubber — NA	:	
13.	Whether maintained Log Book for consumption of Electricity/ Chemicals/ water for APCD.	:	
14.	Detail of treatment of effluent in case of wet scrubber & its mode of disposal. — N/A	:	
15.	Whether provided Sampling arrangements on all stacks /chemneys including DG Sets.	:	
16.	General Remarks	:	
C	**Water Consumption**		
1.	Sources of water supply	:	Groundwater
2.	Detail of measuring devices provided if any such as flow Meters, V- notch etc.	:	— Yes at time of I/P
3.	Whether measuring devices has been sealed	:	
4.	Whether maintained the log book for supply of water from all sources & consumption for various uses.	:	
5.	Detail of Water Consumption per day/ month		1200 KLD approx as per CTO
	(a) Domestic Purpose 30	:	
	(b) Boiler / Cooling	:	
	(c) Industrial use (Easily Biodegradable) 295	:	
	(d) Industrial use (Not Easily Biodegradable)	:	
	(e) Other		
6.	General Remarks	:	- 1200 m^3/day as per NOC from HWRA 9/4/21 to 9/11/22
D	**Water Pollution**		
1.	Source & processes of Water Pollution including raw water treatment if any	:	→ GW.

2. No. of outlets for discharge of effluent : Domestic: → Sewer
Trade: → irrigation

3. Quality of Effluent in KLD : Domestic: – 20
Trade: – 295 / KLD

4. Status of Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) : STP ETP as per CTO

(a) Required or Not : 2-ETP
(b) Installed or Not : 1 O+G trap
(c) Detail of STP/ETP Provided (if required) with detail of all components and technology used : equalization tank
(d) Whether structurally adequate or not :
(e) Whether operating STP/ETP Satisfactorily — Non operational
(f) Whether provided online chemical dozing system/ pH meter

: 1° clarifier
: Aeration tank
: 2° Clarifier
: MGF + ACF
: sludge beds

5. Mode of Discharge of effluent sewer irrigation Domestic: Trade:

6. Name of Water recipient body if any — N/A

7. Detail of land in case effluent is discharged for percolation/ irrigation purpose with justification for its 100% utilization. : used for irrigation purposes

8. Status of ZLD as per CPCB directions if applicable : N/A

9. Whether provided flow meters on outlet & inlet of ETP/STP :

10. Whether provided separate electricity meter on ETP/STP → Yes Provided

11. Whether maintained Log Book for consumption of Electricity/ Chemicals/Quantity of effluent. : →

12. Status of online monitoring System, if applicable : → –

13. General Remarks → ETPs non operational as the area was recently flooded.

E. **Hazardous Waste Management**

1. Category of Hazardous Waste generated as per rules : – used oil.

2. Type & Qty. of Hazardous Waste generated : (i) incinerable
(ii) recyclable
(iii) disposable for landfill
(iv) Total

3. Stock-Pile Quantity of Hazardous Waste : – Not shown/presented at time of i/p

4. Mode of Disposal & treatment of Haz. Waste :

5. Size of Hazardous waste storage site :

6. Display Board for Hazardous Waste at Factory Gate Provided or not :

7. Whether agreement made with the service provider :

for disposal of hazardous waste (If yes, give detail with validity

8. Details of Hazardous Waste transported to service provider :

F **Hazardous Chemicals Handling & Management and PLI Act, 1991**

1. List & Qty. of Hazardous chemical handled & used: (if any) with threshold quantity

2. Whether prepared on site emergency plan and taken Insurance policy under PLI Act, 1991. :

3. Name of insurer agency with date & validity of policy :

4. Whether Hazardous chemicals handling & storage: facility is adequate

5. Remarks

- Sugar mill was lying non operational.
- 2 ETPs are installed.
- Recent flooding has been there in the area, in view of same the occupier told that the ETPs are non-operational.
- Stagnant water was observed during i/p.
- Spray pond water & lagoons seemed to have overflowed, too.

Submitted please.

Signature of the representative of the unit

Name & Designation

Sathir 19/7/23
CB

19/7/23
CE

The Shahabad Co-op. Sugar Mills Ltd.
Shahabad (M). Distt. Kurukshetra

Signature of the Officer/Officers of the Board who conducted the inspection
Name & Designation

- ADC cum Chairman, 19/7/2023
Representative

Annexure-R/8

GOVERNMENT OF HARYANA
REVENUE AND DISASTER MANAGEMENT DEPARTMENT

No. DMC-2023/ 8217

dated 19th July 2023

ORDER

Due to excessive rainfall in Himachal Pradesh, Uttarakhand, Punjab and Haryana States from 8th July, 2023 till 12th July, 2023, almost all rivers in Haryana namely Yamuna, Markanda, Tangari, Ghaggar, Sarswati, Pathrala and Somb including rivulets like Sadhura ki Nadi, Chutang, Dohan, Sirsa Nadi, Jhajjra, Kaushalya etc., all drains and Satluj Yamuna Link (SYL) Canal and Hansi Butana Link Canal have remained in full spate. There were breaches and overflow at many places leading to flooding of fields, roads and habitations causing loss of lives and damage to properties that necessitated immediate rescue and still ongoing relief and recovery efforts.

Accordingly, the areas as per enclosed list in twelve (12) districts namely Ambala, Fatehabad, Faridabad, Kurukshetra, Kaithal, Karnal, Panchkula, Panipat, Palwal, Sonipat, Sirsa and Yamunanagar are declared as flood affected in the State.

Rajesh Khullar
Financial Commissioner Revenue and Additional Chief Secretary to
Government of Haryana, Revenue and Disaster Management Department

To

1. All the Administrative Secretaries in the State;
2. Divisional Commissioners Ambala, Hisar, Rohtak, Karnal and Faridabad;
3. Deputy Commissioners namely Ambala, Fatehabad, Faridabad, Kurukshetra, Kaithal, Karnal, Panchkula, Panipat, Palwal, Sonipat, Sirsa and Yamunanagar;
4. Director General, Information, Public Relations, Languages and Culture Department.

Copy to

1. PS to Chief Secretary to Government of Haryana
2. PS to PSCM

(Rajeev Malhotra)
Under Secretary to Government of Haryana,
Revenue and Disaster Management Department

Flood Affected Areas in State of Haryana, 2023

Sr.No.	District	Tehsil/Sub-Tehsil	Sr.No	Villages	Urban Area/ Colonies
1.	Ambala	1. Ambala City, All 129 villages	1.	Anandpur Jalbera	Entire Ambala City
			2.	Rawalan	
			3.	Dhurala	
			4.	Ugara	
			5.	Sarai Mahdud	
			6.	Dhudhala	
			7.	Kanwli	
			8.	Sonda	
			9.	Dhurkra	
			10.	Nasirpur	
			11.	Matehri Jatan	
			12.	Ghel	
			13.	Nizampur	
			14.	Devi Nagar	
			15.	Liharsa	
			16.	Kalu Majra	
			17.	Patti Acharjan	
			18.	Singhawala	
			19.	Manakpur	
			20.	Lohgarh	
			21.	Dangdehri	
			22.	Dadiana	
			23.	Sadopur	
			24.	Pattijatan	
			25.	Pattti Shekhan	
			26.	Patti Rangran	
			27.	Suba Akbarpur	
			28.	Sultanpur	
			29.	Dhulkot	
			30.	Mandli	
			31.	Khurampur Majri	
			32.	Patti Kalalan	
			33.	Ambala City	
			34.	Kakru	
			35.	Patti Mehar	
			36.	Jandli	
			37.	Rupo Majra	
			38.	Sarangpur	
			39.	Kanwla	
			40.	Ismailpur	

Flood Affected Areas in State of Haryana, 2023

Sr.No.	District	Tehsil/Sub-Tehsil	Sr. No	Villages	Urban Area/ Colonies
	Ambala	1. Ambala City	41.	Dangerian	
			42.	Baringa	
			43.	Malour	
			44.	Ghagru	
			45.	Bhurangpur	
			46.	Daudpur	
			47.	Banhpur	
			48.	Nanyola	
			49.	Khurchanpur	
			50.	Loton	
			51.	Delu Majra	
			52.	Panjola	
			53.	Batrohan	
			54.	Niharsi	
			55.	Udaipur	
			56.	Rasulpur	
			57.	Shekhupur	
			58.	Jagoli	
			59.	Metlan	
			60.	Khanna Majra	
			61.	Nakatpur	
			62.	Mastpur	
			63.	Muzafra	
			64.	Amipur	
			65.	Tar	
			66.	Nandiali	
			67.	Naggal	
			68.	Hassanpur	
			69.	Addu Majra	
			70.	Sakhroan	
			71.	Jansui	
			72.	Segti	
			73.	Segta	
			74.	Bishangarh	
			75.	Gorsian	
			76.	Jansua	
			77.	Sonta	
			78.	Bhunni	
			79.	Mehlan	

Flood Affected Areas in State of Haryana, 2023

Sr.No.	District	Tehsil/Sub-Tehsil	Sr.No	Villages	Urban Area/ Colonies
	Ambala	1. Ambala City	80.	Sonti	
			81.	Baknour	
			82.	Khaira	
			83.	Munda Majra	
			84.	Mehmudpur	
			85.	Bamba	
			86.	Alauddin Majra	
			87.	Niharsa	
			88.	Chugna	
			89.	Miyan Majra	
			90.	Jandheri	
			91.	Danipur	
			92.	Kalawar	
			93.	Chhapra	
			94.	Jaitpura	
			95.	Roshanpur	
			96.	Kangwal	
			97.	Balana	
			98.	Ladana	
			99.	Behbalpur	
			100.	Yaqubpur	
			101.	Sullar	
			102.	Bhari	
			103.	Ahman	
			104.	Kurbanpur	
			105.	Manka	
			106.	Humayupur	
			107.	Matehri Shekhan	
			108.	Bhano Kheri	
			109.	Bego Majra	
			110.	Lakhnaur Sahib	
			111.	Gobindgarh	
			112.	Khaspura	
			113.	Mohri	
			114.	Tejan	
			115.	Kalal Majra	
			116.	Bedsaan	
			117.	Lalana	
			118.	Bichpari	
			119.	Mardon	
			120.	Durana	

Flood Affected Areas in State of Haryana, 2023

Sr.No.	District	Tehsil/Sub-Tehsil	Sr.No	Villages	Urban Area/ Colonies
	Ambala	1. Ambala City	121.	Sahibpura	
			122.	Mansurpur	
			123.	Konkpur	
			124.	Nurpur	
			125.	Barauli	
			126.	Baraula	
			127.	Malwa	
			128.	Jalalpur	
			129.	Kaleran	
	Ambala	2. Saha	130.	Saha	
			131.	Mehmudpur	
			132.	Fatehpur	
			133.	Malikpur	
			134.	Laha	
			135.	Sabapur	
			136.	Bihta	
			137.	Jawahargarh	
			138.	Dhurala	
			139.	Chudiali	
			140.	Rampur	
			141.	Allapur	
			142.	Chhapra	
			143.	Harda	
			144.	Shergarh	
			145.	Ghasitpur	
			146.	Haryoli	
			147.	Dhakola	
			148.	Nagla	
			149.	Haldari	
			150.	Phusiala	
			151.	Naraingarh Mazra	
			152.	Langar	
			153.	Chhanni	
			154.	Chudiala	
			155.	Tepla	
			156.	Akbarpur	
			157.	Samalkha	
			158.	Sabga	
			159.	Panjail	
			160.	Bazidpur	
			161.	Raiyan Majra	
			162.	Hasanpur	
			163.	Dinarpur	
			164.	Kesri	
			165.	Dubli	
			166.	Landha	
			167.	Khanpur	
			168.	Samlheri	
			169.	Mahtabgarh	
			170.	Kharu Khera	
			171.	Mithapur	
			172.	Phalail Majra	
			173.	Toba	

Flood Affected Areas in State of Haryana, 2023

Sr.No.	District	Tehsil/Sub-Tehsil	Sr.No	Villages	Urban Area/ Colonies
	Ambala	2. Saha	174.	Naggal	
			175.	Shadipur	
			176.	Ugala	
	Ambala	3. Barara	177.	Barara	Entire Barara
			178.	Maujgarh	
			179.	Bhudian	
			180.	Holi	
			181.	Sohata	
			182.	Khanpura	
			183.	Jalubi	
			184.	Abdulagarh	
			185.	Rao Majra	
			186.	Tandwali	
			187.	Dheen	
			188.	Manka Manki	
			189.	Tandwal	
			190.	Ghelari	
	Ambala	4. Mullana	191.	Patti Bagheraru	
			192.	Hamidpur	
			193.	Nahauani	
			194.	Kalpi	
			195.	Mullana	
			196.	Patti Chanarthal	
			197.	Hema Majra	
			198.	Khera	
			199.	Ramgarh	
			200.	Jharu Majra	
			201.	Duliana	
			202.	Duliani	
			203.	Sirsgarh	
			204.	Jamal Majra	
			205.	Rolanheri	
			206.	Tangail	
			207.	Binjalpur	
			208.	Alipur	
			209.	Jahangirpur	
			210.	Dhanauri	
			211.	Kansapur	
			212.	Salahpur	
			213.	Gola	
			214.	Goli	
			215.	Tamnauli	
			216.	Paplotha	
			217.	Dhanaura	
			218.	Gaganheri	
			219.	Taprian	
			220.	Nurhad	
			221.	Kakar Kunda	
			222.	Tharwa	
			223.	Sardaheri	
			224.	Sherpur	
			225.	Salakhani	
			226.	Sehla	
			227.	Aliaspur	
			228.	Zafarpur	

Flood Affected Areas in State of Haryana, 2023

Sr.No.	District	Tehsil/Sub-Tehsil	Sr.No	Villages	Urban Area/ Colonies
	Ambala	4. Mullana	229.	Thakarpura	
			230.	Uplana	
			231.	Talheri gujran	
			232.	Gokalgarh	
	Ambala	5. Naraingarh	233.	Bari Rasaur	
			234.	Banaundi	
			235.	Akbarpur	
			236.	Baragarh	
			237.	Hamid Pur	
			238.	Mian Pur	
			239.	Kanjala	
			240.	Neknawan	
			241.	Chhoti kohri	
			242.	Laha	
			243.	Firozepur kath	
			244.	Chhajal Majra	
			245.	NarainGarh	
			246.	Sayan Majra	
	Ambala	6. Shahzadpur	247.	Chhajju Majra	
			248.	Bharog	
			249.	Khera Gani	
			250.	Raiwali	
			251.	Fatehgarh	
			252.	Jatwar	
			253.	Patrehari	
			254.	Majra	
			255.	Shahzad Pur	
			256.	Bhur Majri (Shahzad Pur)	
	Ambala	7. Ambala Cantt	257.	Pilkhani	Entire Ambala Cantt
			258.	Bhilpura	
			259.	Kapuri	
			260.	Sapehra	
			261.	Rattanheri	
			262.	Sahabpura	
			263.	Kardhan	
			264.	Rampur	
			265.	Khojkipur	
			266.	Nanhera	
			267.	Naggal	
			268.	Sarsheri	
			269.	Ghasitpur	
			270.	Brahman Majra	
			271.	Bohawa	
			272.	Khudda Kalan	
			273.	Khudda Khurd	
			274.	Rawlan	
			275.	Khuddi	
			276.	Salarheri	
			277.	Munarheri	
			278.	Manghlai	
			279.	Mohra	
			280.	Dukhheri	
			281.	Farauli	
			282.	Babyal	
			283.	Boh	

Flood Affected Areas in State of Haryana, 2023

Sr.no	District	Tehsil	Sr. No.	Village Affected	Urban Areas/ Colonies
	Ambala	7. Ambala Cantt	284.	Ramgarh urf Sharifpura	
			285.	Ambala cantt	
			286.	Chandpura	
			287.	Bara	
			288.	Machhonda	
			289.	Miranpur	
			290.	Begampur	
			291.	Machhondi	
			292.	Shekh majra	
			293.	Shahpur	
			294.	Panjokhra	
			295.	Kalarheri	
			296.	Mandhaur	
			297.	Khatoli	
			298.	Dhankaur	
			299.	Barnala	
			300.	Garnala	
			301.	Tundla	
			302.	Tundli	
			303.	Janetpur	
			304.	Tharwa	
			305.	Babaheri	
			306.	Kot Kachhwa Kalan	
			307.	Dhurali	
			308.	Majri	
			309.	Mirzapur	
			310.	Regian	
			311.	Dhaneora	
			312.	Dhaneori	
			313.	Ojlan	
			314.	Kot Kachhwa Khurd	
			315.	Fazailpur	
2.	**Faridabad**	**1. Faridabad**	**1.**	**Basantpur**	
			2.	Ismailpur	
			3.	Agwanpur	
			4.	Dadasia	
			5.	Kidawali	
			6.	Lalpur	
			7.	Tikawali	
			8.	Riwazpur	
			9.	Badshapur	
			10.	Sherpur Khadar	
			11.	Dhadar	
			12.	Mahawatpur	
			13.	Bhaskaula	
			14.	Mojmabad	
			15.	Bhupani	
			16.	Chakmajai	
			17.	Nacholi	
	Faridabad	2. Tigaon	18.	Kanwra	
			19.	Durgapur	
			20.	Rajpur Kalan	
			21.	Fulera	
			22.	Shikargah	
			23.	Tilori Khadar	
			24.	Sehrawak	
			25.	Tajpur	

Flood Affected Areas in State of Haryana, 2023

Sr.no	District	Tehsil	Sr. No.	Village Affected	Urban Area/ Colonies
	Faridabad	2. Tigaon	26.	Sidola	
			27.	Amipur	
			28.	Kabulpur patti Parwarish	
			29.	Kabulpur patti Mehtab	
			30.	Chirsi	
	Faridabad	3. Mohna	31.	Mohna	
			32.	Mohiyapur	
			33.	Chhainsa	
			34.	Walipur	
			35.	Sahajahapur	
			36.	Sahupur Khadar	
			37.	Duleypur	
			38.	Latifpur	
			39.	Bhikuka	
			40.	Jaffarpur Majra Chhainsa	
			41.	Makanpur	
	Faridabad	4. Dayalpur	42.	Manjhawali	
			43.	Akbarpur	
			44.	Shekhpur	
			45.	Shekhpur Mojmabad	
			46.	Gharoda	
			47.	Ghurasan	
			48.	Gari Begumpur	
			49.	Dalelgarh	
			50.	Chandpur	
			51.	Majra Chandpur	
			52.	Arua	
			53.	Mothuka	
			54.	Raipur Kalan	
3.	**Fatehabad**	**1. Ratia**	**1.**	**Alika**	
			2.	Khairpur	
			3.	Alalwas	
			4.	Kalotha	
			5.	Pilchhian	
			6.	Khai	
			7.	Malwala	
			8.	Mad	
			9.	Ajit Nagar (Ganda)	
			10.	Birabadi	
			11.	Sharan	
			12.	Ratia	
			13.	Kamana	
			14.	Ratangarh	
			15.	Balaiyala	
			16.	Boda	
			17.	Nangal	
			18.	Babanpur	
			19.	Lamba	
			20.	Kawalgarh	
			21.	Mehmra	
			22.	Bhanikhera	
			23.	Mirona	
			24.	Nathwan	
			25.	Teliwada	
			26.	Lali	

Flood Affected Areas in State of Haryana, 2023

Sr.no	District	Tehsil	Sr. No.	Village Affected	Urban Area/ Colonies
	Fatehabad	1. Ratia	27.	Ghaswa	
			28.	M.P.Sottar	
			29.	Chandokalan	
			30.	Chandokhurd	
			31.	Chimmo	
			32.	Kalandergarh	
			33.	Burj	
			34.	Badalgarh	
			35.	Hasanga	
			36.	Palsar	
			37.	Raipur	
			38.	Gurusar	
			39.	Aherwan	
			40.	Sehnal	
			41.	Kunal	
			42.	Maghawali	
			43.	Sukhmanpur	
	Fatehabad	2. Tohana	44.	Budanpur	
			45.	Rahanwali	
			46.	Hedarwala	
			47.	Hindalwala	
			48.	Laluwal	
			49.	Himmatpura	
			50.	Puranmajra	
			51.	Simbalwala	
	Fatehabad	3. Kulan	52.	Kanakhera	
			53.	Dher	
			54.	Diwana	
			55.	Dharsul Khurd	
			56.	Dharsul Kala	
			57.	Ratta Theh	
			58.	Rupanwali	
			59.	Musa khera	
			60.	Nanheri	
			61.	Karandi	
			62.	Jabtawala	
	Fatehabad	4. Jakhal	63.	Jakhal	
			64.	Kasampur	
			65.	Kudni	
			66.	Udaypur	
			67.	Mamupur	
			68.	Girnu	
			69.	Nathuwal	
			70.	Chilewal	
			71.	Talwara	
			72.	Talwari	
			73.	Sadhanwas	
			74.	Sidhani	
			75.	Chandpura	
			76.	Marthala	
			77.	Shakkarpura	
			78.	Meyond Boghanwali	
			79.	Meyond Begamwali	
			80.	Nadel	
			81.	Chuharpur	
			82.	Mundliyan	
			83.	Bhurthali	

Flood Affected Areas in State of Haryana, 2023

Sr.no	District	Tehsil	Sr. No.	Village Affected	Urban Area/ Colonies
	Fatehabad	5. Fatehabad	84.	Badopal	
			85.	Chinder	
			86.	Kumaharia	
			87.	Bhoda Hoshnak	
			88.	Khara Kheri	
	Fatehabad	6. Bhattu kalan	89	Bhattu Kalan	
			90	Shekhupur Daroli	
			91	Suli khera	
			92	Dabi Kalan	
			93	Khabra Kalan	
			94	Khabra Khurd	
4	**Kaithal**	**1. Guhla**	**1.**	**Kharal**	
			2.	Tatiana	
			3.	Sarawala	
			4.	Malikpur	
			5.	Shadipur	
			6.	Kheri Daban	
			7.	Majri	
			8.	Hansu Majra	
			9.	Chanchak	
			10.	Kasour	
			11.	Pasawal	
			12.	Urlana	
			13.	Ladana Chakku	
			14.	Kharkan	
			15.	Bhagal	
			16.	Mangra	
			17.	Kamheri	
			18.	Baupur	
			19.	Shugalpur	
			20.	Dandota	
			21.	Sinh	
			22.	Khambera	
			23.	Bhatian	
			24.	Seon Majra	
			25.	Lalpur	
			26.	Rattakhera Lukman	
			27.	Chaba	
			28.	Daba	
			29.	Bhuslan	
			30.	Buddanpur Gujran	
			31.	Sihali	
			32.	Rattakhera Gadam	
			33.	Manjheri	
			34.	Mohanpur	
			35.	Kasouli	
			36.	Sarakpur	
			37.	Hemu Majra	
			38.	Paprala	
			39.	Gaggarpur	
			40.	Channa Jatan	
			41.	Channa Agriyan	
			42.	Jodhwa	
			43.	Ahmadpur Gara	
			44.	Arnouli	
			45.	Landaheri	
			46.	Shadajpur	

Flood Affected Areas in State of Haryana, 2023

Sr.no	District	Tehsil	Sr. No.	Village Affected	Urban Area/ Colonies
	Kaithal	1. Guhla	47.	Papsar	
			48.	Kakrala Anayat	
			49.	Kakheri	
			50.	Kakoyr Majra	
			51.	Rasulpur	
			52.	Mandi Sadran	
			53.	Kangthali	
			54.	Sair	
			55.	Theh Mukerian	
			56.	Badsui	
			57.	Khushal Majra	
			58.	Cheeka	
			59.	Kallar Majra	
			60.	Nandgarh	
			61.	Bubakpur	
			62.	Agondh	
			63.	Theh Kharak	
			64.	Duserpur	
			65.	Theh Berth	
			66.	Guhla	
			67.	Salempur	
			68.	Sadrehri	
			69.	Balbehra	
			70.	Harigarh Kingan	
	Kaithal	2. Kaithal	71.	Barot	
	Kaithal	3. Dhand	72.	Bandrana	
			73.	Kheri Rai Wali	
			74.	Sateempur Madood	
			75.	Sholu Majra	
			76.	Pabnawa	
			77.	Dadwana	
			78.	Pabla	
			79.	Kaul	
			80.	Chandlana	
			81.	Sakra	
			82.	Dheredu	
			83.	Pharal	
			84.	Chuhar Majra	
			85.	Meoli	
			86.	Ravan Hera	
			87.	Kheri Matrawa	
			88.	Sangroli	
			89.	Aaun	
			90.	Kheri Sakra	
			91.	Begpur	
			92.	Rasulpur	
			93.	Pobala	
			94.	Jajanpur	
			95.	Jadola	
			96.	Dhand	
	Kaithal	4. Pundri	97.	Pundri	
			98.	Jateri	
			99.	Fatehpur	
			100.	Dulyani	
			101.	Thenotha	
			102.	Munna Heri	
			103.	Ahamadpur	

Flood Affected Areas in State of Haryana, 2023

Sr.no	District	Tehsil	Sr. No.	Village Affected	Urban Area/ Colonies
	Kaithal	4. Pundri	104.	Mohna	
			105.	Dusain	
			106.	Rasina	
			107.	Sirsal	
			108.	Shanch	
			109.	Badnara	
			110.	Habri	
			111.	Buchhi	
			112.	Pai	
			113.	Pilani	
			114.	Theh Badaila	
			115.	Karora	
			116.	Kukarkanda	
			117.	Bhana	
			118.	Bakal	
			119.	Hajwana	
			120.	Ramana Ramani	
			121.	Deeg	
			122.	Barsana	
			123.	Jamba	
			124.	Kheri Sikander	
	Kaithal	5. Siwan	125.	Siwan	
			126.	Kawartan	
			127.	Faras Majra	
			128.	Malikpur	
5	**Karnal**	**1. Indri**	**1.**	**Chogawa**	
			2.	Gadhpur Tapu	
			3.	Tatarpur	
			4.	Randoli	
			5.	Bibipur Brahman	
			6.	Gadhi Birbal	
			7.	Labkari	
			8.	Samaspur	
			9.	Badarpur	
			10.	Kartarpur	
			11.	Sikanderpur	
			12.	Japti Chapra	
			13.	Sayad Chapra	
			14.	Nagal	
			15.	Halwana	
			16.	Kalsora	
			17.	Kamalpur Gadariyan	
			18.	Kharak	
			19.	Nabiyabad	
			20.	Dabkoli kalan	
			21.		
			22.	Chand samand	
			23.	Nagla Roran	
			24.	Shahpur	
			25.	Musepur	
			26.	Hansu Majra	
			27.	Biana	
	Karnal	2. Karnal	28.	Chorpura	
			29.	Choura	
			30.	Makhumajra	
			31.	Rindal	

Flood Affected Areas in State of Haryana, 2023

Sr.no	District	Tehsil	Sr. No.	Village Affected	Urban Area/ Colonies
	Karnal	2. Karnal	32.	Jairampur	
			33.	Gheer	
			34.	Salarpura	
			35.	Shergarh tapu	
			36.	Jadouli	
			37.	Mohidinpur	
			38.	Bishangarh	
			39.	Bada gaon	
			40.	Mughal Majra	
			41.	Kunjpura	
			42.	Dabkoli Khurd	
			43.	Sangoha	
			44.	Mahamadpur	
			45.	Ganjo garhi	
			46.	Merghain	
			47.	Sarfabad	
			48.	Rasulpur Kalan	
			49.	Subhri	
			50.	Sohana	
			51.	Sheikhpura	
			52.	Ranwar	
	Karnal	3. Assandh	53.	Uplana	
			54.	Chor Karsa	
			55.	Chochra	
			56.	Sheikhpura manchuri	
			57.	Thari	
			58.	Jabhala	
	Karnal	4. Nilokheri	59.	Samana bahu	
	Karnal	5. Gharaunda	60.	Begampur	
			61.	Khora kheri	
			62.	Badshapur	
			63.	Basi akbarpur	
			64.	Dabarthala	
			65.	Raison	
			66.	Karsa dod	
6	**Kurukshetra**	**1. Ladwa**	**1**	**Bartauli**	
			2	Gajlana	
			3	Bir Bartauli	
			4	Nakhrojpur	
			5	Mahuya Kheri	
			6	Guddha	
			7	Chhapra	
			8	Sultanpur	
			9	Behlolpur	
			10	Mehra	
			11	Shehzadpur	
			12	Dugahri	
			13	Jogi Majra	
			14	Kharkali	
			15	Bakali	
			16	Dhyangla	
			17	Dhanora	
			18	Bhalad	
			19	Halalpur	
			20	Jalaludin Majra	

Flood Affected Areas in State of Haryana, 2023

Sr.no	District	Tehsil	Sr. No.	Village Affected	Urban Area/ Colonies
	Kurukshetra	1. Ladwa	21	Prahaladpur	
			22	Dabkhera	
			23	Niwarsi	
			24	Brahan	
			25	Ladwa	
			26	Dudda	
			27	Duddi	
			28	Gadli	
	Kurukshetra	2. Babain	29	Kanauni	
			30	Kalwa	
			31	Bir Kalwa	
			32	Sujra	
			33	Bir Sujra	
			34	Berthala	
			35	Rampura	
			36	Khairi	
			37	Mangoli Jattan	
			38	Sanghor	
			39	Kandauli	
			40	Ramnagar 156	
			41	Kalirono	
			42	Jhandola	
			43	Bhukri	
			44	Ramsharan Majra	
			45	Babain	
			46	Haripura	
			47	Guhan	
			48	Rurki	
			49	Bhaini	
			50	Bargat	
			51	Tatka	
			52	Tatki	
			53	Khirki Viraan	
	Kurukshetra	3. Ismailabad	54	Ismailabad	
			55	Ismailpur	
			56	Shergarh	
			57	Ajrawar	
			58	Chammu Kalan	
			59	Fatehgarh Chammu	
			60	Shergarh Chammu	
			61	Kumhar Majra	
			62	Jhansa	
			63	Thol	
			64	Thaska Mira ji	
			65	Kheri Shahida	
			66	Saidpur Shahida	
			67	Bhusthala	
			68	Pipli Majra	
			69	Nurpur Bucchi	
			70	Rohti	
			71	Majri Khurd	
			72	Naisi	
			73	Jalbehra	
			74	Jakhwala	
			75	Tabra	
			76	Madado	
			77	Tangauli	

Flood Affected Areas in State of Haryana, 2023

Sr.no	District	Tehsil	Sr. No.	Village Affected	Urban Area/ Colonies
	Kurukshetra	3. Ismailabad	78	Thandra	
			79	Shanti Nagar (Kurdi)	
			80	Babakpur	
			81	Gorkha	
			82	Basantpur	
			83	Majri Kalan	
	Kurukshetra	4. Shahbad	84	Jhamra Shahbad	
			85	Raavi	
			86	Gumti	
			87	Malikpur	
			88	Mamu Majra	
			89	Kalsani	
			90	Chanarthal	
			91	Ramnagar	
			92	Dhantori	
			93	Gulabgarh	
			94	Sraye Sukhi	
			95	Rawal Kheri	
			96	Bir Chappar	
			97	Raavaa	
			98	Padlu	
			99	Dadlu	
			100	Damli	
			101	Kharindwa	
			102	Deeg	
			103	Dhangali	
			104	Jogimajra	
			105	Salempur	
			106	Naraingarh	
			107	Kaahangarh	
			108	Chadhuni Jattan	
			109	Khanpur Jattan	
			110	Dhola Majra	
			111	Atwan	
			112	Hibana	
			113	Yara	
			114	Yari	
			115	Buhawa	
			116	Berthali	
			117	Tyora	
			118	Bakana	
			119	Machrauli	
			120	Sharifgarh	
			121	Jandheri	
			122	Rattangarh	
			123	Dharmgarh	
			124	Kishangarh	
			125	Chappra	
			126	Chappri	
			127	Mahanpur	
			128	Tangaur	
			129	Jharauli Khurd	
			130	Kathwa	
			131	Mughal Majra	
			132	Bibipur	
			133	Tigri	
			134	Ahmedpur	

Flood Affected Areas in State of Haryana, 2023

Sr.no	District	Tehsil	Sr. No.	Village Affected	Urban Area/ Colonies
	Kurukshetra	4. Shahbad	135	Khera	
			136	Katlaheri	
			137	Fatehgarh Attari	
			138	Landi	
			139	Kalyana	
			140	Gauripur	
			141	Boripur	
			142	Sambhalkhi	
			143	Patti Boripur	
			144	Nagla	
			145	Patti Shehzadpur	
			146	Sulkhani	
			147	Fatehgarh Jharauli	
			148	Mohri	
			149	Chodpur	
			150	Mahiyudeenpur	
			151	Haldaheri	
			152	Bhokar Majra	
			153	Golpura	
			154	Saidpur Barwalia	
			155	Nahar Majra	
			156	Nalvi	
			157	Rai Majra	
			158	Raipur	
			159	Mehduda	
			160	Tangauri	
			161	Kalsana	
			162	Mohanpur	
			163	Surkhpur	
			164	Dhakala	
			165	Kankra Shahbad	
			166	Ramnagar	
			167	Tangra	
			168	Dau Majra	
			169	Mandheri	
			170	Bijadpur	
			171	Dalla Majra	
			172	Thadauli	
			173	Thaska Ali	
	Kurukshetra	5. Pehowa	174	Adhoya	
			175	Karah	
			176	Diwana	
			177	Surmi	
			178	Chanalheri	
			179	Chanwla	
			180	Takoran	
			181	Mukimpura	
			182	Bibipur	
			183	Murtzapur	
			184	Jurasi Khurd	
			185	Galedwa	
			186	Satauda	
			187	Pehowa	
			188	Bachki	
			189	Maandi	
			190	Khanjarpur	
			191	Duniya Majra	

Flood Affected Areas in State of Haryana, 2023

Sr.no	District	Tehsil	Sr. No.	Village Affected	Urban Area/ Colonies
	Kurukshetra	5. Pehowa	192	Ajmatpur	
			193	Bhorak	
			194	Kalsa	
			195	Mohanpur	
			196	Rampura	
			197	Singhpura	
			198	Bhor Saidan	
			199	Morthali	
			200	Jhiwarheri	
			201	Gadhi Lagri	
			202	Gadhi Kaharan	
			203	Megha Majra	
			204	Shrinagar	
	Kurukshetra	6. Thanesar	205	Bachgawa	D.D. Colony
			206	Hasanpur	Rana Colony
			207	Panwa	Saraswati Colony
			208	Udarsi	B.P.L. Colony
			209	Salpani Kallan	Harinagar Colony
			210	Chibba	Chatha Colony
			211	Salpani Khurd	Shantinagar Colony
			212	Ajrana Khurd	Aazad Nagar Colony
			213	Gogpur	Saraswati Colony
			214	Hingakheri	Dera Bajigar Colony
			215	Gobind Majra	Comrade Colony
			216	Adhon	Silver City
			217	Lukhi	Dhillon Colony
			218	Ajrani	Mohan Nagar
			219	Badaam	Vashisht Colony
			220	Dhurala	Kuber Colony
			221	Sudhpur	Shyam Colony
			222	Ajrana Kallan	Sudha Colony
			223	Jhiwarheri 413	Kirti Nagar
			224	Shadipur Shahbad	Gandhi Nagar
			225	Dhirpur	Saini Colony
			226	Hansala	Didar Nagar
			227	Shadipur Shahida	Shantinagar
			228	Bagthala	
			229	Samaspur	
			230	Indbari	
			231	Dabhkheri	
			232	Munda Khera	
			233	Abhimanyupur	
			234	Bir Amin	
			235	Ishaakpur	
			236	Kanwar Kheri	
			237	Tigri Khalsa	
			238	Shadipur Nwaba	
			239	Josar	
			240	Ravgarh	
			241	Gulabgarh	
			242	Sanheri Khalsa	
			243	Kirmach	
			244	Malikpur	
			245	Bahadurpura	

Flood Affected Areas in State of Haryana, 2023

Sr.no	District	Tehsil	Sr. No.	Village Affected	Urban Area/ Colonies
	Kurukshetra	6. Thanesar	246	Dodakheri	
			247	Bhiwani Khera	
			248	Darran Khera	
			249	Bahri	
			250	Ghumar Kheri	
			251	Balahi	
			252	Jognakhera	
			253	Darran Khurd	
			254	Narkatari	
			255	Mirzapur	
			256	Wajidpur	
			257	Bir Pipli	
			258	Bohli	
			259	Bir Sonti	
			260	Mathana	
			261	Muniyarpur	
			262	Sunderpur	
			263	Fatuhpur	
			264	Khaspur	
			265	Palwal	
			266	Sirsla	
			267	Rattandera	
			268	Pratapgarh	
			269	Hariyapur	
			270	Mukarpur	
			271	Charpura	
			272	Daulatpur	
			273	Ishargarh	
			274	Sanwla	
			275	Ramgarh	
			276	Bangro	
			277	Mussapur	
			278	Morthla	
			279	Kaulapur	
			280	Mirchheri	
			281	Kalal Majra	
			282	Amagarh Manjhara	
			283	Umri	
			284	Jirbari	
			285	Chanderbhanpur	
			286	Lheri Ramnagar	
			287	Utsal	
			288	Sirsma	
			289	Bir Mathana	
			290	Bodla	
			291	Jalkheri	
			292	Masana	
			293	Khanpur Kolian	
			294	Kanipla	
			295	Dudhla	
			296	Kheri Markanda	
			297	Bir Khairi	
			298	Ratgal	
7.	Panipat	1. Bapoli	1.	**Navada Aar**	
			2.	Tamsabad	
			3.	Sanoli khurd	
			4.	Dhansoli	

Flood Affected Areas in State of Haryana, 2023

Sr.no	District	Tehsil	Sr. No.	Village Affected	Urban Area/ Colonies
	Panipat	1. Bapoli	5.	Garhi Bhalour	
			6.	Kundle	
			7.	Jalapur	
			8.	Sanjoli	
			9.	Bhalor	
			10.	Jhamba	
			11.	Kamaspur	
			12.	Bahudinpur	
			13.	Kurad	
			14.	Ranamajra	
8.	Palwal	1. Palwal	1.	Shaikhpur	
			2.	Nanglia	
			3.	BagpurKalan	
			4.	BagpurKhurd	
			5.	Jhuppa	
			6.	Solra	
			7.	Bholra	
			8.	Behrampur	
			9.	RajupurKhadar	
			10.	Bhud	
			11.	Dostpur	
			12.	SunharikaNangla (PehrukaNangla)	
			13.	Pahladpur	
			14.	Gurwari	
			15.	Rahimpur	
			16.	Mustafabad	
			17.	ZaibabadKherli	
			18.	Sultanpur	
			19.	Mohbalipur	
			20.	Indranagar	
			21.	Atwa	
			22.	Kashipur	
			23.	Kushak	
			24.	Hansapur	
			25.	Maksudpur	
			26.	Thanthri	
			27.	Balai	
	Palwal	2. Hodal	28.	Fastkonagar (Bechirag)	
			29	Walimohamadpur	
			30	Muratjabad	
			31	Mohali	
			32	Hasanpur	
9.	**Panchkula**	**1. Kalka**	**1.**	**Nawa Nagar**	
			2.	Maranwala	
			3.	Kona	
			4.	Khera Sita Ram	
			5.	Tipra	
			6.	Surajpur	
			7.	RajjiPur	
			8.	RamPur Seuri	
			9.	Bharon Ki sair	
			10.	Chikan	
			11.	Jallha	
	Panchkula	1. Kalka	12.	Ber Ghati	
			13.	Dewal	
			14.	Nandpur	

Flood Affected Areas in State of Haryana, 2023

Sr.no	District	Tehsil	Sr. No.	Village Affected	Urban Area/ Colonies
	Panchkula	1. Kalka	15.	Pinjore	
	Panchkula	2. Raipur Rani	16.	Manak Tabra	
			17.	Amrala	
			18.	Raipur Rani	
	Panchkula	3. Raipur Rani	19.	Tibbi Majra	
			20.	Badona Khurad	
			21.	Badona Kalan	
			22.	Kheri	
			23.	Dandlawar	
			24.	Ganouli	
			25.	Rampur	
			26.	Debar	
			27.	Rehana	
			28.	Hangola	
			29.	Sarakpur	
			30.	Hangoli	
			31.	Haryoli	
			32.	Grahi Kotaha	
			33.	Bajidpur	
			34.	Kazampur	
			35.	Gobindpur	
			36.	Sultanpur	
			37.	Bhood	
			38.	Bhagpur	
			39.	Masumpur	
	Panchkula	4. Panchkula	40.	Shyam Too	DLF(EWS)flats
			41.	Tibbi	
			42.	Rattewali	
			43.	Aashrewali	
			44.	Sabilpur	
			45.	Manakiyan	
			46.	Khetpurali	
			47.	Dullopur	
			48.	Abheypur	
			49.	Saketri	
			50.	Dabkouri	
			51.	Nada	
			52.	Kot	
			53.	Billa	
	Panchkula	5. Barwala	54.	Bunga	
			55.	Jaswantgarh	
			56.	Bir firojdi	
			57.	Bir babupur	
			58.	Bhanu	
			59.	Kakrani	
			60.	Toda	
			61.	Natwal	
			62.	Rehawar	
			63.	Taber	
			64.	Naya Ganav	
			65.	Bagwali	
			66.	Khatouli	
			67.	Mouli	
			68.	Jaspur	
			69.	Bhablpur	
			70.	Golpura	
	Panchkula	5. Morni	71-84	All 14 revenue estates	

Flood Affected Areas in State of Haryana, 2023

Sr.no	District	Tehsil	Sr. No.	Village Affected	Urban Area/ Colonies
10.	Sirsa	1. Sirsa	1.	**Musahibwala**	
			2.	Panihari	
			3.	Farwain	
			4.	Burj Karamgarh	
			5.	Neza Dela Khurd	
			6.	Mallewala	
			7.	Meerpur	
			8.	Neza Dela Kalan	
			9.	Budha Bhana	
			10.	Kirakot	
			11.	Nagoki	
			12.	Khairkan	
			13.	Chhamal	
			14.	Ban Sudhar	
			15.	Jhornali	
			16.	Ahmadpur	
			17.	Jhompra	
			18.	Kelnia	
			19.	Alanoor	
			20.	Saharni	
	Sirsa	2. Kalanwali	21.	Ranga	
			22.	Lahengewala	
			23.	Chak Thiraj Kalan	
	Sonipat	1. Sonipat	1.	Dubetta	
			2.	Tikola	
			3.	Mimarpur	
			4.	Jainpur	
			5.	Barkhtawarpur	
			6.	Garhi Barkhtawarpur	
11.	**Sonipat**	**Sonipat**	7.	**Mahndipur**	
			8.	Nandnaur	
			9.	Asadpur	
			10.	Badoli	
		2. Rai	11.	Jajjal	
			12.	Jhundpur	
			13.	Khurampur	
			14.	Basantpur	
			15.	Bakipur	
			16.	Manolitoki	
			17.	Dahisara	
			18.	Palda	
			19.	GarhMirakpur	
	Sonipat	3. Ganaur	20.	Rasulpur	
			21.	Bega(GarhiBlinda)	
			22.	Chandoli	
			23.	Pabnera	
			24.	Gyaspur	
			25.	Datauli	
12.	Yamunanagar	1. Pratap nagar	1	**Devdhar**	
			2	Bhilpura	
			3	Kishanpura	
			4	Mujafat kalan	
			5	Mujafat khurd	
			6	Bakkarwala	
			7	Lihasabad	

Flood Affected Areas in State of Haryana, 2023

Sr.no	District	Tehsil	Sr. No.	Village Affected	Urban Area/ Colonies
	Yamunanagar	1. Pratap nagar	8	Lakar mai partap pur	
			9	Nawajpur	
			10	Haldhari gujran	
			11	Rampur khaddar	
			12	Partap nagar	
			13	Tajewala	
			14	Bahadurpur	
			15	Khijri	
			16	Kalesar	
			17	Nagal pati milk	
			18	Araiyanwala	
			19	Chuharpur kalan	
			20	Gulabgarh	
			21	Tihmo	
			22	Kadkoli	
			23	Bhudkalan	
			24	Dekriwala	
			25	Mandhewala	
			26	Kohliwala	
			27	Ismailpur	
			28	Telipura	
			29	Lahoriwala	
			30	Mando haldri	
			31	Nandgarh	
			32	Bhangera bhangeribagpat	
			33	Shahjadwala	
		2. Sadhura	34	Sadhaura khas	
			35	Saidupur	
			36	Tundaabagh	
			37	Sarawan	
			38	Sadhaura nadipar	
			39	Majri	
		3. Radaur	40	Ghilour	
			41	Hartan	
			42	Khedki brahm nan	
			43	Hiran chappar	
			44	Bappa	
			45	Sadhura	
			46	Dhanupura	
			47	Amloha	
			48	Sili khurd	
			49	Sili kalan	
			50	Daulatpur	
			51	Dhaulara	
			52	Sangipur	
			53	Ghespur	
			54	Bapoli	
			55	Bhagwangarh	
			56	Bhagwanpur	
			57	Baindi	
			58	Jhaguri	
			59	Khajuri	
			60	Chharri	
			61	Nagla Sadhan	
			62	Rupawali	
			63	Gundiyana	

Flood Affected Areas in State of Haryana, 2023

Sr.no	District	Tehsil	Sr. No.	Village Affected	Urban Area/ Colonies
	Yamunanagar	3. Radaur	64	Satgoli	
			65	Bhagumajra	
			66	Masana jatan	
			67	Khurdi	
			68	Bhadurpur	
			69	Dhodang	
			70	Ratangarh	
			71	Jathlana	
			72	Radaur	
			73	Chota bansa	
			74	Radauri	
			75	Bubka	
			76	Sandhali	
			77	Sandhala	
			78	Kandraulli	
			79	Rajheri	
			80	Naglarangdan	
			81	Golni	
			82	Akbarpur	
			83	Hasanpur	
			84	Moadhli	
			85	Badanpuri	
			86	Topra khurd	
			87	Hafij pur	
			88	Daulatpur rangdan	
			89	Damla	
			90	Kunjal Kamboyan	
			91	Kunjal jatan	
			92	Sabapur	
			93	Bakana	
			94	Jubbal	
			95	Palaka	
			96	Kanjanu	
			97	Barhedi	
			98	Gumthala	
			99	Nagli	
			100	Alahar	
			101	Barsan	
			102	Mohdi	
			103	Laksibans	
			104	Kartarpur	
			105	Bhogpur	
			106	Mansurpur	
			107	Basasntpura	
			108	Majri hartan	
			109	Chamrori	
			110	Sikandra	
			111	Nagal	
			112	Dohli	
			113	Kalesra	
			114	Topra kalan	
			115	Sagri	
			116	Ismailpur	
			117	Masanarangdan	
			118	Antawa	
			119	Khedi lakha singh	

Flood Affected Areas in State of Haryana, 2023

Sr.no	District	Tehsil	Sr. No.	Village Affected	Urban Area/ Colonies
	Yamunanagar	4. Jagadhri	120	Pabni khurd	
			121	Mandhar	
			122	Pabni kalan	
			123	Maheshwari	
			124	Kotarkhana	
			125	Bhuderi	
			126	Salempur bangar	
			127	Mamli	
			128	Harnauli	
			129	Sahpur	
			130	Chahado	
			131	Harnaul	
			132	Mandebari	
			133	Jarauda	
			134	Sudhal	
			135	Ahaluwala	
			136	Gadhibanjara	
			137	Buria Jagir	
			138	Nogawan sarkar	
			139	Nabh	
			140	Chaneti	
			141	Karera khurd	
			142	Bal chappar	
			143	Mussimbal hinduwan	
			144	Mussimbal musalman	
			145	Chajju nagla	
			146	Milksukhi	
			147	Sudhail	
			148	Sugh	
			149	Tapukamalpur	
			150	Naharpur	
			151	Nayagao	
			152	Fatehpur	
			153	Rampur	
			154	Sabapur	
			155	odari	
			156	Lapra	
			157	Kaat	
			158	Mandi	
			159	Mehmoodpur	
			160	Ratanpura	
			161	Kalanaur	
			162	Kharwan	
			163	Bhukhari	
			164	Bhogpur	
			165	Rulakheri	
			166	Balachour	
			167	Dadupur chawani	
			168	Fatehgarh	
			169	Mehlawali	
			170	Rajpura	
			171	Landhora	
			172	Kanalsi	
			173	Ghoron	
			174	Majri tapu	
			175	Jodhpur	
			176	Jairampur jagir	

Flood Affected Areas in State of Haryana, 2023

Sr.no	District	Tehsil	Sr. No.	Village Affected	Urban Area/ Colonies
	Yamunanagar	4. Jagadhri	177	Badimajra	
			178	Gadhouli	
			179	Mamidi	
			180	Gadigujran	
			181	Haripur kamboyan	
			182	Ramgarh urf gulabgarh	
			183	Tajakpur	
			184	Sadipur	
			185	Khandwa	
			186	Panjupur	
	Yamunanagar	5. Saraswati nagar	187	Jagdhauli	
			188	Chaharwala	
			189	Malakpur	
			190	Ambli	
			191	Kheda kalan	
			192	Kheda khurd	
			193	Lawana	
			194	Sabilpur jatan	
			195	Khedidarshan singh	
			196	Satari	
			197	Lawani	
			198	Kalawad	
			199	Jhivredi	
			200	Talakaur	
			201	Unchachandana	
			202	Saraswati nagar	
			203	Mehmoodpur	
			204	Jamalpur	
			205	Bhamboli	
			206	Bhambol	
			207	Gadhoula	
			208	Gadhouli	
			209	Sukhdaspur	
			210	Milkmajra	
			211	Sayalwa	
			212	Hangoli	
			213	Kahandikalan	
			214	Nagla jagir	
			215	Chappar mansurpur	
			216	Gandapura	
			217	Pinjora	
			218	Pinjori	
			219	Bhagwanpur	
			220	Sultanpur	
			221	Daulatpur malian	

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Suresh.